

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 38860 OF 2023****PETITIONER/S:**

**ANNAMANADA GRAMAKSHEMAM NIDHI LIMITED
ROOM NO.IV/522, FIRST FLOOR, GOURI PARAMESWAR TOWER,
ANNAMANADA, THRISSUR PIN - 680741
REPRESENTED BY ITS CHAIRMAN,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

OTHER PRESENT:**SHRI. S. MANU- DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38499/2023, 38436/2023 AND CONNECTED
CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 38499 OF 2023****PETITIONER/S:**

**ERNAD GRAMIN NIDHI LIMITED
DOOR NO.526 2ND FLOOR, MANNIL TOWR, POTHUKAL BUSTAND
COMPLEX, BHOODAHANAM COLONY POST, POTHUKAL,
MALAPPURAM, KERALA-REPRESENTED BY ITS MANAGING
DIRECTOR, DIN.09054099, PIN - 679334**

**BY ADVS.
G.S.SAJI
RANJITH C.**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI., PIN - 110001**
- 2 UNDER SECRETARY MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI., PIN - 110001**
- 3 REGIONAL DIRECTOR SOUTHERN REGION
MINISTRY OF CORPORATE, AFFAIRS, SHASTRI BHAWAN, BLOCK
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI., PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM.,
PIN - 682021**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 38436 OF 2023****PETITIONER/S:**

**AYIROOR NIDHI LIMITED
PM 9/76, LALITHA BUILDINGS, NEAR SUB TREASURY PARAVUR,
KOLLAM, KERALA - REP BY ITS DIRECTOR, SAJEEVLAL
SOMASEKHARAN, AGED 47 YEARS, S/O SOMASEKHARAN
UNNITHAN, UNNITHANS, KALAKKODU P O POOTHAKULAM,
KOLLAM, KERALA, PIN - 691302.**

BY ADV SREELAKSHMI SABU

RESPONDENT/S:

- 1 UNION OF INDIA
REP BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI, PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS. 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN -
110001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFIARS, SHASTRI BHAVAN, BLOCK -
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI, PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM,
PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695010**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 38424 OF 2023****PETITIONER/S:**

**KANNAPURAM NIDHI LIMITED
CORPORATE IDENTITY NO.U65929KL202IPLN00.71130,
ASM BUILDING, KANNAPURA, CHERUKUNNU.P.O,
KANNUR DISTRICT, REPRESENTED BY ITS MANAGING DIRECTOR:
POLA JAYARAJAN, S/O.RAMAN PANICKER, AGED 65 YEARS POLA
HOUSE, KANNAPURAM, CHERUKUNNU.P.O, KANNUR DISTRICT.,
PIN - 670301.**

**BY ADVS.
V.T.MADHAVANUNNI
V.A.SATHEESH**

RESPONDENT/S:

- 1 REGISTRAR OF COMPANIES
ERENAKULAM, SOUTHERN REGION, COMPANY LAW BHAVAN, BMC
ROAD, THRIKKAKARA, KOCHI, PIN - 682021**
- 2 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, DR.RAJENDRA PRASAD ROAD, NEW DELHI, PIN -
110001**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 38065 OF 2023****PETITIONER/S:**

**AMARAMBALAM NIDHI LIMITED
NAMBOLA COMPLEX, CHULLIYODE ROAD, POOKKOTTUMPADAM,
MALAPPURAM PIN - 679332,
REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS
N.S.SHAMILA
CHINJU P. JOYIES**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI., PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI., PIN -
110001**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110001**
- 4 REGIONAL DIRECTOR, (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, NEW DELHI., PIN -
110001**
- 5 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN ERNAKULAM.,
PIN - 682021**



**6 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI., PIN -
110001**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
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FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 37932 OF 2023****PETITIONER/S:**

**ABHIBHAGYA GRAMIN NIDHI LIMITED
32/411 B, CHARAMURI JUNCTION, ALUMKADAVU,
KARUNAGAPPALLY, KERALA - REP BY ITS DIRECTOR,
BHAGYANATH PAVITHRAN, AGE 32 YEARS, S/O PAVITHRAN,
PULIKKAL THEKKATHIL, MARU - SOUTH, ALUMKADAVU PO,
KARUNAGAPPALLY, PIN - 690573**

BY ADV SREELAKSHMI SABU

RESPONDENT/S:

- 1 UNION OF INDIA
HIGH COURT OF KERALA, PIN-682031.
**ADDRESS CORRECTED AS PER ORDER DATED 24.11.2023 IN
I.A. 1/2023 IN WP(C) 37932/2023.

UNION OF INDIA, REP. BY THE SECRETARY, MINISTRY OF
CORPORATE AFFAIRS, "A" WING, SHASTRI BHAVAN, RAJENDRA
PRASAD ROAD, NEW DELHI- 110001"**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS. 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN -
110001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFIARS, SHASTRI BHAVAN, BLOCK -
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI, PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM,
PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695010
BY ADV SHRI S. MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 37618 OF 2023****PETITIONER/S:**

**MANTHRAKSHARI SREE SAI NIDHI LIMITED
REPRESENTED BY ITS MANAGING DIRECTOR,
SRI. SANTHOSH KUMAR
AGED 52 YEARS
S/O GOPALAKRISHNA PILLAI, GROUND FLOOR, MARAVOOR
VEEDU, NEDUVATHOOR, KOTTARAKARA, , RESIDING AT:-
KRISHNALAYAM, KURUMPALLOOR, KOTTARAKARA,
KOLLAM DISTRICT, PIN - 691506
BY ADVS.
K.V.ANIL KUMAR
SWAPNA VIJAYAN
RADHIKA S.ANIL
NANMA.B.B**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTHRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII,
'A' WING, SHASTHRI BHAVAN,
RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTHRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 REGISTRAR OF COMPANIES (KERALA)
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN,
BMC ROAD, THRIKKAKKARA, KOCHI, PIN - 682021**
- 5 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTHRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001
BY ADV SHRI S. MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 37348 OF 2023****PETITIONER/S:**

**DHANAMYTHRI NIDHI LIMITED
DOOR NO: 10/203, GROUND FLOOR, MARKET ROAD,
ALLOOR P.O, THRISSUR, PIN - 680683
REPRESENTED BY ITS MANAGING DIRECTOR,
ANIYIL RAJASEKHARAN.**

BY ADV P.K.RAVISANKAR

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII,
'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 REGISTRAR OF COMPANIES (KERALA)
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN,
BMC ROAD, THRIKKAKARA, KOCHI, PIN - 682021**
- 5 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII,
'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001
BY ADV SHRI S. MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 37058 OF 2023****PETITIONER/S:**

**GOODWIN NIDHI LIMITED
DOOR NO 206, WARD NO XI, THRISSUR CORPORATION,
ACC BUILDING OLLUR MAIN ROAD,
THRISSUR DISTRICT. PIN - 680306
REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
N.S.SHAMILA
RAJITH DAVIS
CHINJU P. JOYIES**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI., PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI., PIN -
110001**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110001**
- 4 REGIONAL DIRECTOR, (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, NEW DELHI., PIN -
110001**
- 5 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN ERNAKULAM.,
PIN - 682021**



**6 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI., PIN -
110001**

**7 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695010**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 37022 OF 2023****PETITIONER/S:**

**M/S SOORYODAYAM NIDHI LTD
REP BY ITS MANAGING DIRECTOR,
DOOR NO 12/190-7,8,9 PATTAMBI MUNICIPALITY
PALAKKADU KERALA INDIA, PIN - 679303.**

**BY ADVS.
C.R.SIVAKUMAR
S.SOORYA GAYATHRY
BINI KRISHNA
HARI R.**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, VFLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 DEPUTY DIRECTOR
REGISTRAR OF COMPANIES (KERALA) MINISTRY OF CORPORATE
AFFAIRS, COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
KOCHI, PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
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FOLLOWING:**



IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT
THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN

TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945

WP(C) NO. 36985 OF 2023

PETITIONER/S:

NAKSHATHRA NIDHI LIMITED
DOOR NO: 2/248, GROUND FLOOR, SHALOM BUILDING,
PUDUKKAD P O, HOSPITAL ROAD, THRISSUR, PIN - 680301
REPRESENTED BY ITS MANAGING DIRECTOR
MULLAKKARA THOMAS CHACKO,

BY ADV P.K.RAVISANKAR

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006
- 4 REGISTRAR OF COMPANIES (KERALA)
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN,
BMC ROAD, THRIKKAKARA, KOCHI, PIN - 682021
- 5 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001

BY ADV SHRI S. MANU, DSGI

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36972 OF 2023****PETITIONER/S:**

**KUTTANADU NIDHI LIMITED
11/01, MENON PARAMBU, NEAR PALLLYARKKAVU TEMPLE,
KAVALAM, ALAPPUZHA, KERALA, INDIA 688506 REPRESENTED
BY ITS MANAGING DIRECTOR KRISHNAN NAIR MANMATHAN
NAIR, RESIDING AT 652/11, AATHIRA, CRASH ROAD, NEAR
VAZHAKKALA, 120 SAUHRIDA NAGAR, THRIKKAKARA,
ERNAKULAM- KERALA, PIN - 682021**

**BY ADVS.
NEBIL NIZAR
AKHIL J CHANDRAN
WINSTON JUDE FRANCIS**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, `A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS (M.C.A.) ``A" WNG,
SHASTRI BHAVAN, RAJENDRAPRASAD ROAD, NEW DELHI, PIN -
110001**
- 3 REGISTRAR OF COMPANIES
ERNAKULAM, COMPANY LAW BHAWAN, BMC ROAD,
THRIKKAKARA, ERNAKULAM, PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36949 OF 2023****PETITIONER/S:**

**VYSRAVANA NIDHI LIMITED
REPRESENTED BY ITS DIRECTOR, PAYYADA SATHIAN,
D&D BUILDING, 2ND FLOOR TALUK, CHELANNUR VILLAGE
ASWATHI KUPPARA, CHELANNUR, KOZHIKODE,
KERALA, PIN - 673616**

**BY ADVS.
C.R.SIVAKUMAR
BINI KRISHNA
HARI R.
S.SOORYA GAYATHRY**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN
- 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, VFLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 REGISTRAR OF COMPANIES (KERALA)
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN,
BMC ROAD, THRIKKAKARA, KOCHI, PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36931 OF 2023****PETITIONER/S:**

**GRAMA NANMA VADAKKENCHERRY NIDHI LIMITED
BUILDING NO.12/1191, SARANAM AYYAPPA BUILDING,
FIRST FLOOR, OPPOSITE PANCHAYATH OFFICE, T B ROAD,
VADAKKENCHERRY, PALAKKAD, KERALA- 678683 REPRESENTED
BY ITS DIRECTOR MR. RUPESH KRISHNANKUTTY, RESIDING AT
KOLATHONI HOUSE, CHALLIPARAMBU, KANNAMBRA, PALAKKAD-
678686, KERALA, PIN - 678686**

**BY ADVS.
NEBIL NIZAR
AKHIL J CHANDRAN
WINSTON JUDE FRANCIS**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS (M.C.A.) "A" WING,
SHASTRI BHAVAN, RAJENDRAPRASAD ROAD, NEW DELHI, PIN -
110001**
- 3 REGISTRAR OF COMPANIES
ERNAKULAM, COMPANY LAW BHAWAN, BMC ROAD,
THRIKKAKARA, ERNAKULAM, PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36929 OF 2023****PETITIONER/S:**

**BANAPURAM NIDHI LIMITED
ROOM NO.787, 788, 789, 790, 791,
PERUMUNDA BUILDING, KALIKAVU ROAD, WANDOUR,
MALAPPURAM, PIN - 679328
REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 ASSISTANT DIRECTOR
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36904 OF 2023****PETITIONER/S:**

**JANAPRIYA NIDHI LIMITED
ROOM NO:XII/295B NEAR POST OFFICE.,
EDATHIRINJI P.O., THRISSUR PIN - 680122
REPRESENTED BY ITS DIRECTOR**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS
N.S.SHAMILA
CHINJU P. JOYIES**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI., PIN - 110001**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI -, PIN -
110001**
- 3 JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, CL -VII,
"A" WING, SHASTRI BHAWAN,
RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 4 REGIONAL DIRECTOR, (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN,
BLOCK-1, V FLOOR, 26, HADDOWS ROAD,
NEW DELHI, PIN - 110001**
- 5 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN
ERNAKULAM, PIN - 682021**



- 6 UNDER SECRETARY,
MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAWAN,
RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001

- 7 DIRECTOR GENERAL OF POLICE,
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695010

BY ADV SHRI S. MANU, DSGI

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON 19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36878 OF 2023****PETITIONER/S:**

**ROSCO MUTUAL BENEFIT NIDHI LIMITED
BUILDING NO.KMC XIII/666A, ROSCO TOWER, NEAR KERALA
KAUMUDI KOTTAYAM, OFF T B ROAD, KOTTAYAM 686 001,
REPRESENTED BY ITS DIRECTOR, RESHMA SHYNA SHAJAN,
RESIDING AT OONUKALLUMTHOTTIYIL, KATTACHIRA P.O,
KOTTAYAM, PIN - 686572**

BY ADV K.SANDESH RAJA

RESPONDENT/S:

- 1 UNION OF INDIA
5TH FLOOR, A WING, SHASTRI BHAVAN,
RAJENDRA PRASAD ROAD NEW DELHI, PIN - 110001**
- 2 JOINT SECRETARY MINISTRY OF CORPORATE AFFAIRS
A WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI, PIN - 110001**
- 3 THE REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, VTH FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA
KOCHI, PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36872 OF 2023****PETITIONER/S:**

**M/S. VEDAGRAMAM NIDHI LIMITED
B.N. IX/488, 1ST FLOOR, KALYAN APARTMENTS,
(PUTHENVEETIL HOUSE), PALACE ROAD, ALUVA, ERNAKULAM
REPRESENTED BY ITS DIRECTOR
KOCHERY KESAVAN NAIR MURALI, AGED 65 YEARS,
S/O.KOCHER KESHAVAN NAIR, RESIDING AT B.N. IX/488,
1ST FLOOR, KALYAN APARTMENTS, (PUTHENVEETIL HOUSE),
PALACE ROAD, ALUVA, ERNAKULAM, PIN - 683101
BY ADVS.
O.A.NURIYA
REVATHY P. MANOHARAN
ANAND B. MENON
NABIL KHADER**

RESPONDENT/S:

- 1 UNION OF INDIA,
REPRESENTED BY SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRIBHAVAN, RAJENDRAPRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 JOINT SECRETARY
2. JOINT SECRETARY, MINISTRY OF CORPORATE AFFAIRS, "A"
WING, SHASTRIBHAVAN, RAJENDRAPRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 ASSISTANT DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, SASTHRIBHAVAN, "A"
WING, SHASTRIBHAVAN, RAJENDRAPRASAD ROAD, NEW DELHI,
PIN - 110001**
- 4 REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM, PIN -
682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36864 OF 2023****PETITIONER/S:**

**EDAMUTTAM NIDHI LIMITED
XI/688, POOVAMPARAMBIL BUILDINGS, EDAMUTTOM P.O.,
THRISSUR, PIN - 680568
REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36822 OF 2023****PETITIONER/S:**

**DHANIKA NIDHI LIMITED
KARUPADANNA P.O., THRISSUR, PIN - 680670
REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS
N.S.SHAMILA
CHINJU P. JOYIES**

RESPONDENT/S:

- 1 UNION OF INDIA,
REPRESENTED BY THE SECRETARY,
MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAWAN,
RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001**
- 3 JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001**
- 4 REGIONAL DIRECTOR, (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN,
BLOCK-1, V FLOOR, 26, HADDOWS ROAD,
NEW DELHI, PIN - 110001**
- 5 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN
ERNAKULAM, PIN - 682021**



- 6 ASSISTANT DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001

- 7 DIRECTOR GENERAL OF POLICE,
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695010

BY ADV SHRI S. MANU, DSGI

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON 19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36796 OF 2023****PETITIONER/S:**

**PUTHENCHIRA MERCHANTS NIDHI LIMITED
DOOR NO: VII/176, GROUND FLOOR,
VYAPARA BHAVAN P O PUTHENCHIRA,
THRISSUR, PIN - 680682
REPRESENTED BY ITS MANAGING DIRECTOR, JINESH,

BY ADV P.K.RAVISANKAR**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN,
RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII,
'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 REGISTRAR OF COMPANIES (KERALA)
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN,
BMC ROAD, THRIKKAKARA, KOCHI, PIN - 682021**
- 5 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS,
CL-VII, 'A' WING, SHASTRI BHAVAN,
RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001
BY ADV SHRI S. MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36663 OF 2023****PETITIONER:**

**TRICITY NIDHI LIMITED
BUILDING NO.297(6), GROUND FLOOR, KEECHERIL BUILDING,
WARD XXIII, BETHEL JUNCTION, M.C.ROAD, CHENGANNUR,
ALAPPUZHA- REPRESENTED BY ITS MANAGING DIRECTOR,
PIN - 689 121**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36632 OF 2023****PETITIONER:**

**GREEPHY CYRIL NIDHI LIMITED
CYRILS BUILDING, OPP.M.M.OH.S SCHOOL, PANAYAPILLY,
ERNAKULAM- REPRESENTED BY ITS MANAGING DIRECTOR,
PIN - 682 002**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36589 OF 2023****PETITIONER:**

**WESTAR NIDHI LIMITED
DOOR NO.7/454, WESTERN BUILDINGS, KANJANI P.O.,
THRISSUR REPRESENTED BY ITS MANAGING DIRECTOR,
PIN - 680 612**

**BY ADVS.
SABU GEORGE
P.B.SUBRAMANYAN
P.B.KRISHNAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36442 OF 2023****PETITIONER:**

**SREEVARAHAM NIDHI LIMITED
DOOR NO VIII 321 F AND G, 1ST FLOOR, CHITTIAPPILLY
TOWER, KOLENGATTUKARA, CHOOLISSERY POST,
REPRESENTED BY ITS MANAGING DIRECTOR, AMBAT
VELAYUDHAN NAIR RAVINDRAN, THRISSUR, PIN - 680 541**

BY ADV P.K.RAVISANKAR

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES (KERALA)
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN,
BMC ROAD, THRIKKAKARA, KOCHI, PIN - 682 021**
- 5 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001
BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36432 OF 2023****PETITIONER:**

**THEKKINKADU NIDHI LIMITED
17/44/20, 1ST FLOOR, AAZ ARCADE, KALVARY JUNCTION,
POOTHOLE .P.O, THRISSURREPRESENTED BY ITS MANAGING
DIRECTOR, PIN - 680 004**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36296 OF 2023****PETITIONER:**

**M/S ALAPPUZHA GRAMIN NIDHI LIMITED
PRANAVAM, KODAMTHURUTH, KUTHIATHODE, CHERTHALA,
ALAPPUZHA REPRESENTED BY ITS MANAGING DIRECTOR,
SRI. ANIL KUMAR VEMBLASSERY, PIN - 688 533**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRIBHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 THE JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, 'A'
WING, SHASTRIBHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI-,
PIN - 110 001**
- 3 UNDER SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36294 OF 2023****PETITIONER:**

**M/S FINAPPLE NIDHI LIMITED
BUILDING NO. 1842, 1843, 1844, 1ST FLOOR, WARD NO. 15,
SULTHAN BATHERY, WAYANAD- REPRESENTED BY ITS DIRECTOR
MANOJ P F, PIN - 673 592**

**BY ADVS.
EBIN MATHEW
AKHILA SHOJI
P.J.MATHEW**

RESPONDENTS:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRIBHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI-, PIN - 110 001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A'
WING, SHASTRIBHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI-,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
OFFICE OF THE REGIONAL DIRECTOR, RD CHENNAI MINISTRY
OF CORPORATE AFFAIRS, SASTRI BHAVAN, CHENNAI, 5TH
FLOOR SHASTRI BHAVAN, 26 HADDOWS ROAD, TAMILNADU,
PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682 021**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36277 OF 2023****PETITIONER:**

**PEOPLE'S URBAN NIDHI LIMITED,
XVII/830(4), SMARAKA BUILDING, ADOOR P.O.,
PATHANAMTHITTAREPRESENTED BY ITS MANAGING DIRECTOR,
PIN - 691 523**

**BY ADVS.
SABU GEORGE
P.B.SUBRAMANYAN
P.B.KRISHNAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36186 OF 2023****PETITIONER:**

**LE PLATINUM NIDHI LIMITED
ROOM NO.A2, 196, FIRST FLOOR, PAIMATTATHIL BUILDING,
9TH CROSS ROAD, KADAVANTHARA, ERNAKULAM REPRESENTED
BY ITS DIRECTOR, PIN - 682 020**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36181 OF 2023****PETITIONER:**

**CHAKKAMATTIL NIDHI LIMITED
DOOR NO.1/344/A, PARAMBIKULANGARA, METHALA P.O,
KODUNGALLUR, THRISSUR- REPRESENTED BY ITS DIRECTOR,
PIN - 680 669**

**BY ADVS.
SABU GEORGE
MANU VYASAN PETER
P.B.KRISHNAN
P.B.SUBRAMANYAN**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36175 OF 2023****PETITIONER:****SAMPADHYAM INDIA NIDHI LIMITED
T.P VII/396QR, MATHA TOWER, THAMARASSERY P.O.,
KOZHIKODEREPRESENTED BY ITS DIRECTOR, PIN - 673 573****BY ADVS.
SABU GEORGE
P.B.SUBRAMANYAN
P.B.KRISHNAN
MANU VYASAN PETER****RESPONDENTS:**

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
S.MANU, DSGI****THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36157 OF 2023****PETITIONER:**

**OUR OWN NIDHI LIMITED
BUILDING NO.VI-537-C, ANANDA SADANAM, ABHIMAN TOWER,
M.C.ROAD, PAROLICKAL, ATHIRAMPUZHA PO., KOTTAYAM
REPRESENTED BY ITS MANAGING DIRECTOR, PIN - 686 562**

**BY ADVS.
SABU GEORGE
P.B.SUBRAMANYAN
P.B.KRISHNAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36087 OF 2023****PETITIONER:**

**M/S RIVIRESA NIDHI LIMITED
DOOR NO. 25/806/14, MARVA ARCADE, MACHINGAL LANE,
M.G ROAD, THRISSUR, KERALA, . REPRESENTED BY ITS
DIRECTOR, SRI RAGHU KADAVARATH BALAN, PIN - 680 004**

**BY ADVS.
P.T.SHEEJISH
A.ABDUL RAHMAN (A-1917)
APARNA V. DEVASSIA
DIVYA RAVINDRAN**

RESPONDENTS:

- 1 UNION OF INDIA,
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 REGIONAL DIRECTOR
(SOUTHERN REGION) MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK - 1, V FLOOR, 26, HADDOWS ROAD,
NEW DELHI -, PIN - 110 001**
- 5 REGISTRAR OF COMPANIES
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, COCHIN
ERNAKULAM -, PIN - 682 021**



**6 ASSISTANT DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110 001
BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36097 OF 2023****PETITIONER:**

**IDUKKI GRAMIN NIDHI LIMITED
15/564A, VETTIPLACKAL, THODUPUZHA P.O, IDUKKI-
REPRESENTED BY ITS MANAGING DIRECTOR, PIN - 685 584**

**BY ADVS.
SABU GEORGE
P.B.SUBRAMANYAN
P.B.KRISHNAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35984 OF 2023****PETITIONER:**

**AISWARYA NIDHI LIMITED
DOOR NO. II/124 Q, LEMONGRASS OIL & GENERAL MARKETING
CO-OPERATIVE SOCIETY, A.M.ROAD, KURUPPAMPADY,
ERNAKULAM- REPRESENTED BY ITS MANAGING DIRECTOR,
PIN - 683 545**

**BY ADVS.
SABU GEORGE
P.B.SUBRAMANYAN
P.B.KRISHNAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021
BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35982 OF 2023****PETITIONER:**

**V G C T NIDHI LIMITED,
REPRESENTED BY ITS DIRECTOR, R.SUDARSAN
AGED 53 YEARS
U65929KL2020PLN065028
REGISTERED ADDRESS: BUILDING NUMBER HM XXVI-179,
NEAR SREE SUBRAMANYA SWAMI TEMPLE, HARIPAD, ALAPPUZHA,
KERALA PIN-690 514 , S/O.RAJAN, AGED 53 YEARS,
PARAMPAKKATHU HOUSE, T.P CENTRE,
HARIPAD.P.O., ALAPPUZHA DISTRICT, PIN - 690 514**

**BY ADVS.
R.REJI
M.V.THAMBAN
THARA THAMBAN
ARUN BOSE
B.BIPIN**

RESPONDENTS:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY TO THE GOVERNMENT,
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SASTHRI
BHAVAN, RAJENDRAPRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SASTHRI
BHAVAN, RAJENDRAPRASAD ROAD, NEW DELHI, PIN - 110 001**
- 3 THE REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SASTHRI BHAVAN, BLOCK NO.1, 5TH FLOOR, 26, HADDOWS ROAD,
CHENNAI, STATE OF TAMIL NADU, PIN - 600 006**
- 4 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING,
SHASTRI BHAWAN, PIN - 110 001**
- 5 THE REGISTRAR OF COMPANIES
ERNAKULAM, HAVING OFFICE AT COMPANY LAW BUILDING,
THRIKKAKARA, KAKKANAD, COCHIN, ERNAKULAM DISTRICT,**



2024:KER:30565

WP (C) No.38860/2023 & conn.cases

43

PIN - 682 021

**BY ADV
S.MANU, DSGI**

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON 19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35965 OF 2023****PETITIONER:**

**GRAMEEN SAKTHI NIDHI LIMITED
BUILDING NO.6/276 B, C, D, E, PARAKADAVU VILLAGE,
VATTAPARANBU P.O, ERNAKULAM REPRESENTED BY ITS
MANAGING DIRECTOR, PIN - 683 579**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35934 OF 2023****PETITIONER:**

**HARITHAPURAM NIDHI LIMITED REPRESENTED BY ITS
DIRECTOR, SALIKUMAR
AGED 62 YEARS
HARITHAPURAM NIDHI LIMITED, HAVING REGISTERED OFFICE
AT NO 9/162 A, KALATHILETHU, RAMAPURAM, HARIPAD,
ALAPUZHA, PINCODE- 690 508 AND REPRESENTED BY ITS
DIRECTOR, SALIKUMAR, AGED 62, S/O SUKUMARAN, RESIDING
IN THE ADDRESS REVATHI, MUTTOM P O, HARIPAD, ALAPUZHA,
PIN - 690 511
BY ADV G.SREEKUMAR (CHELUR)**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR, (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWSRAOD, CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, COCHIN
ERNAKULAM, PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHPAURAM, PIN - 695 010
BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35664 OF 2023****PETITIONER:**

**MINI MARANATHA NIDHI LIMITED,
M,C. NO. 3095, FIRST FLOOR, SOUTHERN BLOCK, BISHOP
JEROME NAGAR, KOLLAM- 691 001, KERALA, INDIA
REPRESENTED BY ITS MANAGING DIRECTOR MR. MICHEAL RAJU
AGED 44 YEARS, S/A. RAJU, RESIDING AT BETHLAHEM
VILLA, VADAKKUMBHAGAM, ERAVIPURAM, KOLLAM, KERALA.,
PIN - 691 011**

**BY ADVS.
NEBIL NIZAR
AKHIL J CHANDRAN
VINSTON JUDE FRANCIS**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS (M.C.A.) "A" WING,
SHASTRI BHAVAN, RAJENDRAPRASAD ROAD, NEW DELHI.,
PIN - 110 001**
- 3 REGISTRAR OF COMPANIES-ERNAKULAM
COMPANY LAW BHAWAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM., PIN - 682 021**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35639 OF 2023****PETITIONER/S:**

**M/S ASRAYA NIDHI LIMITED
KP II/319, NEAR SREE SANKARA
SCHOOL, KUTTIATTOOR, MAYYIL, KANNUR REPRESENTED BY ITS
DIRECTOR T.SIVADASAN, PIN - 670602**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRIBHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING,
SHASTRIBHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN -
110001**
- 3 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN, PIN - 682021**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35624 OF 2023****PETITIONER:**

**M/S KANNATTU FINVEST NIDHI LIMITED
8/559, KANNATTU THEKKATHIL BUILDING, EZHIKKAKATHU JN.,
HARIPADU, ALAPPUZHA REPRESENTED BY ITS DIRECTOR DERIN
MATHEW, PIN - 690 514**

**BY ADVS.
EBIN MATHEW
AKHILA SHOJI
P.J.MATHEW
JAEONA JAMES**

RESPONDENTS:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRIBHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING,
SHASTRIBHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN, PIN - 682 021**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35587 OF 2023****PETITIONER:**

**MALABAR GRAMEEN NIDHI LIMITED
ROOM NO: 923, 1ST FLOOR MUBEENA BUILDING, KOOTANAD
ROAD, THRITHALA, PALAKKAD REPRESENTED BY ITS MANAGING
DIRECTOR, PIN - 679 534**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35583 OF 2023****PETITIONER/S:**

**CHALAKUDY JANMITHRA NIDHI LIMITED
XIII/451 CHALAKUDY MUNICIPALITY, TRAMWAY LANE, P.O
CHALAKUDY, THRISSUR, KERALA - REP BY ITS DIRECTOR,
CHITTIYATH KUTTAPPAN SAHAJAN, AGED 59 YEARS, S/O
KUTTAPPAN, CHITTIYATH HOUSE, NAYARANGADY NEAR
RATIONSHP, KODASSERY P.O, KODASSERY, THRISSUR,
MUKUNDAPURAM, PIN - 680 721**

BY ADV SREELAKSHMI SABU

RESPONDENTS:

- 1 UNION OF INDIA
REP BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS. 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFIARS, SHASTRI BHAVAN, BLOCK -
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010
BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35532 OF 2023****PETITIONER/S:**

**M/S ETTUTHARAYIL NIDHI LIMITED
BUILDING NO.496, FIRST FLOOR, SHEMERIN BUILDING
KAKKANAD, KAYAMKULAM EAST, KAYAMKULAM REPRESENTED BY
ITS DIRECTOR ANU THOMAS CHERIYAN, PIN - 690 502**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRIBHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING,
SHASTRIBHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN, PIN - 682 021**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35505 OF 2023****PETITIONER:**

**ELAVANCHERY KISAN RAKSHAK NIDHI LTD
5/576, LAKSHMI BHAVAN, PANANGATTIRI P.O, ELAVANCHERY,
PALAKKAD DISTRICT - REP BY ITS DIRECTOR, BALARAMAN V,
AGED 46 YEARS, S/O VELLA, ATHIPOTTA HOUSE,
PANANGATTIRI PO, ELAVANCHERRY, KOLLENGODE, PALAKKAD,
PIN - 678 506**

BY ADV SREELAKSHMI SABU

RESPONDENTS:

- 1 UNION OF INDIA
REP BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS. 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFIARS, SHASTRI BHAVAN, BLOCK -
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35465 OF 2023****PETITIONER:****JMJ NIDHI LIMITED
DOOR NO.25/469/25, 4TH FLOOR, POOMA COMPLEX, M.G.ROAD,
THRISSUR- REPRESENTED BY ITS DIRECTOR, PIN - 680 001****BY ADVS.
SABU GEORGE
P.B.KRISHNAN
MANU VYASAN PETER
P.B.SUBRAMANYAN****RESPONDENTS:**

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
S.MANU, DSGI****THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35411 OF 2023****PETITIONER:**

**MAXVALUE NIDHI LIMITED
KURUTHUKULANGARA ARCADE, AYYANTHOLE P.O., THRISSUR-
REPRESENTED BY ITS MANAGER (OPERATIONS),
PIN - 680 7003**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV.
S.MANU, DGSI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35374 OF 2023****PETITIONER:**

**SARADEYAM NIDHI LIMITED
12/232-B, NRKARCADE, PUTHENVELIKKARA-P.O. ERNAKULAM-
PIN - 683 594
REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.SUBRAMANYAN
P.B.KRISHNAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35369 OF 2023****PETITIONER/S:**

**ZIYA GRAMEEN NIDHI LIMITED
ROOM NO. 2/351, KKV COMPLEX, 1ST FLOOR, THRIPPANACHI,
PALAKKAD (MLP), ERNAD, KERALA- REP BY ITS DIRECTOR,
SETHU MADHAVAN A, AGED 48 YEARS, S/O GOVINDHAN NAIR
B.T, AREKKAD HOUSE, PALAKKAD POST KUZHIMANNA VIA
MALAPPURAM DISTRICT, PIN - 673 641**

BY ADV SREELAKSHMI SABU

RESPONDENTS:

- 1 UNION OF INDIA
REP BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS. 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFIARS, SHASTRI BHAVAN, BLOCK -
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35257 OF 2023****PETITIONER/S:**

**INTEGRITY NIDHI LIMITED
ROOM NO V /628, PATTAMALI ROAD, IRINJALAKUDA,
THRISSUR, KERALA REP. BY ITS DIRECTOR, NIMA CHANDRAN,
D/O.CHANDRAN, VYLERI HOUSE, KANJIRATHODE LANE,
IRINJALAKUDA, THRISSUR , KERALA, PIN - 680121**

BY ADV MAHESH V.MENON

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASHTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001**
- 2 ASSISTANT DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR "A" WING,
SHASHTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK-1, V-FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, KOCHI.,
PIN - 682021**

**BY ADV M.SHAJNA
SHRI S. MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35244 OF 2023****PETITIONER/S:**

**M/S DEVI NIDHI LIMITED
AGED 70 YEARS
DOOR NO. 15/278, PANDARIL BUILDING,
THEKKUMMURI P.O, PUTHENCHIRA MANIYAMKAVU, THRISSUR,
KERALA, PIN-680 682, REPRESENTED BY ITS DIRECTOR
RAMADAS P.S, S/O SUBRAMANYAN, PANDARIL HOUSE,
MANIYAMKAVU, PUTHENCHIRA SOUTH P.O, THRISSUR,
KERALA,, PIN - 680612**

BY ADV T.N.SREEKALA

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY TO THE GOVERNMENT,
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI, PIN -
110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI, PIN -
110001**
- 3 REGIONAL DIRECTOR (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SASTHRI BHAVAN, BLOCK
NO.1, 5TH FLOOR, 26, HADDOWS ROAD, CHENNAI, TAMIL
NADU, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES
KERALA & LAKSHADWEEP, FIRST FLOOR, CORPORATE BHAVAN,
B.M.C ROAD, THRIKKAKKARA, KOCHI, PIN-, KERALA, PIN -
682021
BY ADV S.JUSTUS
SHRI S. MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35196 OF 2023****PETITIONER/S:**

**FINMATE NIDHI LIMITED
DOOR NO.7/1088, CHANDRA BUILDING, P.P ROAD,
PATTIMATTOM, ERNAKULAM PIN - 683562
REPRESENTED BY ITS DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.SUBRAMANYAN
P.B.KRISHNAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021
BY ADV
N.J.ASHWIN
SHRI S. MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35181 OF 2023****PETITIONER/S:**

**KOCHYKUNNEL NIDHI LIMITED
DOOR NO.IX/36 OF MMC, PANDAPPILLY JUNCTION,
KOOHATTUKULAM ROAD, PANDAPPILLY P.O, MUVATTUPUZHA,
ERNAKULAM PIN - 686672
REPRESENTED BY ITS DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.SUBRAMANYAN
P.B.KRISHNAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35136 OF 2023****PETITIONER/S:**

**THOTTUMPURAM NIDHI LIMITED
BUILDING NO.17/4, THOTTUMPURAM BUILDING, NANNIYODE,
PACHA P.O, THIRUVANANTHAPURAM PIN - 695562
REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
MANU VYASAN PETER
P.B.SUBRAMANYAN**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35096 OF 2023****PETITIONER/S:**

**KOTTAKKAL NIDHI LIMITED
DOOR NO.X/153-B, KOTTAMURY P.O, MALA, THRISSUR
PIN - 680732 REPRESENTED BY ITS DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.SUBRAMANYAN
P.B.KRISHNAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI., PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 34930 OF 2023****PETITIONER/S:**

**MANGALAKARMA NIDHI LIMITED
T.C 29/490/05, FIRST FLOOR,
CAMEO PLAZA, SHORNUR ROAD, THRISSUR, PIN - 680022
REPRESENTED BY ITS MANAGING DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN,
DR.RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD,
THRIKKAKARA, ERNAKULAM, PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 34861 OF 2023****PETITIONER/S:**

**KAIROS NIDHI LTD.,
DOOR.NO. AM XX/662-B, FATHIMA MATHA CHURCH,
BAKKALAM KANUL, BAKKALAM P.O, THALIPARAMBA,
KANNUR DISTRICT, PIN - 670562
REP. BY ITS DIRECTOR GEORGE MATHEW,**

**BY ADVS.
CIBI THOMAS
G.KRISHNAKUMARI
ANSIA K.A.**

RESPONDENT/S:

- 1 THE UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A'WING, SHASTRI BHAVAN,
DR.RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, "A'WING, SHASTRI
BHAVAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI, PIN -
110001**
- 3 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A'WING, SHASTRI
BHAVAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI, PIN -
110001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD,
ERNAKULAM (DT), PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 34818 OF 2023****PETITIONER/S:**

**VNL NIDHI LIMITED
42/554 G, 1ST FLOOR, NOOR TOWER,
THURAKKAL BAPPUTTY BYEPASS ROAD,
THURAKKAL, MANJERI, MALAPPURAM PIN - 676121
REPRESENTED BY ITS DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.SUBRAMANYAN
P.B.KRISHNAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 34649 OF 2023****PETITIONER/S:**

**AJS TALENTS NIDHI LIMITED
THROUGH ITS DIRECTOR SH. JIKKU PAUL ROOM NO.483,
REDEMPTION TRAVELS, WARD NO. X, POOTHRIKKA P.O,
PUTHENKURISH, ERNAKULAM, PIN - 682308**

**BY ADVS.
NITISH SATHESH SHENOY
SHERRY SAMUEL OOMMEN**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS "A" WING, SHASTRI BHAWAN,
RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001**
- 3 REGIONAL DIRECTOR, SOUTHERN REGION
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI, PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING,
KAKKANAD, KOCHI, PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 34643 OF 2023****PETITIONER/S:**

**KANNATTU NIDHI LIMITED
1040/IX, KANNATTU, OPP. BSNL BHAVAN,
PATHANAMTHITTA PIN - 689645
REPRESENTED BY ITS DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.SUBRAMANYAN
P.B.KRISHNAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 34548 OF 2023****PETITIONER/S:**

**KOCHAL ST.ANTONY'S NIDHI LIMITED
ROOM NO.14/319, ST.ANTONY'S CHURCH,
KOCHAL, KONAMMAVU P.O, ERNAKULAM, PIN - 683518 -
REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
SABU GEORGE
P.B.SUBRAMANYAN
P.B.KRISHNAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI., PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 34406 OF 2023****PETITIONER/S:**

**NINES NIDHI LIMITED
DOOR NO: 474/I, J; 1ST FLOOR, BRAHMAKULAM
KAREPARAMBIL BUILDING, KANJANI P O,
REPRESENTED BY ITS MANAGING DIRECTOR,
GEORGE ARIMBOOR CHEEROTHA PETER,
THRISSUR, PIN - 680612.**

BY ADV P.K.RAVISANKAR

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN,
RAJENDRA PRASAD ROAD, NEW DELHI -, PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 REGISTRAR OF COMPANIES (KERALA)
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN,
BMC ROAD, THRIKKAKARA, KOCHI, PIN - 682021**
- 5 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001
BY ADV SHRI S. MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 34110 OF 2023****PETITIONER/S:**

**GURUPRABHA NIDHI LIMITED
DOOR NO.V/646E, GROUND FLOOR, PSA BUILDING,
PALLIVALAVU, PERINJANAM P.O, THRISSUR- PIN - 680686
REPRESENTED BY ITS DIRECTOR.**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN,
DR.RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 34088 OF 2023****PETITIONER/S:**

**KOCHUVEETIL NIDHI LIMITED
HAVING REGISTERED OFFICE AT KOCHUVEETIL KAYALVARAM,
KMCIII/38, KEERIKKADU SOUTH, KAYAMKULAM,
ALAPUZHA, PIN - 690502 AND REPRESENTED BY ITS DIRECTOR,
SREEJITH SUDHAKARAN, AGED 44 YEARS, S/O SUDHAKARAN,
KOCHUVEETIL HOUSE, KOCHUVEETIL KAYALVARAM, KMCIII/38,
KEERIKKADU SOUTH, KAYAMKULAM, ALAPUZHA, PIN - 690502**

BY ADV G.SREEKUMAR (CHELUR)

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001**
- 3 REGIONAL DIRECTOR, (SOUTHERN REGION) MINISTRY OF
CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-1,
V FLOOR, 26, HADDOWSRAOD, CHENNAI, PIN - 600006**
- 4 REGISTRAR OF COMPANIES, ERNAKULAM COMPANY LAW
BUILDING, KAKKANAD, COCHIN ERNAKULAM, PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHPAURAM, PIN - 695010**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 33910 OF 2023****PETITIONER/S:**

**PEOPLEGRAMEENA NIDHI LIMITED
ROOM NO KP 1/605, KUTTIADY P.O,
KOZHIKODE DISTRICT, PIN - 673508,
REPRESENTED BY ITS DIRECTOR V.T PRADEEP KUMAR,**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENT/S:

- 1 THE UNION OF INDIA
SECRETARY, MINISTRY OF CORPORATE AFFAIRS, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001**
- 2 THE JOINT SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001**
- 3 THE ASSISTANT DIRECTOR, MINISTRY OF CORPORATE AFFAIRS,
VTH FLOOR, A-WING, SHASTRI BHAWAN,
DR. RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 33849 OF 2023****PETITIONER/S:**

**NADHAM NIDHI LIMITED
DOOR NO. 12/341D, MAZHAVIL COMPLEX, MATTOM P.O.,
THRISSUR, KERALA PIN - 680602,
REPRESENTED BY ITS DIRECTOR
CHITTIAPPILLY ANTONY VINSON, AGED 65 YEARS,
S/O ANTONY RESIDING AT CHITTIAPPILLY HOUSE,
NAMBAZHAKKADU P.O., MATTOM, THRISSUR, KERALA- 680602.**

**BY ADVS.
NEBIL NIZAR
AKHIL J CHANDRAN
VINSTON JUDE FRANCIS**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS (M.C.A.) "A" WING,
SHASTRI BHAVAN, RAJENDRAPRASAD ROAD,
NEW DELHI, PIN - 110001**
- 3 REGISTRAR OF COMPANIES-ERNAKULAM
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 33807 OF 2023****PETITIONER/S:**

**FIN MITHRA SERVE NIDHI LTD.
R.S. ROAD, OTTAPPALAM, PALAKKAD DIST. REP. BY ITS
DIRECTOR: GIREESH K. S/O BALAKRISHNAN, KATTIRI,
VANIYAMKULAM P.O., PALAKKAD DIST., PIN - 679522**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI., PIN - 110001**
- 2 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI., PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695010**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 33682 OF 2023****PETITIONER/S:**

**ANASWARA NIDHI LIMITED
ROOM NO.5/264, KRISHNA MENON SQUARE COMPLEX,
ANNAMANADA, CHALAKUDY, THRISSUR PIN - 680741
REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV CHANDINI G.NAIR

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 33633 OF 2023****PETITIONER/S:**

**JANAMYTHRI NIDHI LIMITED
DOOR NO.5/510-R, ANJANEYA COMPLEX, NJARAKKAL P.O,
ERNAKULAM, PIN - 682505 REPRESENTED BY ITS DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 33570 OF 2023****PETITIONER/S:**

**BK DHANALAKSHMI NIDHI LIMITED
550812, 2ND FLOOR, FAIR TRADE CENTRE TUDA ROAD,
KOLOTHUMPADAM, THIRUVAMPADI P.O.,
THRISSUR, PIN - 680022
REPRESENTED BY ITS DIRECTOR**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS
N.S.SHAMILA
CHINJU P. JOYIES**

RESPONDENT/S:

- 1 UNION OF INDIA,
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN,
RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001**
- 3 JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001**
- 4 REGIONAL DIRECTOR, (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN,
BLOCK-1, V FLOOR, 26, HADDOWS ROAD,
NEW DELHI, PIN - 110001**
- 5 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN,
ERNAKULAM, PIN - 680021**



- 6 ASSISTANT DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001

- 7 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695010

BY ADV SHRI S. MANU, DSGI

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON 19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 33490 OF 2023****PETITIONER/S:**

**PARVATHY NIDHI LIMITED
HAVING REGISTERED OFFICE AT K M C 36/1488, KRISHNAVAM
BUILDINGS, NEAR SREE KRISHNA SWAMI TEMPLE, PUTHIYADOM,
KAYAMKULAM, ALAPUZHA, AND REPRESENTED BY ITS DIRECTOR,
AJITH CHIRAYIL DIVAKARAN, S/O DIVAKARAN, AGED 54 YEARS
RESIDING IN THE ADDRESS KRISHNAVAM HOUSE,
CHIRAKADAVAM, KAYAMKULAM, ALAPUZHA, PIN - 690502**

BY ADV G.SREEKUMAR (CHELUR)

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN -
110001**
- 3 REGIONAL DIRECTOR
(SOUTHERN REGION) MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK-1, V FLOOR, 26, HADDOWSRAOD,
CHENNAI, PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, COCHIN
ERNAKULAM, PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHPAURAM, PIN - 695010**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 33346 OF 2023****PETITIONER/S:**

**CHERUKAVU SUVARNASREE NIDHI LTD.
PUTHIYEDATH PARAMBU, OLAVATTOOR P.O., MALAPPURAM DIST.
REP. BY ITS DIRECTOR: SURENDRAN P. S/O RAGHAVAN NAIR,
AGED 59 YEARS, SURAGI HOUSE, AYIKKARAPADI P.O.,
CHERUKAVU, MALAPPURAM DIST., PIN - 673638**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI., PIN - 110001**
- 2 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI., PIN - 110001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI., PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD,
ERNAKULAM., PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695010**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 32909 OF 2023****PETITIONER/S:**

**LOTUS TEN NIDHI LIMITED
VIII/424 A, SIPPYS COMPLEX, KURUMASSERY, PARAKADAVU,
ALUVA, ERNAKULAM, KERALA-683579 REPRESENTED BY ITS
MANAGING DIRECTOR MR. SEBASTIAN K.J. AGED 70 YEARS,
S/O. JOSEPH, RESIDING AT KANNAMKULAM, AIROOR P.O.,
ERNAKULAM, KERALA., PIN - 683579**

**BY ADVS.
NEBIL NIZAR
AKHIL J CHANDRAN
WINSTON JUDE FRANCIS**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI., PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS (M.C.A.) "A" WING,
SHASTRI BHAVAN, RAJENDRAPRASAD ROAD, NEW DELHI., PIN
- 110001**
- 3 REGISTRAR OF COMPANIES
ERNAKULAM, COMPANY LAW BHAWAN, BMC ROAD,
THRIKKAKARA, ERNAKULAM., PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 32752 OF 2023****PETITIONER/S:**

**MOOKKUTHALA NIDHI LIMITED
ROOM NO.XIII/195, VARYAR MOOLA JUNCTION,
MOOKKUTHALA., MALAPPURAM PIN - 679574
REPRESENTED BY ITS MANAGING DIRECTOR,
BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
N.S.SHAMILA
RAJITH DAVIS
CHINJU P. JOYIES**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001**
- 4 REGIONAL DIRECTOR, (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, NEW DELHI, PIN - 110001**
- 5 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN
ERNAKULAM, PIN - 682021**
- 6 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 7 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695010
BY ADV SHRI S. MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 32563 OF 2023****PETITIONER:**

**SBS GOLDEN PLUS NIDHI LTD.
AGED 48 YEARS, PALLIPPURAM P.O., CHERTHALA,
ALAPPUZHA DIST. REP. BY ITS MANAGING DIRECTOR:
SAJJAYAN S/O SATHYASEELAN, SATHYALAYAM HOUSE,
VARANAD P.O., CHERTHALA, ALAPPUZHA DIST.,
PIN - 688 541.**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI., PIN - 110 001.**
- 2 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110 001.**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN,
BLOCK-1, V FLOOR, 26, HADDOWS ROAD, CHENNAI.,
PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD,
ERNAKULAM., PIN - 682 021.**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695 010.**

BY ADV SRI.S.MANU, DEPUTY SOLICITOR GENERAL OF INDIA.

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 32391 OF 2023****PETITIONER:**

**M/S SHREYASMALABAR NIDHI LIMITED,
BUILDING NO: 4/35, MEENANGADI MEGHALA
KOLAGAPPARA P.O., WAYANAD, PIN - 673 591.
REPRESENTED BY ITS DIRECTOR GILI GEORGE,**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENTS:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRIBHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI-, PIN - 110 001.**
- 2 THE UNDER SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, 'A' WING,
SHASTRIBHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110 001.**
- 3 THE ASSISTANT DIRECTOR, MINISTRY OF CORPORATE AFFAIRS,
VTH FLOOR, A-WING, SHASTRI BHAWAN,
DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001.**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN,
PIN - 682 021**

BY ADV S.MANU, DEPUTY SOLICITOR GENERAL OF INDIA

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 32348 OF 2023****PETITIONER:**

**M/S. RAJAMANIKYAM NIDHI LIMITED
PRASANTHI ARCADE NO. KP. 17/708,
KP.17/709, KAKKODI P.O., KOZHIKODE
REPRESENTED BY ITS DIRECTOR
MR. DEVARAJ PONNAMPARAMBATH, PIN - 673 611.**

**BY ADVS.
ENOCH DAVID SIMON JOEL
S.SREEDEV
RONY JOSE
LEO LUKOSE
KAROL MATHEWS SEBASTIAN ALENCHERRY
DERICK MATHAI SAJI
KARAN SCARIA ABRAHAM**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI, PIN - 110 001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAVAN,
DR. RAJENDRA PRASAD ROAD,
NEW DELHI., PIN - 110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26,
HADDOWS ROAD, CHENNAI, PIN - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021.**

**BY ADV
S.MANU, DEPUTY SOLICITOR GENERAL OF INDIA**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 32235 OF 2023****PETITIONER:**

**AVITANALLUR GRAMIN NIDHI LIMITED
KP 5/481-U, V, W, LAKSHMI ARCADE, KOTTUR,
AVITANALLUR P.O, KOZHIKODE,
REPRESENTED BY ITS DIRECTOR, PIN - 673 614.**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN,
DR.RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110 001.**
- 2 THE UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR,
"A" WING, SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

**BY ADV SHRI.RAJAGOPALAN.A., CGC
S.MANU, DEPUTY SOLICITOR GENERAL OF INDIA**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 32324 OF 2023****PETITIONER:**

**CKREDENCE NIDHI LIMITED
27/405/4, SREE LAKSHMI BUILDING CHEMBUKAVU,
THRISSUR DISTRICT, REPRESENTED BY ITS
MANAGING DIRECTOR., PIN - 680 002.**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
N.S.SHAMILA
CHINJU P. JOYIES**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001.**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110 001.**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII,
"A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110 001.**
- 4 REGIONAL DIRECTOR, (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, NEW DELHI, PIN - 110001**
- 5 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING,
KAKKANAD, COCHIN ERNAKULAM,
PIN - 682 021.**
- 6 ASSISTANT DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI**



7 **BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
DIRECTOR GENERAL OF POLICE,
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010

BY ADV S.MANU, DEPUTY SOLICITOR GENERAL OF INDIA

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON 19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 32152 OF 2023****PETITIONER:**

**HOPE NIDHI LIMITED
NO.20/802, 1ST FLOOR, AMH BUILDING
NEAR PRAKASH GAS AGENCY, THAZHEPALAM,
TIRUR, MALAPURAM., REPRESENTED BY ITS DIRECTOR,
PIN - 676 101.**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS
N.S.SHAMILA
CHINJU P. JOYIES**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN,
RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110 001.**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110 001.**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII,
"A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110 001.**
- 4 REGIONAL DIRECTOR, (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN,
BLOCK-1, V FLOOR, 26, HADDOWS ROAD, NEW DELHI,
PIN - 110 001.**
- 5 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN ERNAKULAM,
PIN - 682 021.**



**6 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010.**

BY ADV S.MANU, DEPUTY SOLICITOR GENERAL OF INDIA

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 32105 OF 2023****PETITIONER:**

**FLYMAX NIDHI LIMITED
THROUGH ITS MANAGING DIRECTOR MR. SEN KUMAR S.
OP 13/666, 13/664, 13/667, SL TOWER,
VAVVAKKAVU P.O. KARUNGAPPALLY, KOLLAM, KERALA,
PIN - 690 528.**

**BY ADVS.
NITISH SATHESH SHENOY
SHERRY SAMUEL OOMMEN
SUKUMAR NAINAN OOMMEN**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY,
MINISTRY OF CORPORATE AFFAIRS "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110 001.**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001.**
- 3 REGIONAL DIRECTOR, SOUTHERN REGION
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN,
BLOCK 1, V FLOOR, 26, HADDOWS ROAD, CHENNAI,
PIN - 600 006.**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD,
KOCHI, PIN - 682 021.**

BY ADV S.MANU, DEPUTY SOLICITOR GENERAL OF INDIA

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 32035 OF 2023****PETITIONER:**

**SFC NIDHI LIMITED
DOOR NO.948, CITY TOWER, MARKET ROAD,
WANDOOOR P.O., MALAPPURAM
REPRESENTED BY ITS CHAIRMAN AND MANAGING DIRECTOR,
PIN - 679 328.**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
MANU VYASAN PETER
P.B.SUBRAMANYAN**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR. RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26,
HADDOWS ROAD, CHENNAI, PIN - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021.**

BY ADV S.MANU, DEPUTY SOLICITOR GENERAL OF INDIA

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 32029 OF 2023****PETITIONER:**

**YADHUKULAM NIDHI LTD
24/892, KRISHNAKRIPA BUILDING, KALOOR ROAD,
MANKAVU PO, CALICUT,
REPRESENTED BY ITS DIRECTOR RAHUL MARAKKATT,
PIN - 673 007.
BY ADVS.
M.R.SASITH
NEELANJANA NAIR
R.K.CHIRUTHA
RAJITHA V.K
BHAVANA K.K
ANJANA SURESH.E
REETHU JACOB**

RESPONDENTS:

- 1 UNION OF INDIA REPRESENTED BY ITS SECRETARY
MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO. 46,
NORTH BLOCK, NEW DELHI, PIN-, PIN - 110 001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,,
PIN - 110 001.**
- 3 THE REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI,, PIN - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM,, PIN - 682 021.**

BY ADV P.R AJITHKUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 32022 OF 2023****PETITIONER:**

**ENTE NAADU NIDHI LIMITED
AGED 58 YEARS, ROOM NO.XVII/10451 MARACHERIL BUILDING,
KOTHAMANGALAM, ERNAKULAM DIST.-686 691,
REPRESENTED BY ITS MANAGING DIRECTOR,
SHIBU THEKUMPURATH VARGHESE, AGED 58 YEARS,
S/O. T.V. VARGHESE, RESIDING AT THEKUMPURATH HOUSE,
KOTHAMANGALAM P.O., ERNAKULAM, PIN - 686 691.**

BY ADV K.SANDESH RAJA

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 5TH FLOOR, A WING, SHASTRI BHAVAN,
RAJENDRA PRASAD ROAD NEW DELHI, PIN - 110 001.**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, A WING, SHASTRI BHAVAN,
RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110 001.**
- 3 THE REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, VTH FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006.**
- 4 THE REGISTRAR OF COMPANIES
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA KOCHI,
PIN - 682 021.**

**BY ADV
PRAVEEN K.V
S.MANU, DEPUTY SOLICITOR GENERAL OF INDIA**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 31984 OF 2023****PETITIONER/S:**

**DHANAPRADA NIDHI LIMITED.,
AGED 64 YEARS
ROOM NO.X/126, KOUSTHUBHAM COMPLEX, PARAPUKKARA
GRAMAPANCHAYATH, NELLAYI P.O., THRISSUR, REPRESENTED BY
DIRECTOR, SAHADEVAN U.K., PIN - 680305**

**BY ADVS.
P.P.BIJU
K.R.ARUN
SAFNA P.S.**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 5TH FLOOR, A WING, SHASTRI BHAVAN,
DR.RAJENDRAPRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE REGIONAL DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING,
SHASTRI BHAVAN, HADWN ROAD, CHENNAI., PIN - 600006**
- 3 THE REGISTRAR OF COMPANIES
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKKARA, ERNAKULAM
DISTRICT., PIN - 682021**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 31808 OF 2023****PETITIONER:**

**VYSRAVANA SUVARNNA NIDHI LIMITED
REGISTERED OFFICE AT TP 621, 621A, 622,
1ST FLOOR, SHIBILA COMPLEX, THALAKULATHOOR PO,
THALAKKULATHOOR DESAM, KOZHIKODE, KERALA,
PIN - 673 317, REPRESENTED BY ITS MANAGING DIRECTOR
MR. KOZHI PARAMBATH RATNAKARAN, PIN - 673 317.
BY ADVS.
A.S.DILEEP
P.BINOD
K.Y.SUDHEENDRAN
SUSEELA DILEEP
SUDEEP ARAVIND PANICKER
HARITHA HARINATH
K.N.HARISHANKAR**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 5TH FLOOR, 'A' WING, SHASTRI BHAVAN,
DR. RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110 001.,**
- 2 THE REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, SHASTRI BHAVAN, 26 HADDOWS ROAD, CHENNAI,
TAMIL NADU, PIN - 600 006.**
- 3 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, 'A' WING,
SHASTRI BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001.**
- 4 THE REGISTRAR OF COMPANIES (KERALA & LAKSHADWEEP)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA (P.O.),
KAKKANAD, ERNAKULAM, PIN - 682 021.
BY ADV P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 31659 OF 2023****PETITIONER:**

**WENL NIDHI LIMITED
3RD FLOOR, ANSARI COMPLEX, GURUVAYUR ROAD,
WEST FORT, THRISSUR REPRESENTED BY ITS
MANAGING DIRECTOR, PIN - 680 004.**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001.**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26,
HADDOWS ROAD, CHENNAI, PIN - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021.**

BY ADV S.MANU, DEPUTY SOLICITOR GENERAL OF INDIA

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 31582 OF 2023****PETITIONER:**

**COCHIN URBAN NIDHI LIMITED
71/572, FIRST FLOOR, EACHARANGAT BUILDING,
DESABHIMANI ROAD, ELAMAKKARA P.O.,
ERNAKULAM REPRESENTED BY ITS DIRECTOR,
PIN - 682 026.**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001.**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021.**

BY ADV P.R AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 31500 OF 2023****PETITIONER:**

**DHANAM CHALISSERY NIDHI LIMITED
T.C-35/1944/3,4, SOUTH BAZAR,
THRISSUR- REPRESENTED BY ITS MANAGING DIRECTOR,
PIN - 680 001**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR. RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001.**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021.**

BY ADV S.MANU, DEPUTY SOLICITOR GENERAL OF INDIA

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 31418 OF 2023****PETITIONER:**

**KURIVITHADAM (KMV) NIDHI LIMITED
3/396, KURIVITHADAM BUILDINGS, KACHERITHAZHAM,
MUVATTUPUZZHA, ERNAKULAM REPRESENTED BY ITS DIRECTOR,
PIN - 686 661.**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN,
DR. RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110 001.**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26,
HADDOWS ROAD, CHENNAI, PIN - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021.**

BY ADV S.MANU, DEPUTY SOLICITOR GENERAL OF INDIA

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 31413 OF 2023****PETITIONER:**

**LEORA NIDHI LIMITED
NP8/441N, GALAXY COMPLEX, NANMINDA P.O, KOZHIKODE
REPRESENTED BY ITS DIRECTOR, PIN - 673 613.**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MIISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021.**

BY ADV MANU S. DSG OF INDIA

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 31369 OF 2023****PETITIONER:**

**KURIVIS INDIA NIDHI LIMITED
3/396, KURIVITHADAM BUILDINGS, KACHERITHAZHAM,
MUVATTUPUZZHA, ERNAKULAM REPRESENTED BY ITS DIRECTOR,
PIN - 686 661.**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN,
DR.RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110 001.**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021.**

BY ADV S.MANU, DEPUTY SOLICITOR GENERAL OF INDIA

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 30971 OF 2023****PETITIONER:**

**TRUELINE NIDHI LIMITED
NO VII/1064, K.E COMPLEX NEAR TELEPHONE EXCHANGE
ONEWAY ROAD KUTTIPURAM MALAPURAM., REPRESENTED BY ITS
MANAGING DIRECTOR, PIN - 695 571.**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
N.S.SHAMILA
CHINJU P. JOYIES**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001.**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110 001.**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001.**
- 4 REGIONAL DIRECTOR, (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN,
BLOCK-1, V FLOOR, 26, HADDOWS ROAD, NEW DELHI,
PIN - 110 001.**
- 5 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, COCHIN
ERNAKULAM, PIN - 682021**
- 6 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI**



**BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001.**

**7 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010.**

BY ADV S.MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 30846 OF 2023****PETITIONER:**

**HARIGEETHAM NIDHI LIMITED
470/A , VAZHUVILAYIL, NADUVATTAM (P.O), PALLIPAD,
ALAPPUZHA, KERALA- 690512 REPRESENTED BY ITS MANAGING
DIRECTOR AJITH KUMAR PONNAMMA, AGED 53 YEARS,
S/O. UTHAMAN R. RESIDING AT VAZHUVILAYIL HOUSE,
NADUVATTAM P.O., PALLIPAD, KERALA-, PIN - 690 512.**

**BY ADVS.
NEBIL NIZAR
AKHIL J CHANDRAN**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001.**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS (M.C.A.) "A" WING,
SHASTRI BHAVAN, RAJENDRAPRASAD ROAD, NEW DELHI,
PIN - 110 001.**
- 3 REGISTRAR OF COMPANIES
ERNAKULAM, COMPANY LAW BHAWAN, BMC ROAD,
THRIKKAKARA, ERNAKULAM, PIN - 682 021.**

BY ADV S.MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 30694 OF 2023****PETITIONER:**

**STAAJ NIDHI LIMITED
HOUSE NO.12-338, KANDALLOOR SOUTH P.O,
KAYAMKULAM, ALAPPUZHA- REPRESENTED BY ITS MANAGING
DIRECTOR, PIN - 690 535.**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001.**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021.**

BY ADV S.MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 30602 OF 2023****PETITIONER:**

**KARAPPURAM GRAMIN NIDHI LIMITED
13/408, VELOOR HOUSE,, MOOTHEM P.O., EDAKKARA,
MALAPPURAM, KERALA - 679331 REP BY ITS MANAGING
DIRECTOR, PIN - 679 331**

**BY ADVS.
C.R.SIVAKUMAR
S.SOORYA GAYATHRY
BINI KRISHNA
HARI R.
SUBHAJA P.**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, VFLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES (KERALA)
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN,
BMC ROAD, THRIKKAKARA, KOCHI, PIN - 682 021**

**BY AV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 30585 OF 2023****PETITIONER:**

**IRDC NIDHI INDIA LTD.
KOTTAPURAM P.O., OTTAPPALAM TALUK, PALAKKAD DIST.
PIN - 679 513 REP. BY ITS DIRECTOR: UNNIKRISHNAN S/O
MURUGAN, AGED 52 YEARS, KARAKKUNNIMEL HOUSE,
KOTTAPPURAM, PALAKKAD DIST., PIN- 679 518**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110 001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI., PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695 010**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 30568 OF 2023****PETITIONER:**

**KOTTOPPADAM GRAMA VIKASANA NIDHI LTD.
KOTTOPPADAM P.O., PALAKKAD DIST. PIN - 678 583 REP.
BY ITS MANAGING DIRECTOR: CHAMI S/O VALLIKUTTY , AGED
60 YEARS, NEDUNGOTIL HOUSE, ALANALLUR, PALAKKAD DIST.,
PIN-678 601
BY ADV M.V.RAJENDRAN NAIR**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110 001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI., PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695 010**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 30431 OF 2023****PETITIONER:**

**M/S KAVANUR NIDHI LIMITED
4/457, K, I, D, E, J, KP'S BUILDING, KAVANUR, NEAR
KAVANUR PANCHAYATH OFFICE, MALAPPURAM PIN - 673 639
REPRESENTED BY ITS DIRECTOR, BHASI.U.P,**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRIBHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING,
SHASTRIBHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI-,
PIN - 110 001**
- 3 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN-,
PIN - 682 021
BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 30218 OF 2023****PETITIONER:**

**AISHI NIDHI LIMITED
2ND FLOOR, AR COMPLEX, KOVILAKAM ROAD, MANKAVU,
KOZHIKODE, KERALA - 673 007 REP ITS MANAGING
DIRECTOR,
BY ADVS.
C.R.SIVAKUMAR
S.SOORYA GAYATHRY**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, VFLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN,
BMC ROAD, THRIKKAKARA, KOCHI, PIN - 682 021**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 30089 OF 2023****PETITIONER:**

**SREEBHADRA NIDHI LIMITED
ROOM NO. 486/15, FIRST FLOR, C.C. TOWER, KODALY,
PADY P.O., THRISSUR, KERALA. PIN - 680 699
REPRESENTED BY ITS MANAGING DIRECTOR PATTATHIL
UNNIKRISHNAN JAYAN, AGED 45 YEARS, S/O. UNNIKRISHNAN.
NAIR. RESIDING AT PATTATHIL HOUSE, MURIKKUNGAL P.O.,
MATTATHUR, THRISSUR-680 699.,**

**BY ADVS.
NEBIL NIZAR
AKHIL J CHANDRAN**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS (M.C.A.) "A" WING,
SHASTRI BHAVAN, RAJENDRAPRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGISTRAR OF COMPANIES-ERNAKULAM
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 29943 OF 2023****PETITIONER:**

**SOORYA RESHMI NIDHI LIMITED
DOOR NO. 27/37, FIRST FLOOR, NEENDRATHODI TOWER,
VALANCHERRY, REPRESENTED BY ITS DIRECTOR,
MALAPPURAM-, PIN - 676 552**

BY ADV P.K.RAVISANKAR

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI -,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES (KERALA)
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN,
BMC ROAD, THRIKKAKARA, KOCHI -, PIN - 682 021**
- 5 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI -,
PIN - 110 001**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 29904 OF 2023****PETITIONER:**

**GRAMEEN SOWHRUDA NIDHI LIMITED,
SHOP NO.700/B,F,F BUILDING, CHEMPOOR, MUDAKKAL P.O,
THIRUVANANTHAPURAM PIN - 695 103 REPRESENTED BY ITS
DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 29854 OF 2023****PETITIONER:**

**KAIRALI NIDHI LIMITED
BUILDING NO.VIII/191A, CHUDUKATTIL, PANDANKARY P.O.,
EDATHUA, ALAPPUZHA PIN - 689 573 REPRESENTED BY ITS
MANAGING DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
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FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 29847 OF 2023****PETITIONER:**

**GREENWEALTH VALUE NIDHI LTD.
OTTUPARA, KUMARANELLUR P.O., WADAKANCHERY, THRISSUR
DIST. PIN - 680 590 REP. BY ITS MANAGING DIRECTOR:
BINZI VARGHESE D/O VARGHESE AGED 43 YEARS,
CHAKKALAKKAL HOUSE, PAZHAYANNUR, THRISSUR DIST.,
PIN- 680 587**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110 001**
- 2 DEPUTY SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110 001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI., PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695 010**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 29818 OF 2023****PETITIONER:**

**FINNFED GRAMIN INDIA NIDHI LIMITED
BUILDING NO KP 11/14., RAMSONS BUILDING, VAZHAYILA
PALAM JN KARAKULAM., THIRUVANTHAPURAM DISTRICT
PIN - 695 564
REPRESENTED BY ITS MANAGING DIRECTOR
BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
N.S.SHAMILA
CHINJU P. JOYIES**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 REGIONAL DIRECTOR, (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, NEW DELHI,
PIN - 110 001**
- 5 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN ERNAKULAM,
PIN - 682 021**
- 6 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD,**



2024:KER:30565

WP (C) No.38860/2023 & conn.cases

118

NEW DELHI, PIN - 110 001

**7 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 29811 OF 2023****PETITIONER:**

**NAVODAYA NIDHI LIMITED
ROOM NO.1/85, GROUND FLOOR, SREE CHITHIRA BUILDING,
KAIPARAMBU, THRISSURREPRESENTED BY ITS MANAGING
DIRECTOR, PIN - 680 546**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 29800 OF 2023****PETITIONER:**

**NEW PUTHUPPADY NIDHI LIMITED
VAZHATTIL BUILDING, KMC 23/415, PUTHUPPADY P.O,
MUVATTUPUZHA, ERNAKULAM REPRESENTED BY ITS MANAGING
DIRECTOR, PIN - 686 673**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 29783 OF 2023****PETITIONER:**

**SAMASTHAISWARYA NIDHI LIMITED
5/764, SUDHA BHAVANAM, MANJAKKALA P.O, KUNNICODE,
KOLLAM PIN - 691508 REPRESENTED BY ITS MANAGING
DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 29643 OF 2023****PETITIONER:**

**MC METRO NIDHI LIMITED
24/405/7, FALKLAND BUILDING, NEAR SKVC BUS STOP,
THRISSUR - 680004, REPRESENTED BY ITS MANAGING
DIRECTOR, JOHNSON C.A., AGED 52 YEARS, S/O. ANTONY
C.J, RESIDING AT CHALLISSERY HOUSE, MANAKODY THRISSUR
DIST., PIN - 680 012**

BY ADV K.SANDESH RAJAK

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 5TH FLOOR, A WING, SHASTRI BHAVAN, RAJENDRA
PRASAD ROAD NEW DELHI, PIN - 110 001**
- 2 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, A WING, SHASTRI BHAVAN,
RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 3 THE REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, VTH FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 40 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA KOCHI,
PIN - 682 021**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 29623 OF 2023****PETITIONER:**

**WE FINZ NIDHI LIMITED
DOOR NO 2/203-3, FIRST FLOOR, KANJANI ROAD, OPP.
SUJITH ENGINEERING WORK, AYYANTHOLE PO, THRISSUR
DISTRICT PIN - 680 003
REPRESENTED BY ITS MANAGING DIRECTOR**

BY ADVS.

**LINDONS C.DAVIS
E.U.DHANYA
T.K.BABU
N.S.SHAMILA
CHINJU P. JOYIES**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 REGIONAL DIRECTOR, (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, NEW DELHI,
PIN - 110 001**
- 5 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN ERNAKULAM,
PIN - 682 021**



**6 ASSISTANT DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**

**7 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010**

**BY ADV.
SRI.S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 29429 OF 2023****PETITIONER:**

**DVIJA NIDHI LIMITED
TC 52/1396(1), SREEVISAKH, VNRA 2, TRIKKANNAPURAM,
INDUSTRIAL ESTATE P.O., REPRESENTED BY ITS DIRECTOR
(OPERATIONS), THIRUVANANTHAPURAM PIN - 695019**

BY ADV P.K.RAVISANKAR

RESPONDENT/:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES (KERALA)
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN, BMC
ROAD, THRIKKAKARA, KOCHI, PIN - 682 021**

**ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 27802 OF 2023****PETITIONER/S:**

**PONPULARI NIDHI LIMITED
17/575, 1ST FLOOR, CALICUT MALL,
KOZHIKODE, PIN - 673004
REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25224 OF 2023****PETITIONER/S:**

**SREENARAYANA SAMAJAM NIDHI LIMITED
DOOR NO XIII/649/13, GROUND FLOOR,
S N SAMAJAM BUILDING, SOUTH NADA, KODUNGALLUR,
THRISSUR, PIN - 680664
REPRESENTED BY ITS CHAIRMAN,**

BY ADV MANSOORALI

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 3 REGIONAL DIRECTOR SOUTHERN REGION, MINISTRY OF
CORPORATE AFFAIRS
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI-, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC - THRIKKAKARA,
ERNAKULAM-, PIN - 682021**

BY ADV S.MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 38585 OF 2023****PETITIONER/S:**

**M/S DHANASREE PARIYARAM NIDHI LIMITED
ROOM NO.2/337-F, MANAVALAN BUILDING, PARIYARAM P.O.,
CHALAKKUDY, THRISSUR REPRESENTED BY ITS CHAIRMAN, PIN
- 680214**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35321 OF 2023****PETITIONER:**

**PRANAVAM ARTISANS NIDHI LTD
15/1478, NEAR GOVT LPS, MARKET, JUNCTION, ANCHAL,
PATHANAPURAM, KERALA - REP BY ITS DIRECTOR, MANIKUTTAN
MUTHANACHARY S/O MUTHANACHARY, AGED 47 YEARS,
KARIMPINCHALIN, PANAYAMCHERY, ANCHAL, KOLLAM,
PIN - 691 306**

BY ADV SREELAKSHMI SABU

RESPONDENTS:

- 1 UNION OF INDIA
REP BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS. 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFIARS, SHASTRI BHAVAN, BLOCK -
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010**

**BY ADV
P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 33841 OF 2023****PETITIONER/S:**

**M/S PAKKAYIL NIDHI LIMITED
43/157, PAKKAYIL, VADAKARA P.O,
KOZHIKODE, PIN - 673101
REPRESENTED BY THE ITS DIRECTOR O.V. ASOKAN,**

**BY ADVS.
R.SUDHISH
M.MANJU
K.RADHAKRISHNAN (K/1171/1995)**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, A WING, SHASTRI BHAVAN, DR. RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, A WING, SHASTRI
BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI, PIN -
110001**
- 3 STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001**
- 4 THE REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK-1, 5TH FLOOR, 26-HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 5 REGISTRAR OF COMPANIES KERALA
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA P.O.,
KAKKANAD, KOCHI, PIN - 682021**
- 6 THE DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHACAUD,
THIRUVANANTHAPURAM, PIN - 695010
BY ADV SHRI S. MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 31186 OF 2023****PETITIONER:**

**M/S NALPATHAMKALATHIL NIDHI LIMITED
ROOM NO. 19/745, BUILDING NO. XIX/636 SAFA COMPLEX,
KAVIOOR ROAD, CHANGANACHERRY KOTTAYAM-
REPRESENTED BY ITS DIRECTOR SHIBU JOSEPH,
PIN - 686 102.**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENTS:

- 1 THE UNION OF INDIA
SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
'A' WING, SHASTRIBHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110 001.**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS,
'A' WING, SHASTRIBHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI-, PIN - 110 001.**
- 3 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR,
A-WING, SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682 021**

BY ADV P.R AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 11704 OF 2022****PETITIONER/S:**

**TRAVANCORE URBAN NIDHI LTD
P.B. NO. 5, T.C. 40/380-10, OSAK TOWER,
NEAR SBI BANK THIRUMALA, THIRUVANANTHAPURAM -
REPRESENTED BY THEIR EXECUTIVE DIRECTOR
MR RATHEESH KUMAR. S.,
AGED 34 YEARS, S/O SURENDRAN, TC-8 572,
SOBHA VIHAR, ODHANKUZH, THIRUMALA PO,
THIRUVANANTHAPURAM, PIN - 695006**

**BY ADV
SHRI. SASTHAMANGALAM S. AJITHKUMAR**

RESPONDENT/S:

- 1 REPRESENTED BY SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI, PIN -
110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI, PIN -
110001**
- 3 THE STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001**
- 4 THE REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK-1, 5TH FLOOR, 26-HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 5 THE REGISTRAR OF COMPANIES
ERNAKULUM COMPANY LAW BUILDING, KAKKANAD, COCHIN, PIN
- 682021**
- 6 THE DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHACAUD,
THIRUVANANTHAPURAM, PIN - 695014**



7 THE DISTRICT COLLECTOR
COLLECTORATE, 2ND FLOOR, CIVIL STATION BUILDING, CIVIL
STATION ROAD, THIRUVANANTHAPURAM, PIN - 695043

8 RAHIM KOTTARATHIL MAKKAR @ KMR GURU (SOUGHT TO BE
IMPLEADED)
S/O MAKKAR, POOKKADASSERY KOTTARATHIL, SPIRITUAL
PALACE, AYARKUNNAM P.O, KOTTAYAM. (SOUGHT TO BE
IMPLEADED)

BY ADVS.
SHRI.K.R.RAJKUMAR, C.G.C.
NAVEEN THOMAS
A.CHERIAN

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 10272 OF 2021****PETITIONER:**

**CHERAMAN NIDHI LIMITED
PLAZA COMPLEX, SOUTH NADA, KODUNGALLUR-680664.
REPRESENTED BY ITS MANAGING DIRECTOR GIRIJA VALLABHAN.**

**BY ADVS.
G.HARIKUMAR (GOPINATHAN NAIR)
SRI.RAJITH DAVIS
SHRI.AKHIL SURESH**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI-110001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, REPRESENTED BY ITS
SECRETARY, A WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI-110001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK-1 V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAWAN, BMC ROAD, THRIKKAKARA, COCHIN-
682021.**

**BY ADV P.R.AJITH KUMAR, CGC
SRI. P. VIJAYAKUMAR, ASG OF INDIA**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 34455 OF 2023****PETITIONER/S:**

- 1 **VARKALA NIDHI LIMITED
VMC XVII-442, SHIBU NIVAS, PALACHIRA MARAKKADAMUKKU,
VARKALA THIRUVANANTHAPURAM, KERALA, PIN - 695143
REPRESENTED BY ITS MANAGING DIRECTOR
EMAIL - VARKALANIDHI@GMAIL.COM,**
 - 2 **BHARGAVAN PILLAI SUMESH
DIRECTOR, VARKALA NIDHI LIMITED,
SURESH BHAVAN, KANARDHANAPURAM P.O.,
THIRUVANANTHAPURAM, KERALA, PIN - 695141**
- BY ADVS.
LATHA ANAND
S.VISHNU (ARIKATTIL)
SIDHARTH P.S.**

RESPONDENT/S:

- 1 **UNION OF INDIA
REPRESENTED BY THE SECRETARY,
MINISTRY OF CORPORATE AFFAIRS,
'A' WING, SHASTRI BHAVAN,
RAJENDRA PRASAD ROAD, NEW DELHI -, PIN - 110001.**
- 2 **THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS,
VTH FLOOR, A WING, SHASTRI BHAVAN,
DR. RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001.**
- 3 **REGIONAL DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CHENNAI, 5TH FLOOR,
SHASTRI BHAVAN, 26 HADDOWS ROAD,
CHENNAI, PIN - 600006.**
- 4 **THE REGISTRAR OF COMPANIES,
CENTRAL REGISTRATION CENTRE,
MINISTRY OF CORPORATE AFFAIRS,
THE INDIAN INSTITUTE OF CORPORATE AFFAIRS (IIFCA)**



**PLOT NO. 6,7,8 - SECTOR 5,
IMT MANESWAR, HARYANA, PIN - 122050.**

**5 THE REGISTRAR OF COMPANIES
ERNAKULAM, COMPANY LAW BHAWAN, THRIKKAKARA,
COCHIN, PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 34514 OF 2023****PETITIONER/S:**

**MANASA NIDHI LIMITED
DOOR NO.24/488, ADAM BYE-PASS BUILDING,
M.C ROAD, OPP. L F HOSPITAL, ANGAMALY, ERNAKULAM
REPRESENTED BY ITS MANAGING DIRECTOR, PIN - 683572**

**BY ADVS.
SABU GEORGE
P.B.SUBRAMANYAN
P.B.KRISHNAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 41360 OF 2023****PETITIONER:**

**M/S ADOOR SREE NIDHI LTD,
REPRESENTED BY DIRECTOR VIJAYAN ANIL AGED 43 YEARS,
ROOM NO 24/404 PUTHENVILAYIL BUILDING TATTA ROAD,
ADOOR PATHANAMTHITTA PIN-691 523 RESIDING AT
NEDUMPALLI PRAKKODU PO EZHAMKUAM PATHANAMTHITTA
DISTRICT, PIN - 695 554**

**BY ADVS.
C.R.SIVAKUMAR
SUBHAJA P.
S.SOORYA GAYATHRY
HARI R.
BINI KRISHNA**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, VFLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES (KERALA)
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN,
BMC ROAD, THRIKKAKARA, KOCHI, PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 41284 OF 2023****PETITIONER:**

**VISWAKARMA NIDHI LIMITED
C/O THE PRESIDENT, VISWAKARMA DHARMIKA SEVANA SANGAM
ROOM NO.2, 498/VI, KOTTAPPURAM, ALANGAD P.O.,
ERNAKULAM REPRESENTED BY ITS MANAGING DIRECTOR,
PIN - 683 511**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT REGISTRAR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 38981 OF 2023****PETITIONER/S:**

**THAZHAVA SERVICE NIDHI LIMITED
TP XII/1045 PAVUMBRA ROAD, MANAPPALLY, KARUNAGAPPALLY,
KOLLAM, KERALA - REP BY ITS DIRECTOR, VIJAYAPPAN
VASUDEVAN, AGED 64 YEARS, S/O VASUDEVAN,
MANGALATH HOUSE, MANAPPALLY SOUTH, SRP (M) PO,
KARUNAGAPPALLY TA, KOLLAM DISTRICT, PIN - 690539**

BY ADV SREELAKSHMI SABU

RESPONDENT/S:

- 1 UNION OF INDIA
REP BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI, PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS. 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN -
110001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFIARS, SHASTRI BHAVAN, BLOCK -
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI, PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM,
PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695010**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 39005 OF 2023****PETITIONER/S:**

**THIRUVEGAPPURA URBAN DEVELOPMENT NIDHI LTD
REP BY ITS MANAGING DIRECTOR PEETHAMBARAN VELLITHODI ,
AGED 59 YEARS, 1/407, SN VAZHAKUNNAM TOWER MAIN ROAD
THIRUVEGAPPURA P O, PALAKKADU, KERALA PIN-679304
RESIDING AT MALAYAMPULLY HOUSE, NEDUNGOTTOOR P O,
NADUVATTOM PALAKKADU DISTRICT, PIN - 670308**

**BY ADVS.
C.R.SIVAKUMAR
SUBHAJA P.
S.SOORYA GAYATHRY
HARI R.
BINI KRISHNA**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN
- 110001**
- 3 REGIONAL DIRECTOR
(SOUTHERN REGION), MINISTRY OF CORPORATE AFFAIRS,
REGISTRAR OF COMPANIES (KERALA) MINISTRY OF CORPORATE
AFFAIRS, COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
KOCHI, PIN - 682021**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 39256 OF 2023****PETITIONER/S:**

**M/S. SREEPURA DHANAM NIDHI LTD
REPRESENTED BY ITS MANAGING DIRECTOR,
N STAR PLAZA, HIGH SCHOOL ROAD, KERALASSERY PO,
PALAKKAD DISTRICT, KERALA, PIN - 678641**

**BY ADVS.
C.R.SIVAKUMAR
S.SOORYA GAYATHRY
BINI KRISHNA
HARI R.
SUBHAJA P.**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN -
110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, VFLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 REGISTRAR OF COMPANIES (KERALA)
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN,
BMC ROAD, THRIKKAKARA, KOCHI, PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 39264 OF 2023****PETITIONER/S:**

**M/S ROOPASREE NIDHI LIMITED
BUILDING NO.18/224C, KUNIYIL BUILDING,
DOWNHILL P O, MALAPPURAM PIN - 676519
REPRESENTED BY ITS DIRECTOR MR.RAMESH BABU,**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 3 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 4 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN, PIN - 682021**
- 5 SECRETARY TO GOVERNMENT
HOME DEPARTMENT, GOVERNMENT SECRETARIAT, PIN - 695001**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 39339 OF 2023****PETITIONER/S:**

**KURUMBRANAD NIDHI LIMITED
DOOR NO.5/821-A, OLD EMS HOSPITAL ROAD, OPPOSITE
PERAMBRA MARKET, PERAMBRA, KOZHIKODE- , KERALA
REPRESENTED BY ITS DIRECTOR
MR. BALAKRISHNAN ROSHIT KOMATHHEETHAL, AGED 40 YEARS,
S/O. BALAKRISHNAN, RESIDING AT THATHALAYIL, VANGOLI,
KINALUR, KOZHIKODE, KERALA, PIN - 673524**

**BY ADVS.
NEBIL NIZAR
AKHIL J CHANDRAN**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI., PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS (M.C.A.) "A" WING,
SHASTRI BHAVAN, RAJENDRAPRASAD ROAD, NEW DELHI-, PIN
- 110001**
- 3 REGISTRAR OF COMPANIES-ERNAKULAM
COMPANY LAW BHAWAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 39480 OF 2023****PETITIONER/S:**

**EDHA MITHRA NIDHI LIMITED
FIRST FLOOR, PALLIVADAKKATHIL, NEDUVATHOOR,
KOTTARAKARA, KOLAM DISTRICT, REPRESENTED BY ITS
MANAGING DIRECTOR, SRI. SANTHOSH KUMAR, S/O
GOPALAKRISHNA PILLAI, RESIDING AT:- KRISHNALAYAM,
KURUMPALLOOR, KOTTARAKARA., PIN - 691506.**

**BY ADVS.
K.V.ANIL KUMAR
SWAPNA VIJAYAN
RADHIKA S.ANIL
NANMA.B.B**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTHRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTHRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN
- 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTHRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 REGISTRAR OF COMPANIES (KERALA)
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN,
BMC ROAD, THRIKKAKKARA, KOCHI, PIN - 682021**
- 5 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTHRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001
BY ADV SHRI S. MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 39598 OF 2023****PETITIONER/S:**

**CALICUT MERCANTILE NIDHI LIMITED
5/95H (64/262), KARUNAKARA ARCADE, NEAR ESI,
ERANHIPALAM P.O., KOZHIKODE- REPRESENTED BY ITS
MANAGING DIRECTOR, PIN - 673006**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 39614 OF 2023****PETITIONER:**

**CAPITALMAX NIDHI LIMITED
14/228, PADINJAREPEEDIKAYIL COMPLEX. KULANADA P.O.,
MARKET JUNCTION, PATHANAMTHITTA, REPRESENTED BY ITS
DIRECTOR, PIN - 689 503**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 39660 OF 2023****PETITIONER:**

**ATMAMITRA NIDHI LIMITED
DOOR NO.XIV/488/13, FIRST FLOOR, SUNCITY COMPLEX,
KOORKENCHERY POST, THRISSUR REPRESENTED BY ITS
MANAGING DIRECTOR, PIN - 680 007**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 39945 OF 2023****PETITIONER:**

**VENGARA DESAM NIDHI LTD.
REG:OFF: ROOM NO.9/1111, A,B PALERI BUILDING,
S.S. ROAD, VENGARA, MALAPPURAM DISTRICT, REPRESENTED
BY ITS DIRECTOR, DAMODHARAN N.T., AGED 52 YEARS,
S/O.KUNHIKANNANN N.T. (LATE), NALLATTUTHODI HOUSE,
NEDUMPARAMBU, VENGARA P.O., MALAPPURAM DISTRICT,
PIN - 676 304**

BY ADV K.RAKESH

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL-VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 REGIONAL DIRECTOR (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAWAN, BLOCK
- 1, V FLOOR, 26, HADDOWS ROAD, NEW DELHI,
PIN - 110 001**
- 5 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, COCHIN,
ERNAKULAM, PIN - 682 021**
- 6 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**



2024:KER:30565

WP (C) No.38860/2023 & conn.cases

150

**BY ADV
S.MANU, DSGI**

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON 19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 39964 OF 2023****PETITIONER:**

**ALM GRAMIN NIDHI LIMITED
DOOR NO.XVI/551 U, FIRST FLOOR, AREKKAL PLAZTOM
BUILDING, KUTTAMPUZHA P.O, ERNAKULAM- REPRESENTED BY
ITS DIRECTOR, PIN - 686 681**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 39995 OF 2023****PETITIONER:**

**THANNIAM NIDHI LIMITED
BUILDING NO. 12/529, KALLARAKKE BUILDING,
PERINGOTTUKARA S S NAGAR, THRISSUR, THANNIAM, KERALA -
REP BY ITS MANAGING DIRECTOR, KRISHNADAS A.K, AGED 45
YEARS, S/O KRISHNAN, ATHAKKUDATH (H), PAINOOR P.O,
PERINGOTTUKARA, THRISSUR, PIN - 680 565**

BY ADV SREELAKSHMI SABU

RESPONDENTS:

- 1 UNION OF INDIA
REP BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS. 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFIARS, SHASTRI BHAVAN, BLOCK -
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 40020 OF 2023****PETITIONER:**

**M/S MALABARRURAL NIDHI LIMITED
18/381D, FIRST FLOOR, VTS BUILDING, PANDIKKAD, ERNAD,
MALAPPURAM DISTRICT REPRESENTED BY ITS DIRECTOR
KARUVANIYIL SURESH BHAVE, PIN - 676 521**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRIBHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI-, PIN - 110 001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING,
SHASTRIBHAVAN , RAJENDRA PRASAD ROAD, NEW DELHI-,
PIN - 110 001**
- 3 THE ASSISTANT DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682 021**
- 5 SECRETARY TO GOVERNMENT
HOME DEPARTMENT, GOVERNMENT SECRETARIAT-,
PIN - 695 001**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 40108 OF 2023****PETITIONER:**

**CHATHANNOOR SREE NIDHI LIMITED
CHANDRALEKHA BUILDING, ERAM, CHATHANNOOR PO, KOLLAM,
KERALA - REP BY ITS MANAGING DIRECTOR, SHAJI C, AGED
55 YEARS, S/O CHANDRASEKHARAN NAIR, CHANDRALEKHA,
ERAM, CHATHANNOOR P.O, KOLLAM, PIN - 691 572**

BY ADV SREELAKSHMI SABU

RESPONDENTS:

- 1 UNION OF INDIA
REP BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS. 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFIARS, SHASTRI BHAVAN, BLOCK -
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI, PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 40192 OF 2023****PETITIONER:**

**AMPALAPARA NIDHI LIMITED
ROOM NO. 3/239/F, ETTIYIL COMPLEX, MELUR ROAD,
AMBALAPARA PO, PALAKKAD, KERALA - REP BY ITS DIRECTOR,
R. NARAYANANKUTTY, AGED 55 YEARS, S/O NARAYANAN,
RAMANKANDATHODI (H), AMBALAPARA PO, OTTAPALAM VIA
PALAKKAD DISTRICT, KERALA, PIN - 679 512**

BY ADV SREELAKSHMI SABU

RESPONDENTS:

- 1 UNION OF INDIA
REP BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS. 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFIARS, SHASTRI BHAVAN, BLOCK -
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 40206 OF 2023****PETITIONER:**

**VENGANELLUR KISSAN NIDHI LIMITED
21/346, THAIKKATTIL BUILDING, CHELAKKARA VILLAGE,
CHELAKKARA PO, CHELAKKARA GRAMAPANCHAYATH, THRISSUR,
THALAPPILLY TALUK, KERALA - REP BY ITS DIRECTOR CUM
CHAIRMAN, SREEKUMAR KALPADA KESAVAN, AGED 40 YEARS,
S/O KESAVAN, KALPADA(H), KARUMALA (PO), CHELAKKARA,
THRISSUR, PIN - 680 586**

BY ADV SREELAKSHMI SABU

RESPONDENTS:

- 1 UNION OF INDIA
REP BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS. 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFIARS, SHASTRI BHAVAN, BLOCK -
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010
BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 40340 OF 2023****PETITIONER:****SAHAKARANA NIDHI LIMITED
ROOM NO.A.P 7 714, AMBALAVAYAL PO, WAYANAD-
REPRESENTED BY ITS DIRECTOR, PIN - 673 593****BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER****RESPONDENTS:**

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

**BY ADV
S.MANU, DSGI****THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 40480 OF 2023****PETITIONER:**

**SURYAPRABHA NIDHI LIMITED
DOOR NO.24/27, 24/48, FIRST FLOOR, NEAR MINI CIVIL
STATION, IRINJAAKUDA, THRISSUR REPRESENTED BY ITS
DIRECTOR, PIN - 680 125**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 40524 OF 2023****PETITIONER:**

**M/S CALICUT NIDHI LIMITED
9/802, STARNET ARCADE COMPLEX, ATHOLI P.O., ATHANI,
KOZHIKODE- REPRESENTED BY ITS DIRECTOR, A.K.LINEESH,
PIN - 673 315**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRIBHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI-, PIN - 110 001**
- 2 THE JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, 'A' WING,
SHASTRIBHAVAN , RAJENDRA PRASAD ROAD, NEW DELHI-,
PIN - 110 001**
- 3 THE ASSISTANT DIRECTOR, MINISTRY OF CORPORATE AFFAIRS,
VTH FLOOR, A-WING, SHASTRI BHAVAN, DR. RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682 021**
- 5 SECRETARY TO GOVERNMENT
HOME DEPARTMENT, GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695 001
BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 40609 OF 2023****PETITIONER:**

**RATION NIDHI LIMITED
AGED 48 YEARS
CIN-U65990KL2020PLN061701, VI/153-A, MADAPPALLY
PANCHAYATH, MAMMOODU.P.O., KOTTAYAM DISTRICT,
KERALA, PIN-686 536, REPRESENTED BY ITS DIRECTOR,
AFZAL PRAYATTU AZIZE, AGED 48 YEARS, S/O.LATE AZIZE
RAWATHER, (RESIDING AT PRAYATTU HOUSE, KANGAZHA.P.O.,
PATHANAD, PIN - 686 541**

**BY ADVS.
V.S.AFSAL KHAN
V.A.SHAJI**

RESPONDENTS:

- 1 UNION OF INDIA
MINISTRY OF CORPORATE AFFAIRS,
SRN.NO.171116362/2023/C1-VII, 5TH FLOOR, A WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
REP. BY ITS SECRETARY, PIN - 110 001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS,
SRN.NO.171116362/2023/C1-VII, 5TH FLOOR, A WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-,
PIN - 110 001**
- 3 THE REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA.P.O.,
KAKKANAD, KOCHI, PIN - 682 021
BY ADV S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 40645 OF 2023****PETITIONER:**

**M/S SECUREPRIME NIDHI LIMITED
BUILDING NO- 38/1715, KARUKAPPADATH BUILDING,
OPP.CHANGAMPUZHA PARK, EDAPPALLY, ERNAKULAM,
REPRESENTED BY ITS DIRECTOR PAUL POTTACKAL,
PIN - 682 024**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI**

RESPONDENTS:

- 1 UNION OF INDIA REPRESENTED BY THE SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A'
WING, SHASTRIBHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI -,
PIN - 110 001**
- 2 THE JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, 'A' WING,
SHASTRIBHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 THE ASSISTANT DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN -, PIN - 682 021**
- 5 SECRETARY TO GOVERNMENT
HOME DEPARTMENT, GOVERNMENT SECRETARIAT -, PIN - 695 001**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 40674 OF 2023****PETITIONER:**

**ZIGMA NIDHI LIMITED
ROOM NO TC 23/ 326/ 5, N P TOWER WESTFORT, POOTHOLE
P O REPRESENTED BY ITS MANAGING DIRECTOR, MANI
CHUNDAKKATTIL ANILKUMAR, THRISSUR -, PIN - 680 004**

BY ADV P.K.RAVISANKAR

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI -, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI -,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES (KERALA)
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN,
BMC ROAD, THRIKKAKARA, KOCHI -, PIN - 682 021**
- 5 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI -,
PIN - 110 001**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 40688 OF 2023****PETITIONER:**

**ARIYALLUR SUVARNA NIDHI LIMITED
BUILDING NO. VP 18/220, ARIYALLUR POST NEAR
VALLIKUNNU, RAILWAY STATION, MALAPPURAM, ARIYALLUR,
KERALA - REP BY ITS DIRECTOR, SURESHBABU MC, AGED 64
YEARS, S/O C. KUMARAN, CHOYIKANDI (H), NEAR DEVI
VILASAM U.P SCHOOL, ARIYALLUR P.O, MALAPPURAM
DISTRICT, PIN - 676 312**

BY ADV SREELAKSHMI SABU

RESPONDENTS:

- 1 UNION OF INDIA
REP BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS. 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFIARS, SHASTRI BHAVAN, BLOCK -
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 40777 OF 2023****PETITIONER:**

**KVMU NIDHI LIMITED
DOOR NO. 14/18, 1ST FLOOR, SREESHYLAM COMPLEX,
AZHEEKAL P O, NEAR MALLIKARJUNA TEMPLE, VYPIN,
REPRESENTED BY ITS MANAGING DIRECTOR, ANILKUMAR
EDEZHATMPARAMBU LAKSHMANAN, ERNAKULAM, PIN - 682 508**

BY ADV P.K.RAVISANKAR

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI -,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES (KERALA)
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN,
BMC ROAD, THRIKKAKARA, KOCHI, PIN - 682 021**
- 5 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI -,
PIN - 110 001**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 40796 OF 2023****PETITIONER:**

**THRISSIVAPER00R KISSAN NIDHI LIMITED
BUILDING NO. 7/361M, KINGDOM MALL, DESAMANGALAM GRAMA
PANCHAYAT, THRISSUR, KERALA - REP BY ITS DIRECTOR,
MANOJ, AGED 44 YEARS, S/O VASUDEVAN NAIR, VADAKKEKKARA
MUNDATH (H), PALLOOR (PO) DESAMANGALAM, PIN - 676 312**

BY ADV SREELAKSHMI SABU

RESPONDENTS:

- 1 UNION OF INDIA
REP BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS. 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFIARS, SHASTRI BHAVAN, BLOCK -
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 40804 OF 2023****PETITIONER:**

**SREETHIRUVITHAMKOOR NIDHI LIMITED
TC NO. 19/2135/3, MUDAVANMUGAL, POOJAPPURA, P.O,
THIRUMALA VILLAGE, THIRUVANANTHAPURAM, KERALA - REP BY
ITS DIRECTOR, AKSHAYA S NAIR, AGED 26 YEARS,
W/O GOKUL G, MARUTHARA MELE, PUTHENVEEDU, DR.PAI ROAD,
POOJAPPURA P,O, THIRUVANANTHAPURAM, KERALA,
PIN - 695 012**

BY ADV SREELAKSHMI SABU

RESPONDENTS:

- 1 UNION OF INDIA
REP BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS. 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFIARS, SHASTRI BHAVAN, BLOCK -
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010
BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 40841 OF 2023****PETITIONER:**

**ESCO ELETTIL NIDHI LIMITED
REPRESENTED BY ITS MANAGING DIRECTOR, MRS. AMMED
PUTTAL HIRUNISSA, KP 17/525F HIGH SCHOOL ROAD,
ELETTIL, KOZHIKODE, KERALA, PIN - 673 572**

**BY ADVS.
C.R.SIVAKUMAR
S.SOORYA GAYATHRY
SUBHAJA P.
BINI KRISHNA
HARI R.**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, VFLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES (KERALA)
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN, BMC
ROAD, THRIKKAKARA, KOCHI, PIN - 682 021
BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 40887 OF 2023****PETITIONER:**

**RMDS GRAMIN NIDHI LIMITED,
ROOM NO: 714/15., OPP GOVERNMENT PRESS KULAPPULLY
MUHAMMED KUTTY., PO SHORANUR MUNICIPALITY.,
KULAPPULLY., PALAKKAD. REPRESENTED BY ITS DIRECTOR.,
PIN - 679 122**

BY ADVS.

**LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS
N.S.SHAMILA
CHINJU P. JOYIES**

RESPONDENTS:

- 1 UNION OF INDIA,
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 REGIONAL DIRECTOR,
(SOUTHERN REGION) MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK-1, V FLOOR, 26, HADDOWS ROAD,
NEW DELHI, PIN - 110 001**
- 5 REGISTRAR OF COMPANIES, ERNAKULAM COMPANY LAW
BUILDING, KAKKANAD, COCHIN ERNAKULAM, PIN - 682 021**



6 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001

7 DIRECTOR GENERAL OF POLICE,
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010

BY ADV.
S.MANU, DSGI

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 40974 OF 2023****PETITIONER:**

**SREE KUMARA SAMAJAM NIDHI LIMITED
DOOR NO.XII/230(A12), 2ND FLOOR, SREE KUMARA SAMAJAM
BUILDING, WEST NADA, KODUNGALLUR THRISSUR REPRESENTED
BY ITS DIRECTOR, PIN - 680 664**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 41037 OF 2023****PETITIONER:**

**SAJU JOHN KUNNATH NIDHI LIMITED
AGED 62 YEARS
DOOR NO- 60/2955E1, 1ST FLOOR, KUNNATH
TOWERS, CHAKALAKKAL ROAD, PERUMANOOR, KERALA,
INDIA, REPRESENTED BY ITS MANAGING DIRECTOR,
PIN - 682 015**

**BY ADVS.
VINOD MADHAVAN
M.V. BOSE
BIJU VARGHESE ERUMALA
SANIYA C.V.**

RESPONDENTS:

- 1 THE UNION OF INDIA
REPRESENTED BY SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 5TH FLOOR, A WING, SHASTRI BHAVAN,
NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING,
SHASTRI BHAVAN, NEW DELHI, PIN - 110 001**
- 3 THE REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS, 5TH
FLOOR, BLOCK 1, SHASTRI BHAVAN, 26, HADDOWS ROAD,
CHENNAI, PIN - 660 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, KERALA, PIN - 682 021
BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 41310 OF 2023****PETITIONER:**

**RISHIRAM NIDHI LIMITED
AGED 43 YEARS
BUILDING NO. 11/409-1, ESKAY BUILDING, MARARIKULAM
NORTH P.O, ALAPPUZHA, REPRESENTED BY ITS MANAGING
DIRECTOR MRS. REJANI RAJEEV MENON, PIN - 688 523**

**BY ADVS.
JOMY GEORGE
R.PADMARAJ
M.J.BENNY
CHITRA N. DAS
RISHAB S.
RONA ANN SIBY
ASWIN ASHOK V.**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAVAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAVAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAVAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 REGIONAL DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI, PIN - 600 006**
- 5 REGISTRAR OF COMPANIES ERNAKULAM,
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, KAKKANAD,
COCHIN, PIN - 682 021**



**6 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAVAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**

**7 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THITUVANANTHAPURAM, PIN - 695 010**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 41747 OF 2023****PETITIONER:**

**ERANAD URBAN NIDHI LIMITED
WARD NO: 18/624K, K V TOWER, MANJERI ROAD,
PANDIKKAD, REPRESENTED BY ITS MANAGING DIRECTOR,
CHULLIKULAVAN JAFER, MALAPPURAM, PIN - 676 521**

BY ADV P.K.RAVISANKAR

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI -,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES (KERALA)
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN,
BMC ROAD, THRIKKAKARA, KOCHI -, PIN - 682 021**
- 5 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI -, PIN - 110 001**

S.MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 31115 OF 2023****PETITIONER:**

**THAZHUTHAPURAM NIDHI LIMITED
C/O BAIJU RAPHEAL, 255/C, TOR GROUP BUILDING,
KADUKUTTY, MUKUNDAPURAM, THRISSURREPRESENTED
BY ITS DIRECTOR, PIN - 680 309.**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER
CHITHIRA VENUGOPAL**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001.**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM -, PIN - 682 021.**

BY ADV MINI GOPINATH -CGC.

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 39529 OF 2023****PETITIONER/S:**

**IWF NIDHI LIMITED
REPRESENTED BY ITS MANAGING DIRECTOR IWF,
EDAVANAKKAD P.O, ERNAKULAM, KERALA, PIN - 682502**

**BY ADVS.
M.P.SHAMEEM AHAMED
AMEERUL MILLATH SYED MOHAMED
AKHIL PHILIP MANITHOTTIYIL
DANIYA RASHEED PALLIYALIL**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY MINISTRY OF CORPORATE
AFFAIRS 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD NEW DELHI, PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, A WING,
SHASTRI BHAWAN NEW DELHI, PIN - 110001**
- 3 REGIONAL DIRECTOR (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, SHASTRI
BHAWAN 26, HADDOWS ROAD CHENNAI, PIN - 600006**
- 4 REGISTRAR OF COMPANIES (KERALA & LAKSHADWEEP) COMPANY
LAW BHAWAN BMC ROAD, THRIKKARA P.O. KOCHI, PIN -
682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 42086 OF 2023****PETITIONER:**

**M/S PALLIPURAM NIDHI LIMITED
AGED 40 YEARS
CMC IV/175E NORTH OF DEVI TEMPLE CHERTHALA, ALAPPUZHA
KERALA REPRESENTED BY ITS DIRECTOR,
SRI ARUN THOMAS T KADAVAN, PIN - 688 524**

BY ADV S.SUJINI

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 REGIONAL DIRECTOR
(SOUTHERN REGION) MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK - 1, V FLOOR, 26, HADDOWS
ROAD, NEW DELHI -, PIN - 110 001**
- 5 REGISTRAR OF COMPANIES
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, COCHIN
ERNAKULAM, PIN - 682 021**
- 6 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI-,
PIN - 110 001**



2024:KER:30565

WP (C) No.38860/2023 & conn.cases

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**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 42158 OF 2023****PETITIONER:**

**SAMUDAYAM NIDHI LIMITED
DOOR NO.4/158, GROUND FLOOR, PANCHAYAT BUILDING,
CHITTIAPPALLY, THRISSUR- 680 551, KERALA.
REPRESENTED BY ITS DIRECTOR MR. SARATHKUMAR
NEELAMPPILLY SIVASANKARAN, S/O SIVASANKARAN
NEELAMPPILLY KUNJUNNI, NEELAMPPILLY HOUSE,
CHITTIAPPALLY P.O., THRISSUR-, PIN - 680 551**

**BY ADVS.
NEBIL NIZAR
AKHIL J CHANDRAN**

RESPONDENTS:

- 1 UNION OF INDIA,
REPRESENTED BY SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS (M.C.A.) "A" WING,
SHASTRI BHAVAN, RAJENDRAPRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGISTRAR OF COMPANIES
ERNAKULAM, COMPANY LAW BHAWAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 42208 OF 2023****PETITIONER:**

**KOSAMATTAM NIDHI LIMITED
HAVING ITS REGISTERED OFFICE AT ROOM NUMBER IV/6, S1,
KOSAMATTAM ARCADE, KANJIKKUZHI, KOTTAYAM, KERALA,
INDIA, 686 004, REPRESENTED BY ITS DIRECTOR MATHEW K
CHERIAN, AGED 66 YEARS, S/O. LATE CHERIAN, KOSAMATTAM
HOUSE, MANGANAM P.O., KOTTAYAM, PIN - 686 018**

BY ADVS.

**JOLLY JOHN
LIZA MEGHAN CYRIAC
IRENE BABU
HARIKRISHNA S.**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, A WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110 001**
- 2 STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695 001**
- 3 COMPETENT AUTHORITY
(UNDER SECTION 7 OF THE BANNING OF UNREGULATED DEPOSIT
SCHEMES ACT, 2019), SECRETARY TO GOVERNMENT, HOME (SC)
DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695 001**
- 4 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, A WING, SHASTRI BHAVAN,
RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 5 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SASTHRI BHAVAN, BLOCK 1, VTH ROAD, 26, HADDOWS ROAD,**



CHENNAI, PIN - 600 006

**6 REGISTRAR OF COMPANIES FOR KERALA
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BUILDING,
KAKKANAD, KOCHI, PIN - 682 020**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 42363 OF 2023****PETITIONER:**

**AKSHAYASREE NIDHI LIMITED,
BUILDING NO.1/1/10, TCIII, 1ST FLOOR, KRISHNA
BUILDINGS, VIYYUR, THRISSUR, REPRESENTED BY ITS
DIRECTOR, PIN - 680 010**

BY ADVS.

**LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS
N.S.SHAMILA
CHINJU P. JOYIES**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI., PIN - 110 001**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 REGIONAL DIRECTOR, (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, NEW DELHI,
PIN - 110 001**
- 5 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, COCHIN
ERNAKULAM, PIN - 682 021**



6 ASSISTANT DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001

7 DIRECTOR GENERAL OF POLICE,
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010

BY ADV
S.MANU, DSGI

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 42396 OF 2023****PETITIONER:**

**M/S. RIVO URBAN NIDHI LIMITED
MATHRUBHOOMI ROAD, CHEKKALAVILAKAM, VANCHIYOOR P.O,
THIRUVANANTHAPURAM DISTRICT, REPRESENTED BY ITS
DIRECTOR, RAJESH SANTHAMMA, AGE 37 YEARS, S/O. MANUEL,
T.C 15/1256, MUTHUVILAKOM LANE, MALLOOR ROAD,
VANCHIYOOR P.O, THIRUVANANTHAPURAM DISTRICT.,
PIN - 695 035**

BY ADV T.U.SUJITH KUMAR**RESPONDENTS:**

- 1 THE UNION OF INDIA
REPRESENTED BY ITS SECRETARY TO GOVERNMENT, MINISTRY
OF CORPORATE AFFAIRS, A WING, SHASTRI BHAWAN, RAJENDRA
PRASAD ROAD, NEW DELHI., PIN - 110 011**
- 2 THE REGISTRAR OF COMPANIES
KERALA & LAKSHADWEEP, 1ST FLOOR, COMPANY LAW BHAVAN,
BMC ROAD, THRIKKAKARA, KOCHI., PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 42792 OF 2023****PETITIONER:**

**KOZHIKODE RURAL NIDHI LIMITED REPRESENTED BY ITS
DIRECTOR SHAJI M.V
DOOR NO: 18/1020-BD, ATRIUM MALL, PUDUPPADI, KOZHIKODE,
PIN - 673 586**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI**

RESPONDENTS:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRIBHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING,
SHASTRIBHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN, PIN - 682 021**
- 5 SECRETARY TO GOVERNMENT,
HOME DEPARTMENT, GOVERNMENT SECRETARIAT,
PIN - 695 001**

**BY ADV
S.MANU, DSGI**



THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON 19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 43349 OF 2023****PETITIONER:**

**TAARAKA NIDHI LTD.
AGED 67 YEARS
TAARAKA NIDHI LTD., GURUKULAM JN., ALATHUR P.O.,
PALAKKAD DIST.. REP. BY ITS MANAGING DIRECTOR:
KRISHNAKUMAR K. S/O KUNCHU, KUNNUMPARAMBU HOUSE,
VILAYANNUR P.O., PALAKKAD DIST., PIN - 678 541**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110 001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI., PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695 010**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 43223 OF 2023****PETITIONER:**

**M/S PRINCE ANAIN NIDHI LIMITED
AGED 40 YEARS
17/1341, PUTHAN MADOM MULLACKAL WARD, ALAPPUZHA
KERALA REPRESENTED BY ITS MANAGING DIRECTOR,
ANU KARUNAKARAN PALLAVI, PIN - 688 011**

BY ADV S.SUJINI

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI -, PIN - 110 001**
- 2 DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI -,
PIN - 110 001**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI -,
PIN - 110 001**
- 4 REGIONAL DIRECTOR
(SOUTHERN REGION) MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK - 1, V FLOOR, 26, HADDOWS ROAD,
NEW DELHI, PIN - 110 001**
- 5 REGISTRAR OF COMPANIES
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, COCHIN
ERNAKULAM, PIN - 682 021**
- 6 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI -,
PIN - 110 001**



**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 43277 OF 2023****PETITIONER:**

**KANJIRAPALLY NIDHI LIMITED
XXI/628F, FIRST FLOOR, PICTURE GREEN BUILDING,
MANNARAKAYAM, KANJIRAPPALLY, KOTTAYAM- REPRESENTED BY
ITS MANAGING DIRECTOR, PIN - 686 507**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 43870 OF 2023****PETITIONER:**

**M/S NADUVATH GRAMEENA NIDHI LTD
AGED 47 YEARS
REP BY ITS DIRECTOR, 5/94C, NM TOWER, OPP. VELLMBRAM
ROAD, NADUVATH PO. MALAPPURAM,
PIN - 679 328**

**BY ADVS.
C.R.SIVAKUMAR
SUBHAJA P.
BINI KRISHNA
HARI R.
S.SOORYA GAYATHRY**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS UNDER SECRETARY, MINISTRY OF
CORPORATE AFFAIRS, 'A' WING, SHASTRI BHAVAN,
RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
REGISTRAR OF COMPANIES (KERALA) MINISTRY OF CORPORATE
AFFAIRS, COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
KOCHI, PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 42744 OF 2023****PETITIONER:**

**NADATHARA GRAMEEN NIDHI LIMITED
DOOR NO.13/297, GROUND FLOOR, POOCHETTY P.O.,
ERAVIMANGALAM, THRISSUR REPRESENTED BY ITS MANAGING
DIRECTOR, PIN - 680 751**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 194 OF 2024****PETITIONER:**

**KFIN SYNDICATE NIDHI LIMITED
NO.9/898, KULAKKADA GRAMA PANCHAYAT, HAGYA TOWER,
KALAYAPURAM P.O., KOTTARAKKARA, KOLLAM REPRESENTED BY
ITS AUTHORISED SIGNATORY, PIN - 691 560**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 195 OF 2024****PETITIONER:**

**JBJR SURAKSHA NIDHI LIMITED
11/398J, FIRST FLOOR, PUZHAYANAL TOWER, KK ROAD,
CHIRAKADAVU, PONKUNNAM, KOTTAYAM- REPRESENTED BY ITS
MANAGING DIRECTOR, PIN - 686 506**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI., PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 43110 OF 2023****PETITIONER:**

**M/S ALLEPPEY NIDHI LIMITED
AGED 56 YEARS
XIV/240, RAVI HEIGHTS, MULLACKAL, ALLEPPEY, ALAPPUZHA
KERALA, REPRESENTED BY ITS DIRECTOR, SRI ANIL KUMAR
RAGHAVAN, PIN - 688 011**

BY ADV S.SUJINI**RESPONDENTS:**

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI - ,
PIN - 110 001**
- 4 REGIONAL DIRECTOR
(SOUTHERN REGION) MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK - 1, V FLOOR, 26, HADDOWS
ROAD, NEW DELHI, PIN - 110 001**
- 5 REGISTRAR OF COMPANIES
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, COCHIN
ERNAKULAM, PIN - 682 021**
- 6 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110 001**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 2290 OF 2024****PETITIONER:**

**MAXDHANAM NIDHI LIMITED
DOOR NO.38/632, PULSESPA BUILDING, PARAYIL LANE,
M.G.ROAD, THRISSUR REPRESENTED BY ITS MANAGING
DIRECTOR, PIN - 680 004**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 2399 OF 2024****PETITIONER:****KOOTTILANGADI NIDHI LIMITED
UMMATHOOR ARCADE, PALLIPURAM ROAD, KOOTTILANGADI,
KOZHIKODE REPRESENTED BY ITS DIRECTOR, PIN - 676 506****BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER****RESPONDENTS:**

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV.
S.MANU, DSGI****THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 2788 OF 2024****PETITIONER:**

**M/S GOLDEN VALLEY NIDHI LIMITED
TC-28/818-3, K.M.S.TOWER.W&C HOSPITAL ROAD, THYCAUD
P.O., THIRUVANANTHAPURAM- REPRESENTED BY ITS DIRECTOR
VINEETH POOVATHUNGAL YESHODHARAN, PIN - 695 014**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI**

RESPONDENTS:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRIBHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI-, PIN - 110 001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING,
SHASTRIBHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI-,
PIN - 110 001**
- 3 THE UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682 021**
- 5 SECRETARY TO GOVERNMENT
HOME DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695 001**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 42677 OF 2023****PETITIONER:**

**SASH URBAN NIDHI LIMITED
13/435D-1, 27, TRAMWAY SQUARE, ANAMALA JUNCTION,
CHALAKUDY P O, REPRESENTED BY ITS MANAGING DIRECTOR,
KATTUNGA BHASKARAN SHIBU, THRISSUR, PIN - 680 307**

BY ADV P.K.RAVISANKAR

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES (KERALA)
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN,
BMC ROAD, THRIKKAKARA, KOCHI, PIN - 682 021**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 15715 OF 2023****PETITIONER/S:**

**S.N. NIDHI LTD.
AGED 64 YEARS
MEKKADAN SHOPPING COMPLEX, CHALAKUDY, THRISSUR DIST.
REP. BY ITS DIRECTOR: T.D. VENU S/O DAMODHARAN AGED 64
YEARS, THEKKOOTE HOUSE, ANNANADU KARA, ANNANADU P.O.,
CHALAKUDY, THRISSUR DIST., PIN - 680307**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI., PIN
- 110001**
- 3 REGIONAL DIRECTOR
(SOUTH REGION), MINISTRY OF CORPORATE AFFAIRS, SHASTRI
BHAVAN, BLOCK-1, V FLOOR, 26, HADDOWS ROAD, CHENNAI.,
PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695010
BY ADV Jagadeesh Lakshman
DSGI - S.MANU**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 32651 OF 2023****PETITIONER:**

**KARUVARAKUNDU NIDHI LTD.
VAYALIL TOWERS, NILAMBUR ROAD, KARUVARAKUNDU,
MALAPPURAM DIST.
REP. BY ITS MANAGING DIRECTOR: K.S. RAJAGOPALAN
S/O K.K. SIVAN, KARIMBANNOOR HOUSE,
BHAVANAMPARAMBU, KARUVARAKUNDU P.O.,
MALAPPURAM DIST., PIN - 676 523.**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI., PIN - 110 001.**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110 001.**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN,
BLOCK-1, V FLOOR, 26, HADDOWS ROAD, CHENNAI.,
PIN - 600 006.**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING,
KAKKANAD, ERNAKULAM., PIN - 682 021.**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695 010.**

BY ADV SRI.S.MANU, DEPUTY SOLICITOR GENERAL OF INDIA.

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 33713 OF 2023****PETITIONER/S:**

**CORTON NIDHI LTD.
K.J. BUILDING, KILIMANOOR P.O.,
THIRUVANANTHAPURAM DIST. REP. BY ITS MANAGING
DIRECTOR: SREEKANTAN NAIR S/O NARAYANA PILLA,
SREE KAILAS, PANTHAPLAVIKONAM, NELLANADU P.O.,
THIRUVANANTHAPURAM DIST., PIN - 695607.**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI., PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI., PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695010**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 12529 OF 2023****PETITIONER/S:**

**AYLARA GRAMEEN VIKAS NIDHI LTD.
AGED 55 YEARS
NIKUNJAM VP-8/739, AYALARA P.O., YEROOR VIA, KOLLAM
DIST. REP. BY ITS DIRECTOR RADHAKRISHNA PILLAI S/O
LATE SIVARAMA PILLAI AGED 55 YEARS, UDAJAM, AYALARA
P.O., KOLLAM DIST., PIN - 691312**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI.
PIN.110001., PIN - 110001**
- 3 REGIONAL DIRECTOR
(SOUTH REGION), MINISTRY OF CORPORATE AFFAIRS, SHASTRI
BHAVAN, BLOCK-1, V FLOOR, 26, HADDOWS ROAD, CHENNAI.,
PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695010**

BY DSGI - S.MANU

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 18015 OF 2023****PETITIONER/S:**

**VIDHYADIRAJA GRAMA NIDHI LTD.
SOORANAD SOUTH, PATHARAM P.O.,
KOLLAM DIST.
REP. BY ITS DIRECTOR: PRASANNAN PILLAI,
AGED 58 YEARS S/O THANKAPPAN PILLAI
SREESANTHI HOUSE, THRIKKUNNAPPUZHA SOUTH, SOORANAD
SOUTH, KOLLAM DIST., PIN - 690522**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRIBHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRIBHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI., PIN -
110001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRIBHAVAN, BLOCK-1,
V FLOOR, 26, HADDOWS ROAD, CHENNAI., PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695010**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 27221 OF 2023****PETITIONER/S:**

**VIRADAPURI NIDHI LTD.
ATHIMANNIL COMPLEX, NEAR POLICE STATION,
NILAMBUR P.O., MALAPPURAM DIST. PIN - 679329
REP. BY ITS MANAGING DIRECTOR: SURESH BABU
S/O LATE MADHAVAN NAIR , AGED 53 YEARS ,
PUTHIYAKALATHIL HOUSE, AMARAMBALAM SOUTH P.O.,
MALAPPURAM DIST., PIN - 679339.**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI., PIN
- 110001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI., PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD,
ERNAKULAM., PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695010**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23833 OF 2023****PETITIONER/S:**

**GURUVAYUR PRAVASI NIDHI LTD.
MAMMIYUR JUNCTION, GURUVAYUR, THRISSUR DIST.
PIN - 680 101 REP. BY ITS MANAGING DIRECTOR:
I.P. RAMACHANDRAN S/O PARAMESWARAN MENON, AGED 60
YEARS, ITTEKOT PADINHATIYIL HOUSE, KURANHIYOOR P.O.,
THRISSUR DIST., PIN- 680 506**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110 001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI., PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM. PIN.695 010.,**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 15599 OF 2023****PETITIONER/S:**

**KL 01 GOLD NIDHI LTD.
AGED 21 YEARS
SREE VIHAR, KARINADA, NEYYATTINKARA, THIRUVANATHAPURAM
DIST. REP. BY ITS DIRECTOR: **NANDANA**
A.S. D/O SARAT CHANDRAN AGED 21 YEARS, SREE VIHAR,
KARINADA, NEYYATTINKARA P.O., NEYYATTINKARA,
THIRUVANANTHAPURAM DIST., PIN - 695121**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI., PIN
- 110001**
- 3 REGIONAL DIRECTOR
(SOUTH REGION) MINISTRY OF CORPORATE AFFAIRS, SHASTRI
BHAVAN, BLOCK-1, V FLOOR, 26, HADDOWS ROAD, CHENNAI.,
PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695010**

BY DSGI - S.MANU

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 26000 OF 2023****PETITIONER/S:**

**PULLUVAZHY NIDHI LTD
PULLUVAZHY P.O., RAYAMANGALAM VILLAGE, KUNNATHUNADU
TALUK, ERNAKULAM DIST. PIN - 683541
REP. BY ITS DIRECTOR: N.V. SHYJU
S/O VASU, AGED 50 YEARS, NADUKUDY HOUSE,
PULLUVAZHY P.O., RAYAMANGALAM VILLAGE,
KUNNATHUNADU TALUK, ERNAKULAM DIST., PIN - 683541**

BY ADV M.V.RAJENDRAN NAIR**RESPONDENT/S:**

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI., PIN
- 110001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI., PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695010**

BY ADV S.MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 14602 OF 2023****PETITIONER/S:**

**BALCO NIDHI LTD.
AGED 31 YEARS
SARASWATHY BHAVAN, THOLICODE P.O., PUNALUR, KOLLAM
DIST. REP. BY ITS DIRECTOR: ARAVIND S KUMAR S/O
SUDHEER KUMAR AGED 31 YEARS, SARASWATHY BHAVAN,
THOLICODE P.O., PUNALUR, KOLLAM DIST., PIN - 691333**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI., PIN
- 110001**
- 3 REGIONAL DIRECTOR
(SOUTH REGION) MINISTRY OF CORPORATE AFFAIRS, SHASTRI
BHAVAN, BLOCK-1, V FLOOR, 26, HADDOWS ROAD, CHENNAI.,
PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695010**

BY DSGI - S.MANU

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 31721 OF 2023****PETITIONER:**

**PARIPALANA NIDHI LTD.
PALACE ROAD, WADAKKANCHERY, THRISSUR DIST.
REP. BY ITS MANAGING DIRECTOR: VIJAYAKRISHNAN
S/O NARAYANAN NAIR, PERUMPIDI HOUSE, KURUMBILAVU,
THRISSUR DIST., PIN - 680 582.**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI., PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110 001.**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN,
BLOCK-1, V FLOOR, 26, HADDOWS ROAD, CHENNAI.,
PIN - 600 006.**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD,
ERNAKULAM., PIN - 682 021.**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695 010.**

BY ADV S.MANU, DEPUTY SOLICITOR GENERAL OF INDIA

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23006 OF 2023****PETITIONER/S:**

**CHERUKAVU NIDHI LTD.
AYIKKARAPADI P.O., CHERUKAVU,
MALAPPURAM DIST. PIN - 673637
REP. BY ITS DIRECTOR: LIJEESH,
S/O CHATHUKUTTY , AGED 37 YEARS,
ANURAG HOUSE, PUTHUKKODE P.O.,
MALAPPURAM DIST., PIN - 673633.**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI., PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI., PIN - 110001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI., PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING,
KAKKANAD, ERNAKULAM., PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695010
BY ADV SHRI. P.R. AJITH KUMAR**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 17263 OF 2023****PETITIONER/S:****MEENANGADI GRAMEEN NIDHI LTD.****AGED 29 YEARS****SAHYA COMPLEX, MEENANGADI P.O., WAYANAD DIST. REP. BY
ITS DIRECTOR: VINOD K.A. S/O VIJAYAN, KARUTHEDATH
AREEPPURATH HOUSE, MARATTAPADI, CHENBRASSERI,
MALAPPURAM DIST., PIN - 673591****BY ADV M.V.RAJENDRAN NAIR****RESPONDENT/S:**

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI., PIN
- 110001**
- 3 REGIONAL DIRECTOR
(SOUTH REGION), MINISTRY OF CORPORATE AFFAIRS, SHASTRI
BHAVAN, BLOCK-1, V FLOOR, 26, HADDOWS ROAD, CHENNAI.,
PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695010
BY DSGI - S.MANU**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 20865 OF 2023****PETITIONER/S:**

**KOOTTUNGAL NIDHI LTD.
PUTHUSHERRY COMPLEX, SOUTH BYPASS ROAD,
CHAVAKKAD P.O., THRISSUR DIST.PIN - 680506 REP. BY
ITS DIRECTOR: RADHAKRISHNAN K.G. AGED 63 YEARS,
S/O GOVINDAN, KOCHAN HOUSE, BLANGAD P.O.,
CHAVAKKAD, THRISSUR DIST., PIN - 680506.**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI., PIN
- 110001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI., PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695010**

BY ADV. S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 31180 OF 2023****PETITIONER:**

**THRIPRAYAR GRAMIN NIDHI LTD.
NATTIKA P.O., THRISSUR DIST. REP. BY ITS MANAGING
DIRECTOR: SHERIN THILAK S/O THILAKAN, PADATHIPARAMBIL
HOUSE, NATTIKA P.O., THRISSUR DIST., PIN - 680 566.**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI., PIN - 110 001.**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110 001.**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN,
BLOCK-1, V FLOOR, 26, HADDOWS ROAD, CHENNAI.,
PIN - 600 006.**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD,
ERNAKULAM., PIN - 682 021.**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695 010.**

BY ADV S.MANU, DEPUTY SOLICITOR GENERAL OF INDIA

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 20144 OF 2023****PETITIONER/S:**

**SAMRUDHISAHAKARANA NIDHI LTD
DAMODAR MEMORIAL BUILDING, NEAR KSEB, ANCHAL P.O.,
PUNALUR, KOLLAM DIST. REP. BY ITS DIRECTOR: VINOD
KUMAR S/O KUTTAN PILLAI AGED 42 YEARS, VINOD BHAVAN,
PANAYANCHERY, ANCHAL P.O., KOLLAM DIST., PIN - 691306**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI., PIN
- 110001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI., PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695010**

BY ADV S.MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 11741 OF 2023****PETITIONER/S:****KOTTARAKKARA ADV GRAMEEN NIDHI LTD.****SARADA MANDIRAM BUILDING, NEW RAILWAY OVER BRIDGE,
KOTTARAKKARA, KOLLAM DIST. PIN - 691 506 REP. BY ITS
DIRECTOR ABHILASH BABU S/O K.R. BABU AGED 36 YEARS,
ARUN NIVAS, VILANGARA, NELLIKUNNAM P.O.,
KOTTARAKKARA, KOLLAM DIST., PIN - 691 520****BY ADV M.V.RAJENDRAN NAIR****RESPONDENT/S:**

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
(SOUTH REGION), MINISTRY OF CORPORATE AFFAIRS, SHASTRI
BHAVAN, BLOCK-1, V FLOOR, 26, HADDOWS ROAD, CHENNAI.,
PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM. PIN.695010., PIN - 695 010**



**BY.ADV
S.MANU-DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23811 OF 2023****PETITIONER/S:**

**EAST ERANAD NIDHI LTD.
KALASAGAR, EDAKKARA P.O., MALAPPURAM DIST.
PIN - 679 331 REP. BY ITS DIRECTOR: SURESH KUMAR S/O
RAJAN NAIR, AGED 48 YEARS, MADATHIL HOUSE,
VELLARAMKUNNU, EDAKKARA, MALAPPURAM DIST.,
PIN - 679 331
BY ADV M.V.RAJENDRAN NAIR**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI., PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI. PIN - 110 001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI., PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695 010**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 16370 OF 2023****PETITIONER/S:****NEDUNGOLAM GRAMIN NIDHI LTD.****AGED 58 YEARS****KHAYAM BUILDING, NEDUNGOLAM P.O., PARAVOOR, KOLLAM
DIST. REP. BY ITS DIRECTOR: KARUNAKARAN ASOKAN S/O
KARUNAKARAN AGED 58 YEARS, UTHRAM HOUSE, NEDUNGOLAM
P.O., PRAVOOR VILLAGE, KOLLAM DIST., PIN - 691334****BY ADV M.V.RAJENDRAN NAIR****RESPONDENT/S:**

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI., PIN
- 110001**
- 3 REGIONAL DIRECTOR
(SOUTH REGION), MINISTRY OF CORPORATE AFFAIRS, SHASTRI
BHAVAN, BLOCK-1, V FLOOR, 26, HADDOWS ROAD, CHENNAI.,
PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695010**

BY ADVS.**NAVANEETH.N.NATH****DSGI - S.MANU**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 30174 OF 2023****PETITIONER:**

**BNS GRAMIN NIDHI LTD.
MANGALAM, LAKKIDI P.O., OTTAPPALAM TALUK, PALAKKAD
DIST. PIN - 679 301 REP. BY ITS MANAGING DIRECTOR:
C.K. SIVADASAN S/O KRISHNAN NAIR AGED 61 YEARS,
CHITTAPPURATH KIZHIYAPPAT HOUSE, LAKKIDI P.O.,
OTTAPPALAM TALUK, PALAKKAD DIST., PIN - 679 301**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110 001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI.,
PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695 010**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 26131 OF 2023****PETITIONER/S:**

**RAMANATTUKARA PRAVASI NIDHI LTD.
RAMANATTUKARA P.O., KOZHIKODE DIST. PIN - 673633
REP. BY ITS MANAGING DIRECTOR:
JAYAPRAKASH S/O GOVINDAN KUTTY NAMBIAR, AGED 69 YEARS
REVATHI, RAMANATTUKARA P.O., KOZHIKODE DIST.,
PIN - 673633.**

BY ADV M.V.RAJENDRAN NAIR**RESPONDENT/S:**

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI., PIN
- 110001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI., PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695010**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 21675 OF 2023****PETITIONER/S:**

**SREEPARAMBANTHALY SHIVASAKTHI NIDHI LTD.
VALIYAKATH COMPLEX, MULLASSERY P.O., THRISSUR DIST.
PIN - 680509 , REP. BY ITS DIRECTOR: MOHANAN P.A. S/O
AYYAPPAKUTTY AGED 64 YEARS, PANACKAL HOUSE,
THIRUNELLOOR P.O., THRISSUR DIST., PIN - 680508.**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI., PIN
- 110001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI., PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695010**

BY ADV. SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 27175 OF 2023****PETITIONER/S:**

**BHAGAVATHY NIDHI LTD.
NEAR MEDICAL COLLAGE, PERINGANDOOR P.O,
THRISSUR DIST. PIN - 680581
REP. BY ITS MANAGING DIRECTOR:
BINESH P.V. S/O VASU, AGED 32 YEARS, PERUMKULAM HOUSE,
CHOOLISSERY P.O., THRISSUR DIST., PIN - 680541.**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI., PIN
- 110001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI., PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM.,
PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695010**

BY ADV SHRI S.MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 28137 OF 2023****PETITIONER/S:**

**MELATHIL NIDHI LTD.
MURUKKUMPUZHA P.O, THIRUVANANTHAPURAM DIST.
PIN - 695302, REP. BY ITS MANAGING DIRECTOR:
SHAM DANIEL S/O P.K. DANIEL, AGED 53 YEARS,
MELATHIL HOUSE, MURUKKUMPUZHA P.O,
THIRUVANANTHAPURAM DIST., PIN-695302.**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI., PIN - 110001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN,
BLOCK-1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI., PIN - 600006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD,
ERNAKULAM., PIN - 682021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM., PIN - 695010**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 953 OF 2024****PETITIONER:**

**CHADAYAMANGALAM GRAMEEN NIDHI LTD.
AGED 54 YEARS
CHADAYAMANGALAM P.O, KOLLAM DIST. REP. BY ITS
MANAGING DIRECTOR: RAJESH KUMAR R S/O RAGHAVAN NAIR,
GAYATRI, CHADAYAMANGALAM P.O., KOLLAM DIST.,
PIN - 691 534**

BY ADV M.V.RAJENDRAN NAIR

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI., PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110 001**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 31538 OF 2023****PETITIONER:**

**M/S. MARVEL NIDHI LTD.
AGED 65 YEARS, KMC XVIII-37, KJK ESTATE, A.M. ROAD,
KOTHAMANGALAM, ERNAKULAM - 686691.,
REP. BY ITS MANAGING DIRECTOR, BABU PEECHAKARA
KURIAKOSE, AGED 65 YEARS, S/O. KURIAKOSE,
RESIDING AT PEECHAKARA HOUSE, MATHIRAPPILLY,
M.A. COLLEGE (P.O.), KOTHAMANGALAM, ERNAKULAM,
PIN - 686 666.**

BY ADV K.SANDESH RAJA

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD NEW DELHI, PIN - 110 001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001.**
- 3 THE REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, VTH FLOOR, 26,
HADDOWS ROAD, CHENNAI, PIN - 600 006.**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BHAVAN, BMC ROAD THRIKKAKARA,
ERNAKULAM, KOCHI, PIN - 682 021.**

BY ADV S.MANU, DEPUTY SOLICITOR GENERAL OF INDIA

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 4635 OF 2024****PETITIONER:**

**THALI NIDHI LIMITED,
DOOR NO.2/32, KUNNUMPOZHATH BUILDING, THALI,
TALAPPILLY., THRISSUR REPRESENTED BY ITS MANAGING
DIRECTOR, PIN - 680 585**

BY ADVS.

**LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS
N.S.SHAMILA
CHINJU P. JOYIES**

RESPONDENTS:

- 1 UNION OF INDIA,
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 REGIONAL DIRECTOR, (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN,
BLOCK-1, V FLOOR, 26, HADDOWS ROAD, NEW DELHI,
PIN - 110 001**
- 5 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING,
KAKKANAD, COCHIN ERNAKULAM, PIN - 682 021**



6 ASSISTANT DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001

7 DIRECTOR GENERAL OF POLICE,
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010

BY ADV
S.MANU, DSGI

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 4464 OF 2024****PETITIONER/S:**

**M/S UNNIKULAM NIDHI LIMITED
REPRESENTED BY ITS DIRECTOR SREELAL GHOSH BUILDING NO
3/661, UNNIKULAM PO, OPP. EKAROO BUS STOP BUILDING,
FIRST FLOOR, KOZHIKKODE DISTRICT, KOZHIKKODE KERALA,
PIN - 673574**

**BY ADVS.
C.R.SIVAKUMAR
S.SOORYA GAYATHRY**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN -
110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, VFLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 DEPUTY DIRECTOR
REGISTRAR OF COMPANIES (KERALA) MINISTRY OF CORPORATE
AFFAIRS, COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
KOCHI, PIN - 682021**

BY ADV H.SUBHALEKSHMI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 4436 OF 2024****PETITIONER:**

**M/S MARSE NIDHI LTD
REP BY ITS DIRECTOR MR KORONGIL AKHIL ROOM NO 4/350 H,
KOOTALIDA, AVITANALLUR PO KOZHIKKODE, QUILANDY,
KOZHIKKODE DISTRICT, KERALA,, PIN - 673 614**

**BY ADVS.
C.R.SIVAKUMAR
S.SOORYA GAYATHRY
SUBHAJA P.
BINI KRISHNA
HARI R.**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, VFLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 DEPUTY DIRECTOR
REGISTRAR OF COMPANIES (KERALA) MINISTRY OF CORPORATE
AFFAIRS, COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
KOCHI, PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 32648 OF 2023****PETITIONER:**

**CHAITHANNYA DHANA NIDHI LIMITED
DOOR NO.7/134-F, OPPOSITE TELEPHONE EXCHANGE,
CHALAVARA, REPRESENTED BY ITS MANAGING DIRECTOR,
PALAKKAD, PIN - 679 505**

BY ADV P.K.RAVISANKAR

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI -, PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN
- 110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006.**
- 4 REGISTRAR OF COMPANIES (KERALA)
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN,
BMC ROAD, THRIKKAKARA, KOCHI, PIN - 682 021.**
- 5 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001.**

BY ADV SRI.S.MANU, DEPUTY SOLICITOR GENERAL OF INDIA.

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 5705 OF 2024****PETITIONER:**

**SANJOS CARE NIDHI LIMITED
(CIN: U65990KL2021PLN070504) ROOM NO. XIII/420A,
AMBOOKKAN'S BUILDING, SANJO NAGAR, KINFRA POST,
THRISSUR DISTRICT, KERALA STATE. REPRESENTED BY ITS
MANAGING DIRECTOR MR. DAVID THOMAS KOONAMAVU, S/O
THOMAS, KOONAMAVU HOUSE, KINFRA PARK P.O, THRISSUR
DISTRICT., PIN - 680 309**

**BY ADVS.
SHIBIN K.F.
GISON ALIYAS
SEBY JOSEPH**

RESPONDENTS:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY TO THE GOVERNMENT,
MINISTRY OF CORPORATE AFFAIRS, A WING, SASTHRI BHAVAN,
RAJENDRAPRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SASTHRI BHAVAN, BLOCK NO.1, 5TH FLOOR, 26, HADDOWS
ROAD, CHENNAI, STATE OF TAMIL NADU, PIN - 600 006**
- 3 THE ASSISTANT DIRECTOR
THE MINSITRY OF CORPORATE AFFAIRS, GOVERNMENT OF
INDIA, 5TH FLOOR, A WING, SASTHRI BHAVAN,
DR.RAJENDRAPRASAD ROAD, NEW DELHI, PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES ERNAKULAM
HAVING OFFICE AT COMPANY LAW BUILDING, THRIKKAKARA,
KAKKANAD, COCHIN, ERNAKULAM DISTRICT, PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 5896 OF 2024****PETITIONER:**

**JAN SREYA NIDHI LIMITED
PP II- 28 PERUMKADAVILA P.O, PERUMKADAVILA,
THIRUVANANTHAPURAM, NEYYATTINKARA - REP BY ITS
DIRECTOR, NARAYANAN SREEDHARAN THAMBY, AGED 59 YEARS,
S/O KUTTY RAMAN NAIR, PANANGATTU (H) MARUTHA PO,
VANDEKKUMPOTTY, NILAMBUR, MALAPPURAM, PIN - 679 333**

BY ADV SREELAKSHMI SABU

RESPONDENTS:

- 1 UNION OF INDIA
REP BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI, PIN - 110 001**
- 2 UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS. 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFIARS, SHASTRI BHAVAN, BLOCK -
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010**

**BY ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 3644 OF 2024****PETITIONER:**

**MUNJAVILAYIL SAMS NIDHI LIMITED
18/574, MUNJAVILAYIL BUILDING, MALLASSERY P.O,
PATHANAMTHITTA- PIN - 689 646
REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV.
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 7740 OF 2024****PETITIONER:**

**SREE BHOOTHANATHA NIDHI LIMITED
C/O SUBASH.R CHERUVILA PUTHEN VEEDU, VENDAR
KOTTARAKKARA KOLLAM REPRESENTED BY ITS DIRECTOR, MR.
SUBHASH R, PIN - 691 507**

**BY ADVS.
SHAKTHI PRAKASH
K.DHRUV KUMAR
HARIKRISHNAN M.S.**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAVAN, DR.RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAVAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES ERNAKULAM
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, KAKKANAD,
COCHIN, PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THITUVANANTHAPURAM, PIN - 695 010**

**BY ADV.
P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 6265 OF 2024****PETITIONERS:**

- 1 **POOKATT RAVEENDRAN VANDANA**
AGED 46 YEARS
D/O. POOKATT RAVEENDRAN, RESIDING AT EXPRESS TOWERS,
2-B, P.V. SWAMI ROAD. CHALAPARAM P.O, KOZHIKODE,
PIN - 673 002
- 2 **SREEJITH RADHAKRISHNAN NAIR**
AGED 45 YEARS
S/O. RADHAKRISHNAN NAIR, RESIDING AT SHANTHIVILLA
VAPPOLITHAZHAM, MARIKUNNE P.O KOZHIKODE, PIN - 673 012
- 3 **BIBIN CHANDRAN**
AGED 47 YEARS
S/O. BALACHANDRAN RESIDING AT KOLLAMBALATH HOUSE, YMRC
ROAD, CALICUT ART & SCIENCE COLLEGE, KOZHIKODE,
KERALA, PIN - 673 018
- 4 **PRABHAVATHI**
AGED 75 YEARS
W/O RADHAKRISHNAN NAIR, RESIDING AT SHANTHIVILLA
VAPPOLITHAZHAM, MARIKUNNE P.O KOZHIKODE, PIN - 673 012

BY ADVS.**R.SUDHISH****M.MANJU****RESPONDENTS:**

- 1 **UNION OF INDIA**
REPRESENTED BY SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, DR. RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001
- 2 **THE DEPUTY DIRECTOR**
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001



- 3 STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695 001
- 4 THE REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK-1, 5TH FLOOR, 26-HADDOWS ROAD,
CHENNAI, PIN - 600 006
- 5 REGISTRAR OF COMPANIES KERALA
COMPANY LAW BHAWAN, BMC ROAD, THRIKKAKARA P.O.,
KAKKANAD, KOCHI, PIN - 682 021

BY ADV.
P.R.AJITH KUMAR, CGC

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON 19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 6250 OF 2024****PETITIONER:**

**M/S GROW LANCE NIDHI LTD
REP BY ITS DIRECTOR RATHEESH KUMAR R 1ST FLOOR,
MORIAH BUILDING, UDIYANKULANGARA, AMARAVILA,
NEYATTINKARA , THIRUVANANAPURAM KERALA,
PIN - 695 122**

BY ADV C.R.SIVAKUMAR

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, VFLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 DEPUTY DIRECTOR
REGISTRAR OF COMPANIES (KERALA) MINISTRY OF CORPORATE
AFFAIRS, COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
KOCHI, PIN - 682 021**

**BY ADV
P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 7216 OF 2024****PETITIONER:**

**SHREE PADMA NIDHI LIMITED
12/1123, VADAKKEMUKKU, NEDUMANKAVU P.O, KOTTARAKKARA,
KOLLAM, KERALA - REP BY ITS MANAGING DIRECTOR,
BALAKRISHNA PADMANABHA PILLAI, AGED 70 YEARS, S/O K
PADMANABHA PILLAI, KRISHNA KRIPA, KUDICODU, VAKKANADU
P.O, KOLLAM DISTRICT, PIN - 691 509**

BY ADV SREELAKSHMI SABU

RESPONDENTS:

- 1 UNION OF INDIA
REP BY THE SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
"A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS. 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR (SOUTH REGION)
MINISTRY OF CORPORATE AFFIARS, SHASTRI BHAVAN, BLOCK -
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI, PIN - 600 006**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, ERNAKULAM,
PIN - 682 021**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010**

**BY ADV
P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 21015 OF 2023****PETITIONER/S:**

**M/S ANUGRAHA NIDHI LIMITED
13/154 D, CHOLLAMBATTU HOUSE, CHIRAYAM,
PANAYIKULAM PIN - 683511
REPRESENTED BY ITS MANAGING DIRECTOR,
SRI. THADEVOOSE WILSON T.J.,**

BY ADVS.

**P.J.MATHEW
EBIN MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENT/S:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRIBHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI-, PIN - 110001**
 - 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A'
WING, SHASTRIBHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
 - 3 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
 - 4 THE REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN, PIN - 682021**
- BY ADV SHRI P.R. AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 6259 OF 2024****PETITIONER:**

**KINZ NIDHI LIMITED
14/295H, PARUTHIPARA TOWER, NADUVIL P.O, KANNUR-
REPRESENTED BY ITS MANAGING DIRECTOR, PIN - 670 582**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

**BY ADV
P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 20500 OF 2022****PETITIONER:**

**SHREEDHANWANTARI NIDHI LIMITED
V-18-6, GROUND FLOOR, "RAMSONS", CHEROOR ROAD,
PENINGAVU, THRISSUR REPRESENTED BY ITS MANAGING
DIRECTOR, THRISSUR DISTRICT, PIN - 680 018.**

BY ADV P.K.RAVISANKAR

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN,
RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110 001.**
- 2 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006.**
- 4 REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
KOCHI, PIN - 682 021.**

**BY ADV
P.R.AJITHKUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 27699 OF 2021****PETITIONER/S:**

**JERRY NIDHI LIMITED
KP II 760 C (TC1/2499), GANGA TOWER, KZHAKUTTAM P.O.,
THIRUVANANTHAPURAM 695 582, REP.BY ITS DIRECTOR**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP.BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI
110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM
682 021**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 5899 OF 2022****PETITIONER/S:**

**NIRAVATHJUBILY NIDHI LIMITED
385-B, III FLOOR, SEAFARERS BUILDING, KALLUMUTTY,
IRITTY P.O, KANNUR, PIN - 670703, REPRESENTED BY ITS
DIRECTOR, BINEESH JOSEPH.**

**BY ADVS.
P.J.MATHEW
EBIN MATHEW
AKHILA SHOJI**

RESPONDENT/S:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI - 110001.**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI - 110001.**
- 3 THE DEPUTY DIRECTOR
VTH FLOOR, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI - 110001.**
- 4 THE REGISTRAR OF COMPANIES,
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, COCHIN -
682021.**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 20096 OF 2022****PETITIONER:****SAJJ NIDHI LIMITED
ROOM NO.XVIII/427, KALLETUMKARA P.O, THRISSUR,
PIN-680 683, REPRESENTED BY ITS MANAGING DIRECTOR****BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER****RESPONDENTS:**

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI - 110 001**
- 2 THE DEPUTY DIRECTOR MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI - 110 001.**
- 3 REGIONAL DIRECTOR SOUTHERN REGION,
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAWAN,
BLOCK 1, V FLOOR 26, HADDOWS ROAD, CHENNAI- 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM - 682 021.**

**BY ADV
P.R.AJITH KUMAR, CGC****THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23292 OF 2021****PETITIONER/S:**

**SOLID NIDHI LIMITED
8/3D/3E/ PERAMANGALAM.P.O, THRISSUR-680 545,
REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI-110001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-
110001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682021.**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 13095 OF 2021****PETITIONER:**

**SOUTHERN INDIA NIDHI LIMITED
13/681 G 1ST FLOOR, MELADI, PAYYOLI, PERAMBRA ROAD,
KOYILANDY, KOZHIKODE-673 522, REPRESENTED BY ITS
MANAGING DIRECTOR, SRI.PRAKASAN THAZHAKUNI KUNNATH**

**BY ADVS.
P.J.MATHEW
EBIN MATHEW
AKHILA SHOJI**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI-110 011**
- 2 THE JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI-110 011**
- 3 THE REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK-1, VTH FLOOR, 26, HADDOWS ROAD,
CHENNAI-600 006**
- 4 THE REGISTRAR OF COMPANIES,
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD,
COCHIN-682 021**

BY ADV SRI.RAJAGOPALAN.A., CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 21694 OF 2021****PETITIONER/S:****ETTUMANOOR ABC NIDHI LIMITED
1147B, C.L VARKEY ARCADE M.C ROAD, ETTUMANOOR,
KOTTAYAM 686 631 REPRESENTED BY ITS DIRECTOR****BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER****RESPONDENT/S:**

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE. ROOM NO. 46,
NORTH BLOCK, NEW DELHI 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI
110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAWAN, BMC ROAD, THRIKKAKARA, ERNAKULAM
682 021**

BY ADV.SHRI. P.R. AJITH KUMAR, CGC**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 12892 OF 2021****PETITIONER:**

**KOLLAMMURI NIDHI LIMITED,
KOLLAMMURI ANCHIL, ANAPRAMBAL NORTH P.O., THALAVADY,
ALAPPUZHA-689 572, REPRESENTED BY ITS MANAGING
DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER
B.ANUSREE
MEERA P.**

RESPONDENTS:

- 1 UNION OF INDIA,
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI-110 001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, REPRESENTED BY ITS
SECRETARY, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI-110 0-01.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682 021.**

BY ADV SRI.HARIDAS P.NAIR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 19491 OF 2022****PETITIONER/S:**

**MCK NIDHI LIMITED
1-375-38, FIRST FLOOR, CITY GATE BUILDING,
KOORKENCHERY, REPRESENTED BY ITS MANAGING
DIRECTOR THRISSUR, PIN - 680007**

BY ADV P.K.RAVISANKAR

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110011**
- 2 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN
- 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, KOCHI,
PIN - 682021**

**BY ADVS.
ASG OF INDIA
P.R.AJITH KUMAR**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 19093 OF 2022****PETITIONER:**

**BHAGYASREE MATTATHUR NIDHI LIMITED
DOOR NO. 6-886 B, GROUND FLOOR, KAITHAYIL BUILDING,
KODALI, P O PADY, REPRESENTED BY ITS MANAGING
DIRECTOR, THRISSUR DISTRICT, PIN - 680 699**

BY ADV P.K.RAVISANKAR

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001.**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006.**
- 4 REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
KOCHI, PIN - 682 021.**

**BY ADVS.
P.R. AJITHKUMAR, CGC
DEEPA RAJESH**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 26893 OF 2023****PETITIONER/S:**

**M/S QUILANDY NIDHI LIMITED
31/57K, J, VASANTHA BUILDING, NEAR TOLL BOOTH,
BAPPANKAD, KOYILANDY,
KOZHIKODE DISTRICT PIN - 673305
REPRESENTED BY ITS DIRECTOR HEERA K.P.**

**BY ADVS.
P.J.MATHEW
EBIN MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENT/S:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 3 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW
DELHI, PIN - 110001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN, PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23095 OF 2023****PETITIONER/S:**

**ABACUS NIDHI LIMITED
VI/507, MURIYAD, THRISSUR PIN - 680 694
REPRESENTED BY ITS MANAGING DIRECTOR,
BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
 - 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
 - 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
 - 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**
- BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23694 OF 2023****PETITIONER/S:**

**POOZHIMEL NIDHI LIMITED
DEVIVILASAM NSS KARAYOGAM BUILDING, PARAMPUZHA P.O.,
NATTASSERY, KOTTAYAM-REPRESENTED BY ITS MANAGING
DIRECTOR, PIN - 686 004**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

**BY ADV.
SR.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24094 OF 2023****PETITIONER/S:**

**PRATHEEKSHA NIDHI LIMITED
1/181, AKKUS BUILDING, CHETTUVAKADAVU, KUNDALIYUR,
THRISSUR REPRESENTED BY ITS MANAGING DIRECTOR,
PIN - 680 616**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 27207 OF 2021****PETITIONER/S:**

**DHANAKSHEMA NIDHI LIMITED
DOOR NO.31/412 N.O.P.Q.R. ARYA ARCADE, JOTHIPPADI,
MINI BYPASS , NILAMBUR, MALAPPURAM DISTICT-679 329,
REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
SWATHY A.P.
RAJITH DAVIS**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAWAN, RAJENDRA PRASAD,
ROAD, NEW DELHI-110 001**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI-110 001**
- 3 REGIONAL DIRECTOR,
(SOUTHERN REGION) , MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK-1, VI FLOOR, 26 HADDOWS ROAD,
CHENNAI-600 00**
- 4 REGISTRAR OF COMPANIES,
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD,
COCHIN ,ERNAKULAM-682 021**
- 5 DIRECTOR GENERAL OF POLICE,
POLICE HEAD QUARTERS, VAZHUTHACAUD,
THIRUVANANTHAPURAM-695 010**



2024:KER:30565

WP (C) No.38860/2023 & conn.cases

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BY ADV SMT.SINDHUMOL.T.P., CGC

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON 19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 29691 OF 2023****PETITIONER:**

**RMK BETTER LIFE NIDHI LIMITED
11/721, S.K.BUILDING CHENNAMPALLIL, K.P.ROAD, ADOOR
P.O., PATHANAMTHITTA PIN - 691 523
REPRESENTED BY ITS MANAGING DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI -, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 28692 OF 2023****PETITIONER/S:**

**SAMUNNADHA NIDHI LIMITED
DOOR NO: 11/230 J HARWIN PLAZA, NEAR ST. MARYS
CONVENT, OLLUR P.O., THRISSUR DISTRICT PIN - 680 306
REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS
N.S.SHAMILA
CHINJU P. JOYIES**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 REGIONAL DIRECTOR, (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, NEW DELHI, PIN - 110001**
- 5 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN ERNAKULAM,
PIN - 682 021**
- 6 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,**



2024:KER:30565

WP (C) No.38860/2023 & conn.cases

260

**THIRUVANANTHAPURAM, PIN - 695 010
BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 8294 OF 2023****PETITIONER/S:**

**M/S KADAVUURBAN NIDHI LIMITED
ROOM NO. V.P.VIII/279,280,281, ASOKA BUILDING,
OLIPRAM KADAVU VALLIKUNNU P.O., MALAPPURAM
REPRESENTED BY ITS DIRECTOR VINEESH A., PIN - 673 314**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI**

RESPONDENT/S:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN, PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR-CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 27201 OF 2023****PETITIONER/S:**

**SKYPEARL NIDHI LIMITED
19/313M, IG ARCADE, CHALAPURAM P.O.,
KOZHIKODE- PIN - 673002
REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 19698 OF 2021****PETITIONER/S:**

**SFC NIDHI LIMITED,
DOOR NO.948, CITY TOWER, MARKET ROAD, WANDOUR P.O.,
MALAPPURAM-679 328, REPRESENTED BY ITS CHAIRMAN AND
MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA,
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATION
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI-110 001.**
- 2 THE DEPUTY DIRECTOR, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, A WING, SHASTRI BHAWAN, DR.RAJENDRA PRASAD
ROAD, NEW DELHI-110 001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682 021.**

BY ADV SRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 22407 OF 2023****PETITIONER/S:**

**KUNIYIL NIDHI LTD
20/402, KUNIYIL, NEAR OLAVANNA PANCHAYATH OFFICE,
MATHARA, KOZHIKODE PIN - 673014
REPRESENTED BY ITS MANAGING DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682021**

BY ADV SHRI. P.R. AJITH KUMAR,CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 15900 OF 2021****PETITIONER:****YADHUKULAM NIDHI LIMITED,
KRISHNA KRIPA BUILDING, KALOOR ROAD, P.O. MANKAVU,
KOZHIKODE-673 007, REPRESENTED BY ITS MANAGING
DIRECTOR.****BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER****RESPONDENTS:**

- 1 UNION OF INDIA,
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI-110 001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD,
NEW DELHI-110 001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK I, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM-682 021.**

BY ADV SRI.HARIDAS P.NAIR, CGC**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 21401 OF 2023****PETITIONER/S:**

**MALA CHITMAN NIDHI LTD
XVII/864 A, OPPOSITE PRIVATE BUS STAND,
MALA, THRISSUR PIN - 680732
REPRESENTED BY ITS MANAGING DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682021**

BY ADV. SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 11299 OF 2021****PETITIONER/S:**

**DEVADEVAN NIDHI LIMITED
DOOR NO 20/346, MRG COMPLEX, P.O MARATHAKARA, THRISSUR
680 306 REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
LINDONS C.DAVIS
SMT.E.U.DHANYA
SRI.RAJITH DAVIS**

RESPONDENT/S:

- 1 UNION OF INDIA,
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, A WING, SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI 110 001.**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, A WING , SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI 110 001.**
- 3 REGIONAL DIRECTOR, (SOUTHERN RAILWAY)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI 600 006.**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, COCHIN 682
021 ERNAKULAM.**

**BY ADV.
SRI. P. VIJAYAKUMAR, ASG OF INDIA**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35406 OF 2022****PETITIONER/S:**

**M/S. INVEX KKD NIDHI LIMITED,
SV ARCADE, 05/1410, 1ST FLOOR, CIVIL STATION P.O.,
KOZHIKODE 673 020 REPRESENTED BY ITS DIRECTOR
MANIKANDAN NAIR A.G.**

**BY ADVS.
P.J.MATHEW
EBIN MATHEW
AKHILA SHOJI**

RESPONDENT/S:

- 1 THE UNION OF INDIA,
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, DR. RAJENDRA PRASAD
ROAD, NEW DELHI-110 001.**
- 2 THE JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI-110 001.**
- 3 THE DEPUTY DIRECTOR,
5TH FLOOR, A WING, SHASTRI BHAWAN, DR RAJENDRA PRASAD
ROAD, NEW DELHI 110 001.**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN-682 021.**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 37004 OF 2022****PETITIONER/S:**

**A S LOKANETHRA NIDHI LIMITED
50/526, 1ST FLOOR, SS TOWER BUILDING, KOLLAM,
KERALA-691 002, REPRESENTED BY ITS DIRECTOR, SUBIN P**

**BY ADVS.
P.J.MATHEW
EBIN MATHEW
AKHILA SHOJI**

RESPONDENT/S:

- 1 UNION OF INDIA,
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI-110001.**
- 2 THE JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI-110001.**
- 3 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAVAN, DR. RAJENDRA NEW DELHI 110001.**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN-682021.**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 13807 OF 2021****PETITIONER:**

**DHANAPURAM NIDHI LIMITED
PPV5/652. SAFARI COMPLEX, T.B.ROAD, OPP.MINI CIVIL
STATION, PERAMBRA, KOZHIKODE-673 525, REPRESENTED BY
ITS MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA,
REP.BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI-110 001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-110
001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-100 006.**
- 4 THE REGISTRAR OF COMPAINES (KERALA)
COMPANY LAW BHAVAN, BMC, ROAD, THRIKKAKARA, ERNAKULAM-
682 021.**

BY ADV R.PREMSANKAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 17326 OF 2021****PETITIONER/S:**

**MCP NIDHI LIMITED,
XIX/350, MARKET ROAD, IRINJALAKUDA, THRISSUR, KERALA
680121, REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA,
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI-110 001**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI-110 001.**
- 3 REGIONAL DIRECTOR,
(SOUTHERN REGION), MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600 006**
- 4 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN-682 021,
ERNAKULAM.**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 22730 OF 2021****PETITIONER/S:**

**MULANGIL NIDHI LIMITED,
DOOR NO.226(14) & 226(15), FIRST FLOOR, A.V. TOWER,
KODUNGALLUR, THRISSUR 680 664. REPRESENTED BY ITS
MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA,
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO. 46, NORTH
BLOCK, NEW DELHI 110 001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI
110 001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGIONAL, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK I V FLOOR, 26, HADDOWS ROAD,
CHENNAI 600 006.**
- 4 THE REGISTRAR OF COMPANIES
(KERALA), COMPANY LAW BHAVAN , BMC ROAD,
THRIKKAKARA, ERNAKULAM 682 021.**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 12408 OF 2021****PETITIONER:**

**KERANAD NIDHI LIMITED
DOOR NO.8/484-T.U.V, MALAYIL ARCADE , JASEELA
JUNCTION, NILAMBUR ROAD, MANJERI, MALAPPURAM 676 123
REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MEERA P.**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO. 46,
NORTH BLOCK., NEW DELHI 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING,
SHASTRI BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI
110 001**
- 3 UNION OF INDIA
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM
682 021**

**BY ADV SRI.R.PRASANTH KUMAR, CGC
SRI. P. VIJAYAKUMAR, ASG OF INDIA**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 22127 OF 2022****PETITIONER/S:**

**KAAT NIDHI LIMITED
ROOM NO.X/297, 298, LUCKY HOME PLAZA, NATTIKA,
CHAVAKAD, VALAPAD, THRISSUR, PIN-680 567, REPRESENTED
BY ITS MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI - 110 001.**
- 2 THE DEPUTY DIRECTOR, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI - 110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI- 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM -
682021.**

BY ADV M.A.SHAJI, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 15329 OF 2022****PETITIONER/S:**

**VIDYARTHADAYINI NIDHI LIMITED
DOOR NO.X/32, 1ST FLOOR, VDS BUILDING, PALIYAMTHURUTH,
ANAPUZHA P. O., KOTTAPURAM, KODUNGALLUR, THRISSUR -
680667., REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
SWATHY A.P.
RAJITH DAVIS**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI - 110 001.**
- 2 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL-VII, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI - 110
001.**
- 3 REGIONAL DIRECTOR (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK -
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI - 600 006.**
- 4 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN, ERNAKULAM -
682 021.**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD, THIRUVANANTHAPURAM
- 695 010.**

BY ADV MANU S., ASG OF INDIA

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 21006 OF 2021****PETITIONER/S:**

**MITHRAM INDIA NIDHI LIMITED
DOOR NO.8/235A,NANDANAM ARCADE, CHUNGAM, SULTHAN
BATHERY, WAYANAD - 673 592, REPRESENTED BY ITS
MANAGING DIRECTOR.**

**BY ADVS.
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI - 110 001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI -
110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK I, V FLOOR, 26, HADDOWS ROAD,
CHENNAI - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM - 682 021.**

BY ADV.SHRI. P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 9929 OF 2022****PETITIONER/S:**

**SEVEN STAR NIDHI LIMITED
ROOM NO.XV/1009-H, MALA, THRISSUR, PIN - 680732,
REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO. 46,
NORTH BLOCK, NEW DELHI - 110001.**
- 2 THE DEPUTY DIRECTOR.
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A"WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI -
110001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI - 600006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM -
682021.**

BY ADV SMT.SINDHUMOL.T.P., CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 21807 OF 2021****PETITIONER/S:**

**AASVAS NIDHI LIMITED,
ROOM NO. 10, XXI/656 N4, 2ND FLOOR,
LOTUS CITY CENTRE, NEAR STATUE JUNCTION,
THRIPPUNITHURA, ERNAKULAM-682 301,
REPRESENTED BY ITS DIRECTOR**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA,
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO. 46, NORTH
BLOCK, NEW DELHI 110 001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, 5TH FLOOR, "A" WING, SHASTRI BHAWAN,
DR. RAJENDRA PRASAD ROAD, NEW DELHI 110 001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM-682 021.**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 14724 OF 2023****PETITIONER/S:**

**M/S GOLD CARE NIDHI LIMITED
AGED 45 YEARS
NO.22/472-2, 1ST FLOOR, NEAR GOVERNMENT L.P.SCHOOL,
COIMBATORE ROAD, KUNNATHURMEDU P.O., PALAKKAD -
REPRESENTED BY ITS DIRECTOR PONNAN SATHEESHKUMAR,
PIN - 678013**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI
JAEONA JAMES
GOPALAKRISHNAN UNNITHAN S.**

RESPONDENT/S:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
 - 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
 - 3 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
 - 4 THE REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN, PIN - 682021**
- BY CGC - SRI. P.R. AJITH KUMAR**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 26725 OF 2023****PETITIONER/S:**

**THIRU-KOCHI RURAL NIDHI LIMITED
35/98-1, WARD NO.25, THIRUVALLA MUNICIPALITY,
THIRUVALLA, PATHANAMTHITTA PIN - 689101
REPRESENTED BY ITS DIRECTOR**

**BY ADVS.
P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 19410 OF 2021****PETITIONER/S:**

**DELTA NIDHI LIMITED
BUILDING NO. 21/2028, BCC BUILDING, P.P ROAD,
PERUMBAVOOR, ERNAKULAM 683542 REPRESENTED BY ITS
MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO. 46,
NORTH BLOCK, NEW DELHI 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING,
SHASTRI BHAWAN, DR RAJENDRA PRASAD ROAD, NEW DELHI 110
001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM
682 021
BY ADV SHRI. P.R. AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25125 OF 2021****PETITIONER/S:**

**PUTHENPALLY NIDHI LIMITED,
ROOM NO. 676, SOUTH BAZAR, THRISSUR 680 001,
REPRESENTED BY ITS EXECUTIVE DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA,
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, 'A'WING SHASTRI BHAWAN, DR. RAJENDRA
PRASAD ROAD, NEW DELHI 110 001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, 'A'WING
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI
110 001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGIONAL, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN BLOCK I, V FLOOR, 26, HADDOWS ROAD,
CHENNAI 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA , ERNAKULAM
682 021.**

BY ADV SRI.P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25008 OF 2023****PETITIONER/S:**

**KFIN NIDHI LIMITED
TC 25/1437(2), KESAVA BUILDINGS, SS KOVIL ROAD,
THAMPANOR, THIRUVANANTHAPURAM- PIN - 695 001
REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

**BY ADV.
SRI.P.R.AJITH KUMAR,CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 26717 OF 2023****PETITIONER/S:**

**THIRU-KOCHI GRAMEEN NIDHI LIMITED
NO.567, WARD NO.25, CHENGANNUR MUNICIPALITY, CHENGANUR
ALAPPUZHA PIN - 689121
REPRESENTED BY ITS DIRECTOR,**

**BY ADVS.
P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPOATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 28608 OF 2023****PETITIONER:**

**MRD NIDHI LIMITED
ROOM NO.XXIX/275(22) RUBY JUBILEE MEMORIAL BUILDING,
OPP.BISHOP PALACE, TANA, IRINJALAKUDA, THRISSUR
PIN - 680 121 REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 13919 OF 2021****PETITIONER:**

**COCHIN WELL WISHER NIDHI LIMITED
13/79, ROOM NO.3, 1ST FLOOR, THEKKINEDATH BUILDING,
KONAMMAVU, NORTH PARAVUR, ERNAKULAM-683 518,
REPRESENTED BY ITS CHAIRMAN.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI-110 001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI-
110001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI-600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682021.**

BY ADV R.PREMSANKAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 12601 OF 2021****PETITIONER:**

**NIKSHEPA VIKAS NIDHI LIMITED
DOOR NO.8/484-T,U,V, MALAYIL ARCADE, JASEELA
JUNCTION, NILAMBUR ROAD, MANJERI, MALAPPURAM -
676123., REPRESENTED BY ITS DIRECTOR.
THE ADDRESS OF THE PETITIONER OCCURING IN THE CAUSE
LIST OF THE WP(C) 12601/2021 IS CORRECTED AS
"BUILDING NO. XX/215(5),PARAKKAL BUILDING,
OPP.DISTRICT HOSPITAL,ALUVA,ERNAKULAM-683101"
AS PER ORDER DATED 30.07.2021 IN IA 01/2021
IN WP(C) 12601/2021.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER
MEERA P.**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI - 110001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI -
110001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI - 600006**
- 4 THE REGISTRAR OF COMPANIESI(KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM -
682021.**



2024:KER:30565

WP (C) No.38860/2023 & conn.cases

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**BY ADVS.
P.R.AJITH KUMAR, CGC
SOWMIAVATHY T.C., CGC**

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON 19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 22719 OF 2021****PETITIONER/S:**

**JANANEEDHI NIDHI LIMITED
8/264, JANANEETHI TOWERS, KALLUR, MAVINCHUVADU,
MUTTITHADI P.O., THRISSUR - 680 317,
REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI - 110 001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI -
110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM -
682 021.**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24317 OF 2021****PETITIONER/S:**

**LEORA NIDHI LIMITED
NP8/441N GALAXY COMPLEX, NANMINDA.P.O, KOZHIKODE-
673613, REPRESENTED BY ITS DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI-110001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-
110001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION,MINISTRY OF CORPORATE AFFAIRS, SHASTRI
BHAWAN, BLOCK-1, V FLOOR, 26, HADDOWS ROAD, CHENNAI-
600006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM-682021.**

BY ADV P.R.AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 316 OF 2023****PETITIONER/S:**

**RDA NIDHI LIMITED,
2ND FLOOR, V.U PLAZA BUILDING, NEAR PRIVATE BUS
STAND, KODUNGALLUR, THRISSUR- REPRESENTED BY ITS
MANAGING DIRECTOR, PIN - 680 664**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM., PIN - 682021**

**BY ADV.
SR. P.R.AJTIH KUMAR-CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25420 OF 2023****PETITIONER/S:**

**THIRU KOCHI URBAN NIDHI LIMITED
21/1853, PALACHUVADU,
KAKKANAD WEST P.O., ERNAKULAM, PIN - 682030
REPRESENTED BY ITS DIRECTOR**

**BY ADVS.
P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR SOUTHERN REGION,
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAWAN, BLOCK
1, V FLOOR 26, HADDOWS ROAD, CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 19520 OF 2023****PETITIONER/S:**

**PULYANTHOPE NIDHI LTD
1/322/B, PYRAMID TOWER, KALLUR ROAD, AMBALLUR P.O.,
ALAGAPPA NAGAR, THRISSUR- PIN - 680301
REPRESENTED BY ITS DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV. SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24313 OF 2023****PETITIONER/S:**

**IRINJALAKUDA NIDHI LIMITED
XIII 388A, ST.PAUL'S BUILDING, CHRIST COLLEGE
JUNCTION, IRINJALAKUDA NORTH, THRISSUR- PIN - 680 125
REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BNY ADV.
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 29318 OF 2023****PETITIONER:**

**P.G.N NIDHI LIMITED,
4/425 H, HEBRON TOWER, THIROOR P.O, M.G.KAVU, THRISSUR
PIN - 680 581 REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

BY ADV P.R.AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 12506 OF 2021****PETITIONER:**

**CHAKRAVARTHI DHANA SURAKSHA NIDHI LIMITED
THROUGH ITS MANAGING DIRECTOR, MR. SAMATHAN A. G.,
DOOR NO.13/1449, 2ND FLOOR, FATHIMA COMPLEX, PATTAMBI
ROAD, CHERPALCHERY P. O., PALAKKAD, KERALA - 679 503.**

**BY ADVS.
SUKUMAR NAINAN OOMMEN
SHERRY SAMUEL OOMMEN
NIDHI JACOB
NITISH SATHESH SHENOY**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI - 110 001.**
- 2 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI - 110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI - 600 006.**
- 4 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, KOCHI - 682 021.**

BY ADV SRI.K.THYAGARAJESWARAN, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 12706 OF 2021****PETITIONER:**

**CHIRAMEL NIDHI LIMITED
ADAM BAZAR, EASTERN RICE BAZAR, THRISSUR DISTRICT
PIN-680 001. REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS "A WING" SHASTRIBHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI 110 001.**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, "A WING" SHASTRIBHAWAN,
RAJENDRA PRASAD ROAD, NEW DELHI 110 001.**
- 3 REGIONAL DIRECTOR,
(SOUTHERN REGION), MINISTRY OF CORPORATE AFFAIRS,
SHASTRIBHAWAN, BLOCK -1, V FLOOR 26, HADDOWS ROAD,
CHENNAI 600 006.**
- 4 REGISTRAR OF COMPANIES,
COMPANY LAW BUILDING KAKKANAD, COCHIN 682 021,
ERNAKULAM.**

**BY ADVS.
SMT.SREEKALA K.L., CGC
P.R.AJITHKUMAR**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 22107 OF 2021****PETITIONER/S:**

**BOBY CHEMMANNUR NIDHI LIMITED,
DOOR NO. 16/181A TO F, GROUND FLOOR, MUKKANDATH
COMPLEX, WADAKKANCHERRY ROAD, KUNNAMKULAM, THRISSUR
680 503, REPRESENTED BY ITS DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA,
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO. 46, NORTH
BLOCK, NEW DELHI 110 001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI
110 001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS, SHSTRI
BHAWAN I, V FLOOR, 26, HADDOWS ROAD, CHENNAI 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM
682 021.**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 11302 OF 2021****PETITIONER/S:**

**PULIKKAN NIDHI LIMITED
DOOR NO.21/496 A, 1ST FLOOR, VARGHESE PULIKKAN
MEMORIAL BUILDING, MARATHAKKARA P.O., THRISSUR,
KERALA-680306, REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
LINDONS C.DAVIS
SMT.E.U.DHANYA
SRI.RAJITH DAVIS**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, A WING, SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI-110001.**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, A WING, SHASTRI BHAWAN,
RAJENDRA PRASAD ROAD, NEW DELHI-110001.**
- 3 REGIONAL DIRECTOR, (SOUTHERN REGION),
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI-600006.**
- 4 REGISTRAR OF COMPANIES,
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, COCHIN-
682021, ERNAKULAM.**

**BY ADV SRI.M.N.MANMADAN, CGC
SRI. P. VIJAYAKUMAR, ASG OF INDIA**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 11501 OF 2021****PETITIONER/S:**

**NTC NIDHI LIMITED
NEW TRICHUR TOWERS, KANDASSAMKADAVU, THRISSUR DT 680
613 REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS**

RESPONDENT/S:

- 1 UNION OF INDIA, REPRESENTED BY THE SECRETARY
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, A-WING, SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI 110 001**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, A WING SHASTRI BHAVAN,
RAJENDRA PRASAD ROAD, NEW DELHI 110 001.**
- 3 REGIONAL DIRECTOR, (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFIARS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI 600 006.**
- 4 REGISTRAR OF COMPANIES,
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, COCHIN 682
021 ERNAKULAM**

**BY ADVS.
P.R.AJITHKUMAR
JOSEPH RONY JOSE, CGC
SRI. P. VIJAYAKUMAR, ASG OF INDIA**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 22305 OF 2023****PETITIONER/S:**

**ELENTHIKKARA NIDHI LTD
ROOM NO.7/330-1, PANJIKARAN BUILDING, ELENTHIKARA,
ERNAKULAM REPRESENTED BY ITS MANAGING DIRECTOR, PIN -
683594**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682021**

BY ADV Vaidyanathan S

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 14502 OF 2021****PETITIONER:**

**THRISSUR NIDHI LIMITED
TC 21/5821.GROUND FLOOR, AMAN TOWER, WEST
FORT, THRISSUR-680004 REPRESENTED BY ITS DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI-110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD,
NEW DELHI-110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS, SHASTRI
BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600 006**
- 4 THE REGISTRAR OF COMPANIES(KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM -682 021.**

BY ADV SRI.S.VAIDYANATHAN, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24509 OF 2023****PETITIONER/S:**

**AMBADI NIDHI LIMITED
BUILDING NO.1/500, ANANGANADI GRAMA PANCHAYAT,
PANAMANNA, PALAKKAD- PIN - 670 501 REPRESENTED BY ITS
MANAGING DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI., PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 21305 OF 2022****PETITIONER/S:**

**MAZHUPPEL NIDHI LIMITED
DOOR NO.PGP-XII/329, NEAR BUS STAND, IRITTY ROAD,
PAYYAVOOR P.O, KANNUR-670 633 REPRESENTED BY ITS
MANAGING DIRECTOR**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD,
NEW DELHI - 110 001**
- 3 REGIONAL DIRECTOR SOUTHERN REGION,
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAWAN, BLOCK
1, V FLOOR 26, HADDOWS ROAD, CHENNAI- 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM - 682 021.**

**BY ADV
SR.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 27902 OF 2023****PETITIONER/S:**

**M/S SEVAK NIDHI LIMITED
VADAKKEMURIYIL, KOLABHAGOM , THADIYLOOR, ,
PATHANAMTHITTA DISTRICT, PIN - 689543
REPRESENTED BY ITS DIRECTOR
ANU THOMAS GEORGE**

**BY ADVS.
P.J.MATHEW
EBIN MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENT/S:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI-, PIN - 110001**
- 2 THE JOINT SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI-, PIN - 110001**
- 3 THE DEPUTY DIRECTOR, MINISTRY OF CORPORATE AFFAIRS,
VTH FLOOR, A-WING, SHASTRI BHAWAN, DR. RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 29104 OF 2023****PETITIONER:****THACHAPPULLY NIDHI LIMITED
XX/474, CHAKKAMKANDAM, GURUVAYUR, THRISSUR
PIN - 680 522 REPRESENTED BY ITS MANAGING DIRECTOR****BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER****RESPONDENTS:**

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC****THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 15450 OF 2022****PETITIONER/S:**

**ALOOKARAN NIDHI LIMITED,
AGED 56 YEARS
VII/204, CITY CENTRE, SBT BUILDING, CHETTUVA ROAD,
CHAVAKKAD P.O., THRISSUR, PIN-680 506, REPRESENTED BY
ITS MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA,
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI-110 001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-110
001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682 021.**

BY ADV MANU S., ASG OF INDIA

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 29305 OF 2023****PETITIONER:**

**NALINAM FIN. NIDHI LIMITED
THUSHARAM BUILDING, MELOOD P.O., ADOOR, PATHANAMTHITTA
REPRESENTED BY ITS DIRECTOR, PIN - 691 554**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV.
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 30105 OF 2021****PETITIONER/S:****KERALAGOLDEN NIDHI LIMITED
ROOM NO.XIV/85, PADOOR ROAD, MULLASSERY P.O.,
THRISSUR-680509, REPRESENTED BY ITS CHAIRMAN.****BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER****RESPONDENT/S:**

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI-110001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-
110001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI-600006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682021.**

**BY ADVS.
R.PREMSANKAR, CGC
GANGADAS A.R.**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 18046 OF 2022****PETITIONERS:**

**NUTHANA NIDHI LIMITED
XIX/541 K.R. THAMBAN BUILDING, HINDI PRACHARA ROAD,
IRINJALAKUDA THRISSUR DISTRICT- 680121
REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
SWATHY A.P.
RAJITH DAVIS**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI - 110 001.**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI - 110 001.**
- 3 REGIONAL DIRECTOR,
(SOUTHERN REGION) MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK-1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI - 600 006.**
- 4 REGISTRAR OF COMPANIES,
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD,
COCHIN ERNAKULAM - 682 021.**
- 5 DIRECTOR GENERAL OF POLICE,
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM - 695 010.**

BY ADV P.R.AJITHKUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 19445 OF 2021****PETITIONER/S:**

**MAZHUPPEL NIDHI LIMITED,
DOOR NO.PGP-XII/329, NEAR BUS STAND, IRITTY ROAD,
PAYYAVOOR P.O., KANNUR-670 633, REPRESENTED BY ITS
MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA,
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI-110 001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-110
001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682 021.**

BY ADV P.R.AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24244 OF 2023****PETITIONER/S:**

**THIRUVONAM NIDHI LIMITED
DOOR NO. XXV/58(3), GROUND FLOOR, ALUVA ROAD,
ANGAMALY, ERNAKULAM- PIN - 683 572
REPRESENTED BY ITS MANAGING DIRECTOR,
BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24643 OF 2023****PETITIONER/S:**

**PROSPERITY NIDHI LIMITED
5/105N, FIRST FLOOR, MOUNT CARMEL SHOPPING COMPLEX,
OPPOSITE MOUNT CARMEL CHURCH, MUNDUR P.O., THRISSUR
PIN - 680 541 REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

**BY ADV.
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 16565 OF 2023****PETITIONER/S:**

**M/S EXA NIDHI LIMITED
AGED 36 YEARS
59/956 EGANHAPARAMBU, PALAYAM, KOZHIKODE-
REPRESENTED BY ITS DIRECTOR SHAMEEM AHAMMED S.V., PIN
- 673004**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENT/S:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 3 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682021**

**BY ADVS.
B RAMACHANDRAN B
NAVANEETH.N.NATH
CGC. - SRI. P.R. AJITH KUMAR**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 43444 OF 2023****PETITIONER:**

**ST.JOSEPH'S AVASATHA NIVARANA SANGHAM PONEL NIDHI
LIMITED
35/215, GROUND FLOOR, ST.JOSEPH'S AVASATHA NIVARANA
SANGHAM BUILDING, PONEL, AIMS, ERNAKULAM REPRESENTED
BY ITS MANAGING DIRECTOR, PIN - 682 041**

**BY ADVS.
SABU GEORGE
P.B.SUBRAMANYAN
P.B.KRISHNAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 20147 OF 2021****PETITIONER/S:**

**LKB NIDHI LIMITED
SUNRISE BUILDING, 71/805 B1, KEERTHI NAGAR JUNCTION,
DESABHIMANI ROAD, ELAMAKKARA, ERNAKULAM-682026,
REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI-110001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI-
110001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAWAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682021.**

BY ADV. SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 12949 OF 2021****PETITIONER:**

**PULAPATTA NIDHI LTD.
ROOM NO.6/501-A, UMMANEZHI P. O., PULAPPATTA,
KATAMPAZHIPURAM, PALAKKAD - 678 632, REPRESENTED BY
ITS MANAGING DIRECTOR, GIREESH KUNDRANI.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE**

RESPONDENTS:

- 1 UNION OF INDIA
MINISTRY OF CORPORATE AFFAIRS, FINANCE DEPARTMENT OF
REVENUE, ROOM NO.46, NORTH BLOCK, NEW DELHI - 110 001,
REPRESENTED BY ITS SECRETARY.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, ROOM NO.525, 'A' WING,
SHASTRI BHAVAN, NEW DELHI - 100 001.**
- 3 THE REGIONAL DIRECTOR (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK -
1, VTH FLOOR, 26, HADDOWS ROAD, CHENNAI - 600 006.**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23041 OF 2023****PETITIONER/S:**

**WELFARE NIDHI LIMITED
ROOM NO.7/971-8, GROUND FLOOR, CHITHIRA CENTRE, NH-47,
MANNUTHY P.O., THRISSUR REPRESENTED BY ITS MANAGING
DIRECTOR, PIN - 680 651**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV.
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 20147 OF 2023****PETITIONER/S:**

**CHALIYAR NIDHI LTD
ROOM NO.8/359, J.J.BUILDING, NETTIKULAM, UPPADA P.O,
MALAPPURAM REPRESENTED BY ITS DIRECTOR, PIN - 669334**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV. SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 21435 OF 2023****PETITIONER/S:**

**SAHYANS GRAMEEN NIDHI LTD,
BUILDUNG NO.146, VYAPARA BHAVAN, MUNDAKKAYAM, EAST
MUNDAKKAYAM, IDUKKI- PIN - 686513
REPRESENTED BY ITS DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV. SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 28748 OF 2023****PETITIONER:**

**M/S MITHRA SAHAKARANA NIDHI LIMITED,
ROOM NO 10/231A, KUNNUKARA PANCHAYAT SHOPPING
COMPLEX, KUNNUKARA P O, ERNAKULAM DISTRICT,
PIN - 683 578
REPRESENTED BY ITS DIRECTOR DHANEESH E.M.,**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENTS:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI-, PIN - 110 001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI-,
PIN - 110 001**
- 3 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682 021**

**BY ADV.
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 22639 OF 2023****PETITIONER/S:**

**CKL NIDHI LIMITED,
ROOM NO.XXV/716, 2ND FLOOR, THREE J COMPLEX, NEAR
KURISSUPALLY, THAIKKAD P.O, THRISSUR PIN - 680104
REPRESENTED BY ITS MANAGING DIRECTOR,**

BY ADVS.

**P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV. SHRI. P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 5549 OF 2024****PETITIONER:**

**RICHMAX NIDHI LIMITED
4/465C/ OPPOSITE APPOLO TYRES, APPOLO JUNCTION, NORTH
KALAMASSERY, ERNAKULAM- REPRESENTED BY ITS AUTHORISED
SIGNATORY, PIN - 683 104**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

SRI.P.R.AJTIIH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24040 OF 2023****PETITIONER/S:**

**FORTFINE NIDHI LIMITED
V/606, ELLORA TOWERS KOLENCHERY P.O., ERNAKULAM-
PIN - 682 311 REPRESENTED BY ITS MANAGING DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

**BY ADV.
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 5744 OF 2024****PETITIONER:**

**NEERICODE S.N.SABHA NIDHI LIMITED
2/105C, FIRST FLOOR, SNDP BUILDING, NEERICODE, ALANGAD
P.O, ALUVA, ERNAKULAM REPRESENTED BY ITS MANAGING
DIRECTOR, PIN - 683 511**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI C, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

**BY ADV.
P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 26945 OF 2023****PETITIONER/S:**

**M/S PODHAALS NIDHI LIMITED
OFFICE NUMBER KKPW 8/669 T, PALLIKKAI BUILDING
PARAPPA , KASARGOD DISTRICT-, PIN - 671533.
REPRESENTED BY ITS MANAGING DIRECTOR,
SRI. PARAMBATH ARAVINDAKSHAN**

**BY ADVS.
P.J.MATHEW
EBIN MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENT/S:

- 1 THE UNION OF INDIA
SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
'A' WING, SHASTRIBHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001**
- 2 THE JOINT SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
'A' WING, SHASTRIBHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI-, PIN - 110001**
- 3 THE DEPUTY DIRECTOR, MINISTRY OF CORPORATE AFFAIRS,
VTH FLOOR, A-WING, SHASTRI BHAWAN, DR. RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25835 OF 2023****PETITIONER/S:**

**SAMANWAYA NIDHI LIMITED
DOOR NO.3/250, (OLD NO.2/646), 1ST FLOOR, CHURCH
BUILDING, NEAR ST.FRANCIS XAVIERS CUPOLA, CHEVOOR P.O,
THRISSUR- PIN - 680027, REPRESENTED BY ITS MANAGING
DIRECTOR**

**BY ADVS.
P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 26944 OF 2023****PETITIONER/S:**

**M/S MEEHARA SECURE NIDHI LIMITED
BUILDING NO 18/264G, 1ST FLOOR, JOSEPH CHIRAYATH
MEMORIAL ARCADE, MARATHAKKARA, PONNUKKARA,
MUKUNDAPURAM, THRISSUR PIN 680306
REPRESENTED BY ITS DIRECTOR SAJEESH M.V.**

**BY ADVS.
P.J.MATHEW
EBIN MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENT/S:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI-, PIN - 110001**
- 2 THE JOINT SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI-, PIN - 110001**
- 3 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW
DELHI, PIN - 110001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM
, COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN -
682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23145 OF 2023****PETITIONER/S:**

**NAVAJEEVAN NIDHI LIMITED
DOOR NO.XIII/87, SARASWATHY SHOPPING COMPLEX, ABOVE
SBI, KATTOOR P.O, THRISSUR PIN - 680 702 REPRESENTED
BY ITS DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 20142 OF 2023****PETITIONER/S:**

**MARIGOLD NIDHI LIMITED,
VII/564 I, 1ST FLOOR, SREE ARCADE, THALIKULAM P.O,
THRISSUR PIN - 680569 REPRESENTED BY ITS MANAGING
DIRECTOR,**

BY ADVS.

**P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI., PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM.,
PIN - 682021**

BY ADV. SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25023 OF 2023****PETITIONER/S:**

**MAYURI NIDHI LIMITED
ROOM NO 253H, BAPPUITES BUILDING, PONNANI ROAD,
NARIPARAMBA PO., THAVANOUR, MALAPPURAM DISTRICT
PIN - 679 573 REPRESENTED BY ITS DIRECTOR**

BY ADVS.

**LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS
N.S.SHAMILA
CHINJU P. JOYIES**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 REGIONAL DIRECTOR
(SOUTHERN REGION) MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK-1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 5 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, COCHIN
ERNAKULAM, PIN - 682 021**



**6 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 18743 OF 2023****PETITIONER/S:**

**MANAVA MYTHREE NIDHI LTD
NO.III/521, MULLAN BAZAR, PANANGAD P.O.,
SREENARAYANAPURAM PANCHAYATH, KODUNGALLUR,
THRISSUR-PIN - 680665
REPRESENTED BY ITS MANAGING DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV. SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 26745 OF 2021****PETITIONER/S:**

**SASNA TRINITY NIDHI LIMITED
TRINITY COMPLEX, T.C.54/2718(1), THALIYAL, KARAMANA
P.O., THIRUVANANTHAPURAM-695 002 REPRESENTED BY ITS
MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI-110 001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI-
110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SAHSTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682 021.**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 21422 OF 2023****PETITIONER/S:**

**MKARA NIDHI LTD
BUILDING NO.84-A/WARD NO.14, MTC BUILDING,
NEAR ST.MARY'S CHURCH, PARAPPUKKARA P.O.,
MUTHRATHIKKARA, THRISSUR- PIN - 680310
REPRESENTED BY ITS MANAGING DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI., PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM., PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 17544 OF 2021****PETITIONER/S:**

**KOYILANDY SREEDEPAM NIDHI INDIA LIMITED
NEAR NEW BUS STAND, BEHIND EMS TOWN HALL, KOPYILANDY,
KOZHIKODE - 673004, REPRESENTED BY ITS MANAGING
DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE, DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI - 110 001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI -
110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM -
682 021.**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 13541 OF 2021****PETITIONER:**

**PERUMANA NIDHI LIMITED
VRINDAVAN HOUSE, NAMBEESAN COLONY, DOWN HILL P.O,
MALAPPURAM-676 519, REPRESENTED BY ITS DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
B.ANUSREE
MANU VYASAN PETER
MEERA P.**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO. 46, NORTH
BLOCK, NEW DELHI-110 001**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI-
110 001**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600 006**
- 4 THE REGISTRAR OF COMPANIES(KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM
682 021.**

BY ADV SUDHINKUMAR K., CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 12741 OF 2021****PETITIONER:**

**GATE INDIA NIDHI LIMITED
12/1184, DHANNUANDHARI BUILDINGS, AIRPORT ROAD,
RAMANATTUKARA P.O. KOZHIKODE 673 633, REPRESENTED BY
ITS MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
B.ANUSREE
MANU VYASAN PETER
MEERA P.**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO. 46, NORTH
BLOCK, NEW DELHI 110 001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A WING"
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI
110 001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK I, V FLOOR, 26, HADDOWS ROAD,
CHENNAI 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM
682 021.**

BY ADV SHRI P.R.AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 18224 OF 2023****PETITIONER/S:**

**M/S CALICUT HTFC URBAN NIDHI LIMITED
24/2106 F, CKB TOWER,, FIRST FLOOR,
CHEVAYUR P.O,, CALICUT, PIN - 673017
REPRESENTED BY ITS DIRECTOR
JAYARAJAN K.P., AGED 42 YEARS**

**BY ADVS.
P.J.MATHEW
EBIN MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENT/S:

- 1 THE UNION OF INDIA
SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001.**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 3 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682021**

BY ADV SHRI P.R.AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 20337 OF 2021****PETITIONER/S:**

**EDANADU NIDHI LIMITED
THROUGH ITS DIRECTOR, MR. KARTHIKEYAN, VETTATHUVILAYIL
KESAVA PILLAI, SREERANGAM (BLDG.NO.XI/477(I) NEW
NO.XX/41) KEEZHCHERIMEL, CHENGANNUR, ALAPPUZHA,
KERALA.**

**BY ADVS.
SHERRY SAMUEL OOMMEN
NIDHI JACOB
NITISH SATHESH SHENOY**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI - 110001.**
- 2 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI - 110001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI - 600006.**
- 4 REGISTRAR OF COMPANIES,
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, KOCHI -
682021.**

BY ADV M.SHAJNA

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 17536 OF 2021****PETITIONER/S:**

**ASHTAMICHIRA ACHARYA NIDHI LIMITED,
ROOM NO. 418/G, ASHTAMICHIRA P.O. NEAR AISWARYA SILKS
THRISSUR, KERALA 680 731, REPRESENTED BY ITS MANAGING
DIRECTOR.**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS**

RESPONDENT/S:

- 1 UNION OF INDIA,
REPRESENTER BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRIBHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI 110 001.**
- 2 JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, "A" WING,
SHASTRIBHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI 110 001.**
- 3 REGIONAL DIRECTOR,
(SOUTHERN REGION), MINISTRY OF CORPORATE AFFAIRS,
SHASTRIBHAWAN, BLOCK -1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI 600 006.**
- 4 REGISTRAR OF COMPANIES,
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD,
COCHIN 682 021, ERNAKULAM.**

BY ADV P.R.AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 15222 OF 2023****PETITIONER/S:**

**UZHAVOOR SANMITHRA NIDHI LIMITED
BUILDING NO.5/323 VIGNJANAPRADEEPAKAM, NSS KARAYOGAM
NO.168, UZHAVOOR, KOTTAYAM- REPRESENTED BY ITS
DIRECTOR, PIN - 686634**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI., PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI., PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM., PIN - 682021**

BY CGC - SRI. P.R. AJITH KUMAR

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23937 OF 2021****PETITIONER/S:**

**KUNNAMKULAM NIDHI LTD.
4/773A, VYAPARABHAVAN, YESUDAS ROAD, KUNNAMKULAM,
THRISSUR - 680503, REPRESENTED BY ITS CHAIRMAN AND
MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO. 46,
NORTH BLOCK, NEW DELHI - 110001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI -
110001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, 1, V FLOOR 26, HADDOWS ROAD, CHENNAI -
600006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM - 682021.**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 17626 OF 2023****PETITIONER/S:**

**M/S GWAY NIDHI LIMITED
DOOR NO 412/23, CMC 23, SREEKRISHNA JEWELLERY
BUILDING, CHERTHALA P.O., PIN - 688524
REPRESENTED BY ITS DIRECTOR
C.K MURALI MOHAN, AGED 60 YEARS**

**BY ADVS.
P.J.MATHEW
EBIN MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENT/S:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 3 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN-,
PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 29134 OF 2023****PETITIONER:**

**DIVYA DEEPAM NIDHI LIMITED
NO.XV/362, SREE LAKSHMI TOWERS, OPPOSITE MALA POST
OFFICE, MALA P.O, THRISSUR PIN - 680 732
REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 29332 OF 2023****PETITIONER:**

**NILAMBUR GRAMIN NIDHI LIMITED
N.M.821, V.P. AUTO BUILDING, JANATHAPPADI, NILAMBUR,
MALAPPURAM REPRESENTED BY ITS MANAGING DIRECTOR,
PIN - 679 329**

BY ADVS.

**LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS
N.S.SHAMILA
CHINJU P. JOYIES**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN,
RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 REGIONAL DIRECTOR, (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN,
BLOCK-1, V FLOOR, 26, HADDOWS ROAD, NEW DELHI,
PIN - 110 001**
- 5 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, COCHIN
ERNAKULAM, PIN - 682 021**



**6 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN -
110001**

**7 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010**

**BY ADV.
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 34637 OF 2022****PETITIONER/S:**

- 1 **DHANAVARNA INDIA NIDHI LIMITED,
17/1667 B.3, AMRITHAKRIPA BUILDING, PAVAMANI ROAD,
KOZHIKODE - 673 004 ,REPRESENTED BY ITS MANAGING
DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 **UNION OF INDIA,
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI - 110 001.**
- 2 **THE DEPUTY DIRECTOR MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI - 110 001.**
- 3 **REGIONAL DIRECTOR SOUTHERN REGION,
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAWAN, BLOCK
1, V FLOOR 26, HADDOWS ROAD, CHENNAI- 600 006.**
- 4 **THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM - 682 021.**

**BY ADV.
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 22332 OF 2023****PETITIONER/S:**

**SRI. BUDDHA NIDHI LTD
VI/463, EDATHADAN JUNCTION, ALOOR P.O.,
KALLETUMKARA, THRISSUR PIN - 680683
REPRESENTED BY ITS MANAGING DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682021**

BY ADV SHRI. P.R. AJITH KUMAR

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25137 OF 2023****PETITIONER/S:**

**M/S E.K.N PRASANNA NIDHI LIMITED
1ST FLOOR, LEKSHMI BUILDING, M.C ROAD,
AYOOR, KOLLAM, PIN - 691533
REPRESENTED BY ITS DIRECTOR
SANESH THULASSEDHARAN SUSEELA.**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI**

RESPONDENT/S:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY,
MINISTRY OF CORPORATE AFFAIRS,
'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI-, PIN - 110001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A'WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 3 THE DEPUTY DIRECTOR,
E-GOV CELL, MINISTRY OF CORPORATE AFFAIRS, VTH
FLOOR, A-WING, SHASTRI BHAVAN DR. RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682021**

BY ADV P.R. AJITH KUMAR

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 18823 OF 2021****PETITIONER/S:**

**MANNAM SWABHIMAN NIDHI LIMITED
6/422-A8, T.R.ARCAD, TEMPLE ROAD, KADUTHURUTHY,
KOTTAYAM-686 604, REPRESENTED BY ITS CHAIRMAN**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA REP.BY ITS SECRETARY
MINISTRY OF CORPORATE AFFAIRS, FINANCE DEPARTMENT OF
REVENUE, ROOM NO.46, NORTH BLOCK, NEW DELHI-110 001**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-110
001**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600 006**
- 4 REGISTRAR OF COMPANIES, (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682 021**

BY ADV SRI.P.R.AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24333 OF 2023****PETITIONER/S:**

**GEERAKASSERY ABANA NIDHI LIMITED
HOUSE NO. PPXII/230/1, (C/O SHAJAN JOSEPH) CHAKKIYATH
COMPLEX, IRITTY P.O., MADATHIL-IRITTY ROAD, KANNUR-
PIN - 670 703
REPRESENTED BY ITS MANAGING DIRECTOR
BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY MINISTRY OF CORPORATE
AFFAIRS 5TH FLOOR, "A" WING, SHASTRI BHAWAN,
DR.RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 12430 OF 2021****PETITIONER:**

**SIGMATIC NIDHI LIMITED
VI/269, SIGMA BUILDING, P. O. CHETTUPUZHA, ELTHURUTH
JUNCTION, THRISSUR, KERALA - 680 012., REPRESENTED BY
ITS DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE**

RESPONDENTS:

- 1 UNION OF INDIA
REP BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI - 110 001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, 'A' WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI -
110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM -
682 021.**

BY ADV SRI.RAJAGOPALAN.A., CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 28739 OF 2022****PETITIONER/S:**

**NIRAVATH JUBILY NIDHI LIMITED
385-B, III FLOOR, SEAFARERS BUILDING, KALLUMUTTY,
IRITTY P.O., KANNUR, PIN - 670 703 REPRESENTED BY ITS
DIRECTOR, BINEES JOSEPH.**

**BY ADVS.
P.J.MATHEW
EBIN MATHEW
AKHILA SHOJI**

RESPONDENT/S:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI - 110 001.**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI - 110 001.**
- 3 THE DEPUTY DIRECTOR
5TH FLOOR, A WING, SHASTRI BHAWAN,
NEW DELHI - 110 001.**
- 4 THE REGISTRAR OF COMPANIES
ERNAKULAM, COMPANY LAW BUILDING, KAKKAND, COCHIN - 682
021.**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 18738 OF 2022****PETITIONER:**

**M/S. ANSON FINCORP NIDHI LTD
54/2966(2), TEMPLE ROAD, KADAVANTHRA, COCHIN-682 020,
REPRESENTED BY ITS DIRECTOR, SRI. SANTHOSH JOSE.**

**BY ADVS.
P. J. MATHEW
EBIN MATHEW
AKHILA SHOJI**

RESPONDENTS:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI-110 001.**
- 2 THE JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI-110 001.**
- 3 THE DEPUTY DIRECTOR,
5TH FLOOR, A WING, SHASTRI BHAWAN, NEW DELHI -110001.**
- 4 THE REGISTRAR OF COMPANIES,
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD,
COCHIN-682 021.**

BY ADV P.R AJITHKUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 19412 OF 2023****PETITIONER/S:**

**CHAMBAKARA URBAN NIDHI LTD
THUNDAYIL HOUSE, 50/174B, POONITHURA, PETTA,
ERNAKULAM, PIN - 682038
REPRESENTED BY ITS MANAGING DIRECTOR,**

BY ADVS.

**P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI., PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES
(KERALA) COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682021**

BY ADV. SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 19013 OF 2021****PETITIONER/S:**

**IDC NIDHI LIMITED
DOOR NO.TP 7/847, FIRT FLOOR, K.C.TOWER, THAMARASSERY,
KOZHIKODE-673573, REPRESENTED BY ITS DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI-110001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-
110001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLCOK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682021.**

BY ADV SRI.P.R.AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 19212 OF 2021****PETITIONER/S:**

**EMERALD NIDHI LIMITED
ROOM NO.10/37/23, GROUND FLOOR, ADAM BAZAR, RICE
BAZAR, THRISSUR-680001, REPRESENTED BY ITS CHAIRMAN.**

**BY ADVS.
P.B.KRISHNAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI-110001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-
110001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600006.**
- 4 THE REGISTRAR OF COMPANIES(KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682021.**

BY ADV P.R.AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24889 OF 2023****PETITIONER/S:**

**WADAKKANCHERY GENERAL NIDHI LIMITED
ROOM NO: 442/E, WADAKKANCHERY GENERAL TOWER,
VADAKKANCHERY, THRISSUR DISTRICT PIN - 680 582
REPRESENTED BY ITS CHAIRMAN AND MANAGING DIRECTOR
BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS
N.S.SHAMILA
CHINJU P. JOYIES**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 REGIONAL DIRECTOR
(SOUTHERN REGION) MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK-1, V FLOOR, 26, HADDOWS ROAD,
NEW DELHI, PIN - 110 001**
- 5 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN ERNAKULAM,
PIN - 682 021**
- 6 DIRECTOR GENERAL OF POLICE**



2024:KER:30565

WP (C) No.38860/2023 & conn.cases

360

**POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010**

**BY ADV.
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 20011 OF 2021****PETITIONER/S:**

**DHANASOORYA NIDHI LIMITED,
DOOR NO. XIII/620C, FIRST FLOOR, PEENIKKAPARAMBAN
BUILDING, SUMANGALY JUNCTION, KUTTICHIRA P.O,
THRISSUR-680 724, REPRESENTED BY ITS MANAGING
DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA,
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO. 46, NORTH
BLOCK, NEW DELHI 110 001.**
- 2 THE DEPUTY DIRECTOR OF MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR. RAJENDRA
PRASAD ROAD, NEW DELHI 110 001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600 006**
- 4 THE REGISTRAR OF COMPANIES, (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682 021**

BY ADV P.R.AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 22815 OF 2021****PETITIONER/S:**

**KILIMANOOR NIDHI LIMITED
GROUND FLOOR, THANMAYA ARCADE, BYEPASS ROAD,
KILIMANOOR.P.O, THIRUVANANTHAPURAM-695601,
REPRESENTED BY ITS DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
SABU GEORGE
M.K.SREEGESH**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMNT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI-110001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, 'A' WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-
110001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHEINNAI-600006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682021.**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 42883 OF 2023****PETITIONER:**

**PORUR RURAL NIDHI LIMITED
Y.P COMPLEX, NEAR PORUR PANCHAYATH OFFICE, CHERUCODE,
CHATHANGOTUPURAM P.O., MALAPPURAM- REPRESENTED BY ITS
MANAGING DIRECTOR, PIN - 679 328**

**BY ADVS.
SABU GEORGE
MANU VYASAN PETER
P.B.KRISHNAN
P.B.SUBRAMANYAN**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 26815 OF 2021****PETITIONER/S:**

**KALKUZHIPPARAMBIL NIDHI LIMITED
DOOR NO.IV/639-A1, KAKKODAN BUILDING,
THOTTAPPANKULAM, SULTHAN BATHERY, WAYANAD-673 592,
REPRESENTED BY ITS DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI-110001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-
110001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM-682021.**

BY ADV M JAYAKRISHNAN VAZHOOR

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 27281 OF 2023****PETITIONER/S:**

**THIRUHRUDAYA VIVAHA PARASPARA SAHAYA NIDHI LTD
5/370, VIVAHA NIDHI BUILDING, KOTHAD CHURCH COMPOUND,
KOTHAD P.O, ERNAKULAM- PIN - 682027
REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 31282 OF 2023****PETITIONER:**

**CHERIYIL NIDHI LIMITED
PP 12/96, CHERIYIL BUILDING, KARETTE,
VAMANAPURAM P.O., THIRUVANANTHAPURAM
REPRESENTED BY ITS MANAGING DIRECTOR,
PIN - 695 606.**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021.**

BY ADV P.R.AJITHKUAMR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 42418 OF 2022****PETITIONER/S:**

**FEROKE NIDHI LIMITED
NALANDA BUILDING, AMBALANGADI, NALLUR, FEROKE
P.O., KOZHIKODE, PIN-673 631
REPRESENTED BY ITS DIRECTOR JANISH P
BY ADVS.
P.J.MATHEW
EBIN MATHEW
AKHILA SHOJI**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING , SHASTRI BHAVAN, DR. RAJENDRA
PRASAD ROAD, NEW DELHI-110 001**
 - 2 THE JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, 'A' WING , SHASTRI
BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI-110 001**
 - 3 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 'A' WING , SHASTRI
BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI-110 001**
 - 4 THE REGISTRAR OF COMPANIES,
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, COCHIN-682
021**
- BY ADV
K.R.RAJKUMAR
P.R.AJITH KUMAR -CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 19885 OF 2023****PETITIONER/S:**

**PUTHENCRUZ GRAMEEN NIDHI LTD,
DOOR NO.9/163-K, LITTLE FLOWER BUILDING, PUTHENCRUZ,
ERNAKULAM PIN - 682308 REPRESENTED BY ITS MANAGING
DIRECTOR,**

BY ADVS.

**P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI., PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM.,
PIN - 682021**

BY ADV SHRI. P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 6219 OF 2021****PETITIONER/S:**

**CONFIDENT NIDHI LIMITED
THROUGH ITS MANAGING DIRECTOR, M.V. MOHANAN, 7/186F,
PANIKULANGARA BUILDINGS, THURAVOOR P.09, ANGAMALY,
KERALA - 683 572.**

**BY ADVS.
SUKUMAR NAINAN OOMMEN
SRI.SHERRY SAMUEL OOMMEN
SMT.NIDHI JACOB
SHRI.NITISH SATHESH SHENOY**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, A WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI - 110 001.**
- 2 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, A WING, SHASTRI BHAVAN,
RAJENDRA PRASAD ROAD, NEW DELHI - 110001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI - 600006.**
- 4 REGISTRAR OF COMPANIES,
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, KOCHI -
682021.**

**BY ADV P.R.AJITH KUMAR, CGC
SRI. P. VIJAYAKUMAR, ASG OF INDIA**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24483 OF 2023****PETITIONER/S:**

**GURUDHARMAM NIDHI LIMITED
ROOM NO.17/290, MALA POST OFFICE ROAD, MALA GRAMA
PANCHAYAT, MALA P.O, THRISSUR- PIN - 680 732
REPRESENTED BY ITS DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV.
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23218 OF 2021****PETITIONER/S:**

**VIBGYOR NIDHI LIMITED
MM23/22H, KUNNUMMAL TOWER, CH BYPASS JUNCTION,
PANDIKKAD ROAD, MANJERI, MALAPPURAM-676 122,
REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO 46,
NORTH BLOCK, NEW DELHI-110 001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD,
NEW DELHI-110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI-600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM-682 021.**

**BY ADV..
SHRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 29090 OF 2023****PETITIONER:**

**PERINTHALMANNA NIDHI LIMITED
BUILDING NO.5/T3, T4, 3RD FLOOR, HI TECH SHOPPING
COMPLEX, PERINTHALMANNA, MALAPPURAM PIN - 679 322
REPRESENTED BY ITS MANAGING DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 28019 OF 2023****PETITIONER/S:**

**VADAKKUMURI NIDHI LIMITED
9/203, VENMENAD PO PAVARATTY, CHUKKU BAZAR
THRISSUR DISTRICT PIN - 680507
REPRESENTED BY ITS MANAGING DIRECTOR,**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS
N.S.SHAMILA
CHINJU P. JOYIES**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN -
110001**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110001**
- 4 REGIONAL DIRECTOR, (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, NEW DELHI, PIN - 110001**
- 5 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN
ERNAKULAM, PIN - 682021**
- 6 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695010
BY ADV SHRI P.R. AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 22686 OF 2023****PETITIONER/S:**

**REVA NIDHI LIMITED
REVALGI TOWER, 6/75B, NANMINDA,
KOZHIKODE PIN - 673613,
REPRESENTED BY ITS MANAGING DIRECTOR,**

BY ADVS.

**P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTR OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 22411 OF 2023****PETITIONER/S:**

**MAHESWARIDINESH NIDHI LIMITED
MAHESWARI ARCADE, GROUND FLOOR, ARAKKINAR P.O,
MEENCHANDA RAILWAY GATE, KOZHIKODE PIN - 673028
REPRESENTED BY ITS MANAGING DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI. P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 22614 OF 2023****PETITIONER/S:**

**AMMATTH NIDHI LIMITED
DOOR NO.46/637, 1ST FLOOR, USHAS BUILDING, BIG BAZAR,
KOLLAM PIN - 691001
REPRESENTED BY ITS DIRECTOR,**

BY ADVS.

**P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23614 OF 2023****PETITIONER/S:**

**KNM SECURE NIDHI LIMITED
DOOR NO.5/304, 1ST FLOOR, MANTHADAM CENTRE, ALAMCODE
P.O., CHANGARAMKULAM, MALAPPURAM- REPRESENTED BY ITS
MANAGING DIRECTOR, PIN - 679 585**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 15077 OF 2023****PETITIONER/S:**

**VERAPOLY NAVADARSAN EDUCATION NIDHI LTD
67/2794, NAVADARSAN, I.S PRESS ROAD, NEAR ST. ALBERTS
COLLEGE, ERANKULAM REPRESENTED BY ITS MANAGING
DIRECTOR, PIN - 682018**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI., PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI -
110 001, PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM.,
PIN - 682021**

BY CGC - SRI. P.R. AJITH KUMAR

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24212 OF 2023****PETITIONER/S:**

**SAINT PHILOMENAS KOONAMMAVU NIDHI LTD
11/324, ST.PHILOMENAS SADHUJANA SANGHAM, KOONAMMAVU
P.O, ERNAKULAM- PIN - 683 518
REPRESENTED BY ITS DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
SR.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23018 OF 2023****PETITIONER/S:**

**ALLOOR PEOPLE' NIDHI LIMITED
XX/475, ST.MARY'S COMPLEX, SOUTH JUNCTION, CHALAKKUDY,
THRISSUR PIN - 680 307
REPRESENTED BY ITS CHAIRMAN
BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25074 OF 2023****PETITIONER/S:**

**M/S LOKANETHRA NIDHI LIMITED,
BUILDING NO.610(8), SNDP YOGAM BUILDING, NEAR
COLLECTORATE, PATHANAMTHITTA, KERALA PIN - 689 645
REPRESENTED BY ITS DIRECTOR SUBIN P**

**BY ADVS.
EBIN MATHEW
JAEONA JAMES
AKHILA SHOJI
P.J.MATHEW**

RESPONDENT/S:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI-, PIN - 110 001**
- 2 THE JOINT SECRETARY
, MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI-,
PIN - 110 001**
- 3 THE DEPUTY DIRECTOR
, MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 20671 OF 2023****PETITIONER/S:**

**ART NIDHI LTD
NO.144, WARD XVII, (V.K.BUILDING),
KALLELI BHAGOM P.O., MARARITHOTTAM,
KARUNAGAPPALLY, KOLLAM PIN - 690519
REPRESENTED BY ITS DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI .P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 22668 OF 2023****PETITIONER/S:**

**VALIYAPARAMBU NIDHI LIMITED
ROOM NO.408/G, SNDP COMPLEX, KURUVILASSERY P.O.,
VALIYAPARAMBU THRISSUR PIN - 680732
REPRESENTED BY ITS DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI .P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25974 OF 2021****PETITIONER/S:****SGDS NIDHI LIMITED
IX/260, SREE GURUDEVA SAMAJAM, LOKAMALESWARAM P.O.,
KODUNGALLUR, THRISSUR-680 664, REPRESENTED BY ITS
MANAGING DIRECTOR****BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER****RESPONDENT/S:**

- 1 UNION OF INDIA
REP BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI-110 001**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, 'A' WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-110
001**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAWAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682 021**

**BY ADV
SRI. S.MANU
SRI. P.R. AJITH KUMAR****THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23664 OF 2023****PETITIONER/S:**

**DECCANBHAGYA NIDHI LIMITED
ROOM NO.15/721-6, DECCAN CENTRE, MALA P.O, THRISSUR-
REPRESENTED BY ITS MANAGING DIRECTOR, PIN - 680 732**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MIISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI -, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 40774 OF 2022****PETITIONER/S:**

**KLR FINPAX NIDHI LIMITED
ROOM NO.73/1594, 1595, 1596, 1597, NSR ARCADE,
OPP.GOV.T.L.P SCHOOL, PUTHIYANGADI, KUNDUPARAMBU ROAD,
KOZHIKODE-673 021. REPRESENTED BY ITS DIRECTOR**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA,
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI - 110 001.**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI -
110 001**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI- 600 006.**
- 4 THE REGISTRAR OF COMPANIES
(KERALA) COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM - 682021.**

**BY ADV.
P.R.AJITH KUMAR (CGC)**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 36975 OF 2022****PETITIONER/S:**

**AMRITHAM RADHAKRISHNA NIDHI LIMITED
GMC NO.XIII/135/23, 1ST FLOOR, SREEPADAM ARCADE,
WEST NADA, GURUVAYUR, THRISSUR DISTRICT.
PIN - 680 101 REPRESENTED BY ITS DIRECTOR**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
SWATHY A.P.
T.K.BABU**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI., PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI., PIN - 600 006**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110 001**
- 4 REGIONAL DIRECTOR
(SOUTHERN REGION) MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK-1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI., PIN - 600006**
- 5 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, COCHIN
ERNAKULAM., PIN - 682 021**
- 6 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,**



2024:KER:30565

WP (C) No.38860/2023 & conn.cases

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**THIRUVANANTHPAURAM., PIN - 695 010
BY ADV.
SR.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 22971 OF 2023****PETITIONER/S:**

**THUNCHAN NIDHI LIMITED
27/233, DNM ROAD, CHEMBUKKAVU,
THRISSUR, PIN - 680020,
REPRESENTED BY ITS MANAGING DIRECTOR,**

BY ADVS.

**P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV. SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 27060 OF 2023****PETITIONER/S:**

**M/S ENTREPRENEUR MOTIVATE NIDHI LIMITED
AJR HOUSE, AMBUJA NAGAR, MARUTHA ROAD POST,
PALAKKAD, PIN 678007
REPRESENTED BY ITS DIRECTOR,
SRI. DIPUKUMAR VD.**

**BY ADVS.
P.J.MATHEW
EBIN MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENT/S:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRIBHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A'
WING, SHASTRIBHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI-,
PIN - 110001**
- 3 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23572 OF 2023****PETITIONER/S:**

**M/S EMBABY NIDHI LIMITED
ROOM NO: 5/238, MADATHIL ARCADE, ERATTAYAR ROAD,
KATTAPPANA P.O , REPRESENTED BY ITS MANAGING DIRECTOR,
SRI. RENJI PHILIP BABY., PIN - 685 508**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENT/S:

- 1 THE UNION OF INDIA
SECRETARY, MINISTRY OF CORPORATE AFFAIRS, 'A'
WING, SHASTRIBHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 2 THE JOINT SECRETARY
, MINISTRY OF CORPORATE AFFAIRS, 'A'
WING, SHASTRIBHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI-,
PIN - 110 001**
- 3 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25659 OF 2023****PETITIONER/S:**

**VAYAM NIDHI LIMITED
294, THUMPARAMBIL, THRITHALA P.O.,
PALAKKAD PIN - 679534
REPRESENTED BY ITS MANAGING DIRECTOR,**

**BY ADVS.
P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 18573 OF 2023****PETITIONER/S:**

**M/S PULAPATTA NIDHI LIMITED
ROOM NO.6/501-A, UMMANEZHI P.O., PULAPATTA,
KATAMPAZHIPURAM, PALAKKAD, PIN - 678632
REPRESENTED BY ITS MANAGING DIRECTOR,
GIREESH KUNDRANI,**

**BY ADVS.
P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI., PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI., PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM.,
PIN - 682021**

BY ADV. SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 19058 OF 2023****PETITIONER/S:**

**FINVISMAA NIDHI LTD
DOOR NO.XIII/576J, MATTOOR ST.GEORGE YACOBAYA
SURIYANI CHURCH BUILDING, KALADY PANCHAYATH,
M.C ROAD, MATTUR, KALADY, ERNAKULAM PIN - 683574
REPRESENTED BY ITS MANAGING DIRECTOR,**

BY ADVS.

**P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI., PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI -
110 001, PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI., PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM.,
PIN - 682021
BY ADV SHRI. P.R. AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23772 OF 2023****PETITIONER/S:**

**M/S NIRAVATH NIDHI LIMITED
SEAFARERS BUILDING, KALLUMUTTY, IRITTY PO, KANNUR,
PIN - 670 703
REPRESENTED BY ITS DIRECTOR, SRI. BINEES JOSEPH,
BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI**

RESPONDENT/S:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRIBHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110 001**
- 2 THE JOINT SECRETARY
, MINISTRY OF CORPORATE AFFAIRS, 'A'
WING, SHASTRIBHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682 021

BY ADV.
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24172 OF 2023****PETITIONER/S:**

**M/S VISWAGURU NARAYANA NIDHI LIMITED
DP.1/434 B, CHAROOR MANDIRAM, GOVINDAMUTTOM P.O,
KAYAMKULAM, ALAPPUZHA, PIN - 690 527
REPRESENTED BY ITS DIRECTOR ANISH THAMPI,**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENT/S:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI-, PIN - 110 001**
- 2 THE JOINT SECRETARY
, MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI-,
PIN - 110 001**
- 3 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 22254 OF 2023****PETITIONER/S:**

**AAXXA SAFEGAIN NIDHI LTD,
ROOM NO.VIII/281, KANNAMPARAMBIL, KAVALANGAD GRAMA
PANCHAYATH, NERIAMANGALAM, ERNAKULAM PIN - 686693-
REPRESENTED BY ITS DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTR OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM., PIN - 682021**

BY ADV. SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23972 OF 2021****PETITIONER/S:**

**NAAVYAM NIDHI LIMITED
DOOR NO. IX/407, GROUND FLOOR, SNDP BUILDING,
PUTHENCHIRA SOUTH, THRISSUR - 680682, REPRESENTED BY
ITS MANAGING DIRECTOR,**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO. 46,
NORTH BLOCK, NEW DELHI - 110001.**
- 2 THE JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, 'A' WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD,
NEW DELHI - 110001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI - 600006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM - 682021.**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 26452 OF 2023****PETITIONER/S:**

**KASYAPA NIDHI LIMITED
8/2145, SECOND FLOOR, KURUNGHOT BUILDING, VENGERI,
KOZHIKODE, PIN - 673010
REPRESENTED BY ITS DIRECTOR,**

**BY ADVS.
P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24776 OF 2023****PETITIONER/S:**

**CHEMBAKASSERY NIDHI LIMITED
ROOM NO.23-358, E.P BUILDING, MAIN ROAD,
IRINJALAKUDA, THRISSUR PIN - 680 121
REPRESENTED BY ITS MANAGING DIRECTOR.,
BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS
N.S.SHAMILA
CHINJU P. JOYIES**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 REGIONAL DIRECTOR
(SOUTHERN REGION) MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK-1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 5 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, COCHIN
ERNAKULAM, PIN - 682 021**
- 6 DIRECTOR GENERAL OF POLICE**



2024:KER:30565

WP (C) No.38860/2023 & conn.cases

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**POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010**

**BY ADV.
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25052 OF 2023****PETITIONER/S:**

**SAHAYI WEALTH NIDHI LIMITED
C/O ACHUTHAN NAIR T, 13/847-C, AMBADI BUILDING,
OPPOSITE SBI, EANIKKARA, KARAKULAM, THIRUVANANTHAPURAM
PIN - 695 564 REPRESENTED BY ITS DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER
B.ANUSREE**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE ASSISTANT DIRECTOR
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24378 OF 2023****PETITIONER/S:**

**M/S TRICHUR URBAN SECURE NIDHI LIMITED
DOOR NO.39/2426 & 2427, FIRST FLOOR, SUNCITY COMPLEX
KOORKANCHERY P.O, THRISSUR, PIN - 680 007 REPRESENTED
BY ITS DIRECTOR VISHNU VINOJ,**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENT/S:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI-, PIN - 110 001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI-,
PIN - 110 001**
- 3 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES , ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682 021**

**BY ADV.
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24054 OF 2023****PETITIONER/S:**

**ADVALUE NIDHI LIMITED
ROOM NO.18/334, 18/335, PUTHANPURAKKAL BUILDING,
MANJERI ROAD, PANDIKKAD, MALAPPURAM PIN - 676 521
REPRESENTED BY ITS MANAGING DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

**BY ADV.
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 21976 OF 2023****PETITIONER/S:**

**PIRACHAL NIDHI LTD,
DOOR NO.17/219, MARKET JUNCTION, KATTAKADA P.O,
THIRUVANANTHAPURAM, PIN - 695572
REPRESENTED BY ITS DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682021**

BY ADV SHRI. P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 20764 OF 2023****PETITIONER/S:**

**SRESURYA NIDHI LTD
DOOR NO.5/3573, GROUND FLOOR, VYAPARABHAVAN,
BANK ROAD, KOZHIKODE PIN - 673001
REPRESENTED BY ITS DIRECTOR.
BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI., PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 22963 OF 2023****PETITIONER/S:**

**KAUSTHUBHAM NIDHI LIMITED,
ROOM NO.WP16/98C, 1ST FLOOR, PUTHUTHARA BUILDING,
MANJERI ROAD, WANDOOD, MALAPPURAM- PIN - 679328
REPRESENTED BY ITS MANAGING DIRECTOR.**

BY ADVS.

**P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR ,CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25163 OF 2023****PETITIONER/S:**

**QUILON NIDHI LIMITED
BUILDING NO.KM 15/1266, FIRST FLOOR,
KING CITY ARCADE, KARUNAGAPPALLY,
KOLLAM, PIN - 695018
REPRESENTED BY ITS MANAGING DIRECTOR,**

BY ADVS.

**P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER
B.ANUSREE**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN,
DR.RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110 001.**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD,
NEW DELHI, PIN - 110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26,
HADDOWS ROAD, CHENNAI, PIN - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021.**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 27562 OF 2023****PETITIONER/S:**

**M/S RJ TREASURES NIDHI LIMITED
NO 27 WARD 9 KANIYANTHARA, KANNADY P.O.,
PULINKUNNU, ALAPPUZHA DISTRICT, PIN- 688504
REPRESENTED BY ITS DIRECTOR RIJO VARGHESE**

**BY ADVS.
P.J.MATHEW
EBIN MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENT/S:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI-, PIN - 110001**
- 2 THE JOINT SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI-, PIN - 110001**
- 3 THE DEPUTY DIRECTOR, MINISTRY OF CORPORATE AFFAIRS,
VTH FLOOR, A-WING, SHASTRI BHAVAN, DR. RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 28564 OF 2023****PETITIONER:**

**HILL VALLEY TRICHUR NIDHI LIMITED
FIRST FLOOR, HILL VALLEY TOWER, 9/25A THIROOR,
MULAKUNNATHKAVU PANCHAYATH, THIROOR, THRISSUR DISTRICT
PIN - 680 581
REPRESENTED BY ITS DIRECTOR
BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS
N.S.SHAMILA
CHINJU P. JOYIES**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110
001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 REGIONAL DIRECTOR, (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, NEW DELHI,
PIN - 110 001**
- 5 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN ERNAKULAM,
PIN - 682 021**



**6 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010**

**7 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110 001**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 17367 OF 2021****PETITIONER/S:**

**MUKUNDAPURAM NIDHI LIMITED,
PAITHRUKAM TOWERS, 1ST FLOOR, XXCIII/200E, NEAR
KALLADA REGENCY, IRINJALAKUDA, THRISSUR,
KERALA-680 121, REPRESENTED BY MANAGING DIRECTOR.**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS**

RESPONDENT/S:

- 1 UNION OF INDIA,
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI-110 001**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI-110 001**
- 3 REGIONAL DIRECTOR (SOUTHERN REGION),
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI-600 006.**
- 4 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN-682 021,
ERNAKULAM.**

BY ADV SMT.VANDANA P., CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 20567 OF 2023****PETITIONER/S:**

**M/S RJ TREASURES NIDHI LIMITED
NO 27 WARD 9 KANIYANTHARA, KANNADY P.O., PULINKUNNU,
ALAPPUZHA DISTRICT, PIN- 688504
REPRESENTED BY ITS DIRECTOR, RIJO VARGHESE,**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENT/S:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI-, PIN - 110001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 3 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682021**

BY ADV SHRI. P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25962 OF 2021****PETITIONER/S:**

**MUZIRIS NIDHI LIMITED
51/847, AYYANTHOLE-KANJANI ROAD, THRISSUR DISTRICT-
680003. REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
SWATHY A.P.
RAJITH DAVIS**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD,
NEW DELHI-110001.**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI-
110001.**
- 3 REGIONAL DIRECTOR, (SOUTHERN REGION),
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI-600006.**
- 4 THE REGISTRAR OF COMPANIES
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, COCHIN-
682021, ERNAKULAM.**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM-695010.**

**BY ADVS.
S.MANU, DSGI OF INDIA
SRI. P.R. AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 43765 OF 2023****PETITIONER:**

**ROYAL ASHRAYA NIDHI LIMITED
AP/XIII/464, ASHRAYA FINANCE, BUS STAND, EDOOR,
PAYAM P.O, KANNUR REPRESENTED BY DIRECTOR MATHEW
JOSEPH, PIN - 670 704**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI**

RESPONDENTS:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRIBHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING,
SHASTRIBHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI-,
PIN - 110 001**
- 3 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682 021**
- 5 SECRETARY TO GOVERNMENT
HOME DEPARTMENT,
GOVERNMENT SECRETARIAT-,
PIN - 695 001**



2024:KER:30565

WP (C) No.38860/2023 & conn.cases

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**BY ADV.
SR.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 12563 OF 2021****PETITIONER:****SAMUCHITHA NIDHI LIMITED
2ND FLOOR, BABA BUILDING, T.B ROAD, KOAKKALAI,
THRISSUR DT-680N021, REPRESENTED BY ITS MANAGING
DIRECTOR****BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS****RESPONDENTS:**

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A " WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI-110 001.**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A " WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI-110 001.**
- 3 REGIONAL DIRECTOR,
(SOUTHERN REGION), MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK-1, V FLOOR, 26, HADDOWS,
CHENNAI-600 006**
- 4 REGISTRAR OF COMPANIES,
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, COCHIN-682
021, ERNAKULAM**

BY ADV P.R.AJITH KUMAR, CGC**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25768 OF 2023****PETITIONER/S:**

**THIRUMUTTAM NIDHI LIMITED
ROOM NO.22/654, VALAPPU, OCHANATHURUTH,
ERNAKULAM PIN - 682508,
REPRESENTED BY ITS MANAGING DIRECTOR,**

**BY ADVS.
P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 28658 OF 2022****PETITIONER/S:**

**SAINT SEBASTIAN NIDHI LIMITED
CHURCH BUILDING, NEAR R.C. CHURCH,
CHITTATTUKARA.P.O., THRISSUR. PIN - 680 511
REPRESENTED BY ITS DIRECTOR,**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
SWATHY A.P.
RAJITH DAVIS**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI., PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI., PIN - 600 006**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110 001**
- 4 REGIONAL DIRECTOR
(SOUTHERN REGION) MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK-1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI., PIN - 600 006**
- 5 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, COCHIN
ERNAKULAM., PIN - 682 021**
- 6 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHPAURAM., PIN - 695 010**



2024:KER:30565

WP (C) No.38860/2023 & conn.cases

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**BY ADV
SR.P.R.AJITH KUMAR, CGC**

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON 19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23558 OF 2023****PETITIONER/S:**

**PUZHAKKAL NIDHI LIMITED
BUILDING NO.8/19, PUZHAKKAL, THRISSUR REPRESENTED BY
ITS MANAGING DIRECTOR, PIN - 680 551**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24355 OF 2023****PETITIONER/S:**

**KILIMANOOR NIDHI LIMITED
GROUND FLOOR, THANMAYA ARCADE, BYEPASS ROAD,
KILIMANOOR P.O., THIRUVANANTHAPURAM- PIN - 695 601
REPRESENTED BY ITS DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 39459 OF 2022****PETITIONER/S:**

**ALB NIDHI LIMITED,
DOOR NO.9/425-A, ERIYAD-9, KODUNGALLUR,
THRISSUR-680 664, REPRESENTED BY ITS DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA,
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI - 110 001.**
- 2 THE DEPUTY DIRECTOR, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI - 110 001.**
- 3 REGIONAL DIRECTOR SOUTHERN REGION,
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAWAN, BLOCK
1, V FLOOR 26, HADDOWS ROAD, CHENNAI- 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA) ,
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM -
682021.**

**BY ADVS.
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25960 OF 2023****PETITIONER/S:**

**TIG NIDHI LIMITED
DOOR NO. 17/327 THONDIKOD HOUSE, KADALUNDI P.O,
KOZHIKODE, PIN 673302,
REPRESENTED BY ITS DIRECTOR WASEEM KONDIKODAN,**

**BY ADVS.
P.J.MATHEW
EBIN MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENT/S:

- 1 THE UNION OF INDIA
SECRETARY, MINISTRY OF CORPORATE AFFAIRS, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI-,
PIN - 110001**
- 2 THE JOINT SECRETARY
, MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI-,
PIN - 110001**
- 3 THE DEPUTY DIRECTOR, MINISTRY OF CORPORATE AFFAIRS,
VTH FLOOR, A-WING, SHASTRI BHAWAN, DR. RAJENDRA
PRASAD ROAD,
NEW DELHI, PIN - 110001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 12155 OF 2023****PETITIONER/S:**

**M/S BFCI NIDHI LIMITED
AGED 41 YEARS
NIRMAL ARCADE, MINI BYPASS, ERANHIPAALAM, KOZHIKODE,
REPRESENTED BY ITS DIRECTOR KAPPUM CHALIL NISHEED.,
PIN - 673006**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI
GOPALAKRISHNAN UNNITHAN S.**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 3 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 4 THE REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN, PIN - 682021**

BY CGC - SRI. P.R. AJITH KUMAR

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 34753 OF 2022****PETITIONER/S:**

**RAYINELLUR NIDHI LIMITED
DOOR NO.VIII/34A KRISHNAGEETH, AMAYUR P.O.,
KALLIDUMBIL, PALAKKAD-679 303 REPRESENTED BY ITS
MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI - 110 001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI -
110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI- 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM -
682021.**

BY ADV SHRI.P.R.AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 3657 OF 2022****PETITIONER/S:**

**M/S KARUTHAL NIDHI LIMITED
AP 1/392, SECOND FLOOR, KIZHAKKEPADAVATH, EDOOR, PAYAM
P.O.KANNUR, PIN-670 704, REPRESENTED BY ITS DIRECTOR,
THANKAMMA POTTAMPLACKAL VARGHESE**

**BY ADVS.
P.J.MATHEW
EBIN MATHEW
AKHILA SHOJI**

RESPONDENT/S:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, A WING SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI-110 001**
- 2 THE JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, A WING SHASTRI BHAVAN,
RAJENDRA PRASAD ROAD, NEW DELHI-110 001**
- 3 THE DEPUTY DIRECTOR,
VTH FLOOR, A WING SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI-110 001**
- 4 THE REGISTRAR OF COMPANIES,
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, COCHIN-682
021.**

BY ADV K.B.SAJAN

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 15351 OF 2022****PETITIONER/S:**

**SWADES NIDHI LIMITED
SQ SQUARE, 13/180A, SBI JUNCTION, SREEKRISHNAPURAM,
PALAKKAD, KERALA - 679513, REPRESENTED BY ITS MANAGING
DIRECTOR.**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
SWATHY A.P.
RAJITH DAVIS**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI - 110 001.**
- 2 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL-VII, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI - 110
001.**
- 3 REGIONAL DIRECTOR (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK -
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI - 600 006.**
- 4 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN, ERNAKULAM -
682 021.**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD, THIRUVANANTHAPURAM
- 695 010.**

BY ADV MANU S., ASG OF INDIA



THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON 19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN

TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945

WP(C) NO. 24862 OF 2022

PETITIONER/S:

**DHANASOORYA NIDHI LIMITED
DOOR NO. XIII/620C. FIRST FLOOR, PEENIKKAPARAMBAN
BUILDING, SUMANGALY JUNCTION, KUTTICHIRA P.O.
THRISSUR-680 724 REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER
MEERA P.**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI - 110 001**
- 2 THE DEPUTY DIRECTOR MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI - 110 001**
- 3 REGIONAL DIRECTOR SOUTHERN REGION,
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAWAN, BLOCK
1, V FLOOR 26, HADDOWS ROAD, CHENNAI- 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM - 682 021.**



2024:KER:30565

WP (C) No.38860/2023 & conn.cases

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**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 28557 OF 2021****PETITIONER/S:**

**AYURLEKSHMI NIDHI LIMITED
BUILDING NO.15/1453, VASUDEVA BHAVAN, MARKET JUNCTION,
ANCHAL, KOLLAM 691 306, REP.BY ITS DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP.BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, 'A'WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI
110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM
682 0121**

BY ADV SRI.S.SUBHASH CHAND, SC, VASTHUVIDYA GURUKULAM

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 38271 OF 2022****PETITIONER/S:**

**M/S. BALUSSERY HTFC NIDHI LIMITED
7/625, 626, 1ST FLOOR, K.P COMPLEX (KALLANKI
BUILDING), BALUSSERY, KOZHIKODE 673 612
REPRESENTED BY ITS DIRECTOR JAYARAJAN K.P.**

**BY ADVS.
P.J.MATHEW
EBIN MATHEW
AKHILA SHOJI**

RESPONDENT/S:

- 1 THE UNION OF INDIA REPRESENTED BY THE SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-110001.**
- 2 THE JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, 'A' WING SHASTRI
BHAVAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-110001.**
- 3 THE DEPUTY DIRECTOR,
5TH FLOOR, A WING, SHASTRI BHAWAN, DR RAJENDRA PRASAD
ROAD, NEW DELHI 110001**
- 4 THE REGISTRAR OF COMPANIES,
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, COCHIN-
682021.**

BY ADV SRI.P.R.AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 22354 OF 2021****PETITIONER/S:**

**PARAMBIL MUTUAL BENEFIT NIDHI LIMITED
BUILDING NO.17/405, PATRONS COMPLEX,
PARAMBIL BAZAR, PARAMBIL P.O., KOZHIKODE-673012,
REPRESENTED BY ITS DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI-110001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-
110001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI-600006.**
- 4 TH REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682021.**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 19752 OF 2021****PETITIONER/S:**

**JAITHRA NIDHI LIMITED
X/449Q, G.O.TOWER, 2ND FLOOR, PERAMANGALAM POST,
THRISSUR-680545, REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI-110001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI-
110001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682021.**

BY ADV. SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25995 OF 2021****PETITIONER/S:**

**PARISH NIDHI LIMITED
ROOM NO.294-A, WARD NO.9, PARISH BUILDING, MAIN ROAD,
CHERPU, THRISSUR DISTRICT-680 561 REPRESENTED BY ITS
MANAGING DIRECTOR.**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
SWATHY A.P.
RAJITH DAVIS**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI-110 001.**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI-110
001.**
- 3 REGIONAL DIRECTOR, (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
I, V FLOOR, 26, HADDOWS ROAD, CHENNAI-600 006.**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, COCHIN,
ERNAKULAM-682 021.**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM-695 010.**

BY ADV S.MANU

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 13261 OF 2021****PETITIONER:**

**ALANGAD SAINT JOSEPH SANGHAM NIDHI LIMITED
7/550F, ST.JOSEPH SSJS NO.6, MALIKEMPEEDIKA, ALUV-
PARUR ROAD, ALANGAD P.O., ERNAKULAM - 683 511
REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER
B.ANUSREE
MEERA P.**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI - 110 001.**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD,
NEW DELHI - 110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI - 600 006.**
- 4 THE REGISTRAR OF COMPANIES(KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM -
682 021.**

BY ADV P.R.AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 10598 OF 2021****PETITIONER/S:**

**ABL AMASS NIDHI LIMITED
THROUGH ITS DIRECTOR, MR. ANISH JOHN K, 31/440, FIRST
FLOOR, ULINATTU PROPERTIES THANKALAM, KOTHAMANGALAM,
ERNAKULAM, KERALA-686 691.**

**BY ADVS.
SHERRY SAMUEL OOMMEN
SRI.SUKUMAR NAINAN OOMMEN
SMT.NIDHI JACOB
SHRI.NITISH SATHESH SHENOY**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI-110 001.**
- 2 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI-110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600 006.**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, KOCHI-682
021.**

**BY ADV P.R.AJITH KUMAR, CGC
SRI. P. VIJAYAKUMAR, ASG OF INDIA**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24465 OF 2021****PETITIONER/S:**

**THANDIAKKAL NIDHI LIMITED
ROOM NO 3/376 E, AYUSH ARCADE, ANTHIKAD GRAMA
PANCHAYAT, ANTHIKAD P.O. THRISSUR-680 641, REPRESENTED
BY ITS MANAGER DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO 46, NORTH
BLOCK, NEW DELHI-110 001**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI-
110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION , MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI-600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682 021.**

BY ADV P.R.AJITHKUMAR

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23196 OF 2023****PETITIONER/S:**

**M/S JNANPEET NIDHI LIMITED
MNP XIV BLG NO X/48, SAMHATHI IND,LA, MARARIKULAM
NORTH P O, ALAPPUZHA, PIN REPRESENTED BY ITS
MANAGING DIRECTOR, SRI. ANTONY JACOB PALLIATH
GILBERT., PIN - 688 549**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI**

RESPONDENT/S:

- 1 THE UNION OF INDIA
SECRETARY,MINISTRY OF CORPORATE AFFAIRS, 'A'
WING,SHASTRIBHAVAN,RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A'
WING,SHASTRIBHAVAN,RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES,ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23791 OF 2023****PETITIONER/S:**

**SHOGUN NIDHI LIMITED
DOOR NO.10/492/4, THANJAN TOWER, CHURCH CIRCLE,
THRISSUR DISTRICT PIN - 680 001 REPRESENTED BY ITS
DIRECTOR MUNDAYOORVALAPPIL AYYAPPAN SEDHUMADHAVAN,
AGED 59 YEARS, S/O.AYYAPPAN, MUNDAYOOR VALAPPIL HOUSE,
PERAMANGALAM.P.O., THRISSUR - 680545**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS
N.S.SHAMILA
CHINJU P. JOYIES**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI, PIN - 600 006**
- 3 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL -VII, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 4 REGIONAL DIRECTOR
(SOUTHERN REGION) MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK-1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 5 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, COCHIN
ERNAKULAM, PIN - 682 021**



2024:KER:30565

WP (C) No.38860/2023 & conn.cases

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**6 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM, PIN - 695 010**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 27270 OF 2021****PETITIONER/S:**

**OLLUR SADHU SAMRAKSHANA SAMGHAM NIDHI LIMITED
1/673, FIRST FLOOR, SADHU SAMRAKSHANA SAMGHAM BUILDING
COMPLEX, OLLUR, THRISSUR DISTRICT-680306, REPRESENTED
BY ITS CHAIRMAN.**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS
SWATHY A.P.**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, A WING, SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI-110001.**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, " A " WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI-110
001.**
- 3 REGIONAL DIRECTOR, (SOUTHERN REGION),
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAWAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI-600006.**
- 4 REGISTRAR OF COMPANIES,
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, COCHIN,
ERNAKULAM-682021.**
- 5 DIRECTOR GENERAL OF POLICE,
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM-695010.**

**BY ADVS.
SRI.B.RAMACHANDRAN, CGC
K.MALINI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25394 OF 2023****PETITIONER/S:**

**MEPPAYUR NIDHI LIMITED
NADUKKANDY BUILDING, CHERUVANNOOR ROAD,
MEPPAYUR P.O., KOZHIKODE PIN - 673524,
REPRESENTED BY ITS CHAIRMAN.**

BY ADVS.

**P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI., PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24284 OF 2021****PETITIONER/S:**

**DHANASAKTHI NIDHI LIMITED
DHANASAKTHI BUILDING, KANJANY,
THRISSUR DT. - 680 612,
REPRESENTED BY ITS CHAIRMAN.**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI - 110 001.**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI - 110
001.**
- 3 REGIONAL DIRECTOR (SOUTHERN REGION)
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI - 600 006.**
- 4 REGISTRAR OF COMPANIES
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD,
COCHIN - 682 021, ERNAKULAM.**
- 5 DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHAKKAD,
THIRUVANANTHAPURAM - 695 010.**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24794 OF 2023****PETITIONER/S:**

**PUTHENVILLA NIDHI LIMITED
C/O KURIAKOSE, VALIYAPARAMPILKA BUILDING, KARIKAYAM
P.O, KODUMUDY, CHITTAR, PATHANAMTHITTA- PIN - 689 663
REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI.,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 22592 OF 2021****PETITIONER/S:**

**CALSUN NIDHI LIMITED,
1ST FLOOR, ROOM NO. 13/507 B-23,
YAMUNA ARCADE, KALLAI ROAD, KOZHIKODE -673 001,
REPRESENTED BY ITS DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE**

RESPONDENT/S:

- 1 UNION OF INDIA,
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO. 46, NORTH
BLOCK, NEW DELHI 110 001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, 'A' WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI
110 001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI-600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682 021.**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 20890 OF 2021****PETITIONER/S:**

**GURUSREE NIDHI LIMITED,
BUILDING NO.10/322-B, EDAVILANGU MANDALAM CONGRESS
COMMITTEE BUILDING, JAWAHAR BHAVAN, EDAVILANGU, KARA
P.O., THRISSUR-680 671, REPRESENTED BY ITS MANAGING
DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA,
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI-110 001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING,
SHASTRI BHAVAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-110
001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682 021.**

BY ADV.SHRI. P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 28595 OF 2021****PETITIONER/S:**

**ANICKADU NIDHI LIMITED
THROUGH ITS MANAGING DIRECTOR SH.ANILKUMAR B. NO.610,
NSS KARAYOGAM BUILDING MANDIRAM JUNCTION, ANICKADU P
O, PALLICKATHODU. KOTTAYAM, KERALA-686503.**

**BY ADVS.
SUKUMAR NAINAN OOMMEN
SHERRY SAMUEL OOMMEN
NIDHI JACOB
NITISH SATHESH SHENOY**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATION
AFFAIRS, A WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI-110001.**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, A WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI-110001.**
- 3 REGIONAL DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK
I, V FLOOR, 26, HADDOWS ROAD, CHENNAI-600006.**
- 4 THE REGISTRAR OF COMPANIES
COMPANY LAW BUILDING, KAKKANAD, KOCHI-682021.**

**BY ADVS.
SHRI.RAJAGOPALAN.A., CGC
PRAVEEN K.V., CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 10889 OF 2021****PETITIONER:**

**ASB NIDHI LIMITED
THROUGH ITS DIRECTOR, MR.ANU BHASKAR, 1/432 A, ASB
FINANCE BUILDING, ELIPPAKULAM, CHOONAD, VALLIKUNNAM,
ALLEPPEY, KERALA-690 503.**

**BY ADVS.
SHERRY SAMUEL OOMMEN
SRI.SUKUMAR NAINAN OOMMEN
SMT.NIDHI JACOB
SHRI.NITISH SATHESH SHENOY**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, A WING, SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI-110 001.**
- 2 JOINT SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
A WING, SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW
DELHI-110 001.**
- 3 REGIONAL DIRECTOR, SOUTHERN REGION,
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI-600 006.**
- 4 REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, KOCHI-682 021.**

**BY ADV SMT.SINDHUMOL.T.P., CGC
SRI. P. VIJAYAKUMAR, ASG OF INDIA**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 200 OF 2024****PETITIONER:**

**SATHYABHAMA NIDHI LIMITED
DOOR NO.K.M 16/18J9, GOKALYAM TOWER, OPP.MUNICIPALITY
OFFICE, KOYILANDY P.O., KOZHIKODE REPRESENTED BY ITS
MANAGING DIRECTOR, PIN - 673 305**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 14074 OF 2021****PETITIONER:**

**WINCOAST NIDHI LIMITED
ROOM NO.II/947, 2ND FLOOR KOODILI ARCADE, PUDUKKAD.P.O,
THRISSUR-680301, KERALA, REPRESENTED BY ITS MANAGING
DIRECTOR.**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI-110 001.**
- 2 DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, "A" WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI-110 001.**
- 3 REGIONAL DIRECTOR
(SOUTHERN REGION), MINISTRY OF CORPORATE
AFFAIRS, SHASTRI BHAVAN, BLOCK-1, V FLOOR, 26, HADDOWS
ROAD, CHENNAI-600 006.**
- 4 THE REGISTRAR OF COMPANIES
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD,
COCHIN-682 021, ERNAKULAM.**

BY ADV SMT.MAHESWARY.G., CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23184 OF 2023****PETITIONER/S:**

**KANDANASSERY NIDHI LIMITED
1ST FLOOR, KARISMA PALACE, MATTOM P.O., THRISSUR-
REPRESENTED BY ITS MANAGING DIRECTOR, PIN - 680602**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 21874 OF 2021****PETITIONER/S:**

**NVISION NIDHI LIMITED
C-11, 1ST FLOOR, KALOOR TOWER, K K ROAD, KALOOR,
ERNAKULAM - 682 017, REPRESENTED BY ITS MANAGING
DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI - 110 001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI -
110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM - 682 021.**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 27189 OF 2021****PETITIONER/S:**

**GURUVARAM NIDHI LIMITED
14/196, EDAVANAKKAD GRAMA PANCHAYAT, VACHAKKAL,
EDAVANAKKAD P.O., ERNAKULAM-682 502 REPRESENTED BY ITS
MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI-110001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A' WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI-
110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI-600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682 021.**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 15988 OF 2021****PETITIONER:**

**KAVITHA NIDHI LIMITED
DOOR NO.5/822-D, KAVITHA BUILDING, LIBRARY ROAD,
MUNICIPAL JUNCTION,NORTH PARAVUR, ERNAKULAM-
683513,REPRESENTEDBY ITS MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI-110001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFIARS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-
110001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682021.**

**BY ADVS.
SRI.B.RAMACHANDRAN, CGC
SUNIL.J**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 19278 OF 2021****PETITIONER/S:**

**DHANAVARDHIKA NIDHI LIMITED
NO 10/139, KOTTUVALLY GRAMA PANCHAYATH, VALLUVALLY,
KONNAMAVU, ERNAKULAM-683 518, REPRESENTED BY ITS
DIRECTOR**

**BY ADVS.
P.B.KRISHNAN
SABU GEORGE**

RESPONDENT/S:

- 1 UNION OF INDIA
REP BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO 46, NORTH
BLOCK, NEW DELHI-110 001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI-
110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION , MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI-600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682 021.**

BY ADV SRI.P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 12589 OF 2021****PETITIONER:**

**PARAKKAL INDIA NIDHI LIMITED
BUILDING NO.XX/214(3), PARAKKAL BUILDING,
OPP.GOVERNMENT HOSPITAL, ALUVA, ERNAKULAM-683 101,
REPRESENTED BY ITS DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER
MEERA P.**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI-110 001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-110
001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682 021.**

**BY ADVS.
P.R.AJITH KUMAR, CGC
SHRI.VISHNU RAJAGOPAL, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 10074 OF 2021****PETITIONER/:**

**SANGEETH NIDHI LIMITED
THROUGH ITS DIRECTOR, MR.K.I.VARGHESE, 26/437, SML
BUILDING EDAPPALLY, TOLL JUNCTION, ERNAKULAM, KERALA-
682 024.**

**BY ADVS.
SHERRY SAMUEL OOMMEN
SRI.SUKUMAR NAINAN OOMMEN
SMT.NIDHI JACOB
SHRI.NITISH SATHESH SHENOY**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, A WING, SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI-110 001.**
- 2 JOINT SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
A WING, SHASTRI BHAWAN, RAJENDRA PRASAD ROAD, NEW
DELHI-110 001.**
- 3 REGIONAL DIRECTOR, SOUTHERN REGION,
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK
1, V FLOOR, 26, HADDOWS ROAD, CHENNAI-600 006.**
- 4 REGISTRAR OF COMPANIES, ERNAKULAM,
COMPANY LAW BUILDING, KAKKANAD, KOCHI-682 021.**

**BY ADVS.
SHRI.P.VIJAYAKUMAR, ASG OF INDIA
SOWMIAVATHY T.C., CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25987 OF 2023****PETITIONER/S:**

**MAXPLUS VALUE NIDHI LIMITED
ROOM NO.V/475G, FIRST FLOOR, EDACHERIL CORNER,
ANGAMALY, ERNAKULAM PIN - 683572
REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY MINISTRY OF CORPORATE
AFFAIRS 5TH FLOOR, "A" WING, SHASTRI BHAWAN,
DR.RAJENDRA PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25459 OF 2021****PETITIONER/S:**

**PUNCHIRI NIDHI LIMITED ,
694, CATHEDRAL BUILDING, CRN ROAD, TANA JUNCTION,
IRINJALAKKUDA, THRISSUR-680121, REPRESENTED BY ITS
DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA,
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 5TH FLOOR, A WING, SHASTRI BHAWAN, DR.
RAJENDRA PRASAD ROAD, NEW DELHI-110001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI-
110001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600006.**
- 4 THE REGISTRAR OF COMPANIES, (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682021.**

BY ADV SRI.P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 20184 OF 2023****PETITIONER/S:**

**PUTHENVEETIL NIDHI LTD
NO.10/544, A & A COMPLEX, VALANJAVATTOM P.O,
THIRUVALLA, PATHANAMTHITTA PIN - 689104
REPRESENTED BY ITS MANAGING DIRECTOR,**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 11653 OF 2021****PETITIONER/S:**

**NIDHI COMPANIES ASSOCIATION KERALA,
REG.NO.TSR/TC/97/2019, REGISTERED OFFICE, ROOM
NO.7/971-8, CHITHIRA CENTRE, NH 47, MANNUTHY, THRISSUR
680 651 REP. BY ITS PRESIDENT.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
A WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW
DELHI 110 001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI 110 001.**
- 3 THE REGIONAL DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, NO.26, SASTRI BHAVAN,
VTH FLOOR, HADDOWS ROAD, CHENNAI 600 006**
- 4 THE REGISTRAR OF COMPANIES
COMPANY LAW BHAVAN, OPP. NPOL, BMC ROAD, KAKKANAD,
ERNAKULAM 682 021**

**BY ADV JOSEPH RONY JOSE, CGC
SRI. P. VIJAYAKUMAR, ASG OF INDIA**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 34184 OF 2022****PETITIONER/S:**

**SARVABHAGYA NIDHI LIMITED,
DOOR NO.16/801, GROUND FLOOR, SARVABHAGYA TOWER,
KANDASSANKADAVU P.O, THRISSUR-680 613
REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, FINANCE DEPARTMENT OF REVENUE, ROOM NO.46,
NORTH BLOCK, NEW DELHI-110 001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD,
NEW DELHI-110 001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600 006.**
- 4 THE REGISTRAR OF COMPANIES(KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM-682 021.**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 22854 OF 2021****PETITIONER/S:**

**ADHIDHI NIDHI LIMITED
DOOR NO.2/261-1, GROUND FLOOR, ASSISI TOWERS,
AMBALLOOR P. O., KANJIRAMATTOM (VIA),
ERNAKULAM - 682 315, REPRESENTED BY ITS
MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI - 110 001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI -
110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK I, V FLOOR, 26, HADDOWS ROAD,
CHENNAI - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM -
682 021.**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25981 OF 2023****PETITIONER/S:**

**VALLUVANADU NIDHI LIMITED
15/855M, 1ST FLOOR, MARANAT CHEMBERS, KOVILAKAM ROAD
JUNCTION, COURT ROAD, MANJERI, MALAPPURAM PIN - 676121
REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
SABU GEORGE
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24651 OF 2021****PETITIONER:**

**KADAMPANAD NIDHI LIMITED
THROUGH ITS DIRECTOR, MR. KRISHNAKUMARI 12/113,
AISWARYA KADAMBANAD P.O.ADOOR KADAMBANAD,
PATHANAMTHITTA, KERALA-691 553.**

**BY ADVS.
SHERRY SAMUEL OOMMEN
NIDHI JACOB
NITISH SATHESH SHENOY**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, A WING SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI-110 001.**
- 2 JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, A WING SHASTRI BHAWAN,
RAJENDRA PRASAD ROAD, NEW DELHI-110 001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION MINISTRY OF CORPORATE AFFAIRS, SHASTRI
BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD, CHENNAI-
600 006.**
- 4 REGISTRAR OF COMPANIES,
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, KOCHI-
682 021.**

BY ADV P.R.AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 24465 OF 2021****PETITIONER:**

**THANDIAKKAL NIDHI LIMITED
ROOM NO 3/376 E, AYUSH ARCADE, ANTHIKAD GRAMA
PANCHAYAT, ANTHIKAD P.O. THRISSUR-680 641, REPRESENTED
BY ITS MANAGER DIRECTOR.**

BY ADVS.

**P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO 46, NORTH
BLOCK, NEW DELHI-110 001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI-
110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION , MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI-600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682 021.**

BY ADV P.R.AJITHKUMAR

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 25383 OF 2023****PETITIONER/S:**

**MAXGROW NIDHI LIMITED
BUILDING NO.35/319C, 1ST FLOOR,
KIZHAKKEVEETIL COMPLEX, TKS PURAM, KODUNGALLUR,
THRISSUR PIN - 680664
REPRESENTED BY ITS DIRECTOR**

BY ADVS.

**P. B. KRISHNAN
SABU GEORGE
P. B. SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR. RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 THE ASSISTANT DIRECTOR
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR. RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682021**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 19459 OF 2021****PETITIONER/S:**

**FUTUREWEALTH NIDHI LIMITED
1ST FLOOR, TMG ARCADE, NEAR MOTHER HOSPITAL,
OPP.HOUSING BOARD, AYYANTHOLE P.O., THRISSUR-680003,
REPRESENTED BY ITS DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI-110001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-
110001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682021.**

**BY ADVS.
P.R.AJITH KUMAR, CGC
JOSEPH RONY JOSE, CGC
JOSEPH RONY JOSE**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 14787 OF 2023****PETITIONER/S:**

**SRISOUHRUDA NIDHI LIMITED,
SASTHA BUILDING, BUILDING NO.226/I & J, THRICHRUR.
P.O., ERUMAPETTY, THRISSUR DISTRICT .- 680584
REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
LINDONS C.DAVIS
E.U.DHANYA
RAJITH DAVIS
SWATHY A.P.
N.S.SHAMILA**

RESPONDENT/S:

- 1 UNION OF INDIA,
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, "A" WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI 110001**
- 2 DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN, BLOCK-
1, V FLOOR,26, HADDOWS ROAD, CHENNAI -600006**
- 3 REGISTRAR OF COMPANIES,
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, COCHIN
ERNAKULAM -682021**

**BY SRI.P.R. AJITH KUMAR, CGC, DIRECTORATE OF REVENUE
INTELLIGENCE KERALA REGIONAL UNIT**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 35 OF 2024****PETITIONER:**

**THIRU KOCHI NIDHI LIMITED
7/1108-G A.M.A SHOPPING COMPLEX, FIRST FLOOR,
PATTIMATTOM, ALUVA, ERNAKULAM-
REPRESENTED BY ITS DIRECTOR, PIN - 683 562**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA,
ERNAKULAM, PIN - 682 021**

**BY ADV
SRI.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 1446 OF 2024****PETITIONER:**

**DINA MITHRA NIDHI LIMITED
KALLUNKAL BUILDING,, DOOR NO PP I 238, PERINKERY P O,,
KANNUR, KANNUR, KERALA, REPRESENTED BY ITS DIRECTOR
BIJU JOSEPH, PIN - 670 706**

**BY ADVS.
EBIN MATHEW
P.J.MATHEW
AKHILA SHOJI
JAEONA JAMES**

RESPONDENTS:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY,MINISTRY OF CORPORATE
AFFAIRS, 'A' WING,SHASTRIBHAVAN,RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110 001**
- 2 THE JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING,
SHASTRIBHAVAN,RAJENDRA PRASAD ROAD, NEW DELHI-,
PIN - 110 001**
- 3 THE UNDER SECRETARY
MINISTRY OF CORPORATE AFFAIRS, VTH FLOOR, A-WING,
SHASTRI BHAWAN, DR. RAJENDRA PRASAD ROAD, NEW
DELHI, PIN - 110 001**
- 4 THE REGISTRAR OF COMPANIES,ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, COCHIN-, PIN - 682 021**
- 5 SECRETARY TO GOVERNMENT
HOME DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM, PIN - 695 001**

**BY ADV.
SR.P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 22348 OF 2021****PETITIONER/S:**

**KOTTUVALLY SANJO NIDHI LIMITED
ST. JOSEPH'S SADHUJANA DHARMA SAHAYA SANGAM NO.ER,
KOTTUVALLY, KAITHARAM P.O., NORTH PARAVUR, ERNAKULAM-
683 519, REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI-110001.**
- 2 THE DEPUTY DIRECTOR,
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, A WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI-
110001.**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA),
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM-
682021.**

BY ADV SHRI P.R. AJITH KUMAR, CGC

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 23701 OF 2023****PETITIONER:**

**DHANACHAKRA NIDHI LIMITED
DOOR NO. VIII-366 E, KIZHAKKEVEETIL BUILDING, EAST
MARADY P O, MUVATTUPUZHA, ERNAKULAM- REPRESENTED BY
ITS MANAGING DIRECTOR, PIN - 686 673**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE EPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI., PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**BY ADV
P.R.AJITH KUMAR, CGC**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 31529 OF 2023****PETITIONER/S:**

**MAHAGOURI AARTHIK VYAVASTHA NIDHI LTD REP BY ITS
DIRECTOR
DOOR NO 3/313, AMBATTU SHOPPING COMPLEX IRUMPANAM PO,
ERANKULAM KERALA, PIN - 682309**

**BY ADVS.
C.R.SIVAKUMAR
S.SOORYA GAYATHRY
BINI KRISHNA
HARI R.**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI, PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, CL-VII, 'A' WING,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI, PIN
- 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, VFLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 REGISTRAR OF COMPANIES (KERALA)
MINISTRY OF CORPORATE AFFAIRS, COMPANY LAW BHAVAN,
BMC ROAD, THRIKKAKARA, KOCHI, PIN - 682021**

BY ADV PRADEEPKUMAR JOHN

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 2818 OF 2021****PETITIONER:**

**ERNAD NIDHI LIMITED
THROUGH ITS MANAGING DIRECTOR, VIVEK NB 5B, PAROL
PUTHUSSERY, CHETTIPPADI P. O., MALAPPURAM,
KERALA - 676 319.**

**BY ADVS.
SHERRY SAMUEL OOMMEN
SRI.SUKUMAR NAINAN OOMMEN
SMT.NIDHI JACOB
SHRI.NITISH SATHESH SHENOY**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI - 110 001.**
- 2 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI - 110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
'SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI - 600 006.**
- 4 REGISTRAR OF COMPANIES, ERNAKULAM
COMPANY LAW BUILDING, KAKKANAD, KOCHI - 682 021.**

**BY ADVS.
P.R.AJITH KUMAR, CGC
SRI.M.N.MANMADAN, CGC
SRI. P. VIJAYAKUMAR, ASG OF INDIA**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 6776 OF 2021****PETITIONER:**

**KOSAMATTAM NIDHI LIMITED
THROUGH ITS AUTHORISED REPRESENTATIVE , MATHEWS
KURIAN, IV/75, GROUND FLOOR, PAIKKATTU COMPLEX,
MUTTAMBLAM, KOTTAYAM-686 004**

**BY ADVS.
SUKUMAR NAINAN OOMMEN
SRI.SHERRY SAMUEL OOMMEN
SMT.NIDHI JACOB
SHRI.NITISH SATHESH SHENOY**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING , SHASTRI BHAWAN, RAJENDRA PRASAD
ROAD, NEW DELHI-110 001**
- 2 JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, 'A' WING , SHASTRI
BHAWAN, RAJENDRA PRASAD ROAD, NEW DELHI-110 001**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS, 'A'
WING , SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS
ROAD, CHENNAI-600 006**
- 4 REGISTRAR OF COMPANIES,
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, KOCHI-682
021**

**BY ADV K.ARJUN VENUGOPAL
SRI. P. VIJAYAKUMAR, ASG OF INDIA**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 9099 OF 2021****PETITIONER:**

**MARIGOLD NIDHI LIMITED
VII/564 I, IST FLOOR SREE ARCADE, THALIKULAM P.O.,
THRISSUR, KERALA-680 569 REPRESENTED BY ITS MANAGING
DIRECTOR, VIJAYAN.**

**BY ADVS.
P.B.KRISHNAN
P.B.SUBRAMANYAN
SABU GEORGE
B.ANUSREE
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRI BHAVAN, RAJENDRA PRASAD
ROAD, NEW DELHI-110001.**
- 2 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, 'A' WING, SHASTRI
BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI-110001.**
- 3 THE REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, VTH FLOOR, 26, HADDOWS ROAD,
CHENNAI-600 006.**
- 4 REGISTRAR OC COMPANIES
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, KOCHI-682
021.**

**BY ADVS.
SRI.K.THYAGARAJESWARAN, CGC
P.R.AJITH KUMAR, CGC
SRI. P. VIJAYAKUMAR, ASG OF INDIA**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 10078 OF 2021****PETITIONER:**

**ANSON FINCORP NIDHI LTD.
54/2966(2), TEMPLE ROAD, KADAVANTHRA, COCHIN-682 020,
REPRESENTED BY ITS MANAGING DIRECTOR, SRI. REGI JACOB.**

**BY ADVS.
P. J. MATHEW
SRI. EBIN MATHEW
SMT. AKHILA SHOJI**

RESPONDENTS:

- 1 THE UNION OF INDIA
REPRESENTED BY THE SECRETARY , MINISTRY OF CORPORATE
AFFAIRS, A WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI-110 001**
- 2 THE JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, A WING, SHASTRI BHAVAN,
RAJENDRA PRASAD ROAD, NEW DELHI 110 001.**
- 3 THE REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, VTH FLOOR, 26, HADDOWS ROAD,
CHENNAI-600006**
- 4 THE REGISTRAR OF COMPANIES,
ERNAKULAM, COMPANY LAW BUILDING, KAKKANAD, COCHIN-682
021**

**BY ADV SRI.HARIDAS P.NAIR, CGC
SRI. P. VIJAYAKUMAR, ASG OF INDIA**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 10499 OF 2021****PETITIONERS:**

**GULF INDIA ASSOCIATES NIDHI LIMITED
CIN.U65990KL2016PLC046812 29/586-A/16, SECOND FLOOR,
SREELAKSHMI BUILDING, SHORNUR ROAD,
THRISSUR-680 022,
REPRESENTED BY ITS DIRECTORS-**

**MAYA KARUTHARAN MADHAVAN, D/O. KARUTHARAN MADHAVAN
SANKARAN, RESIDING AT KATTILAKATH HOUSE, NENMENI P.O.,
GURUVAYUR, THRISSUR, KERALA-680 103**

**VELLAKULAVAN SANKARANARAYANAN NISHI, D/O.
SANKARANARAYANAN, RESIDING AT POOCHATTIL HOUSE, ETHAYI
WEST, ENGADIYUR , KUNDALIYUR, THRISSUR , KERALA-680 616**

BY ADV LAKSHMI KRISHNADAS

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY TO THE GOVERNMENT OF
INDIA, MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN,
DR.RAJENDRA PRASAD ROAD, NEW DELHI-110 001**
- 2 JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, SHASTRI BHAVAN,
DR.RAJENDRA PRASAD ROAD, NEW DELHI-110 001**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI-600 006**
- 4 THE REGISTRAR OF COMPANIES,
ERNAKULAM, KERALA, COMPANY LAW BHAVAN, (1ST FLOOR),
BMC ROAD, THRIKKAKARA (P.O), KAKKANAD, KOCHI-682 021,
KERALA**
- 5 DIRECTOR GENERAL OF POLICE,
POLICE HEAD QUARTERS, VAZHUTHACAUD,**



2024:KER:30565

WP (C) No.38860/2023 & conn.cases

481

THIRUVANANTHAPURAM, KERALA - 695 010

BY ADVS.

P.R.AJITH KUMAR, CGC

SRI. P. VIJAYAKUMAR, ASG OF INDIA

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON 19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 10808 OF 2021****PETITIONER:**

**RICHPLUS NIDHI LIMITED
THROUGH ITS ITS MANAGING DIRECTOR, MR. ABRAHAM
RAJESH, UILDING NO PP IV/46A, AMALA MATHA BUILDING,
VALLITHODE, KILIYANTHARA P.O, KANNUR, KERALA 670 706**

**BY ADVS.
SHERRY SAMUEL OOMMEN
SRI.SUKUMAR NAINAN OOMMEN
SHRI.NITISH SATHESH SHENOY**

RESPONDENTS:

- 1 UNION OF INDIA
REPRESENTED BY THE SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, A WING SHASTRI BHAWAN, RAJENDRA PRASAD ROAD,
NEW DELHI 110 001**
- 2 JOINT SECRETARY,
MINISTRY OF CORPORATE AFFAIRS, A WING, SHASTRI BHAWAN,
RAJENDRA PRASAD ROAD, NEW DELHI 110 001**
- 3 REGIONAL DIRECTOR,
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26 HADDOWS ROAD,
CHENNAI 600 006**
- 4 REGISTRAR OF COMPANIES,
ERNAKULAM COMPANY LAW BUILDING, KAKKANAD, KOCHI 682
021**

**BY ADV K.K.SETHUKUMAR, CGC
SRI. P. VIJAYAKUMAR, ASG OF INDIA**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 10908 OF 2021****PETITIONER/S:**

**VARAKKARA BHAGAVATHY NIDHI LIMITED
X/14, VARAKKARA BHAGAVATHY TEMPLE OFFICE,
VARANDARAPPILLY POST, REPRESENTED BY ITS MANAGING
DIRECTOR, THRISSUR DISTRICT, PIN - 680303.**

BY ADV P.K.RAVISANKAR

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY ITS SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, A WING, SHASTRI BHAVAN, RAJENDRA PRASAD ROAD,
NEW DELHI - 110001.**
- 2 JOINT SECRETARY
MINISTRY OF CORPORATE AFFAIRS, CL - VII, A WITH,
SHASTRI BHAVAN, RAJENDRA PRASAD ROAD, NEW DELHI -
110001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAVAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI - 600006.**
- 4 REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, KOCHI -
682021.**

**BY ADV CHANDINI G NAIR, CGC
SRI. P. VIJAYAKUMAR, ASG OF INDIA**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 11026 OF 2021****PETITIONER/S:**

**SAMBADHYA NIDHI LIMITED
DOOR NO.20/338-16, SECOND FLOOR, PRESIDENCY SHOPPING
COMPLEX, PARAYIL LANE, POOTHOLE, THRISSUR - 680004
REPRESENTED BY ITS MANAGING DIRECTOR.**

**BY ADVS.
P.B.KRISHNAN
SRI.P.B.SUBRAMANYAN
SRI.SABU GEORGE**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
FINANCE DEPARTMENT OF REVENUE, ROOM NO.46, NORTH
BLOCK, NEW DELHI - 110 001.**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, REPRESENTED BY ITS
SECRETARY A WING, SHASTRI BHAWAN, DR.RAJENDRA PRASAD
ROAD, NEW DELHI - 110 001.**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK - 1, V FLOOR, 26, HADDOWS ROAD,
CHENAI - 600 006.**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM -
682 021.**

**BY ADV K.K.SETHUKUMAR
SRI. P. VIJAYAKUMAR, ASG OF INDIA**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 29434 OF 2023****PETITIONER:**

**JOFIN NIDHI LIMITED
16/250A, SRAMBICKAL PALAKKATTU, MULANTHURUTHY P.O,
ERNAKULAM REPRESENTED BY ITS MANAGING DIRECTOR,
PIN - 682 314**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENTS:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110 001**
- 2 THE ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110 001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR 26, HADDOWS ROAD,
CHENNAI, PIN - 600 006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682 021**

**ADV.
S.MANU, DSGI**

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 34947 OF 2023****PETITIONER/S:**

**HEBRON NIDHI LIMITED
CIN-U65999KL2020PLN063351,
3/438, TEE PEE COMPLEX, PALACE ROAD NILAMBUR,
MALAPPURAM -679329 REPRESENTED BY THE ITS DIRECTOR,
BIJOYABRAHAM, AGED 37 YEARS, S/O. ABRAHAM RESIDING
AT KONNATHARAYIL HOUSE, KAPPIL.P.O, TRIKEKUTHU,
WANDOUR, MALAPPURAM DISTRICT, KERALA, PIN - 679328**

**BY ADVS.
R.ROHITH
HARISHMA P. THAMPI**

RESPONDENT/S:

- 1 UNION OF INDIA
REPRESENTED BY SECRETARY, MINISTRY OF CORPORATE
AFFAIRS, 'A' WING, SHASTRIBHAVAN, DR. RAJENDRA PRASAD
ROAD, NEW DELHI., PIN - 110001**
- 2 THE DEPUTY DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 'A' WING,
SHASTRIBHAVAN, DR. RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 STATE OF KERALA
REPRESENTED BY CHIEF SECRETARY, GOVERNMENT
SECRETARIAT, THIRUVANANTHAPURAM, PIN - 695001**
- 4 THE REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE AFFAIRS,
SHASTRIBHAVAN, BLOCK-1, 5TH FLOOR, 26-HADDOWS ROAD,
CHENNAI., PIN - 600006**
- 5 REGISTRAR OF COMPANIES, KERALA,
COMPANY LAW BHAWAN, BMC ROAD, THRIKKAKARA P.O.,
KAKKANAD, KOCHI ., PIN - 682021**
- 6 THE DIRECTOR GENERAL OF POLICE
POLICE HEAD QUARTERS, VAZHUTHACAUD,**



2024:KER:30565

WP (C) No.38860/2023 & conn.cases

487

THIRUVANANTHAPURAM., PIN - 695010

**7 THE DISTRICT COLLECTOR
COLLECTORATE, 2ND FLOOR, CIVIL STATION BUILDING, CIVIL
STATION ROAD, THIRUVANANTHAPURAM., PIN - 695043**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**

**IN THE HIGH COURT OF KERALA AT ERNAKULAM****PRESENT****THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN****TUESDAY, THE 19TH DAY OF MARCH 2024 / 29TH PHALGUNA, 1945****WP(C) NO. 38898 OF 2023****PETITIONER/S:**

**ULLIYERI SREE NIDHI LIMITED
UP 8/731, OTHAYOTH BUILDING, ULLIYERI P.O.,
NADUVANNUR, KOZHIKODE PIN - 673323
REPRESENTED BY ITS MANAGING DIRECTOR**

**BY ADVS.
SABU GEORGE
P.B.KRISHNAN
P.B.SUBRAMANYAN
MANU VYASAN PETER**

RESPONDENT/S:

- 1 UNION OF INDIA
REP. BY ITS SECRETARY, MINISTRY OF CORPORATE AFFAIRS,
5TH FLOOR, "A" WING, SHASTRI BHAWAN, DR.RAJENDRA
PRASAD ROAD, NEW DELHI, PIN - 110001**
- 2 ASSISTANT DIRECTOR
MINISTRY OF CORPORATE AFFAIRS, 5TH FLOOR, "A" WING,
SHASTRI BHAWAN, DR.RAJENDRA PRASAD ROAD, NEW DELHI,
PIN - 110001**
- 3 REGIONAL DIRECTOR
SOUTHERN REGION, MINISTRY OF CORPORATE, AFFAIRS,
SHASTRI BHAWAN, BLOCK 1, V FLOOR, 26, HADDOWS ROAD,
CHENNAI, PIN - 600006**
- 4 THE REGISTRAR OF COMPANIES (KERALA)
COMPANY LAW BHAVAN, BMC ROAD, THRIKKAKARA, ERNAKULAM,
PIN - 682021**

BY ADV SHRI S. MANU, DSGI

**THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
19.03.2024, ALONG WITH WP(C).38860/2023 AND CONNECTED CASES AND
CONNECTED CASES, THE COURT ON THE SAME DAY DELIVERED THE
FOLLOWING:**



C.R.

JUDGMENT

The petitioners in these cases are stated to be 'Nidhi Companies", operating under the Companies Act, 1956; or having been registered subsequently, under the Companies Act, 2013.

2. All the petitioners call into question the amendments brought to Section 406 of the Companies Act, 2016, through Act 1 of 2018, whereby, the obtention of declaration as a 'Nidhi Company' has been made mandatory; and they assert that this marks a deviation of the statutory regime applicable until now, taking it back to the era of the Companies Act, 1956, under which Section 620A thereof, required such declaration as a mandatory requisite. They assert that, under the guise of regulation - which they concede can be, as long as it is



reasonable - what is being done, through the impugned amendments to the Nidhi Rules, 2014, particularly Rules 3A and 23A of it, is that very cumbersome, if not impossible, conditions are being imposed, which is not possible for any of them to comply with; and hence that as matters now stand, many of them - if not all - stand denuded of their status as a 'Nidhi Company'; thus now being able to operate only under the interim orders of this Court in these matters. They thus challenge the amendments brought into Section 406 of the Companies Act, 2013, through Act 1/2018; as also the corresponding amendments endrafted into the Nidhi Rules, 2014, namely Rules 3A and 23A thereof, as being illegal, unlawful and unconstitutional.



3. However, in response, the learned Deputy Solicitor General of India - Sri.S.Manu, submitted that the primary reason, which persuaded the Government of India to consider an effective regulatory mechanism for 'Nidhi Companies', was that complaints were being received on a regular basis from various sources, including stake holders, State Level Co-ordination Committees and such other, regarding deleterious malpractices indulged by various "Nidhi" companies like: in refusing repayment of matured amount with interest; in luring members with exorbitant promises and expensive gifts like phones etc, through advertisement and then blatantly violating them; in refusing permission to members to withdraw from their own amounts; and, in some cases, where Directors and Promoters absconded, so as to avoid repayment of deposit



by small investors. He submitted that with such complaints becoming commonplace, inspections, enquiries and investigations were conducted under the Companies Act, 2018; and consequently, it was found that, unless their operations are well regulated and brought under an effective monitoring scanner, it would benefit no one, but would operate as a great detriment to bonafide investors, who are generally from small towns and who make small investments from their hard earned money.

4. Sri.S.Manu, then argued that, therefore, the factum of Section 406 of 2013 Act having been originally drafted in such manner, without the rigor of having to obtain a declaration, could not have stood in the way of the Parliament in amending the said provisions, so as to bring the 'Nidhi Companies', within the ambit of essential regulation; and that the subsequent amendment in the "Rules" were only in such direction and



hence, laudable in its intent. He thus prayed that these writ petitions be dismissed; alleging that it is rendered perspicuous that the real purpose of the challenge in these cases, is for the 'Nidhi Companies' to avoid all kind of regulatory glance, thus to enable them to operate in any manner that they deem fit, which is deleterious to the economy and to the investors at large.

5. After I heard the parties in some detail on the afore lines on 22.11.2023 - when these Writ Petitions were earlier listed, I had issued the following order, which is self explanatory:

"Admit.

The learned Deputy Solicitor General of India takes notice on behalf of respondents.

Post on 24.11.2023; until which time, all coercive action against the petitioner shall stand deferred; however, clarifying that they shall not



enroll any new members beyond 10% of the existing membership.

It shall also be ensured by the petitioner that all deposits and loans to new members will be in compliance with the guidelines provided under the Companies Act, 1956, as also the Nidhi Rules, 2014; and I leave liberty to the respondents to take necessary action, if there is any violation in this regard.

The petitioner is also directed not to create any charge over the deposit of the members and they will be obligated to file returns as required in law, which will be subject to further orders in this case."

6. Subsequently, Statements have been filed by the learned Deputy Solicitor General of India, averring that, if the petitioner - companies are interested and so desirous, the new regime can be streamlined, so as to give them an opportunity to make fresh applications under "NDH-4" format as is mandated under the "Nidhi Rules, 2014", however, on condition that they apply for compounding of all offences committed *qua* the pre-amendment era.



He explained that, if the Nidhi Companies are able to compound all such offences and then apply for a fresh declaration under Form No."NDH-4", the same will be considered and evaluated, including after giving each of them opportunity of explaining any objection to be raised with respect to the same. He explained that, since the contentions of the petitioners are common, that the conditions imposed upon them under the amended 'Act' and the "Nidhi Rules, 2014" is cumbersome and in some cases, allegedly impossible, the afore suggested course will allay them substantially, if not fully. He re-affirmed that, if the "Nidhi Companies" are to apply for compounding the offences committed earlier, it would be considered in the afore perspective and with the empathy it deserves; but, of course, after verifying and confirming absence of criminality, on a case-to-case basis. He thus offered that if this course. is acceptable to



the petitioners, then this Court may pass appropriate orders, modulating these events to take place in future, appositely.

7. Sri.P.B.Krishnan; Sri.Sreekumar Chelur and Sri.Ebin Mathew - learned counsel appearing for some of the petitioners in these cases, as also the other learned counsel in the other matters, conceded that a fair amount of regulation, as is forensically permitted, cannot be objected to by the 'Nidhi Companies'. They reiterated that their clients have been forced to come to this Court because, they were faced with the prospect of being burdened with large sums as compounding fees - which Sri.Ebin Mathew pointed out, is as high Rs.75,000/- to Rs.85,000/- per offence - and then be facing the prospect of their "NDH" applications being rejected, as has been demonstrated in many of these cases, for frivolous reasons and on conditions which are impossible to perform. They submitted that,



therefore, if this Court, taking cue from the suggestion of the learned Deputy Solicitor General of India, is to modulate the manner in which these processes are to be handled by the competent Authorities, they would not stand in the way of such orders being issued; however, praying that the constitutional challenge to the provisions, including to Section 406 of the Companies Act, 2013 be left open in such event, so as to be impelled in future, if it becomes so warranted.

8. In fact, the learned counsel submitted, as an alternative, that, if for any reason, it is found that the suggestions afore made by the learned Deputy Solicitor General of India is found not feasible in practical operation, when it is attempted, then, they be reserved liberty to seek a rehearing of these matters, on the grounds of the constitutional challenge already impelled.



9. Sri.Sandesh Raja - learned counsel for the petitioners in WP(C)No.29643/2023, WP(C)No.31538/2023, WP(C)No.32022/2023 & WP(C)No.36872/2023, at this time, added to the afore submissions saying that, the impugned orders - whereby, the "NDH 4" applications have already been rejected - are also illegal for the reason that it has been done not by the Government of India, but by a statutorily incompetent Authority. He added that the reasons stated therein are also incompetent and hence prayed that they be set aside, so that the process of reconsideration - assuming that this Court is considering such a course - can be taken forward dispassionately and without legal impediment. He, however, prayed that his client's contentions regarding the invalidity of the rejections earlier ordered be left open to be pursued in future, if it becomes so necessary.



10. The afore narrative of facts and submissions make it indubitable that, as in the case of any right vested to any individual or class of persons/entities, necessary regulatory mechanism and reasonable restrictions are desideratum, if not imperative, especially when public money is involved. Such cannot be challenged, if they are reasonable in nature and are within the constitutional perimeter.

11. The question in this case is whether the statutory restrictions now placed in the operation of the various 'Nidhi Companies' - some of whom say, they have been operating for several decades in the past - can be construed to be reasonable, or is oppressive or capricious.

12. Though, I do not propose to answer the contentions of the petitioners *qua* the constitutional challenge of the provisions affirmatively, I must record peripherally that



what they are obviously concerned about is that the old regime - where 'Nidhi Companies' were controlled by the Government, under Section 620A of the Companies Act, 1956 - has been now sought to be brought in through the amendment to Section 406 of the Companies Act, 2013, particularly after the amendment to it, vide Act 1/2018. Their adjunct contention is that, when Section 406 of the Companies Act, 2013, has been so amended, it then authorised the Government to bring in changes to the Nidhi Rules, 2014, to en-draft Rules 3A and 23A therein, whereby, even their existence and operations becomes impossible, when their declaration in NDH-4 is rejected - which they say have been done in practical experience, for reasons that are wholly trivial, or even undisclosed.

13. There is certainly some force in the afore apprehensions of the "Nidhi Companies" because, even when it is well established in



law that any financial activity ought to be regulated reasonably within the ambit of law, it cannot glissade into a situation where its operations become impossible, or are defeated by oppressive or impossible restrictions and regulations.

14. As matters now stand, the singular reason why the petitioners have approached this Court, against the amendments to Section 406 of the Companies Act, 2013, as also against Rules 3 and 23A of the Nidhi Rules, 2014, is because, according to them, they are oppressive.

15. *Prima facie*, however, I must say that the argument, that the afore provisions are oppressive, would require further scrutiny because, at first blush, the impugned regulatory mechanism appears to be far less exacting than what the Reserve Bank holds over financial entities like banks or NBFCs; and



this is admitted by all the learned counsel for the petitioners also.

16. But, as I have already said above, I propose not to answer the afore and to leave them open for the time being because, as seen above, during the hearing of these matters, the learned counsel for the petitioners have conceded that the suggestion of the Deputy Solicitor General of India can be given an opportunity of being put to operation and to work, subject, of course, to their request for rehearing, if they are to encounter impediments in future.

17. To summate, before consideration of the validity of the impugned amendments on its merits, I am of the view, as is also conceded, that an opportunity be given to see whether the "Act" and the "Rules" can be allowed to operate, without causing an oppressive impediment to the petitioners, in either obtaining registration, or in continuing with



their operations - as the case may be. This is more so because, it is fundamental in interpretation of statutes that every attempt ought to be made to allow it operate to the extent possible and that it will be set aside, only if it is found to be so incapable, on grounds of arbitrariness, capriciousness or arbitrariness.

18. Since there is hardly in dispute at the bar, that reasonable restrictions are permissible, if not necessary, I deem it appropriate that these writ petitions be ordered with the following directions;

a) The challenge to the amendments to Section 406 of the Companies Act, 2013, as also to the "Nidhi Rules, 2014" - as impelled in these writ petitions - are left undecided and kept open for future consideration, if it becomes so warranted.

b) Each of the petitioners in these cases will be at liberty to approach the competent



Authority, for compounding the offences alleged against them; and if such are made within a period of two months from the date of receipt of a copy of this judgment, they shall be considered by the said Authority with the maximum empathy requisite; thus leading to the imposition of the least sum of penalty, as permissible in law - however, subject to the evaluation and determination of such, on a cas-to-case basis by the competent Authority. But, these protections will not apply in a case where criminality is suspected, or found, or in which action under the criminal law is initiated or proposed; in which event, the respective petitioners will be informed to the same appositely.

c) On the offences committed by the petitioner - Nidhi Companies, if any, being compounded in terms of the afore directions, they will be at liberty to apply afresh, in the format prescribed as per the "NDH Form";



and if this is done, it will be considered dispassionately and without being trammelled or influenced by the earlier rejections, and *dehors* the orders *qua* the same; and appropriate new orders and necessary action issued and completed thereon, without any avoidable delay, but not later than three months from the date of the receipt of the application.

d) If, on the contrary, the competent Authority is to find any objection with the applications of the petitioner - "Nidhi Companies" under the "NDH" Format, they shall not reject it peremptorily, but will notify each of them appropriately through apposite proceedings, intimating them of such and giving them a minimum of one month to rectify the same, to be then resubmitted as per law. Should there be any further defects still found to be subsisting, the Authority will then hear the respective applicants and give



them such necessary further time as may be fixed, to rectify them, before taking a final decision.

Needless to say, until such time as the afore exercise is completed and the resultant order communicated to the petitioners - in case where they comply with direction (a) above and make fresh application in "NDH 4" format, within the time frame fixed in direction (b) above - the interim order granted by this Court in these matters, will continue to hold field.

After I dictated this part of the judgment, some learned counsel appearing for other petitioners submitted that there are cases in these batches where their clients have not filed "NDH 4" forms yet, as also Form No.SH 7. They prayed that the benefit of the afore declaration be made available to them also. The learned Deputy Solicitor General of India did not oppose this and consequently, I order



that it is not in the case of those companies where their Forms have been rejected who would get the afore benefit, but also those who want to make application, in terms of law.

Sd/-

DEVAN RAMACHANDRAN

JUDGE

SAS



To be spoken to on 19.03.2024

These matters have been listed today for being spoken to at the request of some of the learned counsel for the petitioners, submitted that, on account of the rigour of the impugned Statutory amendments, the Share of Capital of their clients cannot be raised; and that this puts them in a rather incongruous situation because, without such an enhancement, they cannot achieve the qualifications of 'Nidhi Company' under law; while, when they try to do that, they are interdicted by the requirement of filing Statutory Forms.

I am sure that this is a piquant situation for the petitioners because, unless they are able to raise their capital to the level as is statutorily mandated, they would not be able to operate as a 'Nidhi Company', much less obtain any benefit under this judgment.



Sri.Ajith Kumar - learned Central Government Counsel, in response, submitted that, if the raising of capital is solely so as to bring the 'Nidhi' Companies within the threshold limit of the Statutory prescription, his client will not stand in the way of appropriate orders being issued.

In the afore circumstances, in addition to the afore directions, I order that the competent Authorities will permit the petitioners to raise their capital within the threshold limit as per the Statutory requirement; for which purpose, all applications and requirements for such will be acceded to, subject to other mandatory requirements being satisfied.

Needless to say, if the petitioners require any clarifications in future, on the working



of the afore directions, they will be at liberty to approach this Court through appropriate applications.

Sd/ -

DEVAN RAMACHANDRAN

JUDGE

SAS



APPENDIX OF WP(C) 38499/2023

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 04-02-2021**
- Exhibit P2 A TRUE COPY OF THE NDH4 FORM FILED ON 02-04-2022**
- Exhibit P3 A TRUE COPY OF THE RECEIPT, DATED 02-04-2022 ISSUED FOR THE PAYMENT OF THE FEE FOR FILING NDH4 FORM**
- Exhibit P4 A TRUE COPY OF THE ORDER, DATED 19-08 -2023 PASSED BY RESPONDENT NO.2**
- Exhibit P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit P7 A TRUE COPY OF THE REPLY LETTER DATED 25-10-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**



APPENDIX OF WP(C) 38436/2023

PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 13.4.2023 ISSUED BY THE MINISTRY OF CORPORATE AFFAIRS.**
- Exhibit P2 TRUE COPY OF THE LETTER DATED 1.09.2023 ISSUED BY THE 2ND RESPONDENT.**
- Exhibit P3 TRUE COPY OF THE INTERIM ORDER DATED 23.5.2023 IN WPC NO. 16370/2023 OF THIS HONOURABLE COURT.**



APPENDIX OF WP(C) 38424/2023

PETITIONER EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY.
- Exhibit P2** A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY.
- Exhibit P3** A TRUE COPY OF THE RESOLUTION NO.3 DATED 1.4.2022 OF THE PETITIONER COMPANY.
- Exhibit P4** A TRUE COPY OF THE NOTIFICATION DATED 19.4.2022 OF MINISTRY OF CORPORATE AFFAIRS'.
- Exhibit P5** A TRUE COPY OF THE JUDGMENT IN WP(C)NO.25622/2023 DATED 19.10.2023 OF THIS HONOURABLE COURT.
- Exhibit P6** A TRUE COPY OF THE STATEMENT OF SHARE ALLOTMENT FROM THE DATE OF INCORPORATION.
- Exhibit P7** A TRUE COPY OF THE REPRESENTATION DATED 3.11.2023 SUBMITTED TO THE RESPONDENT NO.1.
- Exhibit P8** A TRUE COPY OF THE POSTAL RECEIPT ISSUED BY THE POSTAL AUTHORITIES DATED 3.11.2023.



APPENDIX OF WP(C) 38065/2023

PETITIONER EXHIBITS

Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY.

Exhibit P2 A COPY OF THE COMPANY MASTER DATA.

Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019.

Exhibit P3(a) A COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED ON 19.04.2022.

Exhibit P4 A COPY OF THE LETTER DATED 07.11.2023 OF THE 6TH RESPONDENT.

Exhibit P5 A COPY OF THE REPRESENTATION SUBMITTED BY THE COMPANY.

Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 4TH RESPONDENT.

Exhibit P7 A COPY OF THE INTERIM ORDER DATED 21.07.2023 IN WPC NO.23791/2023.



APPENDIX OF WP(C) 37932/2023

PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 30.5.2023 ISSUED BY THE MINISTRY OF CORPORATE AFFAIRS**
- Exhibit P2 TRUE COPY OF THE LETTER DATED 31.10.2023 ISSUED BY THE 2ND RESPONDENT.**
- Exhibit P3 TRUE COPY OF THE INTERIM ORDER DATED 23.5.2023 IN WPC NO. 16370/2023 OF THIS HONOURABLE COURT.**



APPENDIX OF WP(C) 37618/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 18.01.2023**
- Exhibit-P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY.**
- Exhibit-P3 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2019**
- Exhibit-P4 A TRUE COPY OF THE APPLICATION DATED 09.05.2023 IN NDH-4 FORM SUBMITTED BY THE PETITIONER COMPANY.**
- Exhibit-P5 A TRUE COPY OF THE LETTER DATED 23.08.2023 ISSUED BY THE 5TH RESPONDENT**
- Exhibit-P6 A TRUE COPY OF THE INTERIM ORDER DATED 05.10.2023 IN W.P.(C) NO. 32648/2023**
- Exhibit-P7 A TRUE COPY OF THE NOTIFICATION WIDE G.S.R. NO. 301(E) DATED 19.04.2022 ISSUED BY THE 1ST RESPONDENT**

**APPENDIX OF WP(C) 37348/2023****PETITIONER EXHIBITS**

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 3-3-2016 AS A "NIDHI"**
- Exhibit P2 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY DATED 1-3-2016**
- Exhibit P3 TRUE COPY OF THE RELEVANT PORTION OF COMPANIES (AMENDMENT) ACT, 2017 DATED 3-1-2018**
- Exhibit P4 TRUE COPY OF THE S.O. 2269 (E) DATED 1-7-2019 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P5 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2019 DATED 1-7-2019**
- Exhibit P6 TRUE COPY OF THE APPLICATION DATED NIL SUBMITTED BY THE PETITIONER IN NDH-4 FORM**
- Exhibit P7 TRUE COPY OF THE LETTER DATED 20-10-2023 ISSUED BY THE 5TH RESPONDENT**
- Exhibit P8 TRUE COPY OF THE LETTER DATED 2-11-2023 SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT**
- Exhibit P9 TRUE COPY OF THE INTERIM ORDER DATED 25-10-2021 IN WP(C) NO. 22959 OF 2021 ON THE FILE OF THIS HONOURABLE COURT**
- Exhibit P10 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED AS PER G.S.R. NO. 301(E) DATED 19-4-2022 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P11 TRUE COPY OF THE ORDER DATED 14-6-2023 IN WP (C) NO. 19222 OF 2023 OF THIS HONOURABLE COURT**



APPENDIX OF WP(C) 37058/2023

PETITIONER EXHIBITS

- Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 03.11.2016.**
- Exhibit P2 A COPY OF THE COMPANY MASTER DATA.**
- Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019.**
- Exhibit P3(a) A COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED ON 19.04.2022.**
- Exhibit P4 A COPY OF THE LETTER DATED 18.10.2023 OF THE 6TH RESPONDENT.**
- Exhibit P5 A COPY OF THE REPRESENTATION SUBMITTED BY THE COMPANY DATED 21.10.2023**
- Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 4TH RESPONDENT**
- Exhibit P7 A COPY OF THE INTERIM ORDER DATED DATED 21.07.2023 IN WPC NO.23791/2023**

**APPENDIX OF WP(C) 37022/2023****PETITIONER EXHIBITS**

Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER AS A "NIDHI" DATED 10TH MAY 2019

Exhibit P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY UN DATED

Exhibit P2A A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY UN DATED

Exhibit P3 A TRUE COPY OF THE S.O. 2269 (E) DATED 01.07.2019 ISSUED BY THE 1ST RESPONDENT

Exhibit P4 A TRUE COPY OF THE NDH -4 APPLICATION DATED 23/12/2020

Exhibit P4A A TRUE COPY OF THE COMMUNICATION/LETTER DATED 20/10/2023 ISSUED BY THE 4TH RESPONDENT

Exhibit P5 A TRUE COPY OF THE INTERIM ORDER DATED 14/09/2023 IN WP(C) NO. 30218/2023 ON THE FILE OF THIS HON'BLE COURT

Exhibit P6 A TRUE COPY OF THE ORDER DATED 18/09/2023 IN WP (C) NO. 30602/2023 OF THIS HON'BLE COURT

**APPENDIX OF WP(C) 36985/2023****PETITIONER EXHIBITS**

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 17-4-2018 AS A "NIDHI"**
- Exhibit P2 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY DATED 16-4-2018**
- Exhibit P3 TRUE COPY OF THE RELEVANT PORTION OF COMPANIES (AMENDMENT) ACT, 2017 DATED 3-1-2018**
- Exhibit P4 TRUE COPY OF THE S.O. 2269 (E) DATED 1-7-2019 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P5 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2019 DATED 1-7-2019**
- Exhibit P6 TRUE COPY OF THE APPLICATION DATED NIL SUBMITTED BY THE PETITIONER IN NDH-4 FORM**
- Exhibit P7 TRUE COPY OF THE LETTER DATED 23-10-2023 ISSUED BY THE 5TH RESPONDENT**
- Exhibit P8 TRUE COPY OF THE LETTER DATED 1-11-2023 SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT**
- Exhibit P9 TRUE COPY OF THE INTERIM ORDER DATED 25-10-2021 IN WP(C) NO. 22959 OF 2021 ON THE FILE OF THIS HONOURABLE COURT**
- Exhibit P10 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED AS PER G.S.R. NO. 301(E) DATED 19-4-2022 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P11 TRUE COPY OF THE ORDER DATED 14-6-2023 IN WP (C) NO. 19222 OF 2023 OF THIS HONOURABLE COURT**



APPENDIX OF WP(C) 36972/2023

PETITIONER EXHIBITS

**Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF
PETITIONER COMPANY**

Exhibit P2 FORM NDH-4 FILED BY THE PETITIONER ON 15.05.2020

**Exhibit P3 TRUE COPY OF THE LETTER OF THE 2 ND RESPONDENT
DATED 21.10.2023 REJECTING THE NDH-4 FORM**

**Exhibit P4 TRUE COPY OF THE RELEVANT PAGES OF NIDHI
(AMENDMENT) RULES, 2022**

**Exhibit P5 TRUE COPY OF INTERIM ORDER IN W.P (C) 16062 OF 2023
DATED 23.05.2023**



APPENDIX OF WP(C) 36949/2023

PETITIONER EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER AS A "NIDHI" DATED 24.04.2019
- Exhibit P2** A TRUE COPY OF THE ARTICLE OF ASSOCIATION OF THE PETITIONER COMPANY UN DATED
- Exhibit P2A** A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY
- Exhibit P3** A TRUE COPY OF THE S.O. 2269 (E) DATED 01.07.2019 ISSUED BY THE 1ST RESPONDENT
- Exhibit P4** A TRUE COPY OF THE APPLICATION DATED 02.12.2020 SUBMITTED BY THE PETITIONER IN NDH-4 FORM
- Exhibit P5** A TRUE COPY OF THE COMMUNICATION/LETTER DATED 18.10.2023 ISSUED BY THE 2ND RESPONDENT
- Exhibit P6** A TRUE COPY OF THE INTERIM ORDER DATED 14/09/2023 IN WP(C) NO. 30218/2023 ON THE FILE OF THIS HON'BLE COURT
- Exhibit P7** A TRUE COPY OF THE ORDER DATED 26.09.2023 IN WP (C) NO. 31529/2023 OF THIS HON'BLE COURT



APPENDIX OF WP(C) 36931/2023

PETITIONER EXHIBITS

**Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF
PETITIONER COMPANY**

Exhibit P2 FORM NDH-4 FILED BY THE PETITIONER ON 28.04.2022

**Exhibit P3 TRUE COPY OF THE LETTER OF THE 2ND RESPONDENT DATED
16.10.2023 REJECTING THE NDH-4 FORM**

**Exhibit P4 TRUE COPY OF THE RELEVANT PAGES OF NIDHI
(AMENDMENT) RULES, 2022**

**Exhibit P5 TRUE COPY OF INTERIM ORDER IN W.P (C) 16062 OF 2023
DATED 23.05.2023**



APPENDIX OF WP(C) 36929/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 11-08-2020**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 05-10-2021**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 05-10-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 31-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 01-11-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**



APPENDIX OF WP(C) 36904/2023

PETITIONER EXHIBITS

- Exhibit P1** A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY WITH COMPANY IDENTIFICATION NUMBER (CIN) U65999KL2017PLC047710
- Exhibit P2** A COPY OF THE COMPANY MASTER DATA
- Exhibit P3** A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 AS PER THE NOTIFICATION DATED 01.07.2019
- Exhibit P3(a)** A COPY OF NIDHI (AMENDMENT) RULES, 2022 ADDING PROVISOS TO THE EXT.P3 AMENDED RULES PUBLISHED IN ON 19.04.2022.
- Exhibit P4** A COPY OF THE LETTER DATED 12.10.2023 OF THE 6TH RESPONDENT
- Exhibit P5** A COPY OF THE REPRESENTATION SUBMITTED BY THE COMPANY DATED 21.10.2023
- Exhibit P6** A COPY OF THE LETTER DATED 12.11.2020 OF THE 4TH RESPONDENT
- Exhibit P7** A COPY OF THE INTERIM ORDER DATED DATED 21.07.2023 IN WPC NO.23791/2023

**APPENDIX OF WP(C) 36878/2023****PETITIONER EXHIBITS**

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 15-3-2017**
- Exhibit P2 TRUE COPY OF THE NIDHI RULES 2014 DATED 31.03.2014**
- Exhibit P3 TRUE COPY OF THE AMENDED NIDHI RULES, 2019 DATED 01.07.2019**
- Exhibit P3(a) TRUE COPY OF THE NIDHI (2ND AMENDMENT) RULES 2020 DATED 14.02.2020**
- Exhibit P4 TRUE COPY OF THE FORM NDH-4 APPLICATION DATED 30-09-2020**
- Exhibit P5 TRUE COPY OF THE ORDER DATED 8/10/2023 ISSUED BY THE ASSISTANT DIRECTOR OF THE 1ST RESPONDENT**
- Exhibit P6 TRUE COPY OF THE INTERIM ORDER DATED 11/09/2023 IN W.P.[C] NO.29643/2023 OF THE HON'BLE HIGH COURT OF KERALA**



APPENDIX OF WP(C) 36872/2023

PETITIONER EXHIBITS

Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY

Exhibit P2 TRUE COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019

Exhibit P3 TRUE COPY OF LETTER DATED 29.08.2023 ISSUED BY THE 3RD RESPONDENT REJECTING NDH-4 APPLICATION FILED BY THE PETITIONER

Exhibit P4 TRUE COPY OF REPRESENTATION FILED BY THE PETITIONER TO THE RESPONDENT DATED 15.09.2023

Exhibit P5 TRUE COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2022

Exhibit P6 TRUE COPY OF THE INTERIM ORDER DATED 30.05.2022 IN WP(C): NO: 17175/2022

Exhibit P7 TRUE COPY OF INTERIM ORDER IN W.P © 9099 OF 2021 DATED 08.04.2021

Exhibit P8 TRUE COPY OF INTERIM ORDERS IN I.A 1/2021 IN W.P © 9099 OF 2021 DATED 27.09.2021



APPENDIX OF WP(C) 36864/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 04-04-2018**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 19-02-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 19-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 23-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 03-11-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**



APPENDIX OF WP(C) 36822/2023

PETITIONER EXHIBITS

- Exhibit P1** A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY WITH COMPANY IDENTIFICATION NUMBER (CIN) U65999KL2016PLC045717
- Exhibit P2** A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY
- Exhibit P3** A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 AS PER THE NOTIFICATION DATED 01.07.2019
- Exhibit P3(a)** A COPY OF NIDHI (AMENDMENT) RULES, 2022 ADDING PROVISOS TO THE EXT.P3 AMENDED RULES PUBLISHED IN ON 19.04.2022
- Exhibit P4** A COPY OF THE LETTER DATED 18.10.2023 OF THE 6TH RESPONDENT
- Exhibit P5** A COPY OF THE REPRESENTATION SUBMITTED BY THE COMPANY DATED 21.10.2023
- Exhibit P6** A COPY OF THE LETTER DATED 12.11.2020 OF THE 4TH RESPONDENT
- Exhibit P7** A COPY OF THE INTERIM ORDER DATED DATED 21.07.2023 IN WPC NO.23791/2023

**APPENDIX OF WP(C) 36796/2023****PETITIONER EXHIBITS**

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 8-6-2016 AS A "NIDHI"**
- Exhibit P2 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY DATED 31-5-2016**
- Exhibit P3 TRUE COPY OF THE RELEVANT PORTION OF COMPANIES (AMENDMENT) ACT, 2017 DATED 3-1-2018**
- Exhibit P4 TRUE COPY OF THE S.O. 2269 (E) DATED 1-7-2019 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P5 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2019 DATED 1-7-2019**
- Exhibit P6 TRUE COPY OF THE APPLICATION DATED NIL SUBMITTED BY THE PETITIONER IN NDH-4 FORM**
- Exhibit P7 TRUE COPY OF THE LETTER DATED 18-10-2023 ISSUED BY THE 5TH RESPONDENT**
- Exhibit P8 TRUE COPY OF THE LETTER DATED 2-11-2023 SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT**
- Exhibit P9 TRUE COPY OF THE INTERIM ORDER DATED 25-10-2021 IN WP(C) NO. 22959 OF 2021 ON THE FILE OF THIS HONOURABLE COURT**
- Exhibit P10 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED AS PER G.S.R. NO. 301(E) DATED 19-4-2022 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P11 TRUE COPY OF THE ORDER DATED 14-6-2023 IN WP (C) NO. 19222 OF 2023 OF THIS HONOURABLE COURT**



APPENDIX OF WP(C) 36663/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 22-07-2019**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 20-12-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 20-12-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 04-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 36632/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 12-10-2017**
- Exhibit-P2 A TRUE COPY OF THE SHOW CAUSE NOTICE 24-03-2023**
- Exhibit-P3 A TRUE COPY OF LETTER, DATED 02-08-2023 ISSUED BY THE PETITIONER TO RESPONDENT NO.4**
- Exhibit-P4 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P5 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 36589/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 02-01-2017**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 18-01-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 18-01-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 18-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 20-10-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**

**APPENDIX OF WP(C) 36442/2023****PETITIONER'S EXHIBITS**

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 30-4-2020 AS A "NIDHI"**
- Exhibit P2 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY DATED 29-4-2020**
- Exhibit P3 TRUE COPY OF THE RELEVANT PORTION OF COMPANIES (AMENDMENT) ACT, 2017 DATED 3-1-2018**
- Exhibit P4 TRUE COPY OF THE S.O. 2269 (E) DATED 1-7-2019 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P5 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2019 DATED 1-7-2019**
- Exhibit P6 TRUE COPY OF THE APPLICATION DATED NIL SUBMITTED BY THE PETITIONER IN NDH-4 FORM**
- Exhibit P7 TRUE COPY OF THE LETTER DATED 27-10-2023 ISSUED BY THE 5TH RESPONDENT**
- Exhibit P8 TRUE COPY OF THE LETTER DATED 28-10-2023 SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT**
- Exhibit P9 TRUE COPY OF THE INTERIM ORDER DATED 25-10-2021 IN WP(C) NO. 22959 OF 2021 ON THE FILE OF THIS HONOURABLE COURT**
- ExhibitP 10 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED AS PER G.S.R. NO. 301(E) DATED 19-4-2022 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P11 TRUE COPY OF THE ORDER DATED 14-6-2023 IN WP (C) NO. 19222 OF 2023 OF THIS HONOURABLE COURT**



APPENDIX OF WP(C) 36432/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 19-08-2015**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 09-03-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 09-03-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 20-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 26-10-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**

**APPENDIX OF WP(C) 36296/2023****PETITIONER'S EXHIBITS**

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 03/12/2020
- Exhibit P2** A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY
- Exhibit P 3** A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY
- Exhibit P4** A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT DATED 31/10/2023
- Exhibit 5** A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 28/06/2022
- Exhibit P 6** TRUE COPY OF THE ORDER DATED 12/10/2023 ISSUED THE 3RD RESPONDENT
- Exhibit P 7** A TRUE COPY OF THE CHALLAN RECEIPT OF THE FORM NDH-1 OF THE COMPANY DATED 31/08/2021
- Exhibit P 8** A TRUE COPY OF THE CHALLAN RECEIPT OF THE FORM NDH-3 OF THE COMPANY FOR THE YEAR 31/03/2022 DATED 01/07/2022
- Exhibit P8(a)** TRUE COPY OF THE CHALLAN RECEIPT OF THE FORM NDH-3 OF THE COMPANY FOR THE YEAR 30/09/2021 DATED 01/07/2022
- Exhibit P8(b)** TRUE COPY OF THE CHALLAN RECEIPT OF THE FORM NDH-3 OF THE COMPANY FOR THE YEAR 31/03/2021 DATED 31/08/2021
- Exhibit P9** A TRUE COPY OF THE CHALLAN RECEIPT OF THE FORM NDH-4 OF THE COMPANY DATED 28/06/2022
- Exhibit P10** A TRUE COPY OF THE CHALLAN RECEIPT OF THE FORM DPT-3 OF THE PETITIONER COMPANY DATED 15/05/2023
- Exhibit P11** A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022



APPENDIX OF WP(C) 36294/2023

PETITIONER'S EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 02/12/2021**
- Exhibit P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF MCA**
- Exhibit P-5 A TRUE COPY OF THE SCREENSHOT OF THE ERROR SHOWN IN THE WEBSITE OF MCA WHILE FILING FORM NDH4**
- Exhibit P-6 A TRUE COPY OF THE FORM NDH-2 SUBMITTED BY THE PETITIONER COMPANY DATED 25/08/2023**
- Exhibit P-7 TRUE COPY OF THE ORDER DATED 20/10/2023 ISSUED THE 4TH RESPONDENT**
- Exhibit P-8 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**



APPENDIX OF WP(C) 36277/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 19-12-2017**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 15-02-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 15-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 20-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 30-10-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**



APPENDIX OF WP(C) 36186/2023

PETITIONER'S EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 16-01-2021
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 14-01-2022
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 14-01-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER, DATED 19-09-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 36181/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 16-10-2017**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 07-07-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 07-07-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 18-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 36175/2023

PETITIONER'S EXHIBITS

Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 09-05-2016

Exhibit-P 2 A TRUE COPY OF THE NDH4 FORM FILED ON 04-11-2020

Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 04-11-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM

Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 23-10-2023 PASSED BY RESPONDENT NO.2

Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE

Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT

Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 29-10-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2



APPENDIX OF WP(C) 36157/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 25-06-2021**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 01-09-2022**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 01-09-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 27-03-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF NOTICE NO.ROCK/NDH-4 REJ/OUR OWN/4846/2023 DATED 20-10-2023 ISSUED BY RESPONDENT NO.4**
- Exhibit-P8 A TRUE COPY OF NOTICE NO.ROCK/NDH-4 REJ/ OUR OWN/4851/2023 DATED 20-10-2023 ISSUED BY RESPONDENT NO.4**

**APPENDIX OF WP(C) 36087/2023****PETITIONER'S EXHIBITS**

- Exhibit P1** A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY
- Exhibit P2** A COPY OF THE COMPANY MASTER DATA DATED 12/4/2017
- Exhibit P3** A COPY OF THE RELEVANT PAGES OF NIDHI {AMENDMENT} RULES, 2019 DATED 1/7/2019
- Exhibit P3(a)** A COPY OF NIDHI {AMENDMENT} RULES, 2022 ADDING PROVISOS TO THE EXT.P3 AMENDED RULES DATED 19/4/2022
- Exhibit P4** THE TRUE COPY OF THE E-FORM NDH-4 DATED 23.06.2021 ALONG WITH THE CHALLAN
- Exhibit P5** THE TRUE COPY OF THE SHOW CAUSE NOTICE ISSUED BY THE 5TH RESPONDENT DATED 12.10.2023
- Exhibit P6** A COPY OF THE LETTER DATED 23.11.2021 OF THE 6'" RESPONDENT
- Exhibit P7** THE TRUE COPY OF THE NOTICE DATED 12.10 2023, ISSUED ALONG WITH THE SHOW CAUSE NOTICE EXT P5 BY THE 5TH RESPONDENT
- Exhibit P8** TRUE COPY OF THE INTERIM ORDER DATED 21.07.2023 IN WPC NO.23791/2023



APPENDIX OF WP(C) 36097/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 03-11-2022**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 13-09-2023**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 13-09-2023 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 12-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 35984/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 02-02-2016**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 14-02-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 14-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 23-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 35982/2023

PETITIONER'S EXHIBITS

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 14.10.2020 ISSUED BY THE REGISTRAR OF COMPANIES GOVERNMENT OF INDIA, MINISTRY OF CORPORATE AFFAIRS**
- Exhibit P2 TRUE COPY OF THE EXTRACT OF THE E-MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY DATED NIL**
- Exhibit P3 TRUE COPY OF THE LETTER DATED 09.08.2023 BEARING SRN.NO. T84421312/4/2022/CL-VII**
- Exhibit P4 TRUE COPY OF THE REPLY LETTER SENT BY THE PETITIONER COMPANY DATED 17.08.2023 TO THE 4TH RESPONDENT (BY E-MAIL) WITHOUT ENCLOSURES**
- Exhibit P5 TRUE COPY OF THE JUDGMENT DATED 22.08.2023 IN W.P(C) NO. 27958/2023 OF THIS HON'BLE COURT**
- Exhibit P6 TRUE COPY OF THE LETTER NO. SRN. NO. T84421312/4/2023/CL-VII DATED 04.10.2023 OF THE 4TH RESPONDENT**



APPENDIX OF WP(C) 35965/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 24-06-2019**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 22-07-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 22-07-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 18-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 26-10-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**



APPENDIX OF WP(C) 35934/2023

PETITIONER'S EXHIBITS

**Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION
ISSUED DATED 23.9.2019**

**Exhibit P2 TRUE COPY OF THE MGT-7 SUBMITTED BY THE PETITIONER
DATED 1.9.2022**

Exhibit P3 TRUE COPY OF FORM NO NDH-4 DATED NIL

**Exhibit P4 TRUE COPY OF THE ORDER PASSED BY THE SECOND
RESPONDENT DATED 18.10.2023**

Exhibit P5 TRUE COPY OF AOC-4 FORM DATED NIL

**Exhibit P6 TRUE COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD
RESPONDENT IS PRODUCED**

**Exhibit P7 TRUE COPY OF THE INTERIM ORDER DATED 05.11.2021 IN
WPC NO.24284 OF 2021 OF THIS HON'BLE COURT IS
PRODUCED**



APPENDIX OF WP(C) 35664/2023

PETITIONER'S EXHIBITS

**Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF
PETITIONER COMPANY**

Exhibit P2 FORM NDH-4 FILED BY THE PETITIONER ON 15.11.2021

**Exhibit P3 TRUE COPY OF THE LETTER OF THE 2ND RESPONDENT DATED
09.08.2023 REJECTING THE NDH-4 FORM**

**Exhibit P4 TRUE COPY OF THE RELEVANT PAGES OF NIDHI
(AMENDMENT) RULES, 2022**

**Exhibit P5 TRUE COPY OF INTERIM ORDER IN W.P (C) 16062 OF 2023
DATED 23.05.2023**



APPENDIX OF WP(C) 35639/2023

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 06/02/2020**
- Exhibit P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P 4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P 5 A TRUE COPY OF THE FORM NDH-4 ALONG WITH RECEIPT DATED 02/08/2021 SUBMITTED BY THE PETITIONER COMPANY**
- Exhibit P 6 A TRUE COPY OF THE REPLY E-MAIL DATED 23/09/2021 GIVEN BY THE PETITIONER TO THE DEPUTY DIRECTOR (WITHOUT ATTACHMENTS)**
- Exhibit P 7 A TRUE COPY ORDER DATED 18/10/2023 ISSUED BY THE 3RD RESPONDENT**
- Exhibit P 8 A TRUE COPY OF THE STATUTORY AUDITOR CERTIFICATE ISSUED BY THE CHARTERED ACCOUNTANT OF THE PETITIONER COMPANY DATED 22/04/2021**
- Exhibit P 9 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**

**APPENDIX OF WP(C) 35624/2023****PETITIONER'S EXHIBITS**

- Exhibit p-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 20/09/2019
- Exhibit p-2 . A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY
- Exhibit p-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF PETITIONER COMPANY
- Exhibit p-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT
- Exhibit p-5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 19/11/2020
- Exhibit p-6 A TRUE COPY OF THE EMAIL DATED 07/01/2021 ISSUED BY THE 3RD RESPONDENT TO THE PETITIONER
- Exhibit p-7 A TRUE COPY OF THE REPLY E-MAIL SENT BY THE PETITIONER DATED 22/01/2021 (WITHOUT ATTACHMENTS)
- Exhibit p-8 TRUE COPY OF THE ORDER DATED 18/10/2023 ISSUED THE 3RD RESPONDENT
- Exhibit p-9(a) A TRUE COPY OF THE LETTER ISSUED TO THE PETITIONER FROM ESAF SMALL FINANCE BANK LTD, HARIPAD BRANCH DATED 16/11/2020
- Exhibit p-9(b) A TRUE COPY OF THE LETTER ISSUED TO THE PETITIONER FROM ESAF SMALL FINANCE BANK LTD, HARIPAD BRANCH DATED 28/10/2020
- Exhibit p-9(c) A TRUE COPY OF THE LETTER ISSUED TO THE PETITIONER FROM ESAF SMALL FINANCE BANK LTD, HARIPAD BRANCH DATED 28/10/2020
- Exhibit p-9(d) A TRUE COPY OF THE LETTER ISSUED TO THE PETITIONER FROM ESAF SMALL FINANCE BANK LTD, HARIPAD BRANCH DATED 28/10/2020
- Exhibit p-9(e) A TRUE COPY OF THE LETTER ISSUED TO THE PETITIONER FROM ESAF SMALL FINANCE BANK LTD, HARIPAD BRANCH DATED 30/10/2020
- Exhibit p-10 A TRUE COPY OF THE RECEIPT DATED 06/01/2023 FOR FILING FORM NDH-3
- Exhibit p-11 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022



APPENDIX OF WP(C) 35587/2023

PETITIONER'S EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 11-11-2019
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 23-12-2020
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 23-12-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER, DATED 18-10-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 35583/2023

PETITIONER'S EXHIBITS

Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 15.3.2021.

Exhibit P2 TRUE COPY OF THE LETTER DATED 8TH MONTH OF 2023 ISSUED BY THE 2ND RESPONDENT.

Exhibit P3 TRUE COPY OF THE INTERIM ORDER DATED 23.5.2023 IN WPC NO. 16370/2023 OF THIS HONOURABLE COURT.



APPENDIX OF WP(C) 35532/2023

PETITIONER'S EXHIBITS

- Exhibit P 1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 07/03/2017**
- Exhibit P 2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P 3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P 4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P 5 A TRUE COPY OF THE CHALLAN OF FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 19/02/2020**
- Exhibit P 6 A TRUE COPY OF THE EMAIL DATED 16/04/2021 AND REMINDER E-MAIL DATED 11/06/2021 ISSUED BY THE 3RD RESPONDENT TO THE PETITIONER**
- Exhibit P 7 A TRUE COPY OF THE REPLY SENT BY THE PETITIONER DATED 02/08/2021**
- Exhibit P 8 TRUE COPY OF THE ORDER DATED 18/10/2023 ISSUED THE 3RD RESPONDENT**
- Exhibit P 9 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**



APPENDIX OF WP(C) 35505/2023

PETITIONER'S EXHIBITS

Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 10.4.2019.

Exhibit P2 TRUE COPY OF THE LETTER DATED 20.10.2023 ISSUED BY THE 2ND RESPONDENT.

Exhibit P3 TRUE COPY OF THE INTERIM ORDER DATED 23.5.2023 IN WPC NO. 16370/2023 OF THIS HONOURABLE COURT.



APPENDIX OF WP(C) 35465/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 15-07-2014**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 09-03-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 09-03-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 18-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 24-10-2023 SUBMITTED BY THE PETITIONER**



APPENDIX OF WP(C) 35411/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 03-09-2014**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 31-12-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 31-12-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 23-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 35374/2023

PETITIONER'S EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 23-01-2019
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 20-02-2020
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 20-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER, DATED 18-10-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 35369/2023

PETITIONER'S EXHIBITS

Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 10.5.2023.

Exhibit P2 TRUE COPY OF THE LETTER DATED 12.10.2023 ISSUED BY THE 2ND RESPONDENT.

Exhibit P3 TRUE COPY OF THE INTERIM ORDER DATED 23.5.2023 IN WPC NO. 16370/2023 OF THIS HONOURABLE COURT.

**APPENDIX OF WP(C) 35257/2023****PETITIONER EXHIBITS**

- Exhibit P 1 A TRUE COPY OF PETITIONER COMPANY'S CERTIFICATE OF INCORPORATION**
- Exhibit P 2 A TRUE COPY OF MEMORANDUM OF ASSOCIATION OF PETITIONER COMPANY**
- Exhibit P3 A TRUE COPY OF GAZETTE NOTIFICATION NO. 390 DATED 01.07.2019**
- Exhibit P4 A TRUE COPY OF APPLICATION DATED 21.02.2020 IN FORM NDH -4 VIDE SRN NO. SRN R33661349 MADE BY THE PETITIONER TO THE 2ND RESPONDENT**
- Exhibit P5 A TRUE COY OF ORDER DATED 18.10.2023 ISSUED BY THE 2ND RESPONDENT REJECTING EXT P4 APPLICATION SUBMITTED BY THE PETITIONER COMPANY**
- Exhibit P6 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED AS PER G.S.R. NO. 301(E) DATED 19-4-2022 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P7 A TRUE COPY OF INTERIM ORDER PASSED BY THIS HON'BLE COURT IN WP(C) NO. 6368/2023 DATED 24.02.2023**

**APPENDIX OF WP(C) 35244/2023****PETITIONER EXHIBITS**

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION, DATED 23.01.2019, ISSUED FROM THE OFFICE OF THE 1ST RESPONDENT
- Exhibit P2** A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY
- Exhibit P3** A TRUE COPY OF THE LETTER NO. SRN. NO. R32772923/4/2020/CL-VII, DATED 15.09.2021, ISSUED BY THE 2ND RESPONDENT
- Exhibit P4** TRUE COPY OF THE PETITIONER COMPANY SUBMITTED A DETAILED EXPLANATION DATED 14.10.2021, ADDRESSED TO THE 1ST RESPONDENT
- Exhibit P5** TRUE COPY OF THE SHOW CAUSE NOTICE NO. ROCK/NDH-4 REJ/DEVI/3573/2023, DATED 09.08.2023, ISSUED BY THE 4TH RESPONDENT
- Exhibit P6** A TRUE COPY OF THE AFOREMENTIONED COMMUNICATION NO. ROCK/NDH-4 REJ/DEVI/3574/2023, DATED 09.08.2023, ISSUED BY THE 4TH RESPONDENT,
- Exhibit P7** A TRUE COPY OF THE JUDGMENT DATED 21.08.2023, OF THIS HON'BLE COURT IN WP(C) NO. 27634 OF 2023
- Exhibit P8** A TRUE COPY OF THE WRITTEN SUBMISSION DATED 28.09.2023, SUBMITTED BY THE PETITIONER COMPANY ALONG WITH THE LIST OF E FORMS SUBMITTED TO THE 1ST RESPONDENT
- Exhibit P9** A TRUE COPY OF THE ORDER SRN. NO. R32772923/2020/CL-VII, DATED 11.10.2023, ISSUED BY THE 1ST RESPONDENT
- Exhibit P10** THE PETITIONER HEREBY PRODUCES A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022
- Exhibit P11** A TRUE COPY OF THE INTERIM ORDER GRANTED BY THIS HON'BLE COURT IN I.A NO. 1/2021 IN WP(C) NO. 9099 OF 2021 AND CONNECTED CASES DATED 27.09.2021



APPENDIX OF WP(C) 35196/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 01-08-2019**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 26-02-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 26-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 20-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 35181/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 02-05-2019**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 31-12-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 31-12-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 20-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 35136/2023

PETITIONER EXHIBITS

- Exhibit 1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 19-07-2019
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 10-09-2020
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 10-09-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER, DATED 09-10-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 35096/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 19-08-2015**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 31-01-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 31-01-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 18-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 19-10-2023 SUBMITTED BY THE PETITIONER**



APPENDIX OF WP(C) 34930/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 21-02-2019**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 14-02-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 14-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 10-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 17-10-2023 SUBMITTED BY THE PETITIONER**



APPENDIX OF WP(C) 34861/2023

PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 24.05.2023 OF THE PETITIONER COMPANY .**
- Exhibit P2 TRUE COPY OF MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P3 TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY.**
- Exhibit P4 TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY.**
- Exhibit P5 TRUE COPY OF RECEIPT EVIDENCING PAYMENT OF FEE FOR NDH-4 BY THE PETITIONER COMPANY .**
- Exhibit P6 TRUE COPY OF THE COMMUNICATION DATED 26.09.2023 ISSUED BY THE 1ST RESPONDENT**



APPENDIX OF WP(C) 34818/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 12-03-2021**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 10-05-2022**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 10-05-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 15-09-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**

**APPENDIX OF WP(C) 34649/2023****PETITIONER EXHIBITS**

- Exhibit P1** A TRUE COPY OF ITS CERTIFICATE OF INCORPORATION ON 09.09.2020
- Exhibit P2** TRUE COPY OF THE PETITIONER'S MEMORANDUM OF ASSOCIATION
- Exhibit P3** TRUE COPY OF THE PETITIONER'S ARTICLES OF ASSOCIATION
- Exhibit P4** TRUE COPY OF THE FORM NDH-2 FILED BY THE PETITIONER ON 08.12.2021 ALONG WITH THE RECEIPT AND APPLICATION FOR CONDONATION OF DELAY
- Exhibit P5** TRUE COPY OF THE FORM NDH-1 FILED BY THE PETITIONER ON 26.05.2022 ALONG WITH THE RECEIPT AND A SCREENSHOT OF THE 1ST RESPONDENT'S WEBSITE SHOWING ITS APPROVAL
- Exhibit P6** A TRUE COPY OF THE FORM NDH - 4 FILED VIDE SRN F02772291 ON 26.05.2022 ALONG WITH ACCOMPANYING DOCUMENTS AND RECEIPT
- Exhibit P7** TRUE COPIES OF THE E-MAIL FROM THE 2ND RESPONDENT DATED 16.06.2022, REPLY OF THE PETITIONER'S AUDITOR DATED 17.06.2022, AND THE CONSEQUENT REPLY OF THE 2ND RESPONDENT IS ATTACHED HERewith
- Exhibit P8** A TRUE COPY OF THE EMAIL DATED 29.06.2022 WHICH WAS SENT TO THE 2ND RESPONDENT ALONG WITH ALL THE RELEVANT DETAILS IS PRODUCED HEREIN (WITHOUT ANNEXURES)
- Exhibit P9** TRUE COPIES OF THE EMAIL DATED 18.09.2023 AND ORDER DATED 15.09.2023
- Exhibit P10** A TRUE COPY OF THE MGT-7 FILED FOR FY 2021-2022
- Exhibit P11** A TRUE COPY OF THE RECEIPT EVIDENCING THE FILING OF THE FORM NDH-3 FOR HALF YEAR ENDED ON 31.03.2023 ALONG WITH THE APPROVAL STATUS OF THE SAID FILING
- Exhibit P12** A TRUE COPY OF THE AUDITED FINANCIAL STATEMENTS FOR THE YEAR ENDED 31.03.2022 ALONG WITH THE AUDITOR'S CERTIFICATE
- Exhibit P13** A TRUE COPY OF THE ORDER OF THIS HON'BLE COURT DATED 08.08.2023 IN WP(C) 25960 OF 2023
- Exhibit P14** A TRUE COPY OF THE PRESS RELEASE DATED 24.08.2021



ISSUED BY THE 1ST RESPONDENT

APPENDIX OF WP(C) 34643/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 14-05-2016**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 09-02-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 09-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 09-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 34548/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 31-05-2019**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 12-08-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 12-08-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 09-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 10-10-2023 SUBMITTED BY THE PETITIONER**

**APPENDIX OF WP(C) 34406/2023****PETITIONER EXHIBITS**

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 20-1-2016 AS A "NIDHI"**
- Exhibit P2 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY DATED 19-1-2016**
- Exhibit P3 TRUE COPY OF THE RELEVANT PORTION OF COMPANIES (AMENDMENT) ACT, 2017 DATED 3-1-2018**
- Exhibit P4 TRUE COPY OF THE S.O. 2269 (E) DATED 1-7-2019 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P5 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2019 DATED 1-7-2019**
- Exhibit P6 TRUE COPY OF THE APPLICATION DATED NIL SUBMITTED BY THE PETITIONER IN NDH-4 FORM**
- Exhibit P7 TRUE COPY OF THE LETTER DATED 9-10-2023 ISSUED BY THE 5TH RESPONDENT**
- Exhibit P8 TRUE COPY OF THE LETTER DATED 10-10-2023 SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT**
- Exhibit P9 TRUE COPY OF THE INTERIM ORDER DATED 25-10-2021 IN WP(C) NO. 22959 OF 2021 ON THE FILE OF THIS HONOURABLE COURT**
- Exhibit P10 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED AS PER G.S.R. NO. 301(E) DATED 19-4-2022 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P11 TRUE COPY OF THE ORDER DATED 14-6-2023 IN WP (C) NO. 19222 OF 2023 OF THIS HONOURABLE COURT**



APPENDIX OF WP(C) 34110/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 13-10-2019**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 11-08-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 11-08-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 10-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 12-10-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**



APPENDIX OF WP(C) 34088/2023

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION
ISSUED DATED 14.6.2020**
- Exhibit P2 A TRUE COPY OF THE FORM AOC-4 SUBMITTED BY THE
PETITIONER DATED 2.10.2022**
- Exhibit P3 A TRUE COPY OF FORM NO MGT-7 DATED NIL**
- Exhibit P4 A TRUE COPY OF THE ORDER PASSED BY THE ASSISTANT
DIRECTOR DATED 1.9.2023**
- Exhibit P5 A TRUE COPY OF NDH-3 FORM DATED 18.10.2022**
- Exhibit P6 A COPY OF THE LETTER OF THE 3RD RESPONDENT DATED
12.11.2020 .**
- Exhibit P7 A TRUE COPY OF THE INTERIM ORDER DATED 05.11.2021
IN WPC NO.24284 OF 2021**



APPENDIX OF WP(C) 33910/2023

PETITIONER EXHIBITS

Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 13/10/2020

Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY

Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY

Exhibit P-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT

Exhibit P-5 A TRUE COPY OF THE FORM NDH-4 DATED 07/03/2022 SUBMITTED BY THE PETITIONER COMPANY ALONG WITH ITS RECEIPT

Exhibit P-6 A TRUE COPY ORDER DATED 07/08/2023 ISSUED BY THE 3RD RESPONDENT

Exhibit P-7 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022



APPENDIX OF WP(C) 33849/2023

PETITIONER EXHIBITS

Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY

Exhibit P2 TRUE COPY OF THE FORM NDH-4 FILED BY THE PETITIONER ON 21.04.2022

Exhibit P3 TRUE COPY OF THE LETTER OF THE 2ND RESPONDENT DATED 19.09.2023 REJECTING THE NDH-4 FORM

Exhibit P4 TRUE COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2022

Exhibit P5 TRUE COPY OF INTERIM ORDER IN W.P (C) 16062 OF 2023 DATED 23.05.2023



APPENDIX OF WP(C) 33807/2023

PETITIONER EXHIBITS

- Exhibit-P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 24.03.2021**
- Exhibit-P2 TRUE COPY OF THE LETTER DATED 26.09.2023 ISSUED BY THE SECOND RESPONDENT**
- Exhibit-P3 TRUE COPY OF THE LETTER DATED 10.10.2023 SUBMITTED BY THE PETITIONER**
- Exhibit-P4 TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 33682/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 09-12-2015**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 12-08-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 12-08-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 09-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 33633/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 04-07-2019**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 30-12-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 30-12-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 09-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 33570/2023

PETITIONER EXHIBITS

Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY WITH COMPANY IDENTIFICATION NUMBER (CIN) U65990KL2020PLN063891

Exhibit P2 A COPY OF THE COMPANY MASTER DATA

Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 AS PER THE NOTIFICATION DATED 01.07.2019.

Exhibit P3(a) A COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED ON 19.04.2022

Exhibit P4 A COPY OF THE LETTER DATED 28.07.2023 OF THE 6TH RESPONDENT

Exhibit P5 A COPY OF THE REPRESENTATION DATED 05.10.2023 SUBMITTED BY THE COMPANY

Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 4TH RESPONDENT

Exhibit P7 A COPY OF THE INTERIM ORDER DATED 21.07.2023 IN WPC NO.23791/2023



APPENDIX OF WP(C) 33490/2023

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION ISSUED DATED 8.2.2021**
- Exhibit P2 A TRUE COPY OF THE FORM NDH-3 SUBMITTED BY THE PETITIONER DATED NIL**
- Exhibit P3 A TRUE COPY OF FORM NO NDH-4 DATED NIL**
- Exhibit P4 A TRUE COPY OF THE ORDER PASSED BY THE SECOND RESPONDENT DATED 25.9.2023**
- Exhibit P5 A TRUE COPY OF MGT-14 FORM DATED NIL IS HEREWITH PRODUCED**
- Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT IS PRODUCED**
- Exhibit P7 A TRUE COPY OF THE INTERIM ORDER DATED 05.11.2021 IN WPC NO.24284 OF 2021 OF THIS HON'BLE COURT IS PRODUCED**



APPENDIX OF WP(C) 33346/2023

PETITIONER EXHIBITS

Exhibit-P1 TRUE COPY OF THE RESOLUTION DATED 13.05.2023

**Exhibit-P2 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
10.03.2021**

**Exhibit-P3 TRUE COPY OF THE LETTER DATED 19.09.2023 ISSUED BY
THE SECOND RESPONDENT**

**Exhibit-P4 TRUE COPY OF THE REPLY DATED 27.09.2023 SUBMITTED
BY THE PETITIONER**

**Exhibit-P5 TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN
W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 32909/2023

PETITIONER EXHIBITS

**Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF
PETITIONER COMPANY**

Exhibit P2 TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER

**Exhibit P 3 TRUE COPY OF THE LETTER OF THE 2 ND RESPONDENT
REJECTING THE NDH-4 FORM**

**Exhibit P4 TRUE COPY OF THE RELEVANT PAGES OF NIDHI
(AMENDMENT) RULES, 2022**

**Exhibit P5 TRUE COPY OF INTERIM ORDER IN W.P (C) 16062 OF 2023
DATED 23.05.2023**



APPENDIX OF WP(C) 32752/2023

PETITIONER EXHIBITS

Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY WITH COMPANY IDENTIFICATION NUMBER (CIN) U65990KL2021PLN067943

Exhibit P2 A COPY OF THE COMPANY MASTER DATA

Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 AS PER THE NOTIFICATION DATED 01.07.2019

Exhibit P3(a) A COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED ON 19.04.2022

Exhibit P4 A COPY OF THE LETTER DATED 29.08.2023 OF THE 6TH RESPONDENT

Exhibit P5 A COPY OF THE REPRESENTATION SUBMITTED BY THE COMPANY DATED NIL

Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 4TH RESPONDENT

Exhibit P7 A COPY OF THE INTERIM ORDER DATED 21.07.2023 IN WPC NO.23791/2023



APPENDIX OF WP(C) 32563/2023

PETITIONER'S EXHIBITS

- Exhibit -P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 12.03.2021.**
- Exhibit-P2 TRUE COPY OF THE LETTER DATED 25.09.2023 ISSUED BY THE SECOND RESPONDENT.**
- Exhibit-P3 TRUE COPY OF THE REPLY DATED 01.10.2023 SUBMITTED BY THE PETITIONER.**
- Exhibit-P4 TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT.**



APPENDIX OF WP(C) 32391/2023

PETITIONER'S EXHIBITS

- Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 01/03/2021.**
- Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY.**
- Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY.**
- Exhibit P-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT.**
- Exhibit P-5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 29/04/2022.**
- Exhibit P-6 A TRUE COPY OF THE EMAIL DATED 16/06/2022 ISSUED BY THE 3RD RESPONDENT TO THE PETITIONER.**
- Exhibit P-7 A TRUE COPY OF THE REPLY E-MAIL SENT BY THE PETITIONER DATED 02/07/2022 (WITHOUT ATTACHMENTS).**
- Exhibit P-8 TRUE COPY OF THE ORDER DATED NIL ISSUED BY THE 2ND RESPONDENT.**
- Exhibit P-9 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022.**



APPENDIX OF WP(C) 32348/2023

PETITIONER'S EXHIBITS

**Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION
DATED 15.09.2020 .**

**Exhibit P2 A TRUE COPY OF THE FORM NDH-4 APPLICATION SUBMITTED
BY THE PETITIONER .**

**Exhibit P3 A TRUE COPY OF THE FEE RECEIPT DATED 12.11.2021FOR
EXHIBIT P2 FORM NDH-4 AS MANDATED UNDER RULE 3A.**

**Exhibit P4 A TRUE COPY OF THE ORDER NUMBERED SRN.NO.
T58299942/2023/CL-VII DATED 31.08.2023.**

**Exhibit P5 A TRUE COPY OF THE INTERIM ORDER IN W.P.(C) NO.
39459 OF 2022 DATED 06.12.2022 .**



APPENDIX OF WP(C) 32235/2023

PETITIONER'S EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 06-12-2020.
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 15-02-2022.
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 15-02-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM.
- Exhibit-P4** A TRUE COPY OF THE ORDER, DATED 21-09-2023 PASSED BY RESPONDENT NO.2.
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE.
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 32324/2023

PETITIONER'S EXHIBITS

- Exhibit P1** A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY WITH COMPANY IDENTIFICATION NUMBER (CIN) U65929KL2020PLN066616.
- Exhibit P2** A COPY OF THE COMPANY MASTER DATA.
- Exhibit P3** A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 AS PER THE NOTIFICATION DATED 01.07.2019.
- ExhibitP3(a)** A COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED ON 19.04.2022.
- Exhibit P4** A COPY OF THE LETTER DATED 08.08.2023 OF THE 6TH RESPONDENT.
- Exhibit P5** A COPY OF THE REPRESENTATION SUBMITTED BY THE COMPANY DATED NIL.
- Exhibit P6** A COPY OF THE LETTER DATED 12.11.2020 OF THE 4TH RESPONDENT.
- Exhibit P7** A COPY OF THE INTERIM ORDER DATED 21.07.2023 IN WPC NO.23791/2023.



APPENDIX OF WP(C) 32152/2023

PETITIONER'S EXHIBITS

- Exhibit P1** A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY WITH COMPANY IDENTIFICATION NUMBER (CIN) U67190KL2016PLC047674.
- Exhibit P2** A COPY OF THE COMPANY MASTER DATA.
- Exhibit P3** A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 AS PER THE NOTIFICATION DATED 01.07.2019.
- ExhibitP3(a)** A COPY OF NIDHI (AMENDMENT) RULES, 2022 ADDING PROVISOS TO THE EXT.P3 AMENDED RULES PUBLISHED IN ON 19.04.2022.
- Exhibit P4** A COPY OF THE LETTER DATED 13.06.2023 OF THE 2ND RESPONDENT.
- Exhibit P5** A COPY OF THE REPRESENTATION SUBMITTED BY THE COMPANY DATED 9-9-2023.
- Exhibit P6** A COPY OF THE LETTER DATED 12.11.2020 OF THE 4TH RESPONDENT.
- Exhibit P7** COPY OF THE INTERIM ORDER DATED DATED 21.07.2023 IN WPC NO.23791/2023.

**APPENDIX OF WP(C) 32105/2023****PETITIONER'S EXHIBITS**

- Exhibit P1** A TRUE COPY OF ITS CERTIFICATE OF INCORPORATION OF FLYMAX NIDHI LTD.
- Exhibit P2** TRUE COPIES OF THE PETITIONER'S MEMORANDUM OF ASSOCIATION (MOA).
- Exhibit P3** TRUE COPIES OF THE PETITIONER'S ARTICLES OF ASSOCIATION (AOA).
- Exhibit P4** A TRUE COPY OF THE SAID FORM NDH - 4 ALONG WITH ACCOMPANYING DOCUMENTS AND RECEIPT.
- Exhibit P5** TRUE COPY OF THE E-MAIL FROM THE 2ND RESPONDENT DATED 16.06.2022.
- Exhibit P6** TRUE COPY OF THE EMAIL DATED 01.07.2022 ALONG WITH ATTACHMENTS SENT TO THE 2ND RESPONDENT.
- Exhibit P7** TRUE COPY OF THE ORDER OF THE ROC DATED 29.08.2023.
- Exhibit P8** CERTIFICATE ISSUED BY ITS STATUTORY AUDITORS, MSSRS SJS & CO, CHARTERED ACCOUNTANTS DATED 18.09.2023.
- Exhibit P9** A TRUE COPY OF THE CHALLAN EVIDENCING THE FILING OF THE FORM NDH-3 ALONG WITH THE APPROVAL STATUS.
- Exhibit P10** A TRUE COPY OF THE AUDITED FINANCIAL STATEMENTS FOR THE YEAR ENDED 31.03.2022 ALONG WITH THE AUDITOR'S CERTIFICATE.
- Exhibit P11** A TRUE COPY OF ORDER DATED 08.08.2023 IN WPC 25960 OF 2023.
- Exhibit P12** TRUE COPY OF CIRCULAR NO 12/2020 DATED 30.03.2020 INTRODUCING "COMPANIES FRESH START SCHEME, 2020.
- Exhibit P13** A TRUE COPY OF THE PRESS RELEASE DATED 24.08.2021 ISSUED BY THE 1ST RESPONDENT.



APPENDIX OF WP(C) 32035/2023

PETITIONER'S EXHIBITS

Exhibit-P1 A TRUE COPY OF THE ORDER DATED 22-09-2021 IN WP(C) NO.19698 OF 2021 PASSED BY THIS HON'BLE COURT.

Exhibit-P2 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE.

Exhibit-P3 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 32029/2023

PETITIONER'S EXHIBITS

- Exhibit P1 THE TRUE COPY OF THE ORDER PASSED IN SRN NO. R48818637 DATED 23.07.2021.**
- Exhibit P2 THE TRUE COPY OF THE INTERIM ORDER PASSED BY THIS HON'BLE COURT IN WP(C) NO.15900/2021 DATED 06.08.2021.**
- Exhibit P3 THE TRUE COPY OF INTERIM ORDER PASSED IN WP (C) NO. 21006/2021 DATED 04.10.2021.**
- Exhibit P4 THE TRUE COPY OF THE INTERIM ORDER PASSED BY THIS HON'BLE COURT IN WP(C) NO. 9099/2021 DATED 27.09.2021.**
- Exhibit P5 THE TRUE COPY OF THE INTERIM ORDER PASSED BY THIS HON'BLE COURT IN WP(C) NO. 316/2023 DATED 06.01.2023 IS.**
- Exhibit P6 THE TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED ON 19.04.2022.**



APPENDIX OF WP(C) 32022/2023

PETITIONER'S EXHIBITS

- Exhibit 1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 19/10/2020.**
- Exhibit P2 TRUE COPY OF THE NIDHI RULES 2014.**
- Exhibit P3 TRUE COPY OF THE AMENDED NIDHI RULES, 2019.**
- Exhibit P4 TRUE COPY OF THE FORM NDH-4 APPLICATION DATED 10/12/2021.**
- Exhibit P5 TRUE COPY OF THE ORDER DATED 29/8/2023 ISSUED BY THE 2ND RESPONDENT.**
- Exhibit P6 TRUE COPY OF THE INTERIM ORDER DATED 11/09/2023 IN W.P. (C) NO. 29643 OF 2023 OF THE HON'BLE HIGH COURT OF KERALA.**



APPENDIX OF WP(C) 31984/2023

PETITIONER EXHIBITS

**Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
13.01.2017 ISSUED BY THE 3RD RESPONDENT**

**Exhibit P2 TRUE COPY OF THE NDH- 4 FORM UPLOADED BY THE
PETITIONER**

**Exhibit P3 TRUE COPY OF THE RECEIPT DATED 11.01.2021 OF
NDH- 4 FORM**

**Exhibit P4 TRUE COPY OF THE JUDGMENT IN WP(C) NO.7501/2021
DATED 07.04.2021 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 31808/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY BEARING CIN U65990KL2021PLN066949 AND DATED 15/01/2022.**
- Exhibit-P2 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY REGISTERED WITH THE 4TH RESPONDENT.**
- Exhibit-P3 TRUE COPY OF THE EXTRACT OF THE RESOLUTION NO. 24/23-24 DATED 04/09/2023.**
- Exhibit-P4 TRUE COPY OF THE APPLICATION FILED BY THE PETITIONER IN FORM NDH-4 FOR DECLARATION AND NOTIFICATION IN THE OFFICIAL GAZETTE BY THE CENTRAL GOVERNMENT AS A NIDHI COMPANY.**
- Exhibit-P5 TRUE COPY OF THE PAYMENT RECEIPT IN FORM GAR-7 DATED 10/03/2022**
- Exhibit-P6 TRUE COPY OF THE UNDATED LETTER ISSUED BY THE 3RD RESPONDENT TO THE PETITIONER DURING THE MONTH OF AUGUST, 2023 WITH COPY TO THE 2ND RESPONDENT FOR NECESSARY ACTION.**
- Exhibit-P7 TRUE COPY OF THE LETTER ISSUED BY THE PETITIONER IN REPLY TO EXHIBIT-P6.**



APPENDIX OF WP(C) 31659/2023

PETITIONER'S EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 25-08-2020.
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 03-11-2021.
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 03-11-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM.
- Exhibit-P4** A TRUE COPY OF THE ORDER, DATED 26-07-2023 PASSED BY RESPONDENT NO.2.
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE.
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 31582/2023

PETITIONER'S EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 07-11-2020.
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 23-12-2021.
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 23-12-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM.
- Exhibit-P4** A TRUE COPY OF THE ORDER, DATED 15-09-2023 PASSED BY RESPONDENT NO.2.
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE.
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 31500/2023

PETITIONER'S EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 06-11-2020.
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 04-04-2022.
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 04-04-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM.
- Exhibit-P4** A TRUE COPY OF THE ORDER, DATED 14-08-2023 PASSED BY RESPONDENT NO.2.
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE.
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT.
- Exhibit-P7** A TRUE COPY OF THE REPLY DATED 23-09-2023 SUBMITTED BY THE PETITIONER.



APPENDIX OF WP(C) 31418/2023

PETITIONER'S EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 15-05-2020.
- Exhibit-P2** A TRUE COPY OF RECEIPT, DATED 01-07-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM.
- Exhibit-P3** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE.
- Exhibit-P4** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT.
- Exhibit-P5** A TRUE COPY OF THE ORDER, DATED 04-09-2023 PASSED BY RESPONDENT NO.2.
- Exhibit-P6** A TRUE COPY OF THE REPLY DATED 15-09-2023 SUBMITTED BY THE PETITIONER ALONG WITH ATTACHMENTS.



APPENDIX OF WP(C) 31413/2023

PETITIONER'S EXHIBITS

Exhibit-P1 A TRUE COPY OF THE ORDER DATED 08-11-2021 IN WP(C) NO.24317 OF 2021 PASSED BY THIS HON'BLE COURT.

Exhibit-P2 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE.

Exhibit-P3 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 31369/2023

PETITIONER'S EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 19-05-2020.
- Exhibit-P2** A TRUE COPY OF RECEIPT, DATED 31-08-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM.
- Exhibit-P3** A TRUE COPY OF THE ORDER, DATED 06-09-2023 PASSED BY RESPONDENT NO.2.
- Exhibit-P4** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE.
- Exhibit-P5** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT.
- Exhibit-P6** A TRUE COPY OF THE REPLY DATED 15-09-2023 SUBMITTED BY THE PETITIONER ALONG WITH ATTACHMENTS.



APPENDIX OF WP(C) 30971/2023

PETITIONER'S EXHIBITS

- Exhibit P1** A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY WITH COMPANY IDENTIFICATION NUMBER (CIN) U65929KL2018PLC053431.
- Exhibit P2** A COPY OF THE COMPANY MASTER DATA.
- Exhibit P3** A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 AS PER THE NOTIFICATION DATED 01.07.2019.
- Exhibit P3(a)** A COPY OF NIDHI (AMENDMENT) RULES, 2022 ADDING PROVISOS TO THE EXT.P3 AMENDED RULES PUBLISHED IN ON 19.04.2022.
- Exhibit P4** A COPY OF THE LETTER DATED 31.07.2023 OF THE 6TH RESPONDENT.
- Exhibit P5** A COPY OF THE REPRESENTATION DATED 05.09.2023 SUBMITTED BY THE COMPANY.
- Exhibit P6** A COPY OF THE LETTER DATED 12.11.2020 OF THE 4 TH RESPONDENT.
- Exhibit P7** A COPY OF THE INTERIM ORDER DATED DATED 21.07.2023 IN WPC NO.23791/2023.



APPENDIX OF WP(C) 30846/2023

PETITIONER'S EXHIBITS

Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY.

Exhibit P2 FORM NDH-4 FILED BY THE PETITIONER ON 03.05.2022.

Exhibit P3 TRUE COPY OF THE LETTER OF THE 2ND RESPONDENT DATED 16.08.2023 REJECTING THE NDH-4 FORM.

Exhibit P4 TRUE COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2022.

Exhibit P5 TRUE COPY OF INTERIM ORDER IN W.P (C) 16062 OF 2023 DATED 23.05.2023.



APPENDIX OF WP(C) 30694/2023

PETITIONER'S EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 02-03-2021.
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 19-05-2022.
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 19-05-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM.
- Exhibit-P4** A TRUE COPY OF THE ORDER, DATED 28-08-2023 PASSED BY RESPONDENT NO.2.
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE.
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 30602/2023

PETITIONER'S EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER AS A "NIDHI" DATED 16.12.2020**
- Exhibit P 2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit 3 A TRUE COPY OF THE S.O. 2269 (E) DATED 01.07.2019 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P4 A TRUE COPY OF THE APPLICATION DATED 28/02/2022 SUBMITTED BY THE PETITIONER IN NDH-4 FORM**
- Exhibit P5 A TRUE COPY OF THE COMMUNICATION/LETTER DATED 04.09.2023 ISSUED BY THE 2ND RESPONDENT**
- Exhibit P6 A TRUE COPY OF THE INTERIM ORDER DATED 25-10-2021 IN WP(C) NO. 22959 OF 2021 ON THE FILE OF THIS HON'BLE COURT**
- Exhibit P 7 A TRUE COPY OF THE ORDER DATED 14-09-2023 IN WP (C) NO. 30218/2023**



APPENDIX OF WP(C) 30585/2023

PETITIONER'S EXHIBITS

Exhibit -P1 THE RESOLUTION PASSED ON 01.09.2023

**Exhibit -P2 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
14.02.2017**

**Exhibit -P3 TRUE COPY OF THE LETTER DATED 06.07.2023 ISSUED BY
THE SECOND RESPONDENT**

**Exhibit-P4 TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN
W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 30568/2023

PETITIONER'S EXHIBITS

**Exhibit -P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
21.10.2020**

**Exhibit-P2 TRUE COPY OF THE LETTER DATED 05.09.2023 ISSUED BY
THE SECOND RESPONDENT**

**Exhibit-P3 TRUE COPY OF THE REPLY DATED NIL SUBMITTED BY THE
PETITIONER**

**Exhibit -P4 TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN
W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 30431/2023

PETITIONER'S EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 01/10/2020
- Exhibit P2** A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY
- Exhibit P 3** A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY
- Exhibit P4** A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT
- Exhibit p-5** A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 29/11/2021
- Exhibit P6** A TRUE COPY OF THE EMAIL DATED 04/04/2022 ISSUED BY THE 3RD RESPONDENT TO THE PETITIONER
- Exhibit P7** A TRUE COPY OF THE REPLY E-MAIL SENT BY THE PETITIONER DATED 18/04/2022 (WITHOUT ATTACHMENTS)
- Exhibit P- 8** TRUE COPY OF THE ORDER DATED 06/09/2023 ISSUED THE 3RD RESPONDENT
- Exhibit p-9** A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022



APPENDIX OF WP(C) 30218/2023

PETITIONER'S EXHIBITS

Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER AS A "NIDHI" DATED 30.10.2020

Exhibit P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY DATED 24- 05-2022

Exhibit P 3 A TRUE COPY OF THE S.O. 2269 (E) DATED 01.07.2019 ISSUED BY THE 1ST RESPONDENT

Exhibit P4 A TRUE COPY OF THE APPLICATION DATED 03.01.2022 SUBMITTED BY THE PETITIONER IN NDH-4

Exhibit P 5 A TRUE COPY OF THE LETTER DATED 17.08.2023 ISSUED BY THE 2ND RESPONDENT

Exhibit P6 A TRUE COPY OF THE INTERIM ORDER DATED 28-10-2021 IN WP(C) NO. 22959 OF 2021 ON THE FILE OF THIS HON'BLE COURT

Exhibit P7 A TRUE COPY OF THE ORDER DATED 14-6-2023 IN WP (C) NO. 19222 OF 2023 OF THIS HON'BLE COURT



APPENDIX OF WP(C) 30089/2023

PETITIONER'S EXHIBITS

Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY.

Exhibit P2 TRUE COPY OF THE FORM NDH-4 FILED BY THE PETITIONER ON 22.07.2021

Exhibit P3 TRUE COPY OF THE LETTER OF THE 2ND RESPONDENT DATED 31.08.2023 REJECTING THE NDH-4 FORM

Exhibit P4 TRUE COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2022

Exhibit P5 TRUE COPY OF INTERIM ORDER IN W.P (C) 16062 OF 2023 DATED 23.05.2023

**APPENDIX OF WP(C) 29943/2023****PETITIONER'S EXHIBITS**

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 13-8-2021 AS A "NIDHI"**
- Exhibit P2 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY DATED 11-8-2021**
- Exhibit P3 TRUE COPY OF THE RELEVANT PORTION OF COMPANIES (AMENDMENT) ACT, 2017 DATED 3-1-2018**
- Exhibit P4 TRUE COPY OF THE S.O. 2269 (E) DATED 1-7-2019 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P5 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2019 DATED 1-7-2019**
- Exhibit P6 TRUE COPY OF THE APPLICATION DATED NIL SUBMITTED BY THE PETITIONER IN NDH-4 FORM**
- Exhibit P7 TRUE COPY OF THE LETTER DATED AUGUST, 2023 ISSUED BY THE 5TH RESPONDENT**
- Exhibit P8 TRUE COPY OF THE LETTER DATED 2-9-2023 SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT**
- Exhibit P9 TRUE COPY OF THE INTERIM ORDER DATED 25-10-2021 IN WP(C) NO. 22959 OF 2021 ON THE FILE OF THIS HONOURABLE COURT**
- Exhibit P10 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED AS PER G.S.R. NO. 301(E) DATED 19-4-2022 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P11 TRUE COPY OF THE ORDER DATED 14-6-2023 IN WP (C) NO. 19222 OF 2023 OF THIS HONOURABLE COURT**



APPENDIX OF WP(C) 29904/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 02-03-2020**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 21-06-2021**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 21-06-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 05-08-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 29854/2023

PETITIONER'S EXHIBITS

- Exhibit 1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 01-02-2017
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 03-02-2021
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 03-02-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER, DATED 02-08-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT
- Exhibit-P7** A TRUE COPY OF REPLY DATED 30-08-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.1



APPENDIX OF WP(C) 29847/2023

PETITIONER'S EXHIBITS

**Exhibit -P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
16.04.2023**

**Exhibit-P2 TRUE COPY OF THE LETTER DATED 22.08.2023 ISSUED BY
THE SECOND RESPONDENT**

**Exhibit-P3 TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN
W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 29818/2023

PETITIONER'S EXHIBITS

- Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY WITH COMPANY IDENTIFICATION NUMBER (CIN) U65999KL2020PLN065224**
- Exhibit P2 A COPY OF THE COMPANY MASTER DATA**
- Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 AS PER THE NOTIFICATION DATED 01.07.2019**
- Exhibit P3(a) A COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED ON 19.04.2022**
- Exhibit P4 A COPY OF THE LETTER DATED 17.08.2023 OF THE 6TH RESPONDENT**
- Exhibit P5 A COPY OF THE REPRESENTATION SUBMITTED BY THE COMPANY**
- Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 4TH RESPONDENT**
- Exhibit P7 COPY OF THE INTERIM ORDER DATED 21.07.2023 IN WPC NO.23791/2023**



APPENDIX OF WP(C) 29811/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 05-07-2017**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 25-02-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 25-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 27-06-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF NOTICE NO.ROCK/NDH-4 REJ/NAVODAYA/3678/2023 DATED 17-08-2023 ISSUED BY RESPONDENT NO.4**



APPENDIX OF WP(C) 29800/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 29-10-2022**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 22-03-2023**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 22-03-2023 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 28-04-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF REPLY DATED 30-06-2023 SUBMITTED TO RESPONDENT NO.2 WITHOUT THE ANNEXURES**



APPENDIX OF WP(C) 29783/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 29-11-2018**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 03-02-2021**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 03-02-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 26-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**

**APPENDIX OF WP(C) 29643/2023****PETITIONER'S EXHIBITS**

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 1/8/2019**
- Exhibit P2 TRUE COPY OF THE NIDHI RULES 2014 DATED 31.03.2014**
- Exhibit P3 TRUE COPY OF THE AMENDED NIDHI RULES, 2019 DATED 01.07.2019**
- Exhibit P4 TRUE COPY OF THE FORM NDH-4 APPLICATION DATED 4/7/2020**
- Exhibit P5 TRUE COPY OF THE ORDER DATED 13/6/2023 ISSUED BY THE DEPUTY DIRECTOR OF THE 1ST RESPONDENT**
- Exhibit P6 TRUE COPY OF THE SHOW CAUSE NOTICE NO.ROCK/NDH-4 REJ/MCMETRO/3700/2023 DATED 17/8/2023 ISSUED BY THE 4TH RESPONDENT**
- Exhibit P7 TRUE COPY OF THE LETTER NO.ROCK/NDH-4 REJ/MCMETRO/3708/2023 DATED 17/8/2023 ISSUED BY THE 4TH RESPONDENT**
- Exhibit P8 TRUE COPY OF THE INTERIM ORDER DATED 2/8/2023 IN W.P.[C] NO.25236/2023 OF THE HON'BLE HIGH COURT OF KERALA**



APPENDIX OF WP(C) 29623/2023

PETITIONER EXHIBITS

Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY WITH COMPANY IDENTIFICATION NUMBER (CIN) U65999KL2020PLN061718

Exhibit P2 A COPY OF THE COMPANY MASTER DATA

Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 AS PER THE NOTIFICATION DATED 01.07.2019

Exhibit P3(a) A COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED ON 19.04.2022

Exhibit P4 A COPY OF THE LETTER DATED 30.08.2023 OF THE 6TH RESPONDENT

Exhibit P5 A COPY OF THE REPRESENTATION DATED 02.09.2023 SUBMITTED BY THE COMPANY

Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 4TH RESPONDENT

Exhibit P7 A COPY OF THE INTERIM ORDER DATED 21.07.2023 IN WPC NO.23791/2023

**APPENDIX OF WP(C) 29429/2023****PETITIONER'S EXHIBITS**

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 20-2-2019 AS A "NIDHI"**
- Exhibit P2 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY DATED 14-2-2019**
- Exhibit P3 TRUE COPY OF THE RELEVANT PORTION OF COMPANIES (AMENDMENT) ACT, 2017 DATED 3-1-2018**
- Exhibit P4 TRUE COPY OF THE S.O. 2269 (E) DATED 1-7-2019 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P5 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2019 DATED 1-7-2019**
- Exhibit P6 TRUE COPY OF THE APPLICATION DATED NIL SUBMITTED BY THE PETITIONER IN NDH-4 FORM**
- Exhibit 7 TRUE COPY OF THE LETTER DATED 14-5-2021 ISSUED BY THE 2ND RESPONDENT**
- Exhibit P8 TRUE COPY OF THE LETTER DATED 25-8-2023 SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT**
- Exhibit P9 TRUE COPY OF THE INTERIM ORDER DATED 25-10-2021 IN WP(C) NO. 22959 OF 2021 ON THE FILE OF THIS HONOURABLE COURT**
- Exhibit P10 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED AS PER G.S.R. NO. 301(E) DATED 19-4-2022 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P11 TRUE COPY OF THE ORDER DATED 14-6-2023 IN WP (C) NO. 19222 OF 2023 OF THIS HONOURABLE COURT**



APPENDIX OF WP(C) 27802/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 05-01-2017**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 01-01-2021**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 01-01-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 26-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 25224/2023

PETITIONER EXHIBITS

- Exhibit P1 THE TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 06.03.2018**
- Exhibit P2 THE TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER DATED NIL**
- Exhibit P3 THE TRUE COPY OF FORM NDH-4 AND ITS RECEIPT DATED 14.02.2020**
- Exhibit P4 THE TRUE copy OF THE ORDER, DATED 06/07/2023**
- Exhibit P5 TRUE COPY OF THE ORDER DATED 22-07-2021 IN WP(C) NO.14502 OF 2021 PASSED BY THIS HON'BLE COURT**
- Exhibit P-6 TRUE COPY OF INTERIM ORDER IN W.P(C) 28003 /2023 DATED 23.08.2023**



APPENDIX OF WP(C) 38585/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 26-10-2018**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 29-12-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 29-12-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 20-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 35321/2023

PETITIONER'S EXHIBITS

Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 17.5.2023.

Exhibit P2 TRUE COPY OF THE LETTER DATED 16.10.2023 ISSUED BY THE 2ND RESPONDENT.

Exhibit P3 TRUE COPY OF THE INTERIM ORDER DATED 23.5.2023 IN WPC NO. 16370/2023 OF THIS HONOURABLE COURT



APPENDIX OF WP(C) 33841/2023

PETITIONER EXHIBITS

- Exhibit P1 COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 14.12.2020 ISSUED BY THE MINISTRY OF CORPORATE AFFAIRS, GOVERNMENT OF INDIA**
- Exhibit P2 COPY OF THE APPLICATION IN FORM NO. NDH-4, DATED NIL PREFERRED BY THE PETITIONER BEFORE THE 2ND RESPONDENT**
- Exhibit P3 COPY OF THE ORDER NO. SRN.NO. T67611590/2023/CL-VII OF THE ASSISTANT DIRECTOR, MINISTRY OF CORPORATE AFFAIRS, GOVERNMENT OF INDIA DATED 15/09/2023**
- Exhibit P4 COPY OF THE INTERIM ORDER OF THIS HONOURABLE COURT IN W.P.(C) NO. 18295 OF 2023 OF THIS HON'BLE COURT DATED 6.6.2023**
- Exhibit P5 COPY OF THE INTERIM ORDER IN W.P.(C) NO. 25847 OF 2023 OF THIS HON'BLE COURT DATED 17.8.2023**



APPENDIX OF WP(C) 31186/2023

PETITIONER'S EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 27/09/2019.**
- Exhibit P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY.**
- Exhibit P3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY.**
- Exhibit P4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT.**
- Exhibit P 5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 14/10/2020.**
- Exhibit P6 TRUE COPY OF THE ORDER DATED 03/07/2023 ISSUED BY THE 3RD RESPONDENT.**



APPENDIX OF WP(C) 11704/2022

PETITIONER EXHIBITS

**Exhibit P1 THE TRUE COPY OF THE ORDER NO.
SRN.NO.T71844914/4/2022/CL-VII DT.30/03/2022 PASSED
BY THE 2ND RESPONDENT**

**Exhibit P2 THE TRUE COPY OF THE INTERIM ORDER IN WP (C) NO.
13808 OF 2021 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 10272/2021

PETITIONER'S EXHIBITS

EXHIBIT P1 TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 09.08.2016.

EXHIBIT P2 TRUE COPY OF THE FORM NDH-4 FILED ON 30.07.2020.

EXHIBIT P3 TRUE COPY OF THE ORDER/ LETTER DATED 29.01.2021 ISSUED BY 2ND RESPONDENT.

EXHIBIT P4 TRUE COPY OF REPLY SUBMITTED BY THE PETITIONER DATED 06.03.2021 ALONG WITH ITS ANNEXURES.

EXHIBIT P5 TRUE COPY OF INTERIM ORDER DATED 04.02.2021 IN WPC NO.2818/2021 PASSED BY THIS HON'BLE COURT.

**APPENDIX OF WP(C) 34455/2023****PETITIONER EXHIBITS**

- Exhibit P1 TRUE COPY OF THE INCORPORATION CERTIFICATE DATED 26.10.2021**
- Exhibit P2 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION (MOA) DATED 25.10.2021**
- Exhibit P3 TRUE COPY OF THE NOTIFICATION DATED 02/04/2014 CONTAINING THE NIDHI RULES 2014**
- Exhibit P4 TRUE COPY OF THE NOTIFICATION DATED 01/07/2019, CONTAINING THE NIDHI (AMENDMENT) RULES 2019**
- Exhibit P5 TRUE COPY OF THE NDH-1 FORM WITH APPROVAL ON 30/06/2022 VIDE SRN NO.F11980976**
- Exhibit P6 TRUE COPY OF THE NOTIFICATION DATED 19/04/2022 CONTAINING THE NIDHI (AMENDMENT) RULES, 2022**
- Exhibit P7 TRUE COPY OF THE SCREENSHOT OF E-FORM PAS-3 WHICH THE PETITIONER TRIED TO FILE ON 21/12/2022 FROM MCA 21 E-FILING SYSTEM**
- Exhibit P8 TRUE COPY OF THE SCREEN SHOT OF THE ERROR MESSAGE**
- Exhibit P9 TRUE COPY OF THE SCREEN SHOT OF ONE SUCH TECHNICAL ERROR SHOWN WHILE FILING NDH-4**
- Exhibit P10 TRUE COPY OF THE E-FORM NDH-3 AND ITS APPROVAL**
- Exhibit P11 TRUE COPY OF THE-FORM DPT-3 AND ITS APPROVAL**
- Exhibit P12 TRUE COPY OF THE RELEVANT PAGE EVIDENCING THE MANDATORY REQUIREMENT OF SRN NUMBER OF NDH-2 IN THE NDH-4**
- Exhibit P13 TRUE COPY OF THE E-FORM NDH-2 FILED ON 28.04.2023 VIDE SRN NO.AA2083289**
- Exhibit P14 TRUE COPY OF THE DETAILED PETITION FILED BEFORE THE RESPONDENTS ON 26.08.2023**
- Exhibit P15 TRUE COPY OF THEHE ORDER REJECTED THE E-FORM NDH-2 DATED 20/09/2023**
- Exhibit P16 TRUE COPY OF THE INTERIM ORDER IN W.P(C). NO. 27426 OF 2023 DATED 21.08.2023 OF THIS HON'BLE COURT**



2024:KER:30565

WP (C) No.38860/2023 & conn.cases

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APPENDIX OF WP(C) 34514/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 08-03-2017**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 01-01-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 01-01-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 04-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 10-10-2023 SUBMITTED BY THE PETITIONER**



APPENDIX OF WP(C) 41360/2023

PETITIONER'S EXHIBITS

- Exhibit 1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER AS A "NIDHI" DATED 03/08/2022**
- Exhibit P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY UN DATED**
- Exhibit P3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P4 A TRUE COPY OF THE SUBMITTED FORM NDH-2 DATED 09/05/2023**
- Exhibit P5 A TRUE COPY OF THE REJECTION ORDER ISSUED BY THE 3RD RESPONDENT DATED 09/10/2023**
- Exhibit P 6 A TRUE COPY OF THE EMAIL COMMUNICATION RECEIVED IN THE PETITIONER'S EMAIL ID DATED 30/11/2023**



APPENDIX OF WP(C) 41284/2023

PETITIONER'S EXHIBITS

Exhibit-P1 TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 11-05-2020

Exhibit-P2 TRUE COPY OF THE NDH4 FORM FILED ON 18-06-2021

Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 18-06-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM

Exhibit-P4 TRUE COPY OF THE ORDER DATED 30-11-2023 PASSED BY RESPONDENT NO.2

Exhibit-P5 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE

Exhibit-P6 TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 38981/2023

PETITIONER EXHIBITS

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 28.1.2022 ISSUED BY THE MINISTRY OF CORPORATE AFFAIRS.**
- Exhibit P2 TRUE COPY OF THE SCREENSHOT SHOWING TECHNICAL ERROR IN COMPLETING NDH-4 APPLICATION ALONG WITH A WRITTEN COPY.**
- Exhibit P3 TRUE COPY OF THE REJECTION ORDER ISSUED BY THE 3RD RESPONDENT DATED 21.9.2023.**
- Exhibit P4 TRUE COPY OF THE REPRESENTATION DATED 27.4.2023 PREFERRED BY THE PETITIONER TO THE 4TH RESPONDENT.**
- Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 23.5.2023 IN WPC NO. 16370/2023 OF THIS HONOURABLE COURT.**



APPENDIX OF WP(C) 39005/2023

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER AS A "NIDHI" DATED 24 /07/2020**
- Exhibit P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY UN DATED**
- Exhibit P2A A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY UN DATED**
- Exhibit P3 A TRUE COPY OF THE S.O. 2269 (E) DATED 01.07.2019 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P4 A TRUE COPY OF THE NDH -4 APPLICATION CHELAN DATED 18/09/2021**
- Exhibit P4A A TRUE COPY OF THE COMMUNICATION/LETTER DATED 10/11/2023 ISSUED BY THE 2ND RESPONDENT**
- Exhibit P5 A TRUE COPY OF THE INTERIM ORDER DATED 14/09/2023 IN WP(C) NO. 30218/2023**
- Exhibit P6 A TRUE COPY OF THE ORDER DATED 18/09/2023 IN WP (C) NO. 30602/2023**



APPENDIX OF WP(C) 39256/2023

PETITIONER EXHIBITS

Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER AS A "NIDHI" DATED 25.09.2018

Exhibit P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY UNDATED

Exhibit P2A A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY UNDATED

Exhibit P3 A TRUE COPY OF THE S.O. 2269 (E) DATED 01.07.2019 ISSUED BY THE 1ST RESPONDENT

Exhibit P4 A TRUE COPY OF THE NDH -4 APPLICATION CHELAN DATED 05/03/2020

Exhibit P4A A TRUE COPY OF THE COMMUNICATION/LETTER DATED 15.09.2021 ISSUED BY THE 2ND RESPONDENT

Exhibit P5 A TRUE COPY OF THE INTERIM ORDER DATED 14/09/2023 IN WP(C) NO. 30218/2023 ON THE FILE OF THIS HON'BLE COURT

Exhibit P6 A TRUE COPY OF THE ORDER DATED 18/09/2023 IN WP (C) NO. 30602/2023 OF THIS HON'BLE COURT



APPENDIX OF WP(C) 39264/2023

PETITIONER EXHIBITS

Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 01/04/2020

Exhibit P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY

Exhibit P3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY

Exhibit P4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT

Exhibit P5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 30/08/2021

Exhibit P6 TRUE COPY OF THE ORDER DATED 06/11/2023 ISSUED THE 3RD RESPONDENT

Exhibit P7 A TRUE COPY OF THE CHALLAN RECEIPT OF THE FORM NDH-1 SUBMITTED BY THE PETITIONER DATED 30/08/2021

Exhibit P8 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022



APPENDIX OF WP(C) 39339/2023

PETITIONER EXHIBITS

Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY

Exhibit P2 THE TRUE COPY OF THE FORM NDH-4 FILED BY THE PETITIONER ON 07.09.2021

Exhibit P3 THE TRUE COPY OF THE LETTER OF THE 2ND RESPONDENT DATED 07.11.2023 REJECTING THE NDH-4 FORM FILED BY THE PETITIONER

Exhibit P4 TRUE COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2022

Exhibit P5 TRUE COPY OF INTERIM ORDER IN W.P (C) 16062 OF 2023 DATED 23.05.2023



APPENDIX OF WP(C) 39480/2023

PETITIONER EXHIBITS

- Exhibit 1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 25.02.2020
- Exhibit-P2** A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY
- Exhibit-P3** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2019
- Exhibit-P4** A TRUE COPY OF THE APPLICATION DATED 30.06.2021 IN NDH-4 FORM
- Exhibit-P5** A TRUE COPY OF THE LETTER DATED 11.08.2023 ISSUED BY THE 5TH RESPONDENT
- Exhibit-P6** A TRUE COPY OF THE INTERIM ORDER DATED 05.10.2023 IN W.P.(C) NO. 32648 / 2023
- Exhibit-P7** A TRUE COPY OF THE NOTIFICATION WIDE G.S.R. NO. 301(E) DATED 19.04.2022 ISSUED BY THE 1ST RESPONDENT



APPENDIX OF WP(C) 39598/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 03-03-2020**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 22-06-2021**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 22-06-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 23-11-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 39614/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 11-08-2020**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 27-08-2021**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 27-08-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 20-11-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 39660/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 29-10-2020**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 27-12-2021**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 27-12-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER DATED 22-11-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 39945/2023

PETITIONER'S EXHIBITS

**Exhibit P1 A TRUE COPY OF THE ORDER DATED 20-11-2023 PASSED BY
THE 6TH RESPONDENT REJECTING NDH-4 APPLICATION
SUBMITTED BY THE PETITIONER**

**Exhibit P2 TRUE COPY OF THE ORDER IN W.P(C).NO.38065/2023
DATED 16-11-2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 39964/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 27-07-2021**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 22-09-2022**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 22-09-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER DATED 21-09-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 39995/2023

PETITIONER'S EXHIBITS

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 4.11.2019 ISSUED BY THE MINISTRY OF CORPORATE AFFAIRS.**
- Exhibit P2 TRUE COPY OF THE LETTER DATED 23.11.2023 ISSUED BY THE 2ND RESPONDENT.**
- Exhibit P3 TRUE COPY OF THE REPRESENTATION PREFERRED BY THE PETITIONER BEFORE THE 2ND RESPONDENT DATED 24.11.2023.**
- Exhibit P4 TRUE COPY OF THE INTERIM ORDER DATED 23.5.2023 IN WPC NO. 16370/2023 OF THIS HONOURABLE COURT.**



APPENDIX OF WP(C) 40020/2023

PETITIONER'S EXHIBITS

- Exhibit P 1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 25/07/2023**
- Exhibit P 2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P 3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P 5 A TRUE COPY OF FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 28/10/2023**
- Exhibit P6 A TRUE COPY OF THE EMAIL ISSUED BY THE 3RD RESPONDENT DATED 14/11/2023**
- Exhibit P7 TRUE COPY OF THE ORDER DATED 23/11/2023 ISSUED THE 3RD RESPONDENT**
- Exhibit P 8 A TRUE COPY OF THE ACCOUNT STATEMENT OF THE PETITIONER COMPANY ISSUED BY THE SOUTH INDIAN BANK DATED 27/11/2023**
- Exhibit P9 A TRUE COPY OF THE LIST OF ALLOTTEES OF THE PETITIONER COMPANY**
- Exhibit P10 A TRUE COPY OF THE RESOLUTION PASSED IN THE GENERAL BODY MEETING OF THE PETITIONER COMPANY HELD ON 16/10/2023**
- Exhibit P11 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**



APPENDIX OF WP(C) 40108/2023

PETITIONER'S EXHIBITS

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 15.11.2021 ISSUED BY THE MINISTRY OF CORPORATE AFFAIRS.**
- Exhibit P2 TRUE COPY OF THE SCREENSHOT SHOWING TECHNICAL ERROR IN COMPLETING NDH-4.**
- Exhibit P3 TRUE COPY OF THE INTERIM ORDER DATED 23.5.2023 IN WPC NO. 16370/2023 OF THIS HONOURABLE COURT.**



APPENDIX OF WP(C) 40192/2023

PETITIONER'S EXHIBITS

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 12.3.2020 ISSUED BY THE MINISTRY OF CORPORATE AFFAIRS**
- Exhibit P2 TRUE COPY OF THE LETTER DATED 23.11.2023 ISSUED BY THE 2ND RESPONDENT.**
- Exhibit P3 TRUE COPY OF THE REPRESENTATION PREFERRED BY THE PETITIONER BEFORE THE 2ND RESPONDENT DATED 25.11.2023.**
- Exhibit P4 TRUE COPY OF THE INTERIM ORDER DATED 23.5.2023 IN WPC NO. 16370/2023 OF THIS HONOURABLE COURT.**



APPENDIX OF WP(C) 40206/2023

PETITIONER'S EXHIBITS

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 18.8.2020 ISSUED BY THE MINISTRY OF CORPORATE AFFAIRS.**
- Exhibit P2 TRUE COPY OF THE LETTER DATED 22.11.2023 ISSUED BY THE 2ND RESPONDENT.**
- Exhibit P3 TRUE COPY OF THE INTERIM ORDER DATED 23.5.2023 IN WPC NO. 16370/2023 OF THIS HONOURABLE COURT.**



APPENDIX OF WP(C) 40340/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 04-09-2020**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 22-10-2021**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 22-10-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER DATED 24-11-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 40480/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 06-09-2020**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 28-10-2021**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 28-10-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER DATED 23-11-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 40524/2023

PETITIONER'S EXHIBITS

Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 20/10/2017

Exhibit P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY

Exhibit P3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY

Exhibit P 4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT

Exhibit 5 A TRUE COPY OF THE SCREEN SHOT SENT BY THE COMPANY SECRETARY TO THE PETITIONER COMPANY DATED NIL

Exhibit P6 A TRUE COPY OF THE REPRESENTATION DATED 28/11/2023 SUBMITTED BY THE PETITIONER BEFORE THE 1ST RESPONDENT

Exhibit P 7 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022

Exhibit P-8 A TRUE COPY OF ORDER DATED 11/12/2023 ISSUED BY THE THIRD RESPONDENT



APPENDIX OF WP(C) 40609/2023

PETITIONER'S EXHIBITS

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF COMPANY DATED 24.02.2020.**
- Exhibit P2 TRUE COPY OF THE FORM NDH-4 FILED BY THE COMPANY DATED 08.01.2022**
- Exhibit P3 TRUE COPY OF THE RECEIPT DATED 8.1.2022**
- Exhibit P4 TRUE COPY OF THE ORDER DATED 02.08.2023 ISSUED BY THE 2ND RESPONDENT TO THE DIRECTOR OF THE COMPANY**
- Exhibit P5 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY THE 1ST RESPONDENT ON 19.4.2022 IN THE GAZETTE**
- Exhibit P6 TRUE COPY OF THE ORDER DATED 21.07.2023 IN W.P.(C)NO.23558 OF 2023 OF THIS HON'BLE COURT.**



APPENDIX OF WP(C) 40645/2023

PETITIONER'S EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 21/02/2020**
- Exhibit P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 20/04/2021**
- Exhibit P6 TRUE COPY OF THE ORDER DATED 23/11/2023 ISSUED THE 3RD RESPONDENT**
- Exhibit P7 A TRUE COPY OF THE CHALLAN RECEIPT OF THE FORM NDH-1 SUBMITTED BY THE PETITIONER DATED 08/10/2021**
- Exhibit P8 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**

**APPENDIX OF WP(C) 40674/2023****PETITIONER'S EXHIBITS**

- Exhibit 1** TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 9-7-2020 AS A "NIDHI"
- Exhibit P2** TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY DATED 7-7-2020
- Exhibit P3** TRUE COPY OF THE RELEVANT PORTION OF COMPANIES (AMENDMENT) ACT, 2017 DATED 3-1-2018
- Exhibit P4** TRUE COPY OF THE S.O. 2269 (E) DATED 1-7-2019 ISSUED BY THE 1ST RESPONDENT
- Exhibit P5** TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2019 DATED 1-7-2019
- Exhibit P6** TRUE COPY OF THE APPLICATION DATED NIL SUBMITTED BY THE PETITIONER IN NDH-4 FORM
- Exhibit P7** TRUE COPY OF THE LETTER DATED 23-11-2023 ISSUED BY THE 5TH RESPONDENT
- Exhibit P8** TRUE COPY OF THE LETTER DATED 25-11-2023 SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT
- Exhibit P9** TRUE COPY OF THE INTERIM ORDER DATED 25-10-2021 IN WP(C) NO. 22959 OF 2021 ON THE FILE OF THIS HONOURABLE COURT
- Exhibit P10** TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED AS PER G.S.R. NO. 301(E) DATED 19-4-2022 ISSUED BY THE 1ST RESPONDENT
- Exhibit P11** TRUE COPY OF THE ORDER DATED 14-6-2023 IN WP (C) NO. 19222 OF 2023 OF THIS HONOURABLE COURT



APPENDIX OF WP(C) 40688/2023

PETITIONER'S EXHIBITS

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 29.08.2020 ISSUED BY THE MINISTRY OF CORPORATE AFFAIRS**
- Exhibit P2 TRUE COPY OF THE LETTER DATED 28.11.2023 ISSUED BY THE 2ND RESPONDENT.**
- Exhibit P3 TRUE COPY OF THE REPRESENTATION PREFERRED BY THE PETITIONER BEFORE THE 2ND RESPONDENT DATED 01.12.2023.**
- Exhibit P4 TRUE COPY OF THE INTERIM ORDER DATED 23.5.2023 IN WPC NO. 16370/2023 OF THIS HONOURABLE COURT.**

**APPENDIX OF WP(C) 40777/2023****PETITIONER'S EXHIBITS**

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 24-10-2019 AS A "NIDHI"**
- Exhibit 2 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY DATED 23-10-2019**
- Exhibit P3 TRUE COPY OF THE RELEVANT PORTION OF COMPANIES (AMENDMENT) ACT, 2017 DATED 3-1-2018**
- Exhibit P4 TRUE COPY OF THE S.O. 2269 (E) DATED 1-7-2019 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P5 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2019 DATED 1-7-2019**
- Exhibit 6 TRUE COPY OF THE APPLICATION DATED NIL SUBMITTED BY THE PETITIONER IN NDH-4 FORM**
- Exhibit P7 TRUE COPY OF THE LETTER DATED 21-11-2023 ISSUED BY THE 5TH RESPONDENT**
- Exhibit P8 TRUE COPY OF THE LETTER DATED 25-11-2023 SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT**
- Exhibit P9 TRUE COPY OF THE INTERIM ORDER DATED 25-10-2021 IN WP(C) NO. 22959 OF 2021 ON THE FILE OF THIS HONOURABLE COURT**
- Exhibit P10 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED AS PER G.S.R. NO. 301(E) DATED 19-4-2022 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P11 TRUE COPY OF THE ORDER DATED 14-6-2023 IN WP (C) NO. 19222 OF 2023 OF THIS HONOURABLE COURT**



APPENDIX OF WP(C) 40796/2023

PETITIONER'S EXHIBITS

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 10.7.2020 ISSUED BY THE MINISTRY OF CORPORATE AFFAIRS**
- Exhibit P2 TRUE COPY OF THE LETTER DATED 30.11.2023 ISSUED BY THE 2ND RESPONDENT.**
- Exhibit P3 TRUE COPY OF THE REPRESENTATION PREFERRED BY THE PETITIONER BEFORE THE 2ND RESPONDENT DATED 01.12.2023.**
- Exhibit P4 TRUE COPY OF THE INTERIM ORDER DATED 23.5.2023 IN WPC NO. 16370/2023 OF THIS HONOURABLE COURT.**



APPENDIX OF WP(C) 40804/2023

PETITIONER'S EXHIBITS

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 17.08.2020 ISSUED BY THE MINISTRY OF CORPORATE AFFAIRS.**
- Exhibit P2 TRUE COPY OF THE LETTER DATED 28.11.2023 ISSUED BY THE 2ND RESPONDENT.**
- Exhibit P3 TRUE COPY OF THE REPRESENTATION PREFERRED BY THE PETITIONER BEFORE THE 2ND RESPONDENT DATED 1.12.2023.**
- Exhibit P4 TRUE COPY OF THE INTERIM ORDER DATED 23.5.2023 IN WPC NO. 16370/2023 OF THIS HONOURABLE COURT.**

**APPENDIX OF WP(C) 40841/2023****PETITIONER'S EXHIBITS**

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER AS A "NIDHI" DATED 25.07.2022
- Exhibit 2** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER AS A "NIDHI" DATED 25.07.2022
- Exhibit 2A** A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY UNDATED
- Exhibit P3** A TRUE COPY OF THE FORM INC-20A DATED 28.09.2022
- Exhibit P4** A TRUE COPY OF FORM SH-7 DATED 19.11.2022
- Exhibit P5** A TRUE COPY OF THE REPRESENTATION SUBMITTED BY THE APPLICANT OF THE PETITIONER COMPANY, WHICH WAS ACKNOWLEDGED BY THE ROC ON 24.11.2022
- Exhibit P5(1)** A TRUE COPY OF THE BOARD RESOLUTION OF ALLOTMENT OF SHARES DATED 19.11.2022
- Exhibit P5(2)** A TRUE COPY OF FORM PAS-3 DATED 19.11.2022
- Exhibit P6** A TRUE COPY OF THE SCREENSHOT OF THE FORM NDH-4 AFTER THE DUE DATE



APPENDIX OF WP(C) 40887/2023

PETITIONER'S EXHIBITS

- Exhibit P1** A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY WITH COMPANY IDENTIFICATION NUMBER (CIN) U65999KL2020PLN065520
- Exhibit P2** A COPY OF THE COMPANY MASTER DATA
- Exhibit P3** A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 AS PER THE NOTIFICATION DATED 01.07.2019.
- Exhibit P3(a)** A COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED ON 19.04.2022
- Exhibit P4** A COPY OF THE LETTER DATED 19.09.2023 OF THE 6TH RESPONDENT
- Exhibit P5** A COPY OF THE REPRESENTATION SUBMITTED BY THE COMPANY DATED 30-9-2023
- Exhibit P6** A COPY OF THE LETTER DATED 12.11.2020 OF THE 4TH RESPONDENT
- Exhibit P7** COPY OF THE INTERIM ORDER DATED 21.07.2023 IN WPC NO.23791/2023



APPENDIX OF WP(C) 40974/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 18-07-2016**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 23-01-2021**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 23-01-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER DATED 28-11-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 41037/2023

PETITIONER'S EXHIBITS

- Exhibit P 1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 20.10.2020**
- Exhibit P 2 A TRUE COPY OF THE MEMORANDUM AND ARTICLES OF ASSOCIATION OF THE COMPANY**
- Exhibit P 3 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 18.11.2021**
- Exhibit P 4 A TRUE COPY OF THE ORDER DATED 12.07.2023 ISSUED THE 2 ND RESPONDENT**
- Exhibit P 5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES 2022, PUBLISHED BY THE 1 ST RESPONDENT IN THE GAZETTE**
- Exhibit P 6 A TRUE COPY OF THE INTERIM ORDER DATED 21.07.2023 IN W.P.(C).NO. 23558/2023**

**APPENDIX OF WP(C) 41310/2023****PETITIONER'S EXHIBITS**

Exhibit P1 TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY

Exhibit P2 TRUE COPY OF THE COMPANY MASTER DATA.

Exhibit P3 TRUE COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 NOTIFICATION DATED 31.03.2014.

Exhibit P3a TRUE COPY OF RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2022 ADDING PROVISOS TO THE EXHIBIT -P3 AMENDED RULES DATED 19.04.2022.

Exhibit P4 TRUE COPY OF THE LETTER DATED 26.04.2022 OF THE 2ND RESPONDENT

Exhibit P5 TRUE COPY OF THE TICKET FOR GRANTING AN OPPORTUNITY FOR FILING ANOTHER NDH 4 AFTER RECTIFYING THE MISTAKES/DEFICIENCIES POINTED OUT DATED 29.11.2023

Exhibit P6 TRUE COPY OF THE LETTER DATED 12.11.2020 ISSUED BY THE 4TH RESPONDENT TO THE 7TH RESPONDENT.

Exhibit P7 TRUE COPY OF THE SHOW CAUSE NOTICE DATED 02.06.2023

Exhibit P8 TRUE COPY OF THE INTERIM ORDER DATED 21.07.2023 IN WPC NO. 23791/2023 OF THIS HON'BLE COURT.

**APPENDIX OF WP(C) 41747/2023****PETITIONER'S EXHIBITS**

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 17-8-2021 AS A "NIDHI"**
- Exhibit P2 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY DATED 13-8-2021**
- Exhibit P3 TRUE COPY OF THE RELEVANT PORTION OF COMPANIES (AMENDMENT) ACT, 2017 DATED 3-1-2018**
- Exhibit P4 TRUE COPY OF THE S.O. 2269 (E) DATED 1-7-2019 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P5 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2019 DATED 1-7-2019**
- Exhibit P6 TRUE COPY OF THE APPLICATION DATED NIL SUBMITTED BY THE PETITIONER IN NDH-4 FORM**
- Exhibit P7 TRUE COPY OF THE LETTER DATED 30-11-2023 ISSUED BY THE 5TH RESPONDENT**
- Exhibit P8 TRUE COPY OF THE LETTER DATED 8-12-2023 SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT**
- Exhibit P9 TRUE COPY OF THE INTERIM ORDER DATED 25-10-2021 IN WP(C) NO. 22959 OF 2021 ON THE FILE OF THIS HONOURABLE COURT**
- Exhibit P10 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED AS PER G.S.R. NO. 301(E) DATED 19-4-2022 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P11 TRUE COPY OF THE ORDER DATED 14-6-2023 IN WP (C) NO. 19222 OF 2023 OF THIS HONOURABLE COURT**



APPENDIX OF WP(C) 31115/2023

PETITIONER'S EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 04-02-2021.
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 01-04-2022.
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 01-04-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM.
- Exhibit-P4** A TRUE COPY OF THE ORDER, DATED 15-09-2023 PASSED BY RESPONDENT NO.2.
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE.
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT.
- Exhibit-P7** A TRUE COPY OF THE NDH3 FORM FOR THE PERIOD TILL 30-09-2022 APPROVED ON 30-10-2022.



APPENDIX OF WP(C) 39529/2023

PETITIONER EXHIBITS

- Exhibit P1 COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY**
- Exhibit P2 COPY OF THE MEMORANDUM OF ASSOCIATION AND ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P3 COPY OF THE NOTIFICATION NO. S.O. 2269 DATED 1 JULY 2019**
- Exhibit P4 COPY OF THE NIDHI (AMENDMENT) RULES 2019 PUBLISHED AS G.S.R NO. 467 (E) DATED 01.07.2019 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P5 COPY OF THE NIDHI AMENDMENT RULES 2022 PUBLISHED AS G.S.R NO. 301E DATED 19.04.2022 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P6 COPY OF THE FORM NDH-4 FILED BY THE PETITIONER ON 07.07.2020**
- Exhibit P7 COPY OF THE REJECTION LETTER DATED 23.10.2023 ISSUED BY THE 2ND RESPONDENT**
- Exhibit P8 COPY OF THE INTERIM ORDER DATED 25.08.2023 IN WP (C) 28829/2023**



APPENDIX OF WP(C) 42086/2023

PETITIONER'S EXHIBITS

Exhibit P1 THE TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY

Exhibit P2 THE TRUE COPY OF THE COMPANY MASTER DATA

Exhibit P3 THE TRUE COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019

Exhibit P3(a) THE TRUE COPY OF NIDHI {AMENDMENT) RULES, 2022 ADDING PROVISOS TO THE EXT.P3 AMENDED RULES

Exhibit P4 THE TRUE COPY OF THE E-FORM NDH-4 DATED 16.08.2023 ALONG WITH THE CHALLAN

Exhibit P5 THE TRUE COPY OF THE LETTER DATED 12.09.2023 ISSUED BY THE 6TH RESPONDENT

Exhibit P6 THE TRUE COPY OF THE INTERIM ORDER DATED 21.07.2023 IN WPC NO.23791/2023



APPENDIX OF WP(C) 42158/2023

PETITIONER'S EXHIBITS

Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY

Exhibit P2 FORM NDH-4 FILED BY THE PETITIONER ON 14.10.2020

Exhibit P3 TRUE COPY OF THE LETTER OF THE 2NDRESPONDENT DATED 16.10.2023 REJECTING THE NDH-4 FORM

Exhibit P4 TRUE COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2022

Exhibit P5 TRUE COPY OF INTERIM ORDER IN W.P (C) 16062 OF 2023 DATED 23.05.2023

**APPENDIX OF WP(C) 42208/2023****PETITIONER'S EXHIBITS**

- Exhibit P1** TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 21.05.2018, WITH CIN U65999KL2018PLC053366 OF THE PETITIONER COMPANY KOSAMATTAM NIDHI LIMITED.
- Exhibit P2** TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY KOSAMATTAM NIDHI LIMITED.
- Exhibit P3** TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY KOSAMATTAM NIDHI LIMITED.
- Exhibit P4** TRUE COPY OF FORM NDH-4 DATED 07.03.2020 ALONG WITH THE CERTIFICATES AND ENCLOSURES.
- Exhibit P5** TRUE COPY OF THE CERTIFICATES DATED 26.08.2020.
- Exhibit P6** TRUE COPY OF THE COMMUNICATION DATED 19.02.2021 BY THE 4TH RESPONDENT REJECTING THE FORM NDH-4 FILED BY THE PETITIONER.
- Exhibit P7** TRUE COPY OF THE WRIT PETITION(CIVIL) NO. 6776/2021 FILED BY THE PETITIONER WITHOUT THE EXHIBITS.
- Exhibit P8** TRUE COPY OF THE INTERIM ORDER DATED 27.09.2021 PASSED BY THIS HON'BLE COURT IN A BATCH OF CASES WITH WP(C) NO: 9099/2021 AS THE LEAD CASE.
- Exhibit P9** TRUE COPY OF THE ORDER IN I.A NO.2/2021 IN W.P.(C) NO.6776/2021 DATED 19.11.2021 BY WHICH THE BENEFIT OF EXHIBIT P-8 ORDER IS EXTENDED TO THE PETITIONER.
- Exhibit P10** TRUE COPY OF THE COMPOUNDING APPLICATION DATED 21.12.2022 FILED BY THE PETITIONER HEREIN ALONG WITH FORM NUMBER GNL-1 BEFORE THE REGIONAL DIRECTOR, SOUTHERN REGION, CHENNAI FOR ALLEGED VIOLATION OF RULE 5(1) (C) READ WITH RULE 14 OF NIDHI RULES, 2014.
- Exhibit P11** TRUE COPY OF THE ORDER DATED 29.09.2023 IN CA NO.14/SEC.441/RD(SR)/2023-24 PASSED BY THE 5TH RESPONDENT UPON EXHIBIT P-10 APPLICATION AND NOTICE OF ORDER IN FORM INC-28, COMPOUNDING THE ALLEGED VIOLATION OF RULE 5(1) (C) READ WITH RULE 14 OF THE NIDHI RULES, 2014.
- Exhibit P12** TRUE COPY OF THE RECEIPTS OF REMITTANCE OF COMPOUND FEE DATED 07.09.2023 FOR AN AMOUNT OF RS.30000/- EACH BY THE PETITIONER AND THREE DIRECTORS ALONG



WITH THE RECEIPT OF FEE DATED 10.10.2023 FOR INC-28.

- Exhibit P13** TRUE COPY OF THE COMPOUNDING APPLICATION DATED 21.12.2022 FILED BY THE PETITIONER HEARING ALONG WITH FORM NUMBER GNL-1 BEFORE THE REGIONAL DIRECTOR, SOUTHERN REGION, CHENNAI FOR ALLEGED VIOLATION OF RULE 21 OF NIDHI RULES OF COMPANIES ACT 2013.
- Exhibit P14** TRUE COPY OF THE COMPOUNDING ORDER DATED 29.09.2023 IN CA NO.20/SEC.441/RD(SR)/2023-24 PASSED BY THE 5TH RESPONDENT UPON EXHIBIT P-13 APPLICATION AND NOTICE OF ORDER IN FORM INC-28, COMPOUNDING THE ALLEGED VIOLATION OF RULE 21 OF NIDHI RULES OF COMPANIES ACT 2013.
- Exhibit P15** TRUE COPY OF THE RECEIPTS OF REMITTANCE OF COMPOUND FEE DATED 07.09.2023 FOR AN AMOUNT OF 5000 EACH BY FOUR DIRECTORS ALONG WITH THE RECEIPT OF FEE DATED 10.10.2023 FOR INC-28.
- Exhibit P16** TRUE COPY OF THE ADJUDICATION APPLICATION DATED 21.12.2022 FILED BY THE PETITIONER ALONG WITH FORM NUMBER GNL-1 BEFORE THE 6TH RESPONDENT; REGISTRAR OF COMPANIES KERALA.
- Exhibit P17** TRUE COPY OF THE ADJUDICATION ORDERS DATED 19.05.2023 PASSED BY THE 6TH RESPONDENT UPON EXHIBIT P-13 APPLICATIONS NUMBERED AS 2101/2023, 2102/2023, 2103/2023, 2104/2023 ADJUDICATING THE ALLEGED VIOLATION FOR NOT MENTIONING THE DIRECTOR DIN IN THE DOCUMENTS ATTACHED WITH THE E-FORM ADT-1.
- Exhibit P18** TRUE COPY OF THE RECEIPTS OF REMITTANCE OF PENALTY DATED 30.05.2023 FOR AN AMOUNT OF RS.50000/- EACH BY THE PETITIONER COMPANY AND THREE DIRECTORS, DATED 23.05.2023, 26.05.2023 AND 30.05.2023.
- Exhibit P19** TRUE COPY OF THE COMPOUNDING APPLICATION DATED 21.12.2022 FILED BY THE PETITIONER HEREIN ALONG WITH FORM NUMBER GNL-1 BEFORE THE REGIONAL DIRECTOR, SOUTHERN REGION, CHENNAI PERTAINING TO SECTION 406 READ WITH RULE 13(5) OF NIDHI RULES 2014.
- Exhibit P20** TRUE COPY OF THE COMPOUNDING ORDER DATED 29.09.2023 IN CA NO.16/SEC.441/RD(SR)/2023-24 PASSED BY THE 5TH RESPONDENT UPON EXHIBIT P-19 APPLICATION AND NOTICE OF ORDER IN FORM INC-28, COMPOUNDING OF



OFFENCE FOR INTEREST ON FIXED AND RECURRING DEPOSIT PERTAINING TO SECTION 406 READ WITH RULE 13(5) OF NIDHI RULES 2014.

- Exhibit P21 TRUE COPY OF THE RECEIPTS OF REMITTANCE OF COMPOUND FEE DATED 08.09.2023 FOR AN AMOUNT OF RS.5000/- EACH BY THE PETITIONER AND THREE DIRECTORS ALONG WITH THE RECEIPT OF FEE DATED 10.09.2023 FOR INC-28.**
- Exhibit P22 TRUE COPY OF THE COMPOUNDING APPLICATION DATED 21.12.2022 FILED BY THE PETITIONER HEARING ALONG WITH FORM NUMBER GNL-1 BEFORE THE REGIONAL DIRECTOR, SOUTHERN REGION, CHENNAI FOR COMPOUNDING OF OFFENCE FOR INTEREST ON FIXED AND RECURRING DEPOSIT PERTAINING TO SECTION 406 READ WITH RULE 13(6)(B) OF NIDHI RULES 2014.**
- Exhibit P23 TRUE COPY OF THE COMPOUNDING ORDER DATED 29.09.2023 IN CA NO. 17/SEC.441/RD(SR)/2023-24 PASSED BY THE 5TH RESPONDENT UPON EXHIBIT P-22 APPLICATION AND NOTICE OF ORDER IN FORM INC-28, COMPOUNDING OF OFFENCE FOR INTEREST ON FIXED AND RECURRING DEPOSIT PERTAINING TO SECTION 406 READ WITH RULE 13(6)(B) OF THE NIDHI RULES 2014.**
- Exhibit P24 TRUE COPY OF THE RECEIPTS OF REMITTANCE OF COMPOUND FEE DATED 08.09.2023 FOR AN AMOUNT OF RS.5000/- EACH BY PETITIONER AND THREE DIRECTORS ALONG WITH THE RECEIPT OF FEE DATED 10.10.2023 FOR INC-28.**
- Exhibit P25 TRUE COPY OF THE COMPOUNDING APPLICATION DATED 21.12.2022 FILED BY THE PETITIONER HEARING ALONG WITH FORM NUMBER GNL-1 BEFORE THE REGIONAL DIRECTOR, SOUTHERN REGION, CHENNAI FOR COMPOUNDING OF FOR REPAYMENT OF A DEPOSIT BEFORE THE EXPIRY OF THE PERIOD PERTAINING TO SECTION 406 READ WITH RULE 13(6)(C) OF NIDHI RULES 2014.**
- Exhibit P26 TRUE COPY OF THE COMPOUNDING ORDER DATED 29.09.2023 IN CA NO.18/SEC.441/RD(SR)/2023-24 PASSED BY THE 5TH RESPONDENT UPON EXHIBIT P-25 APPLICATION AND NOTICE OF ORDER IN FORM INC-28, COMPOUNDING FOR REPAYMENT OF A DEPOSIT BEFORE THE EXPIRY OF THE PERIOD PERTAINING TO SECTION 406 READ WITH RULE 13(6)(C) OF NIDHI RULES 2014.**
- Exhibit P27 TRUE COPY OF THE RECEIPTS OF REMITTANCE OF COMPOUND FEE DATED 8/9/2023 FOR AN AMOUNT OF 5000 EACH BY PETITIONER AND THREE DIRECTORS ALONG WITH THE RECEIPT OF FEE DATED 10.10.2023 FOR INC-28.**



- Exhibit P28** TRUE COPY OF THE COMPOUNDING APPLICATION DATED 21.12.2022 FILED BY THE PETITIONER HEARING ALONG WITH FORM NUMBER GNL-1 BEFORE THE REGIONAL DIRECTOR, SOUTHERN REGION, CHENNAI FOR COMPOUNDING OF OFFENCE EXTENDING GOLD LOAN TO A PERSON IN VIOLATION OF RULE 15(2)(C) OF NIDHI RULES 2014.
- Exhibit P29** TRUE COPY OF THE COMPOUNDING ORDER DATED 29.09.2023 IN CA NO. 19/SEC.441/RD(SR)/2023-24 PASSED BY THE 5TH RESPONDENT UPON EXHIBIT P-28 APPLICATION AND NOTICE OF ORDER IN FORM INC-28, COMPOUNDING OF OFFENCE EXTENDING GOLD LOAN TO A PERSON IN VIOLATION OF RULE 15(2)(C) OF NIDHI RULES 2014.
- Exhibit P30** TRUE COPY OF THE RECEIPTS OF REMITTANCE OF COMPOUND FEE DATED 08.09.2023 FOR AN AMOUNT OF RS.5000/- EACH BY PETITIONER AND THREE DIRECTORS ALONG WITH THE RECEIPT OF FEE DATED 10.10.2023 FOR INC-28.
- Exhibit P31** TRUE COPY OF THE COMPOUNDING APPLICATION DATED 21.12.2022 FILED BY THE PETITIONER HEREIN ALONG WITH FORM NUMBER GNL-1 BEFORE THE REGIONAL DIRECTOR, SOUTHERN REGION, CHENNAI FOR COMPOUNDING OF OFFENCE RELATED TO LACK OF IDENTITY PROOF (PAN) OF CERTAIN DEPOSITORS IN VIOLATION OF RULE 12(4)(A) OF NIDHI RULES 2014.
- Exhibit P32** TRUE COPY OF THE COMPOUNDING ORDER DATED 29.09.2023 IN CA NO.15/SEC.441/RD(SR)/2023-24 PASSED BY THE 5TH RESPONDENT UPON EXHIBIT P-31 APPLICATION AND NOTICE OF ORDER IN FORM INC-28, COMPOUNDING OF OFFENCE RELATED TO LACK OF IDENTITY PROOF (PAN) OF CERTAIN DEPOSITORS IN VIOLATION OF RULE 12(4)(A) OF NIDHI RULES 2014.
- Exhibit P33** TRUE COPY OF THE RECEIPTS OF REMITTANCE OF COMPOUND FEE DATED 08.09.2023 FOR AN AMOUNT OF RS.5000/- EACH BY PETITIONER AND THREE DIRECTORS ALONG WITH THE RECEIPT OF FEE DATED 10.10.2023 FOR INC-28.
- Exhibit P34** TRUE COPY OF THE FORM INC-28, DATED 09.10.2023 ALONG WITH RECEIPT OF PAYMENT DATED 10.10.203 (WITHOUT THE ATTACHMENTS MENTIONED THEREIN).
- Exhibit P35** TRUE COPY OF THE COMMUNICATION NO.SC3/167/2023/HOME DATED 20.09.2023 OF THE 3RD RESPONDENT TO THE INSPECTOR GENERAL OF POLICE, ECONOMIC OFFENCES WING, THIRUVANANTHAPURAM ALONG WITH THE RELEVANT PAGE OF THE LIST IN WHICH DETAILS OF THE PETITIONER IS INCLUDED.



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Exhibit P36 TRUE COPY OF THE LETTER DATED 01.12.2023 ISSUED BY THE PETITIONER TO THE 4TH RESPONDENT DETAILING THE EXHIBIT P-11, P-14, P-17, P-21, P-23, P-26, P-29 AND P-32 ORDERS AND REQUESTING TO DECLARE THE PETITIONER COMPANY AS A NIDHI COMPANY.



APPENDIX OF WP(C) 42363/2023

PETITIONER'S EXHIBITS

- Exhibit P1** A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY WITH COMPANY IDENTIFICATION NUMBER (CIN) U65929KL2020PLN061665.
- Exhibit P2** A COPY OF THE COMPANY MASTER DATA
- Exhibit P3** A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 AS PER THE NOTIFICATION DATED 01.07.2019
- Exhibit P3(a)** A COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED ON 19.04.2022
- Exhibit P4** A COPY OF THE LETTER DATED 28.11.2023 OF THE 6TH RESPONDENT
- Exhibit P5** A COPY OF THE REPRESENTATION SUBMITTED BY THE COMPANY DATED NIL
- Exhibit P6** A COPY OF THE LETTER DATED 12.11.2020 OF THE 4TH RESPONDENT
- Exhibit P7** COPY OF THE INTERIM ORDER DATED 21.07.2023 IN WPC NO.23791/2023



APPENDIX OF WP(C) 42396/2023

PETITIONER'S EXHIBITS

Exhibit-P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER.

Exhibit-P2 A TRUE COPY OF THE COMPLAINT DATED 22.12.2020.

Exhibit-P3 A TRUE COPY OF THE ACKNOWLEDGMENT OF THE COMPLAINT NO. SR1696877 DATED 19.12.2020.

Exhibit-P4 A TRUE COPY OF THE ACKNOWLEDGMENT OF THE COMPLAINT NO. SR1710425 DATED 31.12.2020.

Exhibit-P5 A TRUE COPY OF THE SHOW CAUSE NOTICE DATED 24.03.2023 ISSUED BY THE 2ND RESPONDENT.

Exhibit-P6 A TRUE COPY OF THE REPLY DATED 29.04.2023 SUBMITTED BY THE PETITIONER.

**APPENDIX OF WP(C) 42792/2023****PETITIONER'S EXHIBITS**

- Exhibit P-1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 31/05/2020
- Exhibit P-2** A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY
- Exhibit 3** A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY
- Exhibit P- 4** A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT
- Exhibit P-5** A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 30/07/2021
- Exhibit P-6** A TRUE COPY OF THE EMAIL DATED 27/08/2021 ISSUED BY THE 3RD RESPONDENT TO THE PETITIONER
- Exhibit P-7** A TRUE COPY OF THE REPLY E-MAIL SENT BY THE PETITIONER DATED 05/10/2021 (WITHOUT ATTACHMENTS)
- Exhibit P-8** TRUE COPY OF THE ORDER DATED 28/11/2023 ISSUED THE 3RD RESPONDENT
- Exhibit P-9** A TRUE COPY OF THE RECEIPTS DATED 26/07/2021 FOR FILING FORM NDH-3
- Exhibit P-9(a)** A TRUE COPY OF THE RECEIPTS DATED 28/07/2021 FOR FILING FORM NDH-3
- Exhibit P-9(b)** A TRUE COPY OF THE RECEIPTS DATED 13/05/2022 FOR FILING FORM NDH-3
- Exhibit p-10** A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022



APPENDIX OF WP(C) 43349/2023

PETITIONER'S EXHIBITS

**Exhibit -P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
13.04.2021**

**Exhibit-P2 TRUE COPY OF THE LETTER DATED 11.12.2023 ISSUED BY
THE SECOND RESPONDENT**

**Exhibit -P3 TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN
W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 43223/2023

PETITIONER'S EXHIBITS

- Exhibit P1 TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY**
- Exhibit P2 TRUE COPY OF THE COMPANY MASTER DATA**
- Exhibit P3 TRUE COPY OF THE RELEVANT PAGES OF NIDHI {AMENDMENT) RULES, 2019**
- Exhibit P3(a) TURE COPY OF NIDHI {AMENDMENT) RULES, 2022 ADDING PROVISOS TO THE EXT.P3 AMENDED RULES**
- Exhibit P4 TRUE COPY OF THE E-FORM NDH-4**
- Exhibit P5 TRUE COPY OF THE SHOW CAUSE NOTICE ISSUED BY THE 5TH RESPONDENT DATED 06.06.2023**
- Exhibit P6 TRUE COPY OF THE LETTER DATED 07.07.2022 OF THE 6'" RESPONDENT**
- Exhibit P7 TRUE COPY OF THE INTERIM ORDER DATED 21.07.2023 IN WPC NO.23791/2023**



APPENDIX OF WP(C) 43277/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 12-03-2018**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 09-02-2022**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 09-02-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER DATED 14-12-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 18-12-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**



APPENDIX OF WP(C) 43870/2023

PETITIONER'S EXHIBITS

Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER AS A "NIDHI" DATED 19TH APRIL, 2021

Exhibit P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY UNDATED

Exhibit P2A A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY UNDATED

Exhibit P3 A TRUE COPY OF THE S.O.2269 (E) DATED 01.07.2019 ISSUED BY THE 1ST RESPONDENT

Exhibit P4 A TRUE COPY OF THE NDH -4 APPLICATION DATED 13/06/2022

Exhibit P4A A TRUE COPY OF THE COMMUNICATION/LETTER DATED 18/12/2023 ISSUED BY THE 4TH RESPONDENT

Exhibit P5 A TRUE COPY OF THE INTERIM ORDER DATED 14/09/2023 IN WP(C) NO. 30218/2023 ON THE FILE OF THIS HON'BLE COURT

Exhibit P6 A TRUE COPY OF THE ORDER DATED 18/09/2023 IN WP (C) NO. 30602/2023 OF THIS HON'BLE COURT



APPENDIX OF WP(C) 42744/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 10-03-2017**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 07-09-2022**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 07-09-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER DATED 12-12-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 194/2024

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 03-06-2021**
- Exhibit-P2 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P3 A TRUE COPY OF THE PRINT OUT OF THE STATUS OF NDH-2 FORM FILED BY THE PETITIONER OBTAINED FROM THE WEBSITE OF RESPONDENT NO.1 AS ON 11-11-2023**
- Exhibit-P4 A TRUE COPY OF THE RECEIPT G.A.R.7 DATED 01-12-2023 ISSUED FOR PAYMENT OF FEE FOR FILING NDH-2**
- Exhibit-P5 A TRUE COPY OF THE PRINT OUT OF THE STATUS OF NDH-2 FORM FILED BY THE PETITIONER AS ON 01-12-2023 OBTAINED FROM THE WEBSITE OF RESPONDENT NO.1**



APPENDIX OF WP(C) 195/2024

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 05-05-2021**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 21-06-2022**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 21-06-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 11-12-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 43110/2023

PETITIONER'S EXHIBITS

Exhibit P1 THE TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY

Exhibit P2 THE TRUE COPY OF THE COMPANY MASTER DATA DATED 27.11.2023

Exhibit P3 TRUE COPY OF THE RELEVANT PAGES OF NIDHI {AMENDMENT) RULES, 2019

Exhibit P3(a) TRUE COPY OF NIDHI {AMENDMENT) RULES, 2022 ADDING PROVISOS TO THE EXT.P3 AMENDED RULES

Exhibit P4 TRUE COPY OF THE E-FORM NDH-4 DATED 16.12.2020 ALONG WITH THE CHALLAN

Exhibit P5 TRUE COPY OF THE SHOW CAUSE NOTICE ISSUED BY THE 5TH RESPONDENT DATED 03.10.2023

Exhibit P6 TRUE COPY OF THE LETTER DATED 06.06.2021 OF THE 6TH RESPONDENT

Exhibit P7 TRUE COPY OF THE INTERIM ORDER DATED 21.07.2023 IN WPC NO.23791/2023



APPENDIX OF WP(C) 2290/2024

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 22-11-2020**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 20-01-2022**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 20-01-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 04-01-2024 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 15-01-2024 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**



APPENDIX OF WP(C) 2399/2024

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 01-12-2022**
- Exhibit-P2 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P3 A TRUE COPY OF THE NDH4 FORM FILED ON 30-03-2023**
- Exhibit-P4 A TRUE COPY OF THE PRINTOUT OF THE WEBSITE OF THE MINISTRY OF CORPORATE AFFAIRS SHOWING THE STATUS OF NDH4 FORM FILED BY THE PETITIONER AS REJECTED AS ON 31-03-2023**
- Exhibit-P5 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 2788/2024

PETITIONER'S EXHIBITS

- Exhibit P-1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 16/07/2021
- Exhibit P-2** A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY
- Exhibit P-3** A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY
- Exhibit P-4** A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT
- Exhibit P-5** A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 14/09/2022
- Exhibit P-6** TRUE COPY OF THE ORDER DATED 29/12/2023 ISSUED BY THE 3RD RESPONDENT
- Exhibit P-7** A TRUE COPY OF THE RECEIPT DATED 26/06/2023 FOR FILING FORM NDH-3
- Exhibit P-8** A TRUE COPY OF THE RECEIPT DATED 17/07/2023 FOR FILING FORM NDH-3
- Exhibit P-9** A TRUE COPY OF THE RECEIPT DATED 10/09/2022 FOR FILING FORM NDH-1
- Exhibit P-10** A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022



APPENDIX OF WP(C) 42677/2023

PETITIONER'S EXHIBITS

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF QATIEF NIDHI LIMITED DATED 20-12-2021 AS A "NIDHI"**
- Exhibit P2 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 23-12-2022 AS A "NIDHI"**
- Exhibit P3 TRUE COPY OF THE GENERAL CIRCULAR NO. 04/2023 DATED 21-2-2023 ISSUED BY THE 2ND RESPONDENT**
- Exhibit P4 TRUE COPY OF THE PRINT OUT OF THE RELEVANT PORTION OF THE COMPLAINT SUBMITTED IN THE WEB PORTAL OF THE 1ST RESPONDENT DATED NIL ON 22-3-2023 BY THE PETITIONER**
- Exhibit P5 TRUE COPY OF THE PRINT OUT OF THE RELEVANT PORTION OF THE COMPLAINT SUBMITTED IN THE WEB PORTAL OF THE 1ST RESPONDENT DATED NIL ON 24-3-2023 BY THE PETITIONER**
- Exhibit P6 TRUE COPY OF THE REPRESENTATION DATED 13-12-2023 SUBMITTED BY THE PETITIONER TO THE 2ND RESPONDENT**
- Exhibit P7 TRUE COPY OF THE ORDER DATED 21-8-2023 IN WP (C) NO. 23815 OF 2023 OF THIS HONOURABLE COURT**



APPENDIX OF WP(C) 15715/2023

PETITIONER EXHIBITS

- Exhibit - THE RESOLUTION PASSED ON 05.12.2022
P1**
- Exhibit - TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
P2 27.09.2019**
- Exhibit - TRUE COPY OF THE LETTER DATED 23.08.2022 ISSUED BY
P3 THE SECOND RESPONDENT**
- Exhibit - TRUE COPY OF AN INTERIM ORDER IN W.P.(C) NO.
P4 35280/2022 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 32651/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 25.10.2020.**
- Exhibit-P2 TRUE COPY OF THE LETTER DATED 15.09.2023 ISSUED BY THE SECOND RESPONDENT.**
- Exhibit-P3 TRUE COPY OF THE REPLY DATED 25.09.2023 SUBMITTED BY THE PETITIONER.**
- Exhibit-P4 TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT.**



APPENDIX OF WP(C) 33713/2023

PETITIONER EXHIBITS

- Exhibit-P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 30.09.2020**
- Exhibit-P2 TRUE COPY OF THE LETTER DATED 08.08.2023 ISSUED BY THE SECOND RESPONDENT**
- Exhibit-P3 TRUE COPY OF THE REPLY DATED 06.09.2023 SUBMITTED BY THE PETITIONER**
- Exhibit-P4 TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 12529/2023

PETITIONER EXHIBITS

**Exhibit- P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
18.08.2022**

Exhibit -P2 TRUE COPY OF THE LETTER DATED 20.01.2023

**Exhibit -P3 TRUE COPY OF AN INTERIM ORDER IN W.P.(C) NO.
35280/2022 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 18015/2023

PETITIONER EXHIBITS

**Exhibit - P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION
DATED 11.11.2022**

**Exhibit - P2 TRUE COPY OF THE LETTER DATED 10.04.2023 ISSUED
BY THE SECOND RESPONDENT**

**Exhibit - P3 TRUE COPY OF THE LETTER DATED 11.04.2023 ISSUED
BY THE SECOND RESPONDENT**

**Exhibit - P4 TRUE COPY OF AN INTERIM ORDER IN W.P.(C)
NO.16370/2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 27221/2023

PETITIONER EXHIBITS

**Exhibit -P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
09.10.2020**

**Exhibit 2 TRUE COPY OF THE LETTER DATED 04.08.2023 ISSUED BY
THE SECOND RESPONDENT**

**Exhibit-P3 TRUE COPY OF THE REPLY, DATED NIL, SUBMITTED BY THE
PETITIONER**

**Exhibit-P4 TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN
W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 23833/2023

PETITIONER EXHIBITS

- Exhibit - TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
P1 09.04.2019**
- Exhibit - TRUE COPY OF THE LETTER DATED 06.07.2023 ISSUED BY
P2 THE SECOND RESPONDENT**
- Exhibit -P3 TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN
W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 15599/2023

PETITIONER EXHIBITS

Exhibit - P1 THE RESOLUTION PASSED ON 23.04.2023

**Exhibit - P2 TRUE COPY OF THE CERTIFICATE OF INCORPORATION
DATED 16.11.2022**

**Exhibit - P3 TRUE COPY OF THE LETTER DATED 18.04.2023 ISSUED BY
THE SECOND RESPONDENT**

**Exhibit - P4 TRUE COPY OF AN INTERIM ORDER IN W.P.(C) NO.
35280/2022 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 26000/2023

PETITIONER EXHIBITS

- Exhibit - P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 17.07.2019**
- Exhibit - P2 TRUE COPY OF THE LETTER DATED 28.07.2023 ISSUED BY THE SECOND RESPONDENT**
- Exhibit -P3 TRUE COPY OF THE REPLY DATED 03.08.2023 SUBMITTED BY THE PETITIONER**
- Exhibit 4 TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 14602/2023

PETITIONER EXHIBITS

- Exhibit - TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
P1 07.09.2022**
- Exhibit - TRUE COPY OF THE LETTER ISSUED BY THE SECOND
P2 RESPONDENT DATED 09.02.2023**
- Exhibit - TRUE COPY OF THE EXPLANATION OF THE PETITIONER
P3 DATED 27.02.2023**
- Exhibit - TRUE COPY OF AN INTERIM ORDER IN W.P.(C) NO.
P4 35280/2022 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 31721/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 14.10.2020.**
- Exhibit-P2 TRUE COPY OF THE LETTER DATED 04.09.2023 ISSUED BY THE SECOND RESPONDENT.**
- Exhibit-P3 TRUE COPY OF THE REPLY DATED NIL SUBMITTED BY THE PETITIONER.**
- Exhibit-P4 TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT.**



APPENDIX OF WP(C) 23006/2023

PETITIONER EXHIBITS

**Exhibit - TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
P1 08.05.2019**

**Exhibit- P2 TRUE COPY OF THE LETTER DATED 06.07.2023 ISSUED BY
THE SECOND RESPONDENT**

**Exhibit - TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN
P3 W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 17263/2023

PETITIONER EXHIBITS

- Exhibit - THE RESOLUTION PASSED ON 21.05.2023
P1**
- Exhibit - TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
P2 17.12.2022**
- Exhibit - TRUE COPY OF THE LETTER DATED 15.05.2023 ISSUED BY
P3 THE SECOND RESPONDENT**
- Exhibit - TRUE COPY OF AN INTERIM ORDER IN W.P.(C)
P4 NO.16370/2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 20865/2023

PETITIONER EXHIBITS

**Exhibit - P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION
DATED 31.10.2019**

**Exhibit - P2 TRUE COPY OF THE LETTER DATED 20.06.2023 ISSUED
BY THE SECOND RESPONDENT**

**Exhibit - P3 TRUE COPY OF AN INTERIM ORDER IN W.P.(C)
NO.16370/2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 31180/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 14.10.2020.**
- Exhibit-P2 TRUE COPY OF THE LETTER DATED 04.09.2023 ISSUED BY THE SECOND RESPONDENT.**
- Exhibit-P3 TRUE COPY OF THE REPLY DATED NIL SUBMITTED BY THE PETITIONER.**
- Exhibit-P4 TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT.**



APPENDIX OF WP(C) 20144/2023

PETITIONER EXHIBITS

- Exhibit - TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
P1 19.01.2023**

- Exhibit - TRUE COPY OF THE LETTER DATED 09.06.2023 ISSUED BY
P2 THE SECOND RESPONDENT**

- Exhibit - TRUE COPY OF AN INTERIM ORDER IN W.P.(C)
P3 NO.16370/2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 11741/2023

PETITIONER'S EXHIBITS

- Exhibit - TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
P1 07.09.2022**
- Exhibit - TRUE COPY OF THE LETTER DATED 17.02.2023
P2**
- Exhibit - TRUE COPY OF AN INTERIM ORDER IN W.P.(C) NO.
P3 35280/2022 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 23811/2023

PETITIONER EXHIBITS

**Exhibit -P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
18.07.2020**

**Exhibit- P2 TRUE COPY OF THE LETTER DATED 12.07.2023 ISSUED BY
THE SECOND RESPONDENT**

**Exhibit-P3 TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN
W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 16370/2023

PETITIONER EXHIBITS

- Exhibit - TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
P1 12.12.2022**
- Exhibit - TRUE COPY OF THE LETTER DATED 10.05.2023 ISSUED BY
P2 THE SECOND RESPONDENT**
- Exhibit - TRUE COPY OF AN INTERIM ORDER IN W.P.(C) NO.
P3 35280/2022 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 30174/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 21.12.2020**
- Exhibit-P2 TRUE COPY OF THE LETTER DATED 31.08.2023 ISSUED BY THE SECOND RESPONDENT**
- Exhibit-P3 TRUE COPY OF THE REPLY DATED NIL SUBMITTED BY THE PETITIONER**
- Exhibit-P4 TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 26131/2023

PETITIONER EXHIBITS

**Exhibit -P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
05.06.2020**

**Exhibit-P2 TRUE COPY OF THE LETTER DATED 28.07.2023 ISSUED BY
THE SECOND RESPONDENT**

**Exhibit -P3 TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN
W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 21675/2023

PETITIONER EXHIBITS

- Exhibit - TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
P1 26.09.2019**

- Exhibit - TRUE COPY OF THE LETTER DATED 23.06.2023 ISSUED BY
P2 THE SECOND RESPONDENT**

- Exhibit - TRUE COPY OF AN INTERIM ORDER IN W.P.(C)
P3 NO.16370/2023 OF THIS HON'BLE COURT DATED
23.05.2023**



APPENDIX OF WP(C) 27175/2023

PETITIONER EXHIBITS

**Exhibit-P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
14.06.2022**

**Exhibit- P2 TRUE COPY OF THE LETTER DATED 22.11.2022 ISSUED BY
THE SECOND RESPONDENT**

**Exhibit-P3 TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN
W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 28137/2023

PETITIONER EXHIBITS

**Exhibit- P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
06.11.2020**

**Exhibit- P2 TRUE COPY OF THE LETTER DATED 18.08.2023 ISSUED BY
THE SECOND RESPONDENT**

**Exhibit- P3 TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN
W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT**



2024:KER:30565

WP (C) No.38860/2023 & conn.cases

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APPENDIX OF WP(C) 953/2024

PETITIONER'S EXHIBITS

**Exhibit -P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED
01.07.2022**

Exhibit-P2 THE TRUE COPY OF THE APPLICATION DATED 06.12.2023



APPENDIX OF WP(C) 31538/2023

PETITIONER'S EXHIBITS

Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 24/3/2021.

Exhibit P2 TRUE COPY OF THE NIDHI RULES 2014.

Exhibit P3 TRUE COPY OF THE AMENDED NIDHI RULES, 2019.

Exhibit P4 TRUE COPY OF THE NDH-4 APPLICATION.

Exhibit P5 TRUE COPY OF THE ORDER DATED 15/9/2023 ISSUED BY THE 2ND RESPONDENT.

Exhibit P6 TRUE COPY OF THE INTERIM ORDER DATED 11/09/2023 IN W.P. (C) NO. 29643 OF 2023 OF THE HON'BLE HIGH COURT OF KERALA.



APPENDIX OF WP(C) 4635/2024

PETITIONER'S EXHIBITS

- Exhibit P1** A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY WITH COMPANY IDENTIFICATION NUMBER (CIN) U64990KL2023PLN83128
- Exhibit P2** A COPY OF THE COMPANY MASTER DATA
- Exhibit P3** A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 AS PER THE NOTIFICATION DATED 01.07.2019
- Exhibit P3(a)** A COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED ON 19.04.2022
- Exhibit P4** A COPY OF THE LETTER OF THE 6TH RESPONDENT
- Exhibit P5** A COPY OF THE REPRESENTATION SUBMITTED BY THE COMPANY DATED 25/1/2024
- Exhibit P6** A COPY OF THE LETTER DATED 12.11.2020 OF THE 4TH RESPONDENT
- Exhibit P7** COPY OF THE INTERIM ORDER DATED 21.07.2023 IN WPC NO.23791/2023



APPENDIX OF WP(C) 4464/2024

PETITIONER'S EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER AS A "NIDHI" DATED 12/11/2021**
- Exhibit P2 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY UN DATED**
- Exhibit P3 A TRUE COPY OF THE S.O. 2269 (E) DATED 01.07.2019 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P4 A TRUE COPY OF THE NDH -4 APPLICATION UNDATED**
- Exhibit P5 A TRUE COPY OF THE COMMUNICATION/LETTER DATED 22/01/2024 ISSUED BY THE 2ND RESPONDENT**
- Exhibit P6 A TRUE COPY OF THE INTERIM ORDER DATED 14/09/2023 IN WP(C) NO. 30218/2023**
- Exhibit P7 A TRUE COPY OF THE ORDER DATED 18/09/2023 IN WP (C) NO. 30602/2023**



APPENDIX OF WP(C) 4436/2024

PETITIONER'S EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER AS A "NIDHI" DATED 19/01/2023**
- Exhibit P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY UN DATED**
- Exhibit P2A A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY UN DATED**
- Exhibit P3 A TRUE COPY OF THE S.O. 2269 (E) DATED 01.07.2019 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P4 A TRUE COPY OF THE NDH -4 APPLICATION DATED 27/10/2023**
- Exhibit P5 A TRUE COPY OF THE COMMUNICATION/LETTER DATED 05/12/2023 ISSUED BY THE 2ND RESPONDENT**
- Exhibit P6 A TRUE COPY OF THE INTERIM ORDER DATED 14/09/2023 IN WP(C) NO. 30218/2023**
- Exhibit P7 A TRUE COPY OF THE ORDER DATED 18/09/2023 IN WP (C) NO. 30602/2023**

**APPENDIX OF WP(C) 32648/2023****PETITIONER'S EXHIBITS**

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 28-2-2021 AS A "NIDHI".**
- Exhibit P2 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY DATED 19-2-2021.**
- Exhibit P3 TRUE COPY OF THE RELEVANT PORTION OF COMPANIES (AMENDMENT) ACT, 2017 DATED 3-1-2018.**
- Exhibit P4 TRUE COPY OF THE S.O. 2269 (E) DATED 1-7-2019 ISSUED BY THE 1ST RESPONDENT.**
- Exhibit P5 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2019 DATED 1-7-2019.**
- Exhibit P6 TRUE COPY OF THE APPLICATION DATED NIL SUBMITTED BY THE PETITIONER IN NDH-4 FORM.**
- Exhibit P7 TRUE COPY OF THE LETTER DATED 19-9-2023 ISSUED BY THE 5TH RESPONDENT.**
- Exhibit P8 TRUE COPY OF THE LETTER DATED 22-9-2023 SUBMITTED BY THE PETITIONER BEFORE THE 2ND RESPONDENT.**
- Exhibit P9 TRUE COPY OF THE INTERIM ORDER DATED 25-10-2021 IN WP(C) NO. 22959 OF 2021 ON THE FILE OF THIS HONOURABLE COURT.**
- Exhibit P10 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED AS PER G.S.R. NO. 301(E) DATED 19-4-2022 ISSUED BY THE 1ST RESPONDENT.**
- Exhibit P11 TRUE COPY OF THE ORDER DATED 14-6-2023 IN WP (C) NO. 19222 OF 2023 OF THIS HONOURABLE COURT.**

**APPENDIX OF WP(C) 5705/2024****PETITIONER'S EXHIBITS**

- Exhibit-P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 23-08-2021
- Exhibit-P2** A TRUE COPY OF THE NDH-4 APPLICATION OF THE PETITIONER COMPANY TOGETHER WITH FEE ACKNOWLEDGMENT RECEIPT, DATED 14-10-2022
- Exhibit-P3** A TRUE COPY OF THE ORDER, DATED 08-12-2023 OF THE 3RD RESPONDENT, REJECTING THE EXHIBIT-P2 APPLICATION OF THE PETITIONER COMPANY
- Exhibit-P4** A TRUE COPY OF THE REPLY LETTER WITHOUT ANNEXURES AND DATED 01-02-2024 ISSUED BY THE MANAGING DIRECTOR OF THE PETITIONER COMPANY
- Exhibit-P5** A TRUE COPY OF THE STATEMENT OF THE PETITIONER COMPANY DATED 05-02-2024 SHOWING THE TOTAL OUTSTANDING DEPOSIT RECEIPTS OF THE COMPANY AS ON 30-06-2022
- Exhibit-P6** A TRUE COPY OF THE FIXED DEPOSIT RECEIPT, DATED 05-04-2022, IN ACCOUNT NO. 004443600007472/1 AT THE DHANLAXMI BANK, MURINGOOR BRANCH
- Exhibit-P7** A TRUE COPY OF THE FIXED DEPOSIT RECEIPT, DATED 05-05-2022, IN ACCOUNT NO. 004443600007530/1 AT THE DHANLAXMI BANK, MURINGOOR BRANCH
- Exhibit-P8** A TRUE COPY OF THE FIXED DEPOSIT RECEIPT, DATED 17-05-2022, IN ACCOUNT NO. 004443600007623/1 AT THE DHANLAXMI BANK, MURINGOOR BRANCH
- Exhibit-P9** A TRUE COPY OF THE FIXED DEPOSIT RECEIPT, DATED 31-05-2022, IN ACCOUNT NO. 004443600007697/1 AT THE DHANLAXMI BANK, MURINGOOR BRANCH
- Exhibit-P10** A TRUE COPY OF THE FIXED DEPOSIT RECEIPT, DATED 20-07-2022, IN ACCOUNT NO. 004443600007954/1 AT THE DHANLAXMI BANK, MURINGOOR BRANCH
- Exhibit-P11** A TRUE COPY OF THE STATEMENT OF THE PETITIONER COMPANY DATED 06-02-2024 SHOWING THE TOTAL OUTSTANDING DEPOSIT RECEIPTS OF THE COMPANY AS ON 30-07-2022
- Exhibit-P12** A TRUE COPY OF THE RECEIPT, DATED 31-08-2022 OF DEPOSIT OF A SUM OF ₹2,00,000/- (RUPEES TWO LAKHS



**ONLY) VIDE ACCOUNT NO. 004443600008117/1 AT THE
DHANLAXMI BANK, MURINGOOR BRANCH,**

- Exhibit-P13 A TRUE COPY OF THE FORM INC-20A, ALONG WITH
ACKNOWLEDGMENT FEE RECEIPT DATED 06-11-2021**
- Exhibit-P14 A TRUE COPY OF THE NDH-3 FORM VIDE SRN T98552490
DATED NIL FOR THE HALF YEAR ENDED ON 31-03-2022,**
- Exhibit-P15 THE NDH-3 FORM FILED BY THE PETITIONER COMPANY ON
07-10-2023.**
- Exhibit-P16 A TRUE COPY OF THE NDH-1 FORM TOGETHER WITH THE
ADDITIONAL FEE PAID RECEIPT, DATED 18-11-2022,
SUBMITTED BY THE PETITIONER COMPANY**
- Exhibit-P17 A TRUE COPY OF THE DPT-3 FORM FILED BY THE
PETITIONER COMPANY ALONG WITH ACKNOWLEDGMENT FEE
RECEIPT, DATED 18-01-2024**
- Exhibit-P18 A TRUE COPY OF PAS-3 FORM WITH SRN-T94089166 ALONG
WITH FEE RECEIPT ACKNOWLEDGMENT DATED 06-04-2022**
- Exhibit-P19 A TRUE COPY OF PAS-3 FORM WITH SRN-T94097516 FEE
RECEIPT ACKNOWLEDGMENT DATED 06-04-2022**



APPENDIX OF WP(C) 5896/2024

PETITIONER'S EXHIBITS

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 6.10.2021 ISSUED BY THE MINISTRY OF CORPORATE AFFAIRS**
- Exhibit P2 TRUE COPY OF THE LETTER DATED 03.01.2024 ISSUED BY THE 2ND RESPONDENT.**
- Exhibit P3 TRUE COPY OF THE REPRESENTATION PREFERRED BY THE PETITIONER BEFORE THE ASSISTANT DIRECTOR DATED 18.01.2024.**
- Exhibit P4 TRUE COPY OF THE INTERIM ORDER DATED 23.5.2023 IN WPC NO. 16370/2023 OF THIS HONOURABLE COURT.**

**APPENDIX OF WP(C) 3644/2024****PETITIONER'S EXHIBITS**

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 23-10-2018
- Exhibit-P2** A TRUE COPY OF THE FORM NDH-4 FILED ON 14-02-2020
- Exhibit-P3** A TRUE COPY OF THE RECEIPT G.A.R.7 DATED 14-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING FORM NDH-4
- Exhibit-P4** A TRUE COPY OF THE CERTIFIED COPY OF THE BOARD RESOLUTION PASSED AT THE BOARD MEETING OF THE COMPANY HELD ON 06-09-2022
- Exhibit-P5** A TRUE COPY OF THE CERTIFIED COPY OF THE EXTRACT OF THE MINUTES OF THE ANNUAL GENERAL MEETING OF THE MEMBERS OF THE PETITIONER COMPANY HELD ON 30-09-2022
- Exhibit-P6** A TRUE COPY OF THE LETTER DATED 17-07-2023 GIVEN BY THE BRANCH MANAGER, CANARA BANK, PRAMADOM BRANCH
- Exhibit-P7** A TRUE COPY OF THE LETTER DATED 17-07-2023 GIVEN BY THE BRANCH MANAGER, SOUTH INDIAN BANK, MALLASSERY BRANCH
- Exhibit-P8** A TRUE COPY OF THE LETTER DATED 17-07-2023 GIVEN BY THE BRANCH MANAGER, INDIAN OVERSEAS BANK, MALLASSERY BRANCH
- Exhibit-P9** A TRUE COPY OF FORM NO.MGT-14 ALONG WITH THE RECEIPT FOR PAYMENT OF FEES FOR FILING THE SAME ISSUED ON 01-11-2022
- Exhibit-P10** A TRUE COPY OF THE PRINTOUT OF THE EXTRACT FROM THE WEBSITE OF RESPONDENT NO.1 WITH REGARD TO THE STATUS OF FORM NO.MGT-14 WITH LAST MODIFICATION DATE AS 01-11-2022
- Exhibit-P11** A TRUE COPY OF THE ORDER DATED 06-07-2023 ISSUED BY RESPONDENT NO.2
- Exhibit-P12** A TRUE COPY OF STK-2 FORM WITH E-FORM FILING DATE 16-11-2023
- Exhibit-P13** A TRUE COPY OF THE PRINTOUT OF THE MESSAGE WAS RECEIVED BY RINTO CHANDY, THE CHARTERED ACCOUNTANT OF THE PETITIONER COMPANY



2024:KER:30565

WP (C) No.38860/2023 & conn.cases

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APPENDIX OF WP(C) 7740/2024

PETITIONER'S EXHIBITS

**Exhibit P1 TRUE COPY OF THE NDH-4 DATED 13.09.2023 FILED BY
THE PETITIONER**

**Exhibit P2 TRUE COPY OF THE REJECTION ORDER
SRN.NO.AA4817454/2023/CL-VII DATED 09.10.2023
ISSUED BY THE 1ST RESPONDENT**

**Exhibit P3 TRUE COPY OF AN INTERIM ORDER DATED 23.05.2023 IN
W.P.(C) NO.16370/2023 OF THIS HON'BLE COURT**

**APPENDIX OF WP(C) 6265/2024****PETITIONERS' EXHIBITS**

- Exhibit P1** COPY OF THE NOTICE ISSUED BY THE 5TH RESPONDENT TO THE MOTOMI BHARATH PE NIDHI LIMITED - CIN- U65999KL2022PLN076626-ENFORCEMENT ID - 100086230- REG. DATED 03.11.2023
- Exhibit P2** COPY OF THE NOTICE ISSUED BY THE 5TH RESPONDENT TO THE MOTOMI BHARATH T NIDHI LIMITED - CIN- U65929KL2022PLN076658 - ENFORCEMENT ID - 100086172 - REG. DATED 03.11.2023
- Exhibit P3** COPY OF THE NOTICE ISSUED BY THE 5TH RESPONDENT TO THE MOTOMI BHARATH NIDHI LIMITED DATED 21.11.2023
- Exhibit P4** COPY OF THE SUMMONS ISSUED BY THE 5TH RESPONDENT TO THE 1ST PETITIONER UNDER SECTION 207(3) OF THE COMPANIES ACT, 2013 DATED 09.01.2024 WITH RESPECT TO THE M/S THE MOTOMI BHARATH NIDHI LIMITED
- Exhibit P5** COPY OF THE SUMMONS ISSUED BY THE 5TH RESPONDENT TO THE 1ST PETITIONER UNDER SECTION 207(3) OF THE COMPANIES ACT, 2013 DATED 09.01.2024 WITH RESPECT TO THE M/S THE MOTOMI BHARATH (T) NIDHI LIMITED
- Exhibit P6** COPY OF THE SUMMONS ISSUED BY THE 5TH RESPONDENT TO THE 1ST PETITIONER UNDER SECTION 207(3) OF THE COMPANIES ACT, 2013 DATED 09.01.2024 WITH RESPECT TO THE M/S THE MOTOMI BHARATH (RAMANATTUKARA) NIDHI LIMITED
- Exhibit P7** COPY OF THE SUMMONS ISSUED BY THE 5TH RESPONDENT TO THE 1ST PETITIONER UNDER SECTION 207(3) OF THE COMPANIES ACT, 2013 DATED 09.01.2024 WITH RESPECT TO THE M/S THE MOTOMI BHARATH (PE) NIDHI LIMITED
- Exhibit P8** COPY OF THE SUMMONS ISSUED BY THE 5TH RESPONDENT TO THE 2ND PETITIONER UNDER SECTION 207(3) OF THE COMPANIES ACT, 2013 DATED 25.01.2024 WITH RESPECT TO THE M/S THE MOTOMI BHARATH (T) NIDHI LIMITED
- Exhibit P9** COPY OF THE SUMMONS ISSUED BY THE 5TH RESPONDENT TO THE 2ND PETITIONER UNDER SECTION 207(3) OF THE COMPANIES ACT, 2013 DATED 25.01.2024 WITH RESPECT TO THE M/S THE MOTOMI BHARATH (PE) NIDHI LIMITED
- Exhibit P10** COPY OF THE SUMMONS ISSUED BY THE 5TH RESPONDENT TO THE 3RD PETITIONER UNDER SECTION 207(3) OF THE COMPANIES ACT, 2013 DATED 09.01.2024 WITH RESPECT



TO THE M/S THE MOTOMI BHARATH (T) NIDHI LIMITED

- Exhibit P11 COPY OF THE SUMMONS ISSUED BY THE 5TH RESPONDENT TO THE 4TH PETITIONER UNDER SECTION 207(3) OF THE COMPANIES ACT, 2013 DATED 31.01.2024 WITH RESPECT TO THE M/S THE MOTOMI BHARATH NIDHI LIMITED**
- Exhibit P12 COPY OF THE REPLY LETTER SENT BY THE 1ST PETITIONER AGAINST EXHIBIT P4 SUMMONS DATED 16.01.2024**
- Exhibit P13 COPY OF THE REPLY LETTER SENT BY THE 1ST PETITIONER AGAINST EXHIBIT P5 SUMMONS DATED 16.01.2024**
- Exhibit P14 COPY OF THE REPLY LETTER SENT BY THE 1ST PETITIONER AGAINST EXHIBIT P6 SUMMONS DATED 16.01.2024**
- Exhibit P15 COPY OF THE REPLY LETTER SENT BY THE 1ST PETITIONER AGAINST EXHIBIT P7 SUMMONS DATED 16.01.2024**
- Exhibit P16 COPY OF THE REPLY LETTER SENT BY THE 3RD PETITIONER AGAINST EXHIBIT P10 SUMMONS DATED 15.01.2024**



APPENDIX OF WP(C) 6250/2024

PETITIONER'S EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER AS A "NIDHI" DATED 27/09/2023**
- Exhibit P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY UNDATED**
- Exhibit P2A A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY UNDATED**
- Exhibit P3 A TRUE COPY OF THE S.O. 2269 (E) DATED 01.07.2019 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P4 A TRUE COPY OF THE NDH-4 APPLICATION DATED 22/12/2023**
- Exhibit P5 A TRUE COPY OF THE COMMUNICATION/LETTER DATED 24/01/2024 ISSUED BY THE 2ND RESPONDENT**
- Exhibit P6 A TRUE COPY OF THE INTERIM ORDER DATED 14/09/2023 IN WP(C) NO. 30218/2023 ON THE FILE OF THIS HON'BLE COURT**
- Exhibit P7 A TRUE COPY OF THE ORDER DATED 18/09/2023 IN WP (C) NO. 30602/2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 7216/2024

PETITIONER'S EXHIBITS

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION DATED 20.10.2021 ISSUED BY THE MINISTRY OF CORPORATE AFFAIRS.**
- Exhibit P2 TRUE COPY OF THE LETTER DATED 08.02.2024 ISSUED BY THE 2ND RESPONDENT.**
- Exhibit P3 TRUE COPY OF THE INTERIM ORDER DATED 23.5.2023 IN WPC NO. 16370/2023 OF THIS HONOURABLE COURT.**



APPENDIX OF WP(C) 21015/2023

PETITIONER EXHIBITS

- Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 5/07/2019**
- Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P-5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 28/07/2020**
- Exhibit P-6 TRUE COPY OF THE ORDER DATED 16/06/2023 ISSUED THE 3RD RESPONDENT**
- Exhibit P-7 A TRUE COPY OF RECEIPT ISSUED BY THE RESPONDENTS FOR PAYMENT OF FROM NDH-1**
- Exhibit P-8 A TRUE COPY OF THE RECEIPT ISSUED BY THE RESPONDENTS FOR PAYMENT OF FORM NDH-3 FOR 31/03/2023**
- Exhibit P-9 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**



APPENDIX OF WP(C) 6259/2024

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 29-11-2021**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 10-07-2021**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 12-07-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 01-02-2024 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**

**APPENDIX OF WP(C) 20500/2022****PETITIONER EXHIBITS**

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 11-10-2017**
- Exhibit P2 TRUE COPY OF THE ALTERED MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P3 TRUE COPY OF THE RELEVANT PORTION OF COMPANIES (AMENDMENT) ACT, 2017**
- Exhibit P4 TRUE COPY OF THE S.O. 2269 (E) DATED 1-7-2019 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P5 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2019**
- Exhibit P6 TRUE COPY OF THE APPLICATION SUBMITTED BY THE PETITIONER BEFORE THE 1ST RESPONDENT**
- Exhibit P7 TRUE COPY OF THE ORDER DATED 8-1-2021 ISSUED BY THE 2ND RESPONDENT**
- Exhibit P8 TRUE COPY OF THE REPRESENTATION DATED 8-4-2021 SUBMITTED BY THE PETITIONER TO THE 2ND RESPONDENT**
- Exhibit P9 TRUE COPY OF THE ORDER DATED 4-5-2021 IN WP(C) NO. 10999 OF 2021 ON THE FILE OF THIS HONOURABLE COURT**
- Exhibit P10 TRUE COPY OF THE ORDER DATED 14-3-2022 IN I.A. NO. 1 OF 2022 IN WP(C) NO. 10999 OF 2021 ON THE FILE OF THIS HONOURABLE COURT**
- Exhibit P11 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED AS PER G.S.R. NO. 301(E) DATED 19-4-2022 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P12 TRUE COPY OF THE ORDER DATED 30-5-2022 IN WP (C) NO. 17175 OF 2022 OF THIS HONOURABLE COURT**



APPENDIX OF WP(C) 27699/2021

PETITIONER EXHIBITS

Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 6.3.2017

Exhibit P2 A TRUE COPY OF FORM NDH -4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT, DATED 10.2.2020

Exhibit P3 A TRUE COPY OF THE EMAIL DATED 21.7.2020 ISSUED BY RESPONDENT NO.2

Exhibit P4 A TRUE COPY OF THE LETTER DATED 12.8.2020 ISSUED TO RESPONDENT NO.2

Exhibit P5 A TRUE COPY OF THE ORDER SRN NO.R32657504/4/2020/CL-VII DATED 30.9.2021 PASSED BY RESPONDENT NO.2

Exhibit P6 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 30.11.2021

Exhibit P7 A TRUE COPY OF THE ORDER DATED 22.11.2021 IN WP(C) NO.25974 OF 2021 IN THE CASE OF SGDS INDIA NIDHI LTD PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 5899/2022

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION ISSUED BY THE 1ST RESPONDENT.**
- Exhibit P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY.**
- Exhibit P3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY.**
- Exhibit P4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT.**
- Exhibit P5 A TRUE COPY OF THE FORM NDH -4 SUBMITTED BY THE PETITIONER COMPANY.**
- Exhibit P6 TRUE COPY OF THE ORDER DATED 21.09.2021 ISSUED THE 3RD RESPONDENT.**
- Exhibit P7 TRUE COPY OF FORM NDH -3 SUBMITTED BY THE PETITIONER FOR THE HALF YEAR ENDING ON 31.03.2021.**
- Exhibit P8 A TRUE COPY OF THE ORDER DATED 03.04.2019 BEARING SRN NO.H47931019.**
- Exhibit P9 TRUE COPY OF THE FORM DPT -3 SUBMITTED BY THE PETITIONER ALONG WITH RECEIPT.**

**APPENDIX OF WP(C) 20096/2022****PETITIONER EXHIBITS**

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 26-12-2016.
- Exhibit P2** A TRUE COPY OF THE RECEIPT DATED 26-2-2020.
- Exhibit P3** A TRUE COPY OF THE ORDER, SRN NO. R34058131/2020/CL-VII, DATED 18-08-2021 PASSED BY RESPONDENT NO.2.
- Exhibit P4** A TRUE COPY OF THE REPLY, DATED 01-10-2021 SUBMITTED BY THE PETITIONER.
- Exhibit P5** A TRUE COPY OF THE POSTAL RECEIPT, DATED 05-10-2021.
- Exhibit P6** A TRUE COPY OF THE ORDER DATED 2810-2021 IN WP(C) NO.23401 OF 2021 IN THE CASE OF PUTHUPPADY NIDHI LIMITED PASSED BY THIS HON'BLE COURT.
- Exhibit P7** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE.
- Exhibit P8** A TRUE COPY OF THE ORDER DATED 30-05-2022 IN WP(C) NO.17175 OF 2022 IN THE CASE OF PUTHUPPADY NIDHI LIMITED PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 23292/2021

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 01.08.2016**
- Exhibit P2 A TRUE COPY OF THE FORM NDH-4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT, DATED 29-10-2020**
- Exhibit P3 A TRUE COPY OF THE ORDER SRN NO.R68224658/2020/CL-VII DATED 11-06-2021 PASSED BY RESPONDENT NO.2**
- Exhibit P4 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 21.10.2021**
- Exhibit P5 A TRUE COPY OF THE ORDER DATED 04.10.2021 IN WP(C)NO.21006 OF 2021 IN THE CASE OF MITHRAM INDIA NIDHI LTD PASSED BY THIS HON'BLE COURT.**

**APPENDIX OF WP(C) 13095/2021****PETITIONER'S EXHIBITS**

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION ISSUED BY THE 1ST RESPONDENT DATED 25.03.2019
- Exhibit P2** A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY
- Exhibit P3** A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY
- Exhibit P4** A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT
- Exhibit P5** A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY ALONG WITH ALL NECESSARY ATTACHMENTS AND THE RECEIPT OF THE SAME BEARING SRN NO.R80143134 DATED 30.12.2020
- Exhibit P6** TRUE COPY OF THE E-MAIL SEND BY 3RD RESPONDENT DATED 05.04.2021
- Exhibit P7** TRUE COPY OF THE REPLY E-MAIL DATED 21.04.2021 GIVEN BY THE PETITIONER TO THE 3RD RESPONDENT ALONG WITH ALL ANNEXURE
- Exhibit P8** TRUE COPY OF THE ORDER DATED 20.05.2021 ISSUED THE 3RD RESPONDENT
- Exhibit P9** TRUE COPY OF THE LIST OF SCHEDULED COMMERCIAL BANKS PUBLISHED IN THE WEBSITE OF THE RESERVE BANK OF INDIA
- Exhibit P10** A TRUE COPY OF FORM NDH-1 ALONG WITH RECEIPT
- Exhibit P11** A TRUE COPY OF STATUTORY AUDITOR CERTIFICATE OF PETITIONER COMPANY DATED 12.11.2020 BEARING UDIN N.20224211AAAAGJ6738
- Exhibit P12** TRUE COPY OF ORDER DATED 20.04.2021 IN WPC 10078 OF 2021 OF THIS HON'BLE COURT
- Exhibit P13** A TRUE COPY OF INTERIM ORDER DATED 27.09.2021 IN W.P.(C).NO.10354 OF 2021



APPENDIX OF WP(C) 21694/2021

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 19-02-2019**
- Exhibit P2 A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT, DATED 23-07-2020**
- Exhibit P3 A TRUE COPY OF THE EMAIL DATED 10-08-2020 ISSUED BY RESPONDENT NO. 2**
- Exhibit P4 A TRUE COPY OF THE EMAIL DATED 10-12-2020 ISSUED BY THE PETITIONER TO RESPONDENT NO. 2 WITH OUT THE ATTACHMENTS.**
- Exhibit P5 A TRUE COPY OF THE ORDER NO. SRN NO. R46989323/2020/CL-VII DATED 21-09-2021 PASSED BY RESPONDENT NO. 2**
- Exhibit P6 A TRUE COPY OF THE REPLY DATED 01-10-2021 SUBMITTED BY THE PETITIONER.**
- Exhibit P7 A TRUE COPY OF THE ORDER DATED 22-07-2021 IN WP(C) NO 14502 OF 2021 PASSED BY THIS HON'BLE COURT.**



APPENDIX OF WP(C) 12892/2021

PETITIONER'S EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 20.03.2017.
- Exhibit P2** A TRUE COPY OF FORM NDH 4 ALONG WITH THE RECEIPT DATED 29.10.2020.
- Exhibit P3** A TRUE COPY OF THE ORDER NO.R69059046/4/2020/CL-VII DATD 04.06.2021 ISSUED BY RESPONDENT NO.2.
- Exhibit P4** A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER THROUGH EMAIL TO RESPONDENT NO.2 ON 22.06.2021.
- Exhibit P5** A TRUE COPY OF THE ORDER DATED 23.-04.2021 IN WPC NO.10272 OF 2021 PASSED BY THIS HON'BLE COURT.
- Exhibit P6** TRUE COPY OF THE ORDER DATED 4.10.2021 IN W.P.(C).NO. 210006 OF 2021 IN THE CASE OF MITHRAM INDIA NIDHI LTD PASSED BY THIS HON'BLE COURT

**APPENDIX OF WP(C) 19491/2022****PETITIONER EXHIBITS**

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 5-10-2018**
- Exhibit P2 TRUE COPY OF THE ALTERED MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P3 TRUE COPY OF THE RELEVANT PORTION OF COMPANIES (AMENDMENT) ACT, 2017**
- Exhibit P4 TRUE COPY OF THE S.O. 2269 (E) DATED 1-7-2019 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P5 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2019**
- Exhibit P6 TRUE COPY OF THE ORDER DATED 25-9-2020 ISSUED BY THE 2ND RESPONDENT**
- Exhibit P7 TRUE COPY OF THE ORDER DATED 30-7-2021 IN WP(C) NO. 228 OF 2021 ON THE FILE OF THIS HONOURABLE COURT**
- Exhibit P8 TRUE COPY OF THE ORDER DATED 22-10-2021 IN WP(C) NO. 228 OF 2021 ON THE FILE OF THIS HONOURABLE COURT**
- Exhibit P9 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED AS PER G.S.R. NO. 301(E) DATED 19-4-2022 ISSUED BY THE 1ST RESPONDENT**
- Exhibit P10 TRUE COPY OF THE ORDER DATED 30-5-2022 IN WP (C) NO. 17175 OF 2022 OF THIS HONOURABLE COURT**

**APPENDIX OF WP(C) 19093/2022****PETITIONER EXHIBITS**

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 9-1-2018.**
- Exhibit P2 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY.**
- Exhibit P3 TRUE COPY OF THE RELEVANT PORTION OF COMPANIES (AMENDMENT) ACT, 2017.**
- Exhibit P4 TRUE COPY OF THE S.O. 2269 (E) DATED 1-7-2019 ISSUED BY THE 1ST RESPONDENT.**
- Exhibit P5 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2019.**
- Exhibit P6 TRUE COPY OF THE APPLICATION SUBMITTED BY THE PETITIONER BEFORE THE 1ST RESPONDENT.**
- Exhibit P7 TRUE COPY OF THE ORDER DATED 29-6-2021 ISSUED BY THE 2ND RESPONDENT.**
- Exhibit P8 TRUE COPY OF THE REPRESENTATION DATED 12-7-2021 SUBMITTED BY THE PETITIONER TO THE 2ND RESPONDENT.**
- Exhibit P9 TRUE COPY OF THE ORDER DATED 5-11-2021 IN WP(C) NO. 24190 OF 2021 ON THE FILE OF THIS HONOURABLE COURT.**
- Exhibit P10 TRUE COPY OF THE ORDER DATED 30-3-2022 IN I.A. NO. 2 OF 2022 IN WP(C) NO. 24190 OF 2021 ON THE FILE OF THIS HONOURABLE COURT.**
- Exhibit P11 TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED AS PER G.S.R. NO. 301(E) DATED 19-4-2022 ISSUED BY THE 1ST RESPONDENT.**
- Exhibit P12 TRUE COPY OF THE ORDER DATED 30-5-2022 IN WP (C) NO. 17175 OF 2022 OF THIS HONOURABLE COURT.**



APPENDIX OF WP(C) 26893/2023

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 11/12/2020**
- Exhibit P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 02/03/2022**
- Exhibit P6 A TRUE COPY ORDER DATED 08/08/2023 ISSUED BY THE 3RD RESPONDENT**
- Exhibit P7 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**

**APPENDIX OF WP(C) 23095/2023****PETITIONER EXHIBITS**

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 23-03-2015
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 04-02-2020
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 04-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER SRN NO.R32167561/2023/CL-VII, DATED 23-06-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit 6** A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT
- Exhibit-P7** A TRUE COPY OF THE REPLY LETTER DATED 04-07-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2



APPENDIX OF WP(C) 23694/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 13-04-2016**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 12-02-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 12-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO. R32916603/4/2022/CL-VII, DATED 06-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibi-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**

**APPENDIX OF WP(C) 24094/2023****PETITIONER EXHIBITS**

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 22-04-2016
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 12-02-2020
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 12-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER SRN NO.R32884694/4/2020/CL-VLL, DATED 04-08-2021 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE REPLY DATED 10-11-2021 SUBMITTED BY THE PETITIONER BEFORE RESPONDENT NO.2
- Exhibit-P6** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- ExhibitP7** A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 27207/2021

PETITIONER EXHIBITS

- Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY**
- Exhibit P2 A COPY OF THE COMPANY MASTER DATA OF PETITIONER COMPANY**
- Exhibit P3 A TRUE COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 DATED 01.07.2019**
- Exhibit P4 A COPY OF THE LETTER DATED 06.10.2021 OF THE 2ND RESPONDENT**
- Exhibit P5 A COPY OF THE REPRESENTATION DATED 17.11.2021 SUBMITTED THROUGH AUTHORIZED REPRESENTATIVE OF THE PETITIONER COMPANY TO THE 2ND RESPONDENT**
- Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT**
- Exhibit P7 A COPY OF THE INTERIM ORDER DATED 05.11.2021 IN WPC NO.24284/2021**

**APPENDIX OF WP(C) 29691/2023****PETITIONER'S EXHIBITS**

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 15-10-2018**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 25-02-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 25-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 13-06-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF NOTICE NO.ROCK/NDH-4 REJ/RMK/3511-AC/2023 DATED 03-08-2023 ISSUED BY RESPONDENT NO.4**
- Exhibit-P8 A TRUE COPY OF NOTICE NO.ROCK/NDH-4 REJ/RMK/3511-AG/2023 DATED 03-08-2023 ISSUED BY RESPONDENT NO.4**



APPENDIX OF WP(C) 28692/2023

PETITIONER'S EXHIBITS

Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY WITH COMPANY IDENTIFICATION NUMBER (CIN) U65929KL2016PLC046314

Exhibit P2 A COPY OF THE COMPANY MASTER DATA

Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 AS PER THE NOTIFICATION DATED 01.07.2019

Exhibit P3(a) A COPY OF NIDHI (AMENDMENT) RULES, 2022 ADDING PROVISOS TO THE EXT.P3 AMENDED RULES PUBLISHED IN ON 19.04.2022

Exhibit P4 A COPY OF THE LETTER DATED 27.06.2023 OF THE 02ND RESPONDENT

Exhibit P5 A COPY OF THE REPRESENTATION SUBMITTED BY THE COMPANY

Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 4TH RESPONDENT

Exhibit P7 A COPY OF THE INTERIM ORDER DATED 21.07.2023 IN WPC NO.23791/2023



APPENDIX OF WP(C) 8294/2023

PETITIONER'S EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 08/09/2022**
- Exhibit P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P-5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY**
- Exhibit p-6 A TRUE COPY OF E-MAIL ISSUED BY 3RD RESPONDENT DATED 02/02/2023**
- Exhibit P-7 A TRUE COPY OF THE REPLY 04/02/2023 SENT BY EMAIL (WITHOUT ATTACHMENTS)**
- Exhibit P-8 A TRUE COPY ORDER DATED 15/02/2023 ISSUED BY THE 3RD RESPONDENT**
- Exhibit P9 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WP(C) NO. 35406 OF 2022**



APPENDIX OF WP(C) 27201/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 27-02-2019**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 20-01-2021**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 20-01-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 31-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 19698/2021

PETITIONER EXHIBITS

Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 06.09.2018.

Exhibit P2 A TRUE COPY OF FORM NDH-4 ALONG WITH THE RECEIPT DATED 26.02.2020.

Exhibit P3 A TRUE COPY OF THE ORDER DATED 08.07.2021 ISSUED BY RESPONDENT NO.2.

Exhibit P4 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 08.09.2021 ALONG WITH THE ATTACHMENTS.

Exhibit P5 A TRUE COPY OF THE ORDER DATED 22.07.2021 IN WPC NO.14502 OF 2021 PASSED BY THIS HON'BLE COURT.

**APPENDIX OF WP(C) 22407/2023****PETITIONER EXHIBITS**

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 20-07-2017
- Exhibit-P2** A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ON 29-06-2020
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 29-06-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE EMAIL DATED 14-09-2020 ISSUED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE REPLY DATED 29-09-2020 SUBMITTED BY THE PETITIONER (WITHOUT THE ANNEXURES)
- Exhibit-P6** A TRUE COPY OF THE ORDER SRN NO. R43686724/4/2022/CL-VII, DATED 15-06-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P7** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P8** A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT

**APPENDIX OF WP(C) 15900/2021****PETITIONER'S EXHIBITS**

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 01/05/2017.
- Exhibit P2** A TRUE COPY OF THE FORM NO. INC-22 DATED 10/05/2017.
- Exhibit P3** A TRUE COPY OF FORM NDH 4 ALONG WITH THE RECEIPT DATED 07/08/2020.
- Exhibit P4** A TRUE COPY OF THE CERTIFICATE, DATED 05/08/2020 GIVEN BY THE AUDITOR OF THE PETITIONER COMPANY.
- Exhibit P5** A TRUE COPY OF THE LETTER DATED 07/04/2021 ISSUED BY RESPONDENT NO.2 TO THE PETITIONER.
- Exhibit P6** A TRUE COPY OF THE CERTIFICATE, DATED 21/04/2021 ISSUED BY THE AUDITOR OF THE PETITIONER COMPANY.
- Exhibit P7** A TRUE COPY OF THE CERTIFICATE DATED 21/04/2021 SUBMITTED BY THE MANAGING DIRECTOR OF THE COMPANY.
- Exhibit P8** TRUE COPY OF THE LETTER, DATED 21/04/2021 SUBMITTED BY THE MANAGING DIRECTOR OF THE COMPANY, 2.
- Exhibit P9** A TRUE COPY OF THE ORDER SRN NO. R48818637/4/2020/CL-VII DATED 23/07/2021 ISSUED BY R2.
- Exhibit P10** A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 02/08/2021.
- Exhibit P11** A TRUE COPY OF THE ORDER DATED 22/07/2021 IN WPC NO. 14502/2021 PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 21401/2023

PETITIONER EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 01-09-2016
- Exhibit-P2** A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ON 07-03-2020
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 07-03-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER SRN NO. R34985069/4/2022/CL-VII, DATED 16-06-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT

**APPENDIX OF WP(C) 11299/2021****PETITIONER EXHIBITS**

- EXHIBIT P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY.**
- EXHIBIT P2 A COPY OF THE PETITIONER COMPANY MASTER DATA**
- EXHIBIT P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019.**
- EXHIBIT P4 A COPY OF THE LETTER DATED 12-04-2021 OF THE 2ND RESPONDENT DATED 1-7-2019**
- EXHIBIT P5 A COPY OF THE CIRCULAR NO. 11/2020 OF MINISTRY OF CORPORATE AFFAIRS DATED 24-03-2020**
- EXHIBIT P6 A COPY OF THE GENERAL CIRCULAR NO. 12/2020 OF MINISTRY OF CORPORATE AFFAIRS DATED 30-03-2020**
- EXHIBIT P7 A COPY OF THE LIST OF FORMS CFSS-2020 AND LLP MODIFIED SETTLEMENT SCHEME 2020**
- EXHIBIT P8 A COPY OF THE REPRESENTATION SUBMITTED BY THE MANAGING DIRECTOR OF THE PETITIONER COMPANY**
- EXHIBIT P9 A COPY OF THE LETTER DATED 12-11-2020 OF THE 3RD RESPONDENT.**
- EXHIBIT P10 A COPY OF THE INTERIM ORDER DATED 23-04-2021 IN WPC NO. 10272/2021.**



APPENDIX OF WP(C) 35406/2022

PETITIONER EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 20/05/2022 ISSUED BY THE 1ST RESPONDENT.
- Exhibit P2** A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY DATED 20/05/2022.
- Exhibit P3** A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY DATED 20/05/2022.
- Exhibit P4** A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 2ND RESPONDENT.
- Exhibit P5** A TRUE COPY OF THE INTERIM ORDER DATED 03/02/2022 IN WPC 3657 OF 2022.
- Exhibit P6** A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY BEARING SRN BEARING SRN NO.SRN F25169426 DATED 16/09/2022.
- Exhibit P7** A TRUE COPY OF THE EMAIL ISSUED BY THE 3RD RESPONDENT DATED 04/10/2022 TO THE PETITIONER.
- Exhibit P8** A TRUE COPY OF THE REPLY MAIL ISSUED BY THE PETITIONER TO THE 3RD RESPONDENT DATED 17/10/2022.
- Exhibit P9** A TRUE COPY OF THE ORDER DATED 20/10/2022 ISSUED BY THE 3RD RESPONDENT.



APPENDIX OF WP(C) 37004/2022

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 28/11/2019**
- Exhibit P2 A TRUE COPY OF MEMORANDUM OF THE ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P5 A TRUE COPY OF THE FORM NDH-4 33 ALONG WITH RECEIPT DATED 13/07/2021 SUBMITTED BY THE PETITIONER COMPANY**
- Exhibit P6 A TRUE COPY OF E-MAIL ISSUED 37 BY 3RD RESPONDENT DATED 16/04/2021**
- Exhibit P7 A TRUE COPY ORDER DATED 13/07/2022 ISSUED BY THE 3RD RESPONDENT**
- Exhibit P8 A TRUE COPY OF AUDITORS OF CERTIFICATE DATED 09/07/2021**
- Exhibit P9 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022.**



APPENDIX OF WP(C) 13807/2021

PETITIONER'S EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 15.2.2017**
- Exhibit P2 A TRUE COPY OF THE FORM NDH-4 ALONG WITH THE RECEIPT DATED 16.7.2020**
- Exhibit P3 A TRUE COPY OF THE E-MAIL DATED 16.4.2021 ISSUED BY RESPONDENT NO 2 TO THE PETITIONER**
- Exhibit P4 A TRUE COPY OF THE E-MAIL DATED 28.4.2021 SENT BY THE PETITIONER TO RESPONDENT NO 2.**
- Exhibit P5 A TRUE COPY OF ORDER SRN NO R46006607/4/2020/CL-VII DATED 29.6.2021 ISSUED BY RESPONDENT NO 2**
- Exhibit P6 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 6.7.2021 TO RESPONDENT NO 2**
- Exhibit P7 A TRUE COPY OF THE ORDER DATED 23.6.2021 IN WPC NO 12589 OF 2021 PASSED BY THIS HONBLE COURT**



APPENDIX OF WP(C) 17326/2021

PETITIONER EXHIBITS

- Exhibit P1 A COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY.**
- Exhibit P2 A COPY OF THE COMPANY MASTER DATA OF PETITIONER COMPANY.**
- Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019.**
- Exhibit P4 A COPY OF THE LETTER DATED 07.07.2021 OF THE 2ND RESPONDENT.**
- Exhibit P5 A COPY OF THE REPRESENTATION DATED 04.08.2021 SUBMITTED BY AUTHORIZED REPRESENTATIVE OF THE PETITIONER COMPANY TO THE 2ND RESPONDENT.**
- Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT.**
- Exhibit P7 A COPY OF THE INTERIM ORDER DATED 23.04.2021 IN W.P.C NO. 10272/2021.**



APPENDIX OF WP(C) 22730/2021

PETITIONER EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 23.10.2018.
- Exhibit P2** A TRUE COPY OF FORM, NDH-4, FILED BY THE PETITIONER ALONG WITH THE RECEIPT DATED 13.02.2020.
- Exhibit P3** A TRUE COPY OF THE EMAIL DATED 09.07.2020 ISSUED BY RESPONDENT NO. 2.
- Exhibit P4** A TRUE COPY OF THE LETTER DATED 01.04.2021 ISSUED BY THE PETITIONER TO RESPONDENT NO. 2 ALONG WITH THE ATTACHMENTS.
- Exhibit P5** A TRUE COPY OF THE ORDER SRN NO. R33044322/2020/CL-VII DATED 09.04.2021, PASSED BY RESPONDENT NO. 2.
- Exhibit P6** A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 26.09.2021.
- Exhibit P7** A TRUE COPY OF THE ORDER DATED 04.10.2021 IN WPC NO. 21006 OF 2021 IN THE CASE OF MITHRAM INDIA NIDHI PASSED BY THIS HONBLE COURT.



APPENDIX OF WP(C) 12408/2021

PETITIONER'S EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 07-09-2018**
- Exhibit P2 A TRUE COPY OF THE FORM NDH-4 ALONG WITH THE RECEIPT DATED 17-09-2020**
- Exhibit P3 A TRUE COPY OF THE ORDER DATED 06-06-2021**
- Exhibit P4 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 12-06-2021**
- Exhibit P5 A TRUE COPY OF THE ORDER DATED 23-03-2021 IN WP(C) NO. 10272 OF 2021 PASSED BY THIS HON'BLE COURT.**



APPENDIX OF WP(C) 22127/2022

PETITIONER EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 14-03-2017.
- Exhibit P2** A TRUE COPY OF THE NDH4 FORM ALONG WITH THE RECEIPT DATED 17-02-2020.
- Exhibit P3** A TRUE COPY OF THE ORDER, SRN NO.R33247347/2020/CL-VII, DATED 03-06-2021 PASSED BY RESPONDENT NO.2.
- Exhibit P4** A TRUE COPY OF THE REPLY, DATED 05-06-2021 SUBMITTED BY THE PETITIONER.
- Exhibit P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE.
- Exhibit P6** A TRUE COPY OF THE INTERIM ORDER, DATED 21-06-2022 IN WP(C) NO.20096 OF 2022 IN THE CASE OF SAJJ NIDHI LTD PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 15329/2022

PETITIONER EXHIBITS

Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY.

Exhibit P2 A COPY OF THE COMPANY MASTER DATA OF PETITIONER COMPANY.

Exhibit P3 A COPY OF NIDHI (AMENDMENT) RULES, 2019 PUBLISHED ON 01.07.2019.

Exhibit P3(a) A COPY OF NIDHI (AMENDMENT) RULES, 2022 PUBLISHED IN GAZETTE DATED 19.04.2022.

Exhibit P4 A COPY OF THE LETTER DATED 14.01.2021 OF THE 2ND RESPONDENT.

Exhibit P5 A COPY OF THE REPRESENTATION DATED 14.09.2021 BY THE PETITIONER COMPANY TO THE 2ND RESPONDENT.

Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT.

Exhibit P7 A COPY OF THE INTERIM ORDER DATED 05.11.2021 IN WPC NO.24284/2021.



APPENDIX OF WP(C) 21006/2021

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 20/11/2015.**
- Exhibit P2 A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT, DATED 29/12/2020.**
- Exhibit P3 A TRUE COPY OF THE EMAIL DATED 16/04/2021 ISSUED BY RESPONDENT NO.2**
- Exhibit P4 A TRUE COPY OF THE LETTER DATED 22/04/2021 ISSUED BY THE PETITIONER TO RESPONDENT NO.2 WITHOUT THE ATTACHMENTS.**
- Exhibit P5 A TRUE COPY OF THE ORDER NO.SRN NO.R78962842/2020/CL-VII DATED 20/09/2021 PASSED BY RESPONDENT NO.2**
- Exhibit P6 A TRUE COPY OF HE REPLY SUBMITTED BY THE PETITIONER ON 25/09/2021.**
- Exhibit P7 A TRUE COPY OF THE ORDER DATED 22/07/2021 IN WP(C) NO.14502 OF 2021 PASSED BY THIS HON'BLE COURT.**

**APPENDIX OF WP(C) 9929/2022****PETITIONER EXHIBITS**

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 06.11.2018.
- Exhibit P2** A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT, DATED 13.02.2020.
- Exhibit P3** A TRUE COPY OF THE RESOLUTION OF THE BOARD OF DIRECTORS, DATED 31.01.2020.
- Exhibit P4** A TRUE COPY OF THE CERTIFICATE ISSUED BY THE CHARTERED ACCOUNTANT ON 31.01.2020.
- Exhibit P5** A TRUE COPY OF THE ORDER SRN NO. R32976870/4/2020/CL-VII, DATED 07.10.2021 PASSED BY RESPONDENT NO.2.
- Exhibit P6** A TRUE COPY OF THE ORDER DATED 04.10.2021 IN WP(C) NO. 21006 OF 2021 IN THE CASE OF MITHRAM INDIA NIDHI LTD PASSED BY THIS HON'BLE COURT.
- Exhibit-P7** A TRUE COPY OF THE ORDER DATED 02-01-2024 ISSUED BY RESPONDENT NO.3 IN RESPECT OF REASON NO.1 IN EXT-P5
- Exhibit-P8** A TRUE COPY OF THE ORDER DATED 03-01-2024 ISSUED BY RESPONDENT NO.3 IN RESPECT OF REASON NO.2 IN EXT-P5
- Exhibit-P9** A TRUE COPY OF THE ORDER DATED 03-01-2024 ISSUE BY RESPONDENT NO.3 IN RESPECT OF REASON NO.3 IN EXT-P5



APPENDIX OF WP(C) 21807/2021

PETITIONER EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 13.11.2016.
- Exhibit P2** A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT, DATED 31.12.2020.
- Exhibit P3** A TRUE COPY OF THE EMAIL DATED 11.06.2021 ISSUED BY RESPONDENT NO.22.
- Exhibit P4** A TRUE COPY OF THE REPLY DATED 17.06.2021 ISSUED BY THE PETITIONER TO RESPONDENT NO.2 ALONG WITH THE ATTACHMENTS.
- Exhibit P5** A TRUE COPY OF THE ORDER SRN NO. R81868309/2020/CL-VII DATED 20.09.2021 PASSED BY RESPONDENT NO.2.
- Exhibit P6** A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 04.10.2021
- Exhibit P7** A TRUE COPY OF THE ORDER DATED 22.07.2021 IN W.P.C NO. 14502 OF 2021 PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 14724/2023

PETITIONER EXHIBITS

- Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 22/11/2022**
- Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-4 /-. A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P-5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY**
- Exhibit P-6 A TRUE COPY OF E-MAIL ISSUED BY 3RD RESPONDENT DATED 10/04/2023**
- Exhibit P-7 A TRUE COPY OF THE REPLY SENT BY EMAIL (WITHOUT ATTACHMENTS)**
- Exhibit P-8 A TRUE COPY ORDER DATED 20/04/2023 ISSUED BY THE 3RD RESPONDENT**
- Exhibit P-9 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**



APPENDIX OF WP(C) 26725/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 10-11-2021**
- Exhibit-P2 A TRUE COPY OF THE NDH2 FORM FILED ON 13-04-2023**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 13-04-2023 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH2 FORM**
- Exhibit-P4 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P5 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 19410/2021

PETITIONER EXHIBITS

Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 17.04.2019.

Exhibit P2 A TRUE COPY OF FORM NDH 4 FILED BY THE PETITIONER ON 05.02.2020.

Exhibit P3 A TRUE COPY OF THE EMAIL DATED 29.06.2020 ISSUED BY RESPONDENT NO.2.

Exhibit P4 A TRUE COPY OF THE REPLY DATED 14.07.2020 SUBMITTED BY THE PETITIONER ALONG WITH THE ATTACHMENTS.

Exhibit P5 A TRUE COPY OF ORDER SRN NO.R323154452/4/2020/CL-VII DATED 10.09.2021 ISSUED BY RESPONDENT NO.2.

Exhibit P6 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 10.09.2021.

Exhibit P7 A TRUE COPY OF THE ORDER DATED 22.07.2021 IN WPC NO.14502 OF 2021 PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 25125/2021

PETITIONER EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 15.10.2018.
- Exhibit P2** A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT DATED 26.02.2020.
- Exhibit P3** A TRUE COPY OF THE EMAIL DATED 16.04.2021.
- Exhibit P4** A TRUE COPY OF THE ORDER SRN NO. R34038513/2020/CL-VII DATED 04.10.2201 PASSED BY RESPONDENT NO. 2.
- Exhibit P5** A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 29.10.2021.
- Exhibit P6** A TRUE COPY OF THE ORDER DATED 04.10.2021 IN WPC NO. 21006 OF 2021 IN THE CASE OF MITHRAM INDIA NIDHI LTD PASSED BY THIS HONBLE COURT.



APPENDIX OF WP(C) 25008/2023

PETITIONER EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 03-03-2017
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 13-02-2020
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 13-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER, DATED 07-07-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 26717/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 11-11-2021**
- Exhibit-P2 A TRUE COPY OF THE NDH2 FORM FILED ON 13-04-2023**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 13-04-2023 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH2 FORM**
- Exhibit-P4 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P5 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 28608/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 08-10-2018**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 21-11-2019**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 21-11-2019 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 26-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 13919/2021

PETITIONER'S EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 19.4.2017.
- Exhibit P2** A TRUE COPY OF THE FORM NDH-4 ALONG WITH THE RECEIPT DATED 24.12.2019.
- Exhibit P3** A TRUE COPY OF THE E-MAIL DATED 30.4.2020 ISSUED BY RESPONDENT NO.2 TO THE PETITIONER.
- Exhibit P4** A TRUE COPY OF THE E-MAIL DATED 8.8.2020 SENT BY THE PETITIONER TO RESPONDENT NO.2.
- Exhibit P5** A TRUE COPY OF ORDER SRN NO.R26047183/4/2020/CL-VII DATED 1.6.2021, ISSUED BY RESPONDENT NO.2.
- Exhibit P6** A TRUE COPY OF THE REPLY, DATED 9.6.2021 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2.
- Exhibit P7** A TRUE COPY OF THE ORDER DATED 23.6.2021 IN WPC NO.12589 OF 2021 PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 12601/2021

PETITIONER'S EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 26.04.2019.
- Exhibit P2** A TRUE COPY OF THE FORM NDH-4 ALONG WITH THE RECEIPT DATED 18.11.2020.
- Exhibit P3** A TRUE COPY OF THE EMAIL DATED 10.12.2020 ISSUED BY THE RESPONDENT NO.2 TO THE PETITIONER.
- Exhibit P4** A TRUE COPY OF THE EMAIL DATED 21.12.2020 ISSUED BY THE PETITIONER TO RESPONDENT NO.2.
- Exhibit P5** A TRUE COPY OF THE ORDER SRN NO.4 70782834/2020/CL-VII DATED 03.03.2021 ISSUED BY RESPONDENT NO.2.
- Exhibit P6** A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 27.03.2021.
- Exhibit P7** A TRUE COPY OF THE LETTER DATED 12.04.2021 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2.
- Exhibit P8** A TRUE COPY OF THE LETTER DATED 29.04.2021 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2 WITHOUT THE ANNEXURES.
- Exhibit P9** A TRUE COPY OF THE ORDER DATED 23.04.2021 IN WP(C) NO.10272 OF 2021 PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 22719/2021

PETITIONER EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 04/08/2016.
- Exhibit P2** A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT, DATED 14/02/2020.
- Exhibit P3** A TRUE COPY OF THE EMIL DATED 15/07/2020 ISSUED BY RESPONDENT NO.2.
- Exhibit P4** A TRUE COPY OF THE LETTER DATED 29/08/2020 ISSUED BY THE PETITIONER TO RESPONDENT NO.2 ALONG WITH THE ATTACHMENTS.
- Exhibit P5** A TRUE COPY OF THE ORDER SRN NO.R33108135/4/2020/CL-VII DATED 17/06/2021 PASSED BY RESPONDENT NO.2.
- Exhibit P6** A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 19/10/2021.
- Exhibit P7** A TRUE COPY OF THE ORDER DATED 04/10/2021 IN WP(C) NO.21006/2021 IN THE CASE OF MITHRAM INDIA NIDHI LTD PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 24317/2021

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 19.09.2019**
- Exhibit P2 A TRUE COPY OF FORM NDH- 4 FILED BY THE PETITIONER ON 31.12.2020**
- Exhibit P3 A TRUE COPY OF THE EMAIL DATED 30.03.2021**
- Exhibit P4 A TRUE COPY OF THE ORDER SRN NO.R81150658/2020/CL-VII DATED 15-09-2021 PASSED BY RESPONDENT NO.2**
- Exhibit P5 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 21-10-2021**
- Exhibit P6 A TRUE COPY OF THE ORDER DATED 04.10.2021 IN WP(C)NO.21006 OF 2021 IN THE CASE OF MITHRAM INDIA NIDHI LT PASSED BY THIS HONOURABLE COURT.**



APPENDIX OF WP(C) 316/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 13-03-2019**
- Exhibit-P2 A TRUE COPY OF NDH4 FORM SUBMITTED ON 19-09-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 19-09-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO.R56899115/2020/CL-VII, DATED 01-07-2021 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-06-2022 IN WP(C) NO.20096 OF 2022 IN THE CASE OF SAJJ NIDHI LTD PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 25420/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 10-08-2020**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 26-10-2021**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 26-10-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 28-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 19520/2023

PETITIONER EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 31-08-2016
- Exhibit-P2** A TRUE COPY OF FORM NDH-4, DATED 14-01-2020 FILED BY THE PETITIONER
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 14-01-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER SRN NO. R30127591/2023/CL-VII, DATED 08-06-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 24313/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 12-09-2016**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 18-05-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 18-05-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO. R39067277/2023/CL-VLL, DATED 30-06-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 29318/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 12-05-2021**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 06-05-2022**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 06-05-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 28-08-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 02-09-2023 SEND BY THE PETITIONER**

**APPENDIX OF WP(C) 12506/2021****PETITIONER'S EXHIBITS**

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER NIDHI.**
- Exhibit P2 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY.**
- Exhibit P3 TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY.**
- Exhibit P4 TRUE COPY OF THE FORM NDH -4 FILED BY THE PETITIONER.**
- Exhibit P5 TRUE COPY OF THE IMPUGNED ORDER DATED 04.01.2021 ALONG WITH THE EMAIL DATED 01.04.2021 INTIMATING THE SAME.**
- Exhibit P6 TRUE COPIES OF THE AUDITOR'S CERTIFICATES FOR THE FY ENDING 31.03.2018, 31.03.2019 AND 31.03.2020.**
- Exhibit P7 TRUE COPY OF THE FORM DPT -3 FILED ON 22.04.2021 ALONG WITH THE CHALLAN.**
- Exhibit P8 TRUE COPY OF FORM CHG - 4 FILED ON 31.05.2021 ALONG WITH CHALLAN.**
- Exhibit P9 TRUE COPY OF THE ORDER DATED 04.02.2021 IN WP(C) 2818/2021.**
- Exhibit P10 TRUE COPY OF THE ORDER DATED 07.04.2021 IN WP(C) 6776/2021.**
- Exhibit P11 TRUE COPY OF THE ORDER DATED 27/09/2021 IN W.P(C) 9099 OF 2021 AND CONNECTED CASES**



APPENDIX OF WP(C) 12706/2021

PETITIONER'S EXHIBITS

- Exhibit P1** A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY.
- Exhibit P2** A COPY OF THE COMPANY MASTER DATA OF PETITIONER COMPANY.
- Exhibit P3** A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019.
- Exhibit P4** A COPY OF THE LETTER DATED 16.02.2021 OF THE 2ND RESPONDENT.
- Exhibit P5** A COPY OF THE REPRESENTATION SUBMITTED THROUGH AUTHORIZED REPRESENTATIVE OF THE PETITIONER COMPANY TO THE 2ND RESPONDENT DATED 03.03.2021.
- Exhibit P6** A COPY OF THE LETTER DTD 12.11.2020 OF THE 3RD RESPONDENT.
- Exhibit P7** A COPY OF THE INTERIM ORDER DATED 23.04.2201 IN WPC NO. 10272/2021.
- Exhibit P8** TRUE COPY OF THE ORDER DATED 22.07.2021 IN WP(C) NO.14502 OF 2021 PASSED BY THIS HON'BLE COURT.

**APPENDIX OF WP(C) 22107/2021****PETITIONER EXHIBITS**

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 03.07.2015.
- Exhibit P2** A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT DATED 04.06.2020.
- Exhibit P3** A TRUE COPY OF THE EMAIL DATED 06.08.2020 ISSUED BY RESPONDENT NO. 22.
- Exhibit P4** A TRUE COPY OF THE REPLY DATED 10.09.2020 ISSUED BY THE PETITIONER TO RESPONDENT NO. 2 WITHOUT THE ATTACHMENTS.
- Exhibit P5** A TRUE COPY OF THE ORDER SRN NO. R40577652/4/2020/CL-VII DATED 08.09.2021 PASSED BY RESPONDENT NO. 2.
- Exhibit P6** A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 28.09.2021.
- Exhibit P7** A TRUE COPY OF THE ORDER DATED 04.10.2021 IN WPC NO. 21006 OF 2021 IN THE CASE OF MITHRAM INDIA NIDHI LTD PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 11302/2021

PETITIONER EXHIBITS

- EXHIBIT P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY.**
- EXHIBIT P2 A COPY OF THE COMPANY MASTER DATA OF PETITIONER COMPANY.**
- EXHIBIT P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 DATED 1.7.2019.**
- EXHIBIT P4 A COPY OF THE LETTER DATED 19.2.2021 OF THE 2ND RESPONDENT.**
- EXHIBIT P5 A COPY OF THE REPRESENTATION SUBMITTED THROUGH AUTHORIZED REPRESENTATIVE OF THE PETITIONER COMPANY TO THE 2ND RESPONDENT DATED 7.5.2021.**
- EXHIBIT P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT.**
- EXHIBIT P7 A COPY OF THE INTERIM ORDER DATED 23.4.2021 IN WPC NO.10272/2021.**



APPENDIX OF WP(C) 11501/2021

PETITIONER EXHIBITS

- Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE COMPANY**
- Exhibit P2 A COPY OF CERTIFICATE OF INCORPORATION PURSUANT TO CHANGE OF NAME OF NAME AS NTC NIDHI LIMITED**
- Exhibit P3 A COPY OF THE COMPANY MASTER DATA OF PETITIONER COMPANY**
- Exhibit P4 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019**
- Exhibit P5 A COPY OF THE LETTER DATED 23-04-2021 OF THE 2ND RESPONDENT.**
- Exhibit P6 A COPY OF THE REPRESENTATION SUBMITTED THROUGH AUTHORIZED REPRESENTATIVE OF THE PETITIONER COMPANY TO THE 2ND RESPONDENT DATED 14-05-2021.**
- Exhibit P7 A COPY OF THE LETTER DATED 12-11-2020 OF THE 3RD RESPONDENT.**
- Exhibit P8 A COPY OF THE A COPY OF THE INTERIM ORDER DATED 23-04-2021 IN WPC NO. 10272/2021.**



APPENDIX OF WP(C) 22305/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 20-10-2017**
- Exhibit-P2 A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ON 02-03-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 02-03-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO. R34450411/2023/CL-VII, DATED 26-06-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 14502/2021

PETITIONER'S EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 11.08.2015.
- Exhibit P2** A TRUE COPY OF THE FOR NDH-4, ALONG WITH THE RECEIPT DATED 10.02.2020.
- Exhibit P3** A TRUE COPY OF THE E-MAIL DATED 16.04.2021 ISSUED BY RESPONDENT NO. 2 TO THE PETITIONER.
- Exhibit P4** A TRUE COPY OF THE LETTER DATED 22.04.2021 SENT BY THE PETITIONER TO RESPONDENT.
- Exhibit P5** A TRUE COPY OF ORDER SRN NO. R32699274/4/2020/CL-VII DATED 08.07.2021, ISSUED BY RESPONDENT NO. 2.
- Exhibit P6** A TRUE COPY OF THE REPLY DATED 15.07.2021 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2.
- Exhibit P7** A TRUE COPY OF THE ORDER DATED 23.06.2021 IN WPC NO. 12589 OF 2021 PASSED BY THIS HONBLE COURT.

**APPENDIX OF WP(C) 24509/2023****PETITIONER EXHIBITS**

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 01-11-2018**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 16-04-2021**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 16-04-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 04-07-2022 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF NOTICE NO.ROCK/NDH-4 REJ/AMBADI/2776/2023 DATED 05-06-2023 ISSUED BY RESPONDENT NO.4**
- Exhibit-P8 A TRUE COPY OF NOTICE NO.ROCK/NDH-4 REJ/AMBADI/2780/2023 DATED 05-06-2023 ISSUED BY RESPONDENT NO.4**



APPENDIX OF WP(C) 21305/2022

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE ORDER DATED 17-09-2021 IN WP(C) NO. 19445 OF 2021 PASSED BY THIS HON'BLE COURT**
- Exhibit P2 A TRUE COPY OF THE ORDER DATED 04-10-2021 IN WP(C) NO.21006 OF 2021 PASSED BY THIS HON'BLE COURT**
- Exhibit P3 A TRUE COPY OF THE ORDER DATED 31-03-2022 IN 1.A NO.1 OF 2022 IN WP(C) NO.19445 OF 2021 PASSED BY THIS HON'BLE COURT**
- Exhibit P4 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit P5 A TRUE COPY OF THE ORDER DATED 30-05-2022 IN WP(C) NO.17175 OF 2022 IN THE CASE OF PUTHUPPADY NIDHI LIMITED PASSED BY THIS HON'BLE COURT**

**APPENDIX OF WP(C) 27902/2023****PETITIONER EXHIBITS**

- Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 18/07/2016**
- Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-4 /-. A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P-5 A TRUE COPY OF THE FORM NDH-4 ALONG WITH RECEIPT DATED 08/09/2020**
- Exhibit P-6 A TRUE COPY OF THE EMAIL DATED 16/04/2021 ISSUED BY THE 3RD RESPONDENT**
- Exhibit P-7 A TRUE COPY OF THE REPLY E-MAIL DATED 10/05/2021 GIVEN BY THE PETITIONER TO THE 3RD RESPONDENT**
- Exhibit P-8 A TRUE COPY ORDER DATED 30/06/2023 ISSUED BY THE 3RD RESPONDENT**
- Exhibit P-9 . A TRUE COPY OF FORM GNL-2 FOR FORM NDH-3 FOR THE HALF YEAR ENDING 30/03/2017 WITH RECEIPT DATED 03/01/2018**
- Exhibit P-10 A TRUE COPY OF FORM GNL-2 FOR FORM NDH-3 FOR THE HALF YEAR ENDING 30/09/2017 WITH RECEIPT DATED 03/01/2018**
- Exhibit P-11 A TRUE COPY OF FORM GNL-2 FOR FORM NDH-3 FOR THE HALF YEAR ENDING 31/03/2018 WITH RECEIPT DATED 04/05/2018**
- Exhibit P-12 A TRUE COPY OF FORM NDH-3 FOR THE HALF YEAR ENDING 30/09/2022 WITH RECEIPT DATED 09/12/2022**
- Exhibit P-13 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**



APPENDIX OF WP(C) 29104/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 19-01-2021**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 30-03-2022**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 30-03-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 18-08-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 15450/2022

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 31.10.2018.**
- Exhibit P2 A TRUE COPY OF THE EMAIL DATED 02.07.2020.**
- Exhibit P3 A TRUE COPY OF THE REPLY DATED 20.07.2020 SUBMITTED BY THE PETITIONER.**
- Exhibit P4 A TRUE COPY OF THE REMINDER EMAIL DATED 27.07.2020.**
- Exhibit P5 A TRUE COPY OF THE ORDER SRN NO.R 32941700/2020/CL-VII DATED 07.10.2021 PASSED BY RESPONDENT NO.2.**
- Exhibit P6 A TRUE COPY OF THE REPLY DATED 28.04.2022.**
- Exhibit P7 A TRUE COPY OF THE ORDER DATED 23.03.2022 IN WPC NO.9929 OF 2022 IN THE CASE OF SEVEN STAR NIDHI LTD. PASSED BY THIS HON'BLE COURT.**

**APPENDIX OF WP(C) 29305/2023****PETITIONER'S EXHIBITS**

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 10-02-2021
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 27-03-2022
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 27-03-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER, DATED 17-08-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT
- Exhibit-P7** A TRUE COPY OF THE REPLY LETTER DATED 24-08-2023 SEND BY THE PETITIONER
- Exhibit-P8** A TRUE COPY OF THE REPLY SEND BY THE PETITIONER ON 20-08-2022 THROUGH EMAIL WITHOUT THE ATTACHMENTS



APPENDIX OF WP(C) 30105/2021

PETITIONER EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 01.12.2017.
- Exhibit P2** A TRUE COPY OF RECEIPT DATED 12.02.2020.
- Exhibit P3** A TRUE COPY OF THE LETTER DATED 13.04.2020 RECEIVED BY THE PETITIONER FROM RESPONDENT NO.2.
- Exhibit P4** A TRUE COPY OF THE LIST PUBLISHED ON 30.09.2021 IN THE WEBSITE OF THE MINISTRY OF CORPORATE AFFAIRS.
- Exhibit P5** A TRUE COPY OF THE EMAIL SERVED TO THE PETITIONER FROM RESPONDENT NO.1 ON 22.11.2021.
- Exhibit P6** A TRUE COPY OF THE ORDER DATED 22.11.2021 IN WP(C)NO.25974 OF 2021 IN THE CASE OF SGDS INDIA NIDHI LTD PASSED BY THIS HON'BLE COURT.

**APPENDIX OF WP(C) 18046/2022****PETITIONER EXHIBITS**

- Exhibit P1** A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY .
- Exhibit P2** A COPY OF THE COMPANY MASTER DATA OF PETITIONER COMPANY.
- Exhibit P3** A COPY OF NIDHI (AMENDMENT) RULES, 2019 PUBLISHED ON 01.07.2019.
- Exhibit P3 (a)** A COPY OF NIDHI (AMENDMENT) RULES, 2022 PUBLISHED IN GAZETTE DATED 19.04.2022.
- Exhibit P4** A COPY OF THE LETTER DATED 20.09.2021 OF THE 2ND RESPONDENT.
- Exhibit P5** A COPY OF THE REPRESENTATION DATED 05.05.2022 THE BY PETITIONER COMPANY TO THE 2ND RESPONDENT.
- Exhibit P6** A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT.
- Exhibit P7** A COPY OF THE INTERIM ORDER WPC DATED 05.11.2021 IN NO.24284/2021.

**APPENDIX OF WP(C) 19445/2021****PETITIONER EXHIBITS**

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 07.01.2016.
- Exhibit P2** A TRUE COPY OF FORM NDH 4 FILED BY THE PETITIONER ON 04.02.2020.
- Exhibit P3** A TRUE COPY OF THE EMAIL DATED 29.06.2020 ISSUED BY RESPONDENT NO.2.
- Exhibit P4** A TRUE COPY OF THE REPLY DATED 07.07.2020 SUBMITTED BY THE PETITIONER.
- Exhibit P5** A TRUE COPY OF ORDER SRN NO.R32231581/4/2020/CL-VII DATED 07.09.2021 ISSUED BY RESPONDENT NO.2.
- Exhibit P6** A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 08.09.2021.
- Exhibit P7** A TRUE COPY OF THE ORDER DATED 22.07.2021 IN WPC NO.14502 OF 2021 PASSED BY THIS HON'BLE COURT.
- Exhibit P8** TRUE COPY OF THE ORDER DATED 04-10-2021 IN WP(C) NO.21006 OF 2021 IN THE CASE OF MITHRAM INDIA NIDHI LTD PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 24244/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 03-01-2020**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 03-03-2021**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 03-03-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO.T07187719/2023/CL-VLL, DATED 14-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 1 9-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 24643/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 28-04-2016**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 19-03-2021**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 19-03-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO. T09357757/2023/CL-VII, DATED 12-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 16565/2023

PETITIONER EXHIBITS

- Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 11/10/2022**
- Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P-5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY**
- Exhibit P-6 A TRUE COPY OF E-MAIL ISSUED BY 3RD RESPONDENT DATED 01/02/2023**
- Exhibit P-7 A TRUE COPY ORDER DATED 08/02/2023 ISSUED BY THE 3RD RESPONDENT**
- Exhibit P-8 A TRUE COPY OF THE REPLY TO THE QUIRES MADE IN EXHIBIT P-6**
- Exhibit P-9 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**



APPENDIX OF WP(C) 43444/2023

PETITIONER'S EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 05-06-2020
- Exhibit-P2** A TRUE COPY OF RECEIPT, DATED 29-06-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P3** A TRUE COPY OF E-MAIL DATED 27-08-2021 ISSUED BY THE DEPUTY DIRECTOR OF RESPONDENT NO.1
- Exhibit-P4** A TRUE COPY OF THE ORDER DATED 30-11-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT
- Exhibit-P7** A TRUE COPY OF THE REPLY LETTER DATED 04-12-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2



APPENDIX OF WP(C) 20147/2021

PETITIONER EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 18.2.2019.
- Exhibit P2** A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER.
- Exhibit P3** A TRUE COPY OF THE RECEIPT DATED 17.2.2020.
- Exhibit P4** A TRUE COPY OF THE EMAIL DATED 4.9.2020 ISSUED BY THE PETITIONER TO RESPONDENT NO.2 ALONG WITH THE ATTACHMENTS.
- Exhibit P5** A TRUE COPY OF THE ORDER NO.SRN NO.R33243643/2020/CL-VII DATED 15.9.2021 ISSUED BY RESPONDENT NO.2.
- Exhibit P6** A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 22.9.2021 ALONG WITH THE ATTACHMENTS.
- Exhibit P7** A TRUE COPY OF THE ORDER DATED 22.7.2021 IN WP(C) NO.14502 OF 2021 PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 12949/2021

PETITIONER'S EXHIBITS

- Exhibit P1** COPY OF FORM NDH-4 FOR DECLARATION AS NIDHI AS PER RULE 3A OF THE NIDHI RULES AS AMENDED IN 2019 SUBMITTED BY THE PETITIONER.
- Exhibit P2** COPY OF E-MAIL ISSUED BY THE 2ND RESPONDENT TO THE PETITIONER.
- Exhibit P3** COPY OF A DECLARATION FILED BY THE PETITIONER.
- Exhibit P3(a)** COPY OF A CERTIFICATE ISSUED BY THE PETITIONER'S CHARTERED ACCOUNTANT.
- Exhibit P4** COPY OF ORDER ISSUED BY THE 2ND RESPONDENT TO THE PETITIONER.
- Exhibit P5** COPY OF ORDER IN WP(C) NO.10272/2021 OF THIS HON'BLE COURT.
- Exhibit P6** TRUE COPY OF THE ORDER DATED 22-07-2021 IN WPC NO.14502 OF 2021 PASSED BY THIS HON"BLE COURT



APPENDIX OF WP(C) 23041/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 31-07-2015**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 13-02-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 13-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO.R32976748/4/2022/CL-VII, DATED 06-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 11-07-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**



APPENDIX OF WP(C) 20147/2023

PETITIONER EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 11-07-2019
- Exhibit-P2** A TRUE COPY OF FORM NDH-4, FILED BY THE PETITIONER ON 06-03-2020
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 06-03-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER SRN NO.R34870790/2023/CL-VII, DATED 15-06-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 21435/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 03-04-2019**
- Exhibit-P2 A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ON 17-05-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 17-05-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO.R38987426/2023/CL-VII, DATED 20-06-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 28748/2023

PETITIONER'S EXHIBITS

- Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 18/07/2020**
- Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P-5 A TRUE COPY OF THE FORM NDH-4 ALONG WITH RECEIPT DATED 07/09/2021**
- Exhibit P-6 . A TRUE COPY OF THE EMAIL DATED 22/11/2021 ISSUED BY THE 3RD RESPONDENT**
- Exhibit P-7 A TRUE COPY OF THE REPLY E-MAIL GIVEN BY THE PETITIONER TO THE 3RD RESPONDENT (WITHOUT ATTACHMENTS)**
- Exhibit P-8 A TRUE COPY ORDER DATED 09/08/2023 ISSUED BY THE 3RD RESPONDENT**
- Exhibit P-9 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**



APPENDIX OF WP(C) 22639/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 27-04-2016**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 13-02-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 13-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO.R32972333/2023/CL-VII, DATED 03-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 5549/2024

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 18-09-2020**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 15-09-2021**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 15-09-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 16-11-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 23-12-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**

**APPENDIX OF WP(C) 24040/2023****PETITIONER EXHIBITS**

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 07-09-2016**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 03-07-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 03-07-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 15-01-2021 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF NOTICE NO.ROCK/NDH-4 REJ/FORTFINE/2935/2023 DATED 01-06-2023 ISSUED BY RESPONDENT NO.4**
- Exhibit-P8 A TRUE COPY OF NOTICE NO.ROCK/NDH-4 REJ/FORTFINE/2937/2023 DATED 01-06-2023 ISSUED BY RESPONDENT NO.4**



APPENDIX OF WP(C) 5744/2024

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 11-03-2021**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 03-05-2022**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 03-05-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 29-01-2024 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 29-01-2024 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**



APPENDIX OF WP(C) 26945/2023

PETITIONER EXHIBITS

- Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 07/10/2022**
- Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P-5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 22/02/2023**
- Exhibit P-6 A TRUE COPY OF THE EMAIL DATED 09/03/2023 ISSUED BY THE 3RD RESPONDENT TO THE PETITIONER**
- Exhibit P-7 A TRUE COPY OF THE REPLY SENT BY THE PETITIONER DATED 21/03/2023 (WITHOUT ATTACHMENTS)**
- Exhibit P-8 TRUE COPY OF THE ORDER DATED 28/03/2023 ISSUED THE 3RD RESPONDENT**
- ExhibitP- 9 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**

**APPENDIX OF WP(C) 25835/2023****PETITIONER EXHIBITS**

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 03-02-2020
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 24-09-2021
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 24-09-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER, DATED 20-04-2022 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT
- Exhibit-P7** A TRUE COPY OF NOTICE NO.ROCK/NDH-4 REJ/SAMANWAYA/3005/2023 DATED 12-06-2023 ISSUED BY RESPONDENT NO.4
- Exhibit-P8** A TRUE COPY OF NOTICE NO.ROCK/NDH-4 REJ/SAMANWAYA/3013/2023 DATED 12-06-2023 ISSUED BY RESPONDENT NO.4
- Exhibit-P9** . A TRUE COPY OF THE REPLY DATED 02-08-2023 SUBMITTED BY THE PETITIONER BEFORE RESPONDENT NO.4



APPENDIX OF WP(C) 26944/2023

PETITIONER EXHIBITS

- Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 08/05/2023**
- Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P-5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 04/07/2023**
- Exhibit P-6 A TRUE COPY OF THE E-MAIL DATED 19/07/2023 SENT BY THE 3RD RESPONDENT SEEKING CLARIFICATIONS**
- Exhibit P-7 A TRUE COPY ORDER DATED 09/08/2023 ISSUED BY THE 3RD RESPONDENT**
- Exhibit P-8 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**



APPENDIX OF WP(C) 23145/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 12-07-2016**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 13-02-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 13-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO.R33044330/4/2023/CL-VII, DATED 04-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 20142/2023

PETITIONER EXHIBITS

Exhibit-P1 A TRUE COPY OF THE ORDER DATED 08-04-2021 IN WP(C) NO. 9099 OF 2021 PASSED BY THIS HON'BLE COURT

Exhibit-P2 A TRUE COPY OF THE ORDER DATED 27-09-2021 IN I.A NO.1 OF 2021 IN WP(C) NO. 9099 OF 2021 PASSED BY THIS HON'BLE COURT

Exhibit-P3 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE

Exhibit-P4 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 25023/2023

PETITIONER EXHIBITS

Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY

Exhibit P2 A COPY OF THE COMPANY MASTER DATA

Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 AS PER THE NOTIFICATION DATED 01.07.2019

Exhibit P3(a) A COPY OF NIDHI (AMENDMENT) RULES, 2022 ADDING PROVISOS TO THE EXT.P3 AMENDED RULES DATED 19.04.2022.

Exhibit P4 A COPY OF THE LETTER DATED 30.06.2023 OF THE 02ND RESPONDENT

Exhibit P5 A COPY OF THE REPRESENTATION DATED 30.06.2023 SUBMITTED BY THE COMPANY

Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT

Exhibit P7 A COPY OF THE INTERIM ORDER DATED 21.07.2023 IN WPC NO.23791/2023



APPENDIX OF WP(C) 18743/2023

PETITIONER EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 13-06-2019
- Exhibit-P2** A TRUE COPY OF RECEIPT, DATED 10-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P3** A TRUE COPY OF THE ORDER SRN NO. R32728958/2022/CL-VII, DATED 17-06-2022 PASSED BY RESPONDENT NO.2
- Exhibit-P4** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P5** A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 26745/2021

PETITIONER EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 13.10.2017.
- Exhibit P2** A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ALONG WITH RECEIPT, DATED 19.3.2020.
- Exhibit P3** A TRUE COPY OF THE EMAIL DATED 24.8.2020 ISSUED BY RESPONDENT NO.2.
- Exhibit P4** A TRUE COPY OF THE ORDER SRN NO.R35856350/4/2020/CL-VII DATED 24.2.2021 PASSED BY RESPONDENT NO.2.
- Exhibit P5** A TRUE COPY OF REPLY SUBMITTED BY THE PETITIONER ON 25.10.2021.
- Exhibit P6** A TRUE COPY OF THE ORDER DATED 4.10.2021 IN WPC NO.21006 OF 2021 IN THE CASE OF MITHRAM INDIA NIDHI LTD PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 21422/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 08-08-2019**
- Exhibit-P2 A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ON 28-12-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 28-12-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO. R78473782/2023/CL-VII, DATED 07-06-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY DATED 22-06-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**



APPENDIX OF WP(C) 17544/2021

PETITIONER EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 25.05.2017.
- Exhibit P2** A TRUE COPY OF FORM NDH-4 ALONG WITH THE RECEIPT DATED 10.07.2020.
- Exhibit P3** A TRUE COPY OF THE REPLY, DATED 11.09.2020 SUBMITTED BY THE MANAGING DIRECTOR OF THE COMPANY.
- Exhibit P4** A TRUE COPY OF ORDER SRN NO.R45265113/4/2020/CL-VII DATED 03.02.2021.
- Exhibit P5** A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 23.02.2021.
- Exhibit P6** A TRUE COPY OF THE ORDER DATED 22.07.2021 IN WP(C) NO.14502 OF 2021 PASSED BY THIS HON'BLE COURT.

**APPENDIX OF WP(C) 13541/2021****PETITIONER'S EXHIBITS**

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 31.12.2018.
- Exhibit P2** A TRUE COPY OF THE FORM NDH-4 ALONG WITH THE RECEIPT DATED 03.03.2020.
- Exhibit P3** A TRUE COPY OF THE LETTER DATED 28.08.2020 ISSUED BY RESPONDENT NO. 2 TO THE PETITIONER.
- Exhibit P4** A TRUE COPY OF THE CERTIFICATE FROM AUDITOR, DATED 21.09.2020.
- Exhibit P5** A TRUE COPY OF THE ORDER SRN NO. R34533067/4/2020/CL-VII DATED 28.06.2021, ISSUED BY RESPONDENT NO.2.
- Exhibit P6** A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 02.07.2021.
- Exhibit P7** A TRUE COPY OF THE ORDER DATED 23.04.2021 IN W.P.C NO. 10272 OF 2021 PASSED BY THIS HON'BLE COURT.
- Exhibit P8** TRUE COPY OF THE ORDER DATED 22.07.2021 IN W.P.(C).No. 14502 OF 2021 PASSED BY THE HON'BLE COURT.
- Exhibit P9** TRUE COPY OF THE ORDER DATED 04.10.2021 IN W.P.(C).NO. 21006 OF 2021 IN THE CASE OF MITHRAM INDIA NIDHI LTD PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 12741/2021

PETITIONER EXHIBITS

Exhibit P1 A TRUE COPY OF THE COMPANY MASTER DATA.

Exhibit P2 A TRUE COPY OF THE FORM NDH4 AND THE RECEIPT DATED 09/09/2020 ACKNOWLEDGING THE SUBMISSION OF NDH-4 FORM.

Exhibit P3 A TRUE COPY OF THE ORDER SRN NO. R54356027 /4/2020/CL-VII DATED 01.06.2021.

Exhibit P4 A TRUE COPY OF THE REPLY DATED ON 12.06.2021 SUBMITTED BY THE PETITIONER.

Exhibit P5 A TRUE COPY OF THE ORDER DATED 23.04.2201 IN WPC NO. 10272 OF 2201 PASSED BY THIS HONOURABLE COURT.

Exhibit P8 TRUE COPY OF THE ORDER DATED 22.07.2021 IN W.P.(C).NO.14502 OF 2021 PASSED NY THIS HON' COURT



APPENDIX OF WP(C) 18224/2023

PETITIONER EXHIBITS

- Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 31/10/2022**
- Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P-5 A TRUE COPY OF THE JUDGMENT DATED 31/03/2023 IN WP(C) 11377/2023 OF THIS HON'BLE COURT**
- Exhibit P-6 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY**
- Exhibit P-7 A TRUE COPY ORDER DATED 29/05/2023 ISSUED BY THE 3RD RESPONDENT**
- Exhibit P-8 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**

**APPENDIX OF WP(C) 20337/2021****PETITIONER EXHIBITS**

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF IN CORPORATION OF THE PETITIONER NIDHI.**
- Exhibit P2 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY.**
- Exhibit P3 TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY.**
- Exhibit P4 TRUE COPY OF THE FORM NDH - 4 FILED BY THE PETITIONER ON 11.03.2020.**
- Exhibit P5 A TRUE COPY OF THE CERTIFICATE DATED 08.12.2020 ISSUED BY THE AUDITORS OF THE PETITIONER COMPANY UNDER RULE 22 OF THE RULES FOR THE YEAR ENDED 31.03.2020.**
- Exhibit P6 TRUE COPY OF THE REJECTION E-MAIL DATED 19.08.2021 ISSUED BY THE 2ND RESPONDENT.**
- Exhibit P7 TRUE COPY OF THE AUDITED FINANCIAL STATEMENTS ALONG WITH THE AUDITORS REPORT OF THE PETITIONER COMPANY FOR THE YEAR ENDED 31.03.2020.**
- Exhibit P8 TRUE COPY OF THE LATEST RETURNS FILED BY THE PETITIONER IN FROM NDH-3 FOR THE HALF YEAR ENDED 31.03.2021.**
- Exhibit P9 A TRUE COPY OF THE INTERIM ORDER OF THIS HON'BLE COURT IN WP(C) 10889/2021 DATED 30.04.2021.**
- Exhibit P10 A TRUE COPY OF THE INTERIM ORDER OF THIS HON'BLE COURT IN WP(C) 228/2021 DATED 08.01.2021.**
- Exhibit P11 TRUE COPY OF CIRCULAR NO. 12/2020 DATED 30.03.2020.**
- Exhibit P12 TRUE COPY OF PRESS RELEASE DATED 24.08.2021**



APPENDIX OF WP(C) 17536/2021

PETITIONER'S EXHIBITS

- Exhibit P1** A COPY OF CERTIFICATE OF IN CORPORATION OF THE PETITIONER COMPANY.
- Exhibit P2** A COPY OF THE COMPANY MASTER DATA OF PETITIONER COMPANY.
- Exhibit P3** A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019.
- Exhibit P4** A COPY OF THE ORDER DATED 30.12.2020 OF THE 2ND RESPONDENT.
- Exhibit P5** A COPY OF THE REPRESENTATION DATED 13.07.2021 SUBMITTED BY AUTHORIZED REPRESENTATIVE OF THE PETITIONER COMPANY TO THE 2ND RESPONDENT.,
- Exhibit P6** A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT.
- Exhibit P7** A COPY OF THE INTERIM ORDER DATED 23.04.2201 IN WPC NO. 10272 /2021.



APPENDIX OF WP(C) 15222/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 05-08-2022**
- Exhibit-P2 A TRUE COPY OF RECEIPT, DATED 02-12-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P3 A TRUE COPY OF THE EMAIL DATED 05-01-2023**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO.F51316487/4/2022/CL-VII, DATED 11-01-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**

**APPENDIX OF WP(C) 23937/2021****PETITIONER EXHIBITS**

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 07.09.2015.
- Exhibit P2** A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT, DATED 25.06.2020.
- Exhibit P3** A TRUE COPY OF THE LETTER DATED 27.08.2020 RECEIVED BY THE PETITIONER FROM RESPONDENT NO.2.
- Exhibit P4** A TRUE COPY OF THE LETTER DATED 31.12.2020 ISSUED BY CHARTERED ACCOUNTS OF THE PETITIONER COMPANY.
- Exhibit P5** A TRUE COPY OF FORM PAS-3 SUBMITTED BY THE PETITIONER ALONG WITH THE ATTACHMENTS AND RECEIPT OF PAYMENT OF FEES, DATED 13.11.2020.
- Exhibit P6** A TRUE COPY OF THE PRINTOUT OF THE WEBSITE OF RESPONDENT NO.1
- Exhibit P7** A TRUE COPY OF THE EMAIL, DATED 12.10.2021 FROM CENTRAL.SERVICEDEST@MCA.GOV.IN
- Exhibit P8** A TRUE COPY OF THE LIST PUBLISHED ON 30.09.2021 IN THE WEBSITE OF THE MINISTRY OF CORPORATE AFFAIRS.
- Exhibit P9** A TRUE COPY OF THE ORDER DATED 04.10.2021 IN WP(C) NO.21006 OF 2021 IN THE CASE OF MITHRAM INDIA NIDHI LTD PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 17626/2023

PETITIONER EXHIBITS

- Exhibit P-1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 14/12/2017
- Exhibit P-2** A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY DATED 27/11/2017
- Exhibit P-3** A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY DATED 27/11/2017
- Exhibit P-4** A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT DATED NIL
- Exhibit P-5** A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 22/07/2020
- Exhibit P-6** A TRUE COPY OF THE EMAIL DATED 21/09/2020 ISSUED BY THE 2ND RESPONDENT
- Exhibit P-7** A TRUE COPY OF THE REPLY ISSUED TO EXHIBIT P-6 (WITHOUT EXHIBITS) DATED 30/10/2020
- Exhibit P-8** A TRUE COPY OF LETTER DATED 16/05/2023 ISSUED BY THE 4TH RESPONDENT ALONG WITH THE ENVELOPE
- Exhibit P-9** A TRUE COPY OF THE SHOW CAUSE NOTICE ISSUED BY THE 4TH RESPONDENT DATED 16/05/2023
- Exhibit P-10** A TRUE COPY OF ORDER DATED 14/01/2021 ISSUED BY THE 2ND RESPONDENT
- Exhibit P-11** A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022

**APPENDIX OF WP(C) 29134/2023****PETITIONER'S EXHIBITS**

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 17-06-2016
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 14-02-2020
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 14-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER, DATED 07-05-2021 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT
- Exhibit-P7** A TRUE COPY OF NOTICE NO.ROCK/NDH-4 REJ/DIVYA/3480/2023 DATED 02-08-2023 ISSUED BY RESPONDENT NO.4
- Exhibit-P8** A TRUE COPY OF NOTICE NO.ROCK/NDH-4 REJ/DIVYA/3494/2023 DATED 02-08-2023 ISSUED BY RESPONDENT NO.4



APPENDIX OF WP(C) 29332/2023

PETITIONER EXHIBITS

Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY WITH COMPANY IDENTIFICATION NUMBER (CIN) U65999KL2019PLN060381

Exhibit P2 A COPY OF THE COMPANY MASTER DATA

Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 AS PER THE NOTIFICATION DATED 01.07.2019.

Exhibit P3(a) A COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED ON 19.04.2022

Exhibit P4 A COPY OF THE LETTER DATED 26.07.2023 OF THE 6TH RESPONDENT

Exhibit P5 A COPY OF THE REPRESENTATION DATED NIL SUBMITTED BY THE COMPANY.

Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 4TH RESPONDENT

Exhibit P7 A COPY OF THE INTERIM ORDER DATED 21.07.2023 IN WPC NO.23791/2023

**APPENDIX OF WP(C) 34637/2022****PETITIONER EXHIBITS**

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 19-05-2018.
- Exhibit P2** A TRUE COPY OF FORM NDH-4 ALONG WITH THE RECEIPT DATED 23-02-2022.
- Exhibit P3** A TRUE COPY OF THE ORDER, SRN NO. T82670209/2022/CL-VII, DATED 15-07-2022 PASSED BY RESPONDENT NO.2.
- Exhibit P4** A TRUE COPY OF THE REPLY, DATED 10-10-2022 SUBMITTED BY THE PETITIONER.
- Exhibit P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE 20.
- Exhibit P6** A TRUE COPY OF THE ORDER DATED 21-06-2022 IN WP(C) NO.20096 OF 2022 IN THE CASE OF SAJJ NIDHI LTD PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 22332/2023

PETITIONER EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 28-12-2018
- Exhibit-P2** A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ON 18-12-2020
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 18-12-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER SRN NO. R75740423/2023/CL-VII, DATED 28-06-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT
- Exhibit-P7** A TRUE COPY OF THE REPLY DATED 03-07-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2

**APPENDIX OF WP(C) 25137/2023****PETITIONER EXHIBITS**

- Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 17/01/2022
- Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY
- Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY
- Exhibit P-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT DATED NIL
- Exhibit P- 5 A TRUE COPY OF THE FORM NDH-4 PREPARED BY THE PETITIONER DATED NIL
- Exhibit P-6 A SCREENSHOT TAKEN ON 02/03/2023 OF THE WEBSITE OF MCA
- Exhibit P7 A SCREEN SHOT OF THE COMPLAINT STATUS OF COMPLAINT NO FO_20230302599241 DATED NIL
- Exhibit P-8 A TRUE COPY OF THE GENERAL CIRCULAR NO 4/2023 ISSUED BY THE 4TH RESPONDENT DATED 21/02/2023
- Exhibit P-9 TRUE COPY OF THE ATTACHMENT MADE TO COMPLAINT NO FO_2023031062657 DATED 10/03/2023
- Exhibit P-10 A SCREEN SHOT OF THE COMPLAINT STATUS OF COMPLAINT NO FO_2023031062657 DATED NIL
- Exhibit P-11 A TRUE COPY OF THE EMAIL DATED 15/03/2023 (WITHOUT ATTACHMENTS)
- Exhibit P-12 A SCREEN SHOT OF THE COMPLAINT STATUS OF COMPLAINT NO FO_20230407720778 DATED NIL
- Exhibit P-13 THE TRUE COPY OF THE ERROR MESSAGE SHOWN IN THE PORTAL DATED 16/05/2023
- Exhibit P-14 A SCREENSHOT OF THE MCA PORTAL TAKEN ON 06/07/2023
- Exhibit P-15 A SCREEN SHOT OF MCA PORTAL OF FORM NDH-2 DATED NIL
- Exhibit P-16 A SCREENSHOT SHARING THE STATUS OF COMPLIANT FILED BY THE PETITIONER THROUGH ITS CHARTERED ACCOUNTANT DATED NIL
- Exhibit P-17 A TRUE COPY OF THE JUDGMENT DATED 22/02/2023 IN WP(C) 5499/2023 OF THIS HON'BLE COURT



APPENDIX OF WP(C) 18823/2021

PETITIONER EXHIBITS

Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 28.09.2017

Exhibit P2 A TRUE COPY OF FORM NDH-4, SUBMITTED BY THE PETITIONER ON 29.05.2020

Exhibit P3 A TRUE COPY OF THE RECEIPT DATED 29.05.2020

Exhibit P4 A TRUE COPY OF ORDER SRN NO.R40099020/4/2020/CL-VII DATED 07.09.2021

Exhibit P5 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 08.09.2021

Exhibit P6 A TRUE COPY OF THE ORDER DATED 22.07.2021 IN WPC NO.14502 OF 2021 PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 24333/2023

PETITIONER EXHIBITS

- Exhibit 1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 16-07-2019
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 21-01-2021
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 21-01-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER SRN NO. R86830569/2023/CL-VLL, DATED 12-07-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT

**APPENDIX OF WP(C) 12430/2021****PETITIONER EXHIBITS**

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 20.12.2016.
- Exhibit P2** A TRUE COPY OF THE RECEIPT DATED 13.02.2020 ACKNOWLEDGING THE SUBMISSION OF NDH-4 FORM.
- Exhibit P3** A TRUE COPY OF THE ORDER DATED 01.06.2021.
- Exhibit P4** A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 08.06.2021.
- Exhibit P5** A TRUE COPY OF THE ORDER DATED 23.04.2021 IN WP(C) NO.10272 OF 2021 PASSED BY THIS HON'BLE COURT.
- Exhibit- P6** A TRUE COPY OF THE ORDERS DATED 03-12-2021 PASSED BY RESPONDENT NO.2
- Exhibit- P7** A TRUE COPY OF THE ORDER DATED 03-12-2021 PASSED BY RESPONDENT NO.2
- Exhibit -P8** A TRUE COPY OF THE ORDER DATED 03-12-2021 PASSED BY RESPONDENT NO.2
- Exhibit P9** A TRUE COPY OF THE ORDER DATED 03-12-2021 PASSED BY RESPONDENT NO.2
- Exhibit P10** A TRUE COPY OF THE RECEIPTS DATED 23-12-2021 FOUR IN NUMBER
- Exhibit P11** A TRUE COPY OF GAR-7 RECEIPT DATED 12-01-2023 EVIDENCING THE PAYMENT OF RS.5,000/-
- Exhibit P12** A TRUE COPY OF GAR-7 RECEIPT DATED 13-01-2023 EVIDENCING THE PAYMENT OF RS.15,000/-
- Exhibit P13** A TRUE COPY OF THE ORDER DATED 24-01-2023 PASSED BY RESPONDENT NO.3
- Exhibit P14** A TRUE COPY OF THE REPRESENTATION DATED 08-02-2023 SUBMITTED BY THE PETITIONER BEFORE RESPONDENT NO.1
- Exhibit P15** A TRUE COPY OF THE REMINDER DATED 27-02-2023 SUBMITTED BY THE PETITIONER BEFORE RESPONDENT NO.1



APPENDIX OF WP(C) 28739/2022

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION ISSUED BY THE 1ST RESPONDENT DATED 16/02/2016.**
- Exhibit P2 A TRUE COPY OF THE INTERIM ORDER DATED 27/09/2021 IN WPC 9099 OF 2021 ISSUED BY THE HON'BLE COURT.**
- Exhibit P3 A TRUE COPY OF THE INTERIM ORDER DATED 22/02/2022 IN WPC 5899 OF 2022 ISSUED BY THE HON'BLE COURT.**
- Exhibit P4 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 ISSUED BY THE 1ST RESPONDENT.**
- Exhibit P5 A TRUE COPY OF THE INTERIM ORDER DATED 09/06/2022 PASSED BY THIS HON'BLE COURT IN WP(C) NO.18738 OF 2022.**



APPENDIX OF WP(C) 18738/2022

PETITIONER EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION ISSUED BY THE 1ST RESPONDENT DATED 24/03/2016.
- Exhibit P2** A TRUE COPY OF THE INTERIM ORDER ISSUED BY THIS HON'BLE COURT DATED 20/04/2021 IN WP(C) 10078/2021.
- Exhibit P3** A TRUE COPY OF THE INTERIM ORDER DATED 27/09/2021 IN WPC 10354 OF 2021 ISSUED BY THE HON'BLE COURT.
- Exhibit P4** A TRUE COPY OF THE INTERIM ORDER DATED 13/10/2021 ISSUED BY THIS HON'BLE COURT IN W.P(C) 10078/2021.
- Exhibit P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022.
- Exhibit P6** A TRUE COPY OF THE INTERIM ORDER DATED 06/05/2022 PASSED BY THIS HO'BLE COURT IN W.P(C) NO 15450 OF 2022.



APPENDIX OF WP(C) 19412/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 16-07-2019**
- Exhibit-P2 A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ON 24-08-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 24-08-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO.R51065969/4/2023/CL-VII, DATED 08-06-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 19013/2021

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 24.01.2019.**
- Exhibit P2 A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ON 04.09.2020.**
- Exhibit P3 A TRUE COPY OF THE RECEIPT DATED 04.09.2020.**
- Exhibit P4 A TRUE COPY OF THE EMAIL, DATED 16.04.2021 ISSUED BY RESPONDENT NO.2.**
- Exhibit P5 A TRUE COPY OF ORDER SRN NO.R53302519/2020/CL-VII DATED 17.06.2021 ISSUED BY RESPONDENT NO.2.**
- Exhibit P6 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 30.06.2021.**
- Exhibit P7 A TRUE COPY OF THE ORDER DATED 22.07.2021 IN WP(C)NO.14502 OF 2021 PASSED BY THIS HON'BLE COURT.**



APPENDIX OF WP(C) 19212/2021

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 12.09.2016.**
- Exhibit P2 A TRUE COPY OF FORM NDH-4 ALONG WITH THE RECEIPT DATED 23.01.2020.**
- Exhibit P3 A TRUE COPY OF THE ORDER, DATED 18.09.2020 ISSUED BY RESPONDENT NO.2.**
- Exhibit P4 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 10.06.2021 ALONG WITH THE ATTACHMENTS.**
- Exhibit P5 A TRUE COPY OF THE FORM NDH-4 ALONG WITH THE RECEIPT DATED 17.06.2021.**
- Exhibit P6 A TRUE COPY OF THE ORDER DATED 22.07.2021 IN WP(C)NO.14502 OF 2021 PASSED BY THIS HON'BLE COURT.**



APPENDIX OF WP(C) 24889/2023

PETITIONER EXHIBITS

Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY IDENTIFICATION NUMBER (CIN) U65924KL2016PLC045749

Exhibit P2 A COPY OF THE COMPANY MASTER DATA

Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 AS PER THE NOTIFICATION DATED 01.07.2019

Exhibit P3(a) A COPY OF NIDHI (AMENDMENT) RULES, 2022 ADDING PROVISOS TO THE EXT.P3 AMENDED RULES DATED 19.04.2022

Exhibit P4 A COPY OF THE LETTER DATED 04.07.2023 OF THE 2ND RESPONDENT

Exhibit P5 A COPY OF THE REPRESENTATION DATED 08.07.2023 SUBMITTED BY THE COMPANY

Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT

Exhibit P7 A COPY OF THE INTERIM ORDER DATED 21.07.2023 IN WPC NO.23791/2023



APPENDIX OF WP(C) 20011/2021

PETITIONER EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 02.03.2017.
- Exhibit P2** A TRUE COPY OF FORM NDH-4 ALONG WITH THE RECEIPT DATED 12.02.2020.
- Exhibit P3** A TRUE COPY OF THE EMAIL DATED 16.04.2021 ISSUED BY RESPONDENT NO.2 TO THE PETITIONER.
- Exhibit P4** A TRUE COPY OF THE EMAIL DATED 18.06.2021 ISSUED BY THE PETITIONER TO RESPONDENT NO.2.
- Exhibit P5** A TRUE COPY OF THE ORDER NO. SRN NO. R34289355/4/2020/CL-VII DATED 23.07.2021 ISSUED BY RESPONDENT NO.2.
- Exhibit P6** A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 17.08.2021 ALONG WITH THE ATTACHMENTS.
- Exhibit P7** A TRUE COPY OF THE ORDER DATED 22.07.2021 IN W.P.C NO. 14502 OF 2021 PASSED BY THIS HON'BLE COURT.

**APPENDIX OF WP(C) 22815/2021****PETITIONER EXHIBITS**

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 27.02.2018
- Exhibit P2** A TRUE COPY OF THE FORM NDH-4 FILED BY THE PETITIONER ALONG WITH RECEIPT, DATED 15.02.2020
- Exhibit P3** A TRUE COPY OF THE EMAIL DATED 31-07-2020 ISSUED BY RESPONDENT NO.2
- Exhibit P4** A TRUE COPY OF THE EMAIL DATED 15-08-2020 ISSUED BY THE PETITIONER TO RESPONDENT NO.2 WITHOUT THE ATTACHMENTS.
- Exhibit P5** A TRUE COPY OF THE RECEIPT DATED 18.09.2021 ISSUED FOR THE REMITTANCE OF FEES REGARDING FORM SH7 BY THE PETITIONER
- Exhibit P6** A TRUE COPY OF THE EMAIL DATED 30.09.2021 REGARDING THE APPROVAL OF FORM SH7 RECEIVED BY THE PETITIONER
- Exhibit P7** A TRUE COPY OF THE LIST SHOWING THE DATE OF FILING FOR VARIOUS FORMS AND ITS STATUS AS ON 15.10.2021
- Exhibit P8** A TRUE COPY OF THE ORDER SRN.NO.R33151903/2020/CL-VII DATED 30.09.2021 PASSED BY RESPONDENT NO.2
- Exhibit P9** A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 11-10-2021
- Exhibit P10** A TRUE COPY OF THE ORDER DATED 22-07-2021 IN WP(C)NO.14502 OF 2021 PASSED BY THIS HON'BLE COURT.
- Exhibit P11** TRUE COPY OF THE ORDER DATED 04.10.2021 IN WP(C) NO.21006 OF 2021 IN THE CASE OF MITHRAM INDIA NIDHI LTD. PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 42883/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 29-10-2021**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 05-12-2022**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 05-12-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF LETTER DATED 30-10-2023 SUBMITTED BY THE PETITIONER BEFORE THE DEPUTY DIRECTOR OF RESPONDENT NO.1**
- Exhibit-P5 A TRUE COPY OF THE ORDER DATED 01-12-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P6 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P7 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 26815/2021

PETITIONER EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 29.01.2019
- Exhibit P2** A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT, DATED 28.07.2020.
- Exhibit P3** A TRUE COPY OF THE EMAIL DATED 23.11.2021 RECEIVED BY THE PETITIONER
- Exhibit P4** A TRUE COPY OF THE ORDER DATED 04.10.2021 IN WP(C)NO.21006 OF 2021 IN THE CASE OF MITHRAM INDIA NIDHI LTD PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 27281/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 11-07-2018**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 24-12-2019**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 24-12-2019 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 26-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY DATED 27-07-2023 SUBMITTED BEFORE RESPONDENT NO.2**



APPENDIX OF WP(C) 31282/2023

PETITIONER'S EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 07-06-2019.
- Exhibit-P2** A TRUE COPY OF RECEIPT, DATED 01-01-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM.
- Exhibit-P3** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE.
- Exhibit-P4** A TRUE COPY OF THE RECEIPT G.A.R.7 DATED 26-08-2023 ISSUED FOR THE PAYMENT OF FEE FOR FORM NO. SH-7.
- Exhibit-P5** A TRUE COPY OF THE SCREEN SHORT FROM THE WEBSITE OF THE MINISTRY OF CORPORATE AFFAIRS OBTAINED ON 15-09-2023.



APPENDIX OF WP(C) 42418/2022

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 25.05.2022**
- Exhibit P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 2ND RESPONDENT.**
- Exhibit P5 A TRUE COPY OF THE INTERIM ORDER DATED 03.02.2022 IN WPC 3657 OF 2022**
- Exhibit P6 A TRUE COPY OF THE EMAIL ISSUED BY THE 3RD RESPONDENT DATED 03.10.2022**
- Exhibit P7 A TRUE COPY OF THE EMAIL ISSUED BY THE 3RD RESPONDENT DATED 03.10.2022**
- Exhibit P8 A TRUE COPY OF ORDER DATED 13.10.2022 ISSUED BY THE 3RD RESPONDENT.**
- Exhibit P9 A TRUE COPY OF THE INTERIM ORDER DATED 18.11.2022 IN WPC 37004/2022**



APPENDIX OF WP(C) 19885/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 29-11-2018**
- Exhibit-P2 A TRUE COPY OF FORM NDH-4, DATED 14.01.2020 FILED BY THE PETITIONER**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 23-09-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO.R58649831/2023/CL-VII, DATED 13-06-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**

**APPENDIX OF WP(C) 6219/2021****PETITIONER EXHIBITS**

- EXHIBIT P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER.**
- EXHIBIT P2 TRUE COPY OF THE MASTER DATA OF THE PETITIONER FROM THE WEBSITE OF THE 1ST RESPONDENT.**
- EXHIBIT P3 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY.**
- EXHIBIT P4 TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY.**
- EXHIBIT P5 TRUE COPY OF THE FORM NDH -4 FILED BY THE PETITIONER.**
- EXHIBIT P6 TRUE COPY OF EMAIL DATED 13.07.2020 AND REMINDER DATED 17.08.2020 FROM THE 1ST RESPONDENT.**
- EXHIBIT P7 TRUE COPY OF THE PETITIONER'S REPLY DATED 20.07.2020, 25.08.2020 and 29.08.2020 ALONG WITH ITS ANNEXURES.**
- EXHIBIT P8 TRUE COPY OF THE IMPUGNED ORDER DATED 27.01.2021.**
- EXHIBIT P9 TRUE COPIES OF NDH -3 AND AOC -4 FOR THE PERIOD ENDING 31 03.2019.**
- EXHIBIT P10 TRUE COPIES OF NDH -3 AND AOC -4 FOR THE PERIOD ENDING 31.03.2020**
- EXHIBIT P11 TRUE COPY OF THE PETITIONER'S REPRESENTATION DATED 16.02.2021.**
- EXHIBIT P12 TRUE COPY OF JUDGMENT DATED 02.12.2020 IN WP(C) 24943/2020.**
- EXHIBIT P13 TRUE COPY OF THE ORDER DATED 02.02.2021 IN WP(C) 1458/2021.**
- Exhibit P14 TRUE COPY OF ORDER 27.09.2021 IN WPC 9099/2021 AND CONNECTED CASES.**



APPENDIX OF WP(C) 24483/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 10-12-2015**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 20-07-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 20-07-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO. R46517330/2020/CL-VII, DATED 13-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 18-07-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**

**APPENDIX OF WP(C) 23218/2021****PETITIONER EXHIBITS**

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 12.4.2018**
- Exhibit P2 A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ON 5.12.2020**
- Exhibit P3 A TRUE COPY OF THE RECEIPT DATED 5.12.2020**
- Exhibit P4 A TRUE COPY OF THE EMAIL DATED 16.4.2021 ISSUED BY RESPONDENT NO 2**
- Exhibit P5 A TRUE COPY OF THE ORDER SRN NO R73616468/2020/CL-VII DATED 6.7.2021 PASSED BY RESPONDENT NO 2**
- Exhibit P6 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 12.10.2021**
- Exhibit P7 A TRUE COPY OF THE ORDER DATED 4.10.2021 IN WPC NO 21006 OF 2021 IN TH CASE OF MITHRAM INDIA NIDHI LTD PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 29090/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 17-05-2021**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 10-06-2022**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 10-06-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 28-08-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 28019/2023

PETITIONER EXHIBITS

Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY WITH COMPANY IDENTIFICATION NUMBER (CIN) U65929KL2020PLN061008

Exhibit P2 A COPY OF THE COMPANY MASTER DATA

Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 AS PER THE NOTIFICATION DATED 01.07.2019

Exhibit P3(a) A COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED ON 19.04.2022

Exhibit P4 A COPY OF THE LETTER DATED 31.07.2023 OF THE 02ND RESPONDENT

Exhibit P5 A COPY OF THE REPRESENTATION SUBMITTED BY THE COMPANY DATED NIL

Exhibit P6 A COPY OF THE LETTER DATED 28137 12.11.2020 OF THE 4TH RESPONDENT

Exhibit P7 A COPY OF THE INTERIM ORDER DATED 21.07.2023 IN WPC NO.23791/2023.



APPENDIX OF WP(C) 22686/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 02-01-2023**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 02-05-2023**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 02-05-2023 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO.AA2257505/2023/CL-VII, DATED 01-06-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 22411/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 06-02-2019**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 31-12-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 31-12-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO.R80912439/2023/CL-VII, DATED 12-06-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**

**APPENDIX OF WP(C) 22614/2023****PETITIONER EXHIBITS**

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 08-08-2019
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 03-08-2020
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 03-08-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE REPLY LETTER DATED 02-09-2020 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE ORDER SRN NO.R48343222/4/2022/CL-VII, DATED 28-06-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P6** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P7** A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT
- Exhibit-P8** A TRUE COPY OF THE REPLY LETTER DATED 08-07-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2



APPENDIX OF WP(C) 23614/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 19-10-2022**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 15-02-2023**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 15-02-2023 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO.AA1379125/2023/CL-VII, DATED 17-03-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 15077/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 24-02-2018**
- Exhibit-P2 A TRUE COPY OF NDH4 FORM SUBMITTED ON 15-01-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 15-01-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO.R30334460/2020/CL-VII, DATED 03-06-2021 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY DATED 28-04-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**



APPENDIX OF WP(C) 24212/2023

PETITIONER EXHIBITS

Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 02-04-2019

Exhibit -P2 A TRUE COPY OF THE NDH4 FORM FILED ON 15-07-2020

Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 15-07-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM

Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO.R45917077/2020/CL-VLL, DATED 06-07-2023 PASSED BY RESPONDENT NO.2

Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE

Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT

Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 07-07-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2



APPENDIX OF WP(C) 23018/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 10-06-2015**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 05-02-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 05-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO.R32167561/2023/CL-VII, DATED 23-06-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 25074/2023

PETITIONER EXHIBITS

Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 07/05/2019

Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY

Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY

Exhibit P-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT

Exhibit P-5 A TRUE COPY OF THE FORM NDH-4 ALONG WITH RECEIPT DATED 21/12/2020 SUBMITTED BY THE PETITIONER COMPANY

Exhibit P-6 A TRUE COPY ORDER DATED 04/07/2023 ISSUED BY THE 3RD RESPONDENT

Exhibit P-7 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022



APPENDIX OF WP(C) 20671/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 25-06-2019**
- Exhibit-P2 A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ON 11-12-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 11-12-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO.R74558057/2023/CL-VII, DATED 13-06-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 22668/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 03-10-2019**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 23-07-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 23-07-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO.R46885646/2020/CL-VII, DATED 06-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 25974/2021

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 31.01.2019**
- Exhibit P2 A TRUE COPY OF THE FORM NDH-4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT DATED 20.11.2020**
- Exhibit P3 A TRUE COPY OF THE EMAIL DATED 29.12.2020 ISSUED BY RESPONDENT NO.2**
- Exhibit P4 A TRUE COPY OF THE LETTER DATED 01.02.2021 ISSUED TO RESPONDENT NO.2 ALONG WITH THE ATTACHMENTS**
- Exhibit P5 A TRUE COPY OF THE ORDER SRN NO.R71661581/4/2020/CL-VII DATED 18.05.2021 PASSED BY RESPONDENT NO.2**
- Exhibit P6 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 08.10.2021**
- Exhibit P7 A TRUE COPY OF THE ORDER DATED 04.10.2021 IN WPC NO.21006 OF 2021 IN THE CASE OF MITHRAM INDIA NIDHI LTD PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 23664/2023

PETITIONER EXHIBITS

- Exhibit -P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 12-11-2015**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 05-02-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 05-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit -P4 A TRUE COPY OF THE ORDER SRN NO. R32274086/2020/CL-VII, DATED 11-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 15-07-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**



APPENDIX OF WP(C) 40774/2022

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 13-06-2022**
- Exhibit P2 A TRUE COPY OF NDH4 FORM SUBMITTED ON 27-10-2022**
- Exhibit P3 A TRUE COPY OF THE RECEIPT, DATED 27-10-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit P4 A TRUE COPY OF THE ORDER SRN NO.F34065292/4/2022CL-VII, DATED 02-12-2022 PASSED BY RESPONDENT NO.2**
- Exhibit P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit P6 A TRUE COPY OF THE ORDER DATED 2106-2022 IN WP(C) NO.20096 OF 2022 IN THE CASE OF SAJJ NIDHI LTD PASSED BY THIS HON'BLE COURT.**



APPENDIX OF WP(C) 36975/2022

PETITIONER'S EXHIBITS

Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY.

Exhibit P2 A COPY OF THE COMPANY MASTER DATA.

Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019.

Exhibit P3(a) A COPY OF NIDHI (AMENDMENT) RULES, 2022 ADDING PROVISOS TO THE EXT.P3 AMENDED RULES.

Exhibit P4 A COPY OF THE LETTER DATED 09.11.2022 OF THE 2ND RESPONDENT.

Exhibit P5 A COPY OF THE REPRESENTATION DATED 11.11.2022 SUBMITTED BY THE COMPANY.

Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT.

Exhibit P7 A COPY OF THE INTERIM ORDER DATED 02.09.2022 IN WPC NO.28658/2022.



APPENDIX OF WP(C) 22971/2023

PETITIONER EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 12-10-2017
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 23-07-2020
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 23-07-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibi-P4** A TRUE COPY OF THE ORDER SRN NO. R47038971/4/2022/CL-VII, DATED 16-06-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 27060/2023

PETITIONER EXHIBITS

- Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 16/04/2020**
- Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P-5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 30/08/2021**
- Exhibit P-6 A TRUE COPY OF THE EMAIL DATED 22/11/2021 ISSUED BY THE 3RD RESPONDENT TO THE PETITIONER**
- Exhibit P-7 A TRUE COPY OF THE REPLY E-MAIL SENT BY THE PETITIONER DATED 06/12/2021 (WITHOUT ATTACHMENTS)**
- Exhibit P-8 . TRUE COPY OF THE ORDER DATED 31/07/2023 ISSUED THE 3RD RESPONDENT**
- Exhibit P-9 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**

**APPENDIX OF WP(C) 23572/2023****PETITIONER EXHIBITS**

- Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 21/02/2018**
- Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P-5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 11/02/2020**
- Exhibit P-6 A TRUE COPY OF THE EMAIL DATED 14/07/2020 ISSUED BY THE 3RD RESPONDENT TO THE PETITIONER**
- Exhibit P-7 A TRUE COPY OF THE REPLY E-MAIL SENT BY THE PETITIONER DATED 22/07/2020 (WITHOUT ATTACHMENTS)**
- Exhibit P-8 A TRUE COPY OF THE LETTER DATED 23/07/2020 (WITHOUT ATTACHMENTS) ALONG WITH POSTAL RECEIPT**
- Exhibit P-9 TRUE COPY OF THE ORDER DATED 07/07/2023 ISSUED THE 3RD RESPONDENT**
- Exhibit P-10 A TRUE COPY OF THE RECEIPT OF FILING FORM NDH-3 OF PETITIONER COMPANY DATED 25/10/2019**
- Exhibit P-11 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**



APPENDIX OF WP(C) 25659/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 13-12-2018**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 05-12-2019**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 05-12-2019 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 26-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 18573/2023

PETITIONER EXHIBITS

- Exhibit-P1** A TRUE COPY OF THE ORDER DATED 30-06-2021 IN WP(C) NO. 12949 OF 2021 PASSED BY THIS HON'BLE COURT
- Exhibit-P2** A TRUE COPY OF THE ORDER DATED 01-11-2021 IN I.A NO.1 OF 2021 IN WP(C) NO. 12949 OF 2021 PASSED BY THIS HON'BLE COURT
- Exhibit-P3** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P4** A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 19058/2023

PETITIONER EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 25-09-2020
- Exhibit-P2** A TRUE COPY OF FORM NDH-4, DATED 20-11-2021 FILED BY THE PETITIONER
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 20-11-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER SRN NO.T59421016/2023/CL-VII, DATED 03-04-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT

**APPENDIX OF WP(C) 23772/2023****PETITIONER EXHIBITS**

- Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 10/08/2017**
- Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P-5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 13/02/2020**
- Exhibit P6 TRUE COPY OF THE ORDER DATED 04/07/2023 ISSUED THE 3RD RESPONDENT**
- Exhibit P-7(a) A TRUE COPY OF THE RECEIPT ISSUED BY THE MINISTRY OF CORPORATE AFFAIRS DATED 09/03/2021**
- Exhibit P-7(b) A TRUE COPY OF THE RECEIPT ISSUED BY THE MINISTRY OF CORPORATE AFFAIRS DATED 28/10/2021**
- Exhibit P-8 A TRUE COPY OF THE REPRESENTATION DATED 14/07/2023**
- Exhibit P9 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**

**APPENDIX OF WP(C) 24172/2023****PETITIONER EXHIBITS**

- Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 15/12/2022**
- Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF THE MINISTRY OF CORPORATE AFFAIRS**
- Exhibit P-5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 19/06/2023**
- Exhibit p-6 A TRUE COPY OF THE JUDGMENT DATED 20/06/2023 IN WP(C) 18858 OF 2023**
- Exhibit P-7 A TRUE COPY OF THE EMAIL DATED 03/07/2023 ISSUED BY THE 3RD RESPONDENT TO THE PETITIONER**
- Exhibit P-8 A TRUE COPY OF THE REPLY E-MAIL SENT BY THE PETITIONER DATED 10/07/2023 (WITHOUT ATTACHMENTS)**
- Exhibit P-9 TRUE COPY OF THE ORDER DATED 14/07/2023 ISSUED THE 3RD RESPONDENT**
- Exhibit P-10 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**



APPENDIX OF WP(C) 22254/2023

PETITIONER EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 27-06-2017
- Exhibit-P2** A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ON 11-02-2020
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 11-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER SRN NO. R32214629/4/2022/CL-VII, DATED 28-06-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023



APPENDIX OF WP(C) 23972/2021

PETITIONER EXHIBITS

Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 18.01.2017.

Exhibit P2 A TRUE COPY OF FORM NDH -4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT DATED 23.07.2020.

Exhibit P3 A TRUE COPY OF THE ORDER DATED 15.12.2020 PASSED BY JOINT SECRETARY

Exhibit P4 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 27.04.2021.

Exhibit P5 A TRUE COPY OF THE ORDER DATED 04.10.2021 IN WP(C) NO. 21006 OF 2021 IN THE CASE OF MITHRAM INDIA NIDHI LTD PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 26452/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 07-08-2020**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 05-10-2021**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 05-10-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 03-08-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 24776/2023

PETITIONER EXHIBITS

Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY IDENTIFICATION NUMBER (CIN) U65999KL2018PLC05443 DATED 30.08.2018.

Exhibit P2 A COPY OF THE COMPANY MASTER DATA

Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 AS PER THE NOTIFICATION DATED 01.07.2019

Exhibit P3(a) A COPY OF NIDHI (AMENDMENT) RULES, 2022 ADDING PROVISOS TO THE EXT.P3 AMENDED RULES DATED 19.04.2022

Exhibit P4 A COPY OF THE LETTER DATED 28.06.2023 OF THE 02ND RESPONDENT

Exhibit P5 A COPY OF THE REPRESENTATION SUBMITTED BY THE COMPANY DATED NIL.

Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT

Exhibit P7 A COPY OF THE INTERIM ORDER DATED 21.07.2023 IN WPC NO.23791/2023



APPENDIX OF WP(C) 25052/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 18-02-2020**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 16-04-2021**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 16-04-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 28-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 24378/2023

PETITIONER EXHIBITS

- Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 29/06/2022**
- Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P-5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 01/09/2022**
- Exhibit P-6 A TRUE COPY OF THE E-MAIL DATED 19/09/2022 SENT BY THE 3RD RESPONDENT**
- Exhibit P-7 A TRUE COPY ORDER DATED 06/10/2022 ISSUED BY THE 3RD RESPONDENT**
- Exhibit P-8 A TRUE COPY OF THE NDH-4 FORM DATED 24/10/2022**
- Exhibit P-9 A TRUE COPY OF THE E-MAIL DATED 09/11/2022 SENT BY THE RESPONDENTS SEEKING CLARIFICATIONS**
- Exhibit P-10 A TRUE COPY OF THE REJECTION ORDER DATED 02/12/2022 ISSUED BY THE 3RD RESPONDENT**
- Exhibit p-11 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**



APPENDIX OF WP(C) 24054/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 19-06-2019**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 03-03-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 03-03-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit 4 A TRUE COPY OF THE ORDER SRN NO.R34532895/4/2022/CL-VII, DATED 07-06-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF NOTICE NO.ROCK/NDH-4 REJ/ADVALUE/2828/2023 DATED 10-07-2023 ISSUED BY RESPONDENT NO.4**



APPENDIX OF WP(C) 21976/2023

PETITIONER EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 04-12-2017
- Exhibit-P2** A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ON 23-07-2020
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 23-07-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER SRN NO. R46947883/2023/CL-VII, DATED 27-06-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 20764/2023

PETITIONER EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 04-04-2019
- Exhibit-P2** A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ON 14-07-2020
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 14-07-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER SRN NO. R45759164/2023/CL-VII, DATED 14-06-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT

**APPENDIX OF WP(C) 22963/2023****PETITIONER EXHIBITS**

- Exhibit -P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 25-06-2019**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 14-09-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 14-09-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO.R55707285/2023/CL-VII, DATED 23-06-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 07-07-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**



APPENDIX OF WP(C) 25163/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 25-11-2020**
- Exhibit P2 A TRUE COPY OF THE NDH4 FORM FILED ON 09-02-2022**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 09-02-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 28-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**

**APPENDIX OF WP(C) 27562/2023****PETITIONER EXHIBITS**

- Exhibit P-1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 28/10/2022
- Exhibit P- 2** A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY
- Exhibit P-3** A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY
- Exhibit P-4** A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 1ST RESPONDENT
- Exhibit P-5** A TRUE COPY OF THE JUDGMENT DATED 31/03/2023 IN WP(C) 10934/2023
- Exhibit P-6** A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY
- ExhibitP- 7** A TRUE COPY ORDER DATED 26/05/2023 ISSUED BY THE 3RD RESPONDENT
- Exhibit P-8** A TRUE COPY OF THE INTERIM ORDER DATED 23/06/2023 IN WP(C) NO 20567/2023
- Exhibit P9** A TRUE COPY OF FORM INC 28 DATED 28/06/2023 ALONG WITH THE RECEIPTS
- Exhibit P10** A SCREENSHOT OF ERROR MESSAGE SHOWN IN THE WEBSITE OF MINISTRY OF CORPORATE AFFAIRS
- Exhibit P-11** A TRUE COPY OF THE SCREENSHOT MCA PORTAL SHOWING THE ACKNOWLEDGMENT OF COMPLAINT
- Exhibit P-12** A TRUE COPY OF THE JUDGMENT DATED 01/08/2023 IN WPC 22158 OF 2023



APPENDIX OF WP(C) 28564/2023

PETITIONER'S EXHIBITS

- Exhibit P1** A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY WITH COMPANY IDENTIFICATION NUMBER (CIN) U65920KL2016PLC040014
- Exhibit P2** A COPY OF THE COMPANY MASTER DATA
- Exhibit P3** A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 AS PER THE NOTIFICATION DATED 01.07.2019
- Exhibit P3(a)** A COPY OF NIDHI (AMENDMENT) RULES, 2022 ADDING PROVISOS TO THE EXT.P3 AMENDED RULES DATED 19.04.2022
- Exhibit P4** A COPY OF THE LETTER DATED 31.07.2023 OF THE 7TH RESPONDENT
- Exhibit P5** A COPY OF THE REPRESENTATION SUBMITTED BY THE COMPANY
- Exhibit P6** A COPY OF THE LETTER DATED 12.11.2020 OF THE 4TH RESPONDENT
- Exhibit P7** A COPY OF THE INTERIM ORDER DATED DATED 21.07.2023 IN WPC NO.23791/2023



APPENDIX OF WP(C) 17367/2021

PETITIONER EXHIBITS

- Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY.**
- Exhibit P2 A COPY OF THE COMPANY MASTER DATA OF PETITIONER COMPANY.**
- Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019.**
- Exhibit P4 A COPY OF THE LETTER DATED 14.06.2021 OF THE 2ND RESPONDENT.**
- Exhibit P5 A COPY OF THE REPRESENTATION DATED 13.07.2021 SUBMITTED BY AUTHORIZED REPRESENTATIVE OF THE PETITIONER COMPANY TO THE 2ND RESPONDENT.**
- Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT.**
- Exhibit P7 A COPY OF THE A COPY OF THE INTERIM ORDER DATED 23.04.2021 IN W.P.C NO. 10272/2021**



APPENDIX OF WP(C) 20567/2023

PETITIONER EXHIBITS

- Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 28/10/2022**
- Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 1ST RESPONDENT**
- Exhibit P-5 A TRUE COPY OF THE JUDGMENT DATED 31/03/2023 IN WPC 10934/2023**
- Exhibit P-6 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY**
- Exhibit P-7 A TRUE COPY ORDER DATED 26/05/2023 ISSUED BY THE 3RD RESPONDENT**
- Exhibit P-8 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**



APPENDIX OF WP(C) 25962/2021

PETITIONER EXHIBITS

- Exhibit P1 A COPYOF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY.**
- Exhibit P2 A COPY OF THE COMPANY MASTER DATA OF PETITIONER COMPANY.**
- Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI(AMENDMENT) RULES, 2019 DATED 01.07.2019**
- Exhibit P4 A COPY OF THE LETTER DATED 22.09.2021 OF THE 2ND RESPONDENT .**
- Exhibit P5 A COPY OF THE REPRESENTATION DATED 25.10.2021 SUBMITTED THROUGH AUTHORIZED REPRESENTATIVE OF THE PETITIONER COMPANY TO THE 2ND RESPONDENT**
- Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT .**
- Exhibit P7 A COPY OF THE INTERIM ORDER DATED 05.11.2021 IN WP(C)NO.24284/2021**



APPENDIX OF WP(C) 43765/2023

PETITIONER'S EXHIBITS

Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 20/11/2019

Exhibit P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY

Exhibit P3 A TRUE COPY OF THE THE ARTICLES OF ASSOCIATION OF THE COMPANY

Exhibit P4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT

Exhibit P5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 05/01/2022

Exhibit P6 TRUE COPY OF THE ORDER DATED 13/12/2023 ISSUED THE 3RD RESPONDENT

Exhibit P 7 A TRUE COPY OF THE RECEIPT DATED 16/11/2021 FOR FILING FORM NDH-3

Exhibit P7(a) A TRUE COPY OF THE RECEIPT DATED 26/07/2022 FOR FILING FORM NDH-3

Exhibit P8 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022



APPENDIX OF WP(C) 12563/2021

PETITIONER'S EXHIBITS

- Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY**
- Exhibit P2 A COPY OF THE COMPANY MASTER DATA OF PETITIONER COMPANY**
- Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 DATED 1.7.2019 DATED 1.07.2019**
- Exhibit P4 A COPY OF THE LETTER DATED 10.02.2021 OF THE 2ND RESPONDENT**
- Exhibit P5 A COPY OF THE REPRESENTATION DATED 21.05.2021 SUBMITTED THROUGH AUTHORIZED REPRESENTATIVE OF THE PETITIONER COMPANY TO THE 2ND RESPONDENT**
- Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT**
- Exhibit P7 A COPY OF THE INTERIM ORDER DATED 23.04.2021 IN WPC NO.10272/2021**



APPENDIX OF WP(C) 25768/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 29-09-2018**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 24-12-2019**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 24-12-2019 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 26-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 27-07-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**



APPENDIX OF WP(C) 28658/2022

PETITIONER EXHIBITS

- Exhibit P1** A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY.
- Exhibit P2** A COPY OF THE COMPANY MASTER DATA.
- Exhibit P3** A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019.
- Exhibit P3(a)** A COPY OF NIDHI (AMENDMENT) RULES, 2022 ADDING PROVISOS TO THE EXT.P3 AMENDED RULES.
- Exhibit P4** A COPY OF THE LETTER DATED 25.05.2021 OF THE 2ND RESPONDENT.
- Exhibit P5** A COPY OF THE REPRESENTATION DATED 29.07.2022 SUBMITTED BY THE COMPANY.
- Exhibit P6** A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT.
- Exhibit P7** A COPY OF THE INTERIM ORDERS DATED 05.11.2021 IN WPC NO.24284/2021.



APPENDIX OF WP(C) 23558/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 31-07-2015**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 12-02-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 12-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO. R32904195/2020/CL-VII, DATED 12-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 24355/2023

PETITIONER EXHIBITS

Exhibit-P1 A TRUE COPY OF THE ORDER DATED 25-10-2021 IN WP(C) NO.22815 OF 2021 PASSED BY THIS HON'BLE COURT

Exhibit-P2 A TRUE COPY OF THE ORDER DATED 01-12-2021 IN I.A NO.1 OF 2021 IN WP(C) NO. 22815 OF 2021 PASSED BY THIS HON'BLE COURT

Exhibit-P3 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE

Exhibit-P4 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT

**APPENDIX OF WP(C) 39459/2022****PETITIONER EXHIBITS**

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 22-11-2019.
- Exhibit P2** A TRUE COPY OF NDH4 FORM SUBMITTED ON 02-02-2021.
- Exhibit P3** - A TRUE COPY OF THE RECEIPT, DATED 02-02-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM.
- Exhibit P4** A TRUE COPY OF THE REPLY DATED 29-04-2021 SUBMITTED BY THE PETITIONER.
- Exhibit P5** A TRUE COPY OF THE ORDER SRN NO.R94098654/4/2022/CL-VII, DATED 08-09-2022 PASSED BY RESPONDENT NO.2.
- Exhibit P6** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE.
- Exhibit P7** A TRUE COPY OF THE ORDER DATED 21-06-2022 IN WP(C) NO.20096 OF 2022 IN THE CASE OF SAJJ NIDHI LTD PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 25960/2023

PETITIONER EXHIBITS

Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 27/07/2020

Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY

Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY

Exhibit P-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT

Exhibit P-5 A TRUE COPY OF THE FORM NDH-4 DATED 24/09/2021 FILED BY THE PETITIONER COMPANY

Exhibit p-6 A TRUE COPY ORDER DATED 13/07/2023 ISSUED BY THE 3RD RESPONDENT

Exhibit p-7 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022



APPENDIX OF WP(C) 12155/2023

PETITIONER EXHIBITS

- Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 10/10/2022**
- Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-3 . A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P-5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY**
- Exhibit P-6 A TRUE COPY OF E-MAIL ISSUED BY 3RD RESPONDENT DATED 07/03/2023**
- Exhibit P-7 A TRUE COPY OF THE REPLY 14/03/2023 SENT BY EMAIL (WITHOUT ATTACHMENTS)**
- Exhibit P-8 A TRUE COPY ORDER DATED 23/03/2023 ISSUED BY THE 3RD RESPONDENT**
- Exhibit P-9 A TRUE COPY OF THE INTERIM ORDER DATED 10/03/2023 IN WP(C) NO. 8294 OF 2023 OF THIS HON'BLE COURT**



APPENDIX OF WP(C) 34753/2022

PETITIONER EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 12-06-2018.
- Exhibit P2** A TRUE COPY OF NDH4 FORM ALONG WITH THE RECEIPT DATED 29-01-2021.
- Exhibit P3** A TRUE COPY OF THE ORDER, SRN NO.R92492495/2022/CL-VII, DATED 31-08-2022 PASSED BY RESPONDENT NO.2.
- Exhibit P4** A TRUE COPY OF THE REPLY, DATED 21-10-2022 SUBMITTED BY THE PETITIONER.
- Exhibit P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE .
- Exhibit P6** A TRUE COPY OF THE ORDER DATED 21-06-2022 IN WP(C) NO.20096 OF 2022 IN THE CASE OF SAJJ NIDHI LTD PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 3657/2022

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION ISSUED BY THE 1ST RESPONDENT DATED 21.3.2018**
- Exhibit P2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit P5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY**
- Exhibit P6 A TRUE COPY OF THE E-MAIL DATED 26.9.2020 SENT BY THE 3RD RESPONDENT**
- Exhibit P7 A TRUE COPY OF THE REPLY EMAIL SEND BY THE PETITIONER TO THE 3RD RESPONDENT DATED 6.11.2020**
- Exhibit P8 A TRUE COPY OF THE ORDER DATED 27.9.2021**
- Exhibit P9 A TRUE COPY OF FORM DPT-3 ALONG WITH RECEIPT SRN T72231863**
- Exhibit P10 A TRUE COPY OF THE LETTER ISSUED BY THE PETITIONER TO THE 3RD RESPONDENT**



APPENDIX OF WP(C) 15351/2022

PETITIONER EXHIBITS

Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY.

Exhibit P2 A COPY OF THE COMPANY MASTER DATA OF PETITIONER COMPANY.

Exhibit P3 A COPY OF NIDHI (AMENDMENT) RULES, 2019 PUBLISHED ON 01.07.2019.

Exhibit P3(a) A COPY OF NIDHI (AMENDMENT) RULES, 2022 PUBLISHED IN GAZETTE DATED 19.04.2022.

Exhibit P4 A COPY OF THE LETTER DATED 31.12.2020 OF THE 2ND RESPONDENT.

Exhibit P5 A COPY OF THE REPRESENTATION DATED 29.04.2022 BY THE PETITIONER COMPANY TO THE 2ND RESPONDENT.

Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT.

Exhibit P7 A COPY OF THE INTERIM ORDER DATED 05.11.2021 IN WPC NO.24284/2021.



APPENDIX OF WP(C) 24862/2022

PETITIONER EXHIBITS

Exhibit P1 A TRUE COPY OF THE ORDER DATED 24.09.2021 IN WPC NO.20011 OF 2021 PASSED BY THIS HON'BLE COURT.

Exhibit P2 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19.04.2022 IN THE GAZETTE

Exhibit P3 A TRUE COPY OF THE ORDER DATED 21.06.2022 IN WPC NO.20096 OF 2022 IN THE CASE OF SAJJ NIDHI LIMITED PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 28557/2021

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 1.9.2017**
- Exhibit P2 A TRUE COPY OF FORM NDH -4 FILED BY THE PETITIONER ALONG WITH RECEIPT, DATED 14.5.2020**
- Exhibit P3 A TRUE COPY OF THE EMAIL DATED 17.8.2020 ISSUED TO RESPONDENT NO.2**
- Exhibit P4 A TRUE COPY OF ORDER NO.SRN NO.R38812848/2020/CL-VII, DATED 14.10.2021 ISSUED BY RESPONDENT NO.2**
- Exhibit P5 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 6.12.2021**
- Exhibit P6 A TRUE COPY OF THE ORDER DATED 22.11.2021 IN WP(C) NO.25974 OF 2021 IN THE CASE OF SGDS INDIA NIDHI LTD PASSED BY THIS HON'BLE COURT.**



APPENDIX OF WP(C) 38271/2022

PETITIONER EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 13/07/2022.
- Exhibit P2** A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY.
- Exhibit P3** A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY.
- Exhibit P4** A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 2ND RESPONDENT.
- Exhibit P5** A TRUE COPY OF THE INTERIM ORDER DATED 03/02/2022 IN WPC 3657 OF 2022.
- Exhibit P6** A TRUE COPY OF THE SCREENSHOT SHOWING ERROR IN THE WEBSITE OF MINISTRY OF CORPORATE AFFAIRS.
- Exhibit P7** A TRUE COPY OF THE FORM NDH-4 OF THE PETITIONER COMPANY.
- Exhibit P8** A TRUE COPY OF THE SCREENSHOT OF THE ERROR SHOWN IN THE WEBSITE OF MINISTRY OF CORPORATE AFFAIRS.

**APPENDIX OF WP(C) 22354/2021****PETITIONER EXHIBITS**

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 10.5.2018.
- Exhibit P2** A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT, DATED 7.10.2020.
- Exhibit P3** A TRUE COPY OF THE EMAIL DATED 13.11.2020 ISSUED BY RESPONDENT NO.2.
- Exhibit P4** A TRUE COPY OF THE REPLY DATED 6.12.2020 ISSUED BY THE PETITIONER TO RESPONDENT NO.2 ALONG WITH THE ATTACHMENTS.
- Exhibit P5** A TRUE COPY OF THE ORDER SRN NO.R65963050/2020/CL-VII DATED 29.9.2021 PASSED BY RESPONDENT NO.2.
- Exhibit P6** A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 4.10.2021.
- Exhibit P7** A TRUE COPY OF THE ORDER DATED 22.7.2021 IN WP(C) NO.14502 OF 2021 PASSED BY THIS HON'BLE COURT.
- Exhibit P8** TRUE COPY OF THE ORDER DATED 04/10/2021 IN WPC.NO.21006/2021 IN THE CASE OF MITHRAM INDIA NIDHI LTD PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 19752/2021

PETITIONER EXHIBITS

Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 28.6.2017.

Exhibit P2 A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ON 9.7.2020.

Exhibit P3 A TRUE COPY OF ORDER SRN NO.R45056850/4/2020/CL-VII DATED 17.6.2021 ISSUED BY RESPONDENT NO.2.

Exhibit P4 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 24.6.2021.

Exhibit P5 A TRUE COPY OF THE ORDER DATED 22.7.2021 IN WP(C) NO.14502 OF 2021 PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 25995/2021

PETITIONER EXHIBITS

- Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATE OF THE PETITIONER COMPANY.**
- Exhibit P2 A COPY OF THE COMPANY MASTER DATA OF PETITIONER COMPANY.**
- Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 DATED 1.7.2019.**
- Exhibit P4 A COPY OF THE LETTER DATED 19.8.2021 OF THE 2ND RESPONDENT.**
- Exhibit P5 A COPY OF THE REPRESENTATION DATED 18.9.2021 SUBMITTED THROUGH AUTHORIZED REPRESENTATIVE OF THE PETITIONER COMPANY TO THE 2ND RESPONDENT.**
- Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT.**
- Exhibit P7 A COPY OF THE INTERIM ORDER DATED 5.11.2021 IN WPC NO.24284/2021.**



APPENDIX OF WP(C) 13261/2021

PETITIONER'S EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 12/12/017.**
- Exhibit P2 A TRUE COPY OF THE FORM NDH-4 ALONG WITH THE RECEIPT DATED 24/01/2020.**
- Exhibit P3 A TRUE COPY OF THE EMIL DATED 15/06/2020 ISSUED BY RESPONDENT NO.2 TO THE PETITIONER.**
- Exhibit P4 A TRUE COPY OF THE EMIL DATED 02/07/2020 ISSUED BY RESPONDENT NO.2 TO THE PETITIONER.**
- Exhibit P5 A TRUE COPY OF THE ORDER DATED 19/08/2020, ISSUED BY RESPONDENT NO.2.**
- Exhibit P6 A TRUE COPY OF FORM NDH-4 ALONG WITH THE RECEIPT DATED 14/01/2021.**
- Exhibit P7 A TRUE COPY OF THE LETTER SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2 THROUGH EMAIL ON 08/04/2021.**
- Exhibit P8 A TRUE COPY OF THE ORDER DATED 23/04/2021 IN WP(C) NO.10272 OF 2021 PASSED BY THIS HON'BLE COURT.**

**APPENDIX OF WP(C) 10598/2021****PETITIONER EXHIBITS**

- EXHIBIT P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER NIDHI.**
- EXHIBIT P2 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY.**
- EXHIBIT P3 TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY.**
- EXHIBIT P4 TRUE COPY OF THE FORM NDH-4 FILED BY THE PETITIONER ON 21.2.2020.**
- EXHIBIT P5 TRUE COPY OF EMAIL DATED 17.7.2020 FROM THE 2ND RESPONDENT.**
- EXHIBIT P6 TRUE COPY OF THE REPLIES SENT BY THE PETITIONER VIDE E-MAIL DATED 25.9.2020.**
- EXHIBIT P7 TRUE COPY OF THE E-MAIL DATED 1.4.2021 SENT BY THE RESPONDENTS ENCLOSING THE IMPUGNED ORDER.**
- EXHIBIT P8 TRUE COPY OF THE IMPUGNED ORDER DATED 21.12.2020 RECEIVED BY THE PETITIONER ON 1.4.2021.**
- EXHIBIT P9 TRUE COPY OF THE FORM NO.SH-7 FILED BY THE PETITIONER COMPANY ON 18.9.2020.**
- EXHIBIT P10 TRUE COPY OF THE RETURN IN FORM NO.PAS-3 FILED ON 23.9.2020.**
- EXHIBIT P11 TRUE COPY OF THE FORM NDH-3 FOR THE PERIOD ENDED 30.9.2020 ON 31.12.2020.**
- EXHIBIT P12 TRUE COPY OF THE SCREENSHOT DOWNLOADED FROM THE WEBSITE OF MCA.**
- EXHIBIT P13 TRUE COPY OF THE AUDITORS CERTIFICATE DATED 5.10.2018 FOR THE PERIOD ENDED 31.3.2018.**
- EXHIBIT P14 TRUE COPY OF THE AUDITORS CERTIFICATE DATED 23.9.2020 FOR THE FINANCIAL YEAR ENDED 31.3.2020.**
- EXHIBIT P15 TRUE COPY OF THE AUDITORS CERTIFICATE DATED 17.4.2021.**
- EXHIBIT P16 TRUE COPY OF THE RETURN IN FORM AOC-4 FILED FOR THE YEAR ENDED 31.3.2020.**



EXHIBIT P17 RUE COPY OF THE RETURN IN FORM MGT-7 FILED FOR THE YEAR ENDED 31.3.2020.

EXHIBIT P18 TRUE COPY OF THE INTERIM ORDER DATED 4.2.2021 IN WPC 2818/2021.

EXHIBIT P19 TRUE COPY OF THE INTERIM ORDER DATED 7.4.2021 IN WPC 6776/2021.

EXHIBIT P20 TRUE COPY OF CIRCULAR NO.12/2020 DATED 30.3.2020.



APPENDIX OF WP(C) 24465/2021

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATE 5.7.2016**
- Exhibit P2 A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT, DATED 2.3.2020**
- Exhibit P3 A TRUE COPY OF THE ORDER SRN NO R34485573/2020/CL-VII DATED 20.9.2021 PASSED BY RESPONDENT NO 2**
- Exhibit P4 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 1.11.2021**
- Exhibit P5 A TRUE COPY OF THE ORDER DATED 4.10.201 IN WPC NO 21006 OF 2021 IN THE CASE OF MITHRAM INDIA NIDHI LTD PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 23196/2023

PETITIONER EXHIBITS

Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 13/07/2017

Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY

Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY

Exhibit P-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT

Exhibit P-5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 23/07/2020

Exhibit P-6 TRUE COPY OF THE ORDER DATED 23/06/2023 ISSUED BY THE 3RD RESPONDENT

Exhibit P-7 A TRUE COPY OF THE RECEIPT ISSUED BY THE RESPONDENTS FOR PAYMENT OF FORM NDH-3 FOR 31/03/2023 DATED 28/06/2023

Exhibit P-8 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022



APPENDIX OF WP(C) 23791/2023

PETITIONER EXHIBITS

Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY

Exhibit P2 A COPY OF THE COMPANY MASTER DATA

Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019

Exhibit P3(a) A COPY OF NIDHI (AMENDMENT) RULES, 2022 ADDING PROVISOS TO THE EXT.P3 AMENDED RULES

Exhibit P4 A COPY OF THE LETTER DATED 16.06.2023 OF THE 02ND RESPONDENT

Exhibit P5 A COPY OF THE REPRESENTATION DATED 19.06.2023 SUBMITTED BY THE COMPANY

Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT

Exhibit P7 A COPY OF THE INTERIM ORDER DATED 02.09.2022 IN WPC NO.28658/2022



APPENDIX OF WP(C) 27270/2021

PETITIONER EXHIBITS

- Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY.**
- Exhibit P2 A COPY OF THE COMPANY MASTER DATA OF PETITIONER COMPANY.**
- Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 DATED 1.7.2019.**
- Exhibit P4 A COPY OF THE LETTER DATED 16.9.2021 OF THE 2ND RESPONDENT.**
- Exhibit P5 A COPY OF THE REPRESENTATION DATED 15.11.2021 SUBMITTED THROUGH AUTHORIZED REPRESENTATIVE OF THE PETITIONER COMPANY TO THE 2ND RESPONDENT.**
- Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT.**
- Exhibit P7 A COPY OF THE INTERIM ORDER DATED 5.11.2021 IN WPC NO.24284/2021.**



APPENDIX OF WP(C) 25394/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 08-10-2019**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 29-12-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 29-12-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 09-05-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 24284/2021

PETITIONER EXHIBITS

- Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY.**
- Exhibit P2 A COPY OF THE COMPANY MASTER DATA OF PETITIONER COMPANY.**
- Exhibit P3 A COPY OF THE RELEVANT PATES OF NIDHI (AMENDMENT) RULES 2019 DATED 01/07/2019.**
- Exhibit P4 A COPY OF THE LETTER DATED 28/09/2021 OF THE 2ND RESPONDENT.**
- Exhibit P5 A COPY OF THE REPRESENTATION DATED 25/10/2021 SUBMITTED THROUGH AUTHORIZED REPRESENTATIVE OF THE PETITIONER COMPANY TO THE 2ND RESPONDENT.**
- Exhibit P6 A COPY OF THE LETTER DATED 12/11/2020 OF THE 3RD RESPONDENT.**
- Exhibit P7 A COPY OF THE INTERIM ORDER DATED 27/09/2021 IN WPC NO.11511/2021.**



APPENDIX OF WP(C) 24794/2023

PETITIONER EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 11-03-2021 IS PRODUCED HEREWITH AND MARKED AS EXHIBIT P1.
- Exhibit-P2** A TRUE COPY OF THE NDH2 FORM FILED ON 25-04-2023
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 25-04-2023 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH2 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER, DATED 13-07-2023 PASSED BY RESPONDENT NO.3
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 22592/2021

PETITIONER EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 20.03.2019.
- Exhibit P2** A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT, DATED 27.09.2020.
- Exhibit P3** A TRUE COPY OF THE EMAIL DATED 21.10.2020 ISSUED BY RESPONDENT NO.2.
- Exhibit P4** A TRUE COPY OF THE REPLY DATED 14.11.2020 ISSUED BY THE PETITIONER TO RESPONDENT NO. 2 ALONG WITH THE ATTACHMENTS.
- Exhibit P5** A TRUE COPY OF THE ORDER SRN NO. R61747143/2020/CL-VII DATED 04.10.2021 PASSED BY RESPONDENT NO.2.
- Exhibit P6** A TRUE COPY OF THE REPLY SUBMITTED B THE PETITIONER ON 08.10.2021.
- Exhibit P7** A TRUE COPY OF THE ORDER DATED 22.07.2021 IN W.P.C NO. 14502 OF 2021 PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 20890/2021

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 25.07.2016.**
- Exhibit P2 A TRUE COPY OF THE FORM NDH 4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT DATED 13.02.2020.**
- Exhibit P3 A TRUE COPY OF THE EMAIL DATED 09.07.2020 ISSUED BY RESPONDENT NO.22.**
- Exhibit P4 A TRUE COPY OF THE LETTER DATED 31.07.2020 ISSUED BY THE PETITIONER TO RESPONDENT NO.2 WITHOUT THE ATTACHMENTS.**
- Exhibit P5 A TRUE COPY OF THE ORDER, DATED 18.12.2020 PASSED BY RESPONDENT NO.2.**
- Exhibit P6 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 26.09.2021.**
- Exhibit P7 A TRUE COPY OF THE ORDER DATED 22.07.2021 IN WPC NO.14502 OF 2021 PASSED BY THIS HON'BLE COURT.**

**APPENDIX OF WP(C) 28595/2021****PETITIONER EXHIBITS**

- Exhibit P1** TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER ISSUED BY THE INCOME TAX DEPARTMENT.
- Exhibit P2** TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY.
- Exhibit P3** TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY.
- Exhibit P4** TRUE COPY OF THE FORM NDH-4 FILED BY THE PETITIONER.
- Exhibit P5** TRUE COPIES OF THE E-MAILS DATED 29.07.2020, 05.08.2020, AND 06.08.2020.
- Exhibit P6** TRUE COPY OF THE E-MAILS DATED 28.09.2020 ALONG WITH ATTACHMENTS SENT TO THE 1ST RESPONDENT.
- Exhibit P7** TRUE COPIES OF THE EMAIL DATED 27.09.2021 AND ORDER DATED 13.04.2021 WHICH ARE IMPUGNED HEREIN.
- Exhibit P8** TRUE COPY OF THE LATEST AUDITED FINANCIAL STATEMENTS FOR THE YEAR ENDED 31.03.2021 ALONG WITH THE AUDITOR'S REPORTS.
- Exhibit P9** TRUE COPY OF THE INTERIM ORDER IN WPC .20337/2021 DATED 28.09.2021.
- Exhibit P10** TRUE COPY OF THE SAID ORDER DATED 27.09.2021 IN WPC 9099/2021 AND CONNECTED CASES.
- Exhibit P11** TRUE COPY OF THE INTERIM ORDER DATED 22.10.2021 IN WPC NO.2818/2021.
- Exhibit P12** TRUE COPY OF COMPANIES FRESH START SCHEME-2020.
- Exhibit P13** TRUE COPY OF THE PRESS RELEASE DATED 24.08.2021 ISSUED BY THE 1ST RESPONDENT.

**APPENDIX OF WP(C) 10889/2021****PETITIONER EXHIBITS**

- EXHIBIT P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER NIDHI.**
- EXHIBIT P2 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY.**
- EXHIBIT P3 TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY.**
- EXHIBIT P4 TRUE COPY OF THE FORM NDH 4 FILED BY THE PETITIONER ON 14.02.2020.**
- EXHIBIT P5 TRUE COPY OF EMAIL DATED 20.07.2020 FROM THE 2ND RESPONDENT.**
- EXHIBIT P6 TRUE COPY OF THE REPLY SENT BY THE PETITIONER VIDE E MAIL DATED 15.09.2020.**
- EXHIBIT P7 TRUE COPY OF THE CERTIFICATE DATED 10.10.2020 ISSUED BY THE AUDITORS OF THE PETITIONER COMPANY UNDER RULE 22 OF THE RULES FOR THE YEAR ENDED 31.03.2020.**
- EXHIBIT P8 TRUE COPY OF THE REJECTION E MAIL DATED 05.04.2021 ISSUED BY THE 2ND RESPONDENT.**
- EXHIBIT P9 TRUE COPY OF THE TICKET NUMBER SR1878384 RAISED BY THE PETITIONER ON 07.04.2021 AND THE E MAIL DATED 08.04.2021.**
- EXHIBIT P10 TRUE COPY OF THE E AMIL DATED 08.04.2021 SENT BY THE COUNSEL OF THE PETITIONER TO THE RESPONDENT.**
- EXHIBIT P11 TRUE COPY OF THE AUDITED FINANCIAL STATEMENTS OF THE PETITIONER COMPANY FOR THE YEAR ENDED 31.03.2020.**
- EXHIBIT P12 TRUE COPY OF THE RETURN IN FORM AOC 4 FILED FOR THE YEAR ENDED 31.03.2020.**
- EXHIBIT P13 TRUE COPY OF THE RETURN IN FORM MGT-7 FILED FOR THE YEAR ENDED 31.03.2020.**
- EXHIBIT P14 TRUE COPY OF THE INTERIM ORDER DATED 04.02.2021 IN WPC 2818/2021.**
- EXHIBIT P15 TRUE COPY OF THE INTERIM ORDER DATED 07.04.2021 IN**



WPC 6776/2021.

**EXHIBIT P16 TRUE COPY OF THE INTERIM ORDER DATED 20.04.2021 IN
2PC 10074/2021.**

EXHIBIT P17 TRUE COPY OF CIRCULAR NO.12/2020 DATED 30.03.2020.

**Exhibit P18 TRUE COPY OF ORDER 27-09-2021 IN WP(C) 9099/2021
AND CONNECTED CASES.**



APPENDIX OF WP(C) 200/2024

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 06-12-2020**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 02-02-2022**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 02-02-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 28-12-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**

**APPENDIX OF WP(C) 14074/2021****PETITIONER'S EXHIBITS**

- Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY**
- Exhibit P2 A COPY OF THE PETITIONER COMPANY MASTER DATA**
- Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019**
- Exhibit P4 A COPY OF THE LETTER DATED 07.06.2021 OF THE 2ND RESPONDENT REJECTING FORM.NDH-4 OF THE PETITIONER COMPANY**
- Exhibit P5 A COPY OF THE REPRESENTATION DATED 08.06.2021 SUBMITTED ON BEHALF OF THE PETITIONER COMPANY**
- Exhibit P6 A COPY OF THE CIRCULAR NO.11/2020 OF MINISTRY OF CORPORATE AFFAIRS**
- Exhibit P7 A COPY OF THE GENERAL CIRCULAR NO.12/2020 OF MINISTRY OF CORPORATE AFFAIRS**
- Exhibit P8 A COPY OF THE LIST OF FORMS-CFSS-2020 AND LLP MODIFIED SETTLEMENT SCHEME 2020**
- Exhibit P9 A COPY OF THE IMMUNITY CERTIFICATE UNDER CFSS, 2020 ISSUED TO THE PETITIONER COMPANY**
- Exhibit P10 A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT.**



APPENDIX OF WP(C) 23184/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 27-12-2017**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 06-03-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 06-03-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO.R34915322/2023/CL-VII, DATED 30-06-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY LETTER DATED 11-07-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**

**APPENDIX OF WP(C) 21874/2021****PETITIONER EXHIBITS**

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 09.06.2016.
- Exhibit P2** A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT, DATED 09.09.2020.
- Exhibit P3** A TRUE COPY OF THE EMAIL DATED 16.04.2021 ISSUED BY RESPONDENT NO.2.
- Exhibit P4** A TRUE COPY OF THE REPLY EMAIL DATED 20.04.2021 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2 ALONG WITH THE AUDITORS CERTIFICATE.
- Exhibit P5** A TRUE COPY OF THE ORDER SRN NO.R54556709/4/2020/GL-VII DATED 29.09.2021 PASSED BY RESPONDENT NO.2.
- Exhibit P6** A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 05.10.2021.
- Exhibit P7** A TRUE COPY OF THE ORDER DATED 04.10.2021 IN WP(C) NO.21006 OF 2021 IN THE CAS OF MITHRAM INDIA NIDHI LTD. PASSED BY THIS HON'BLE COURT.
- Exhibit P8** A TRUE COPY OF RECEIPT G.A.R.7 WITH SRN: F59549667, DATED 11-03-2023 EVIDENCING THE FILING OF GNL-1 APPLICATION BEFORE RESPONDENT NO.4
- Exhibit P9** A TRUE COPY OF RECEIPT G.A.R.7 WITH SRN: F60174349, DATED 31-03-2023 EVIDENCING THE FILING OF GNL-1 APPLICATION BEFORE RESPONDENT NO.4
- Exhibit P10** A TRUE COPY OF RECEIPT G.A.R.7 WITH SRN: F60176427, DATED 31-03-2023 EVIDENCING THE FILING OF GNL-1 APPLICATION BEFORE RESPONDENT NO.4



APPENDIX OF WP(C) 27189/2021

PETITIONER EXHIBITS

Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 20.10.2015.

Exhibit P2 A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT, DATED 14.9.2020.

Exhibit P3 A TRUE COPY OF THE EMAIL DATED 16.4.2021 RECEIVED BY THE PETITIONER.

Exhibit P4 A TRUE COPY OF THE EMAIL DATED 5.10.2021.

Exhibit P5 A TRUE COPY OF THE ORDER DATED 4.10.2021 IN WPC NO.21006 OF 2021 IN THE CASE OF MITHRAM INDIA NIDHI LTD., PASSED BY THIS HON'BLE HIGH COURT.

**APPENDIX OF WP(C) 15988/2021****PETITIONER'S EXHIBITS**

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 14.07.2016
- Exhibit P2** A TRUE COPY OF THE FORM NDB-4 ALONG WITH THE RECEIPT DATED 14/02/2020
- Exhibit P3** A TRUE COPY OF THE EMAIL DATED 08.07.2020 RECEIVED BY THE PETITIONER FROM RESPONDENT NO.2
- Exhibit P4** A TRUE COPY OF THE EMAIL DATED 22-07-2020 ISSUED BY THE PETITIONER TO RESPONDENT NO.22
- Exhibit P5** A TRUE COPY OF THE ORDER SRN NO.R3390747/4/2020/CL-VII DATED 13.04.2021 ISSUED BY RESPONDENT NO.2
- Exhibit P6** A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER THROUGH E-MAIL ON 03.08.2021
- Exhibit P7** A TRUE COPY OF THE ORDER DATED 22-07-2021 IN WP(C)NO.14502 OF 2021 PASSED BY THIS HON'BLE COURT.
- Exhibit P8** A TRUE COPY OF THE ORDER DATED 24-08-2022 IN WP(C) NO.12408/ OF 2021 IN THE CASE OF KERANAD NIDHI LTD PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 19278/2021

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 25.6.2015**
- Exhibit P2 A TRUE COPY OF FORM NDH-4 ALONG WITH THE RECEIPT DATED 7.2.2020**
- Exhibit P3 A TRUE COPY OF THE E-MAIL DATED 7.4.2021 ISSUED BY RESPONDENT NO 2**
- Exhibit P4 A TRUE COPY OF THE REPLY E-MAIL DATED 16.4.2021 SUBMITTED BY THE PETITIONER**
- Exhibit P5 A TRUE COPY OF ORDER SRN NO R32493058/2020/CL-VII DATED 31.8.2021**
- Exhibit P6 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 9.9.2021**
- Exhibit P7 A TRUE COPY OF THE ORDER DATED 22.7.2021 IN WPC NO 14502 OF 2021 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 12589/2021

PETITIONER'S EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 06.06.2017.
- Exhibit P2** A TRUE COPY OF THE FORM NDH-4 ALONG WITH THE RECEIPT DATED 04.03.2020.
- Exhibit P3** A TRUE COPY OF THE EMAIL DATED 17.08.2020 ISSUED BY THE PETITIONER TO RESPONDENT NO.2.
- Exhibit P4** A TRUE COPY OF THE ORDER SRN NO.R3 4058875/4/2020/CL-VII DATED 03.02.2021 ISSUED BY RESPONDENT NO.2.
- Exhibit P5** A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 11.02.2021 WITHOUT THE ANNEXURES.
- Exhibit P6** A TRUE COPY OF THE LETTER DATED 29.04.2021 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2 WITHOUT THE ANNEXURES.
- Exhibit P7** A TRUE COPY OF THE ORDER DATED 23.04.2021 IN WPC NO.10272 OF 2021 PASSED BY THIS HON'BE COURT.,

**APPENDIX OF WP(C) 10074/2021****PETITIONER'S EXHIBITS**

- EXHIBIT P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER NIDHI.**
- EXHIBIT P2 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY.**
- EXHIBIT P3 TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY.**
- EXHIBIT P4 TRUE COPY OF THE PETITIONERS APPLICATION DATED 13.11.2019 TO THE 3RD RESPONDENT FOR OPENING 3 BRANCHES.**
- EXHIBIT P5 TRUE COPY OF THE APPROVAL DATED 21.11.2019 GRANTED BY THE 3RD RESPONDENT FOR OPENING 3 BRANCHES.**
- EXHIBIT P6 TRUE COPY OF THE PETITIONER'S APPLICATION DATED 20.02.2020 TO THE 3RD RESPONDENT FOR OPENING 20 BRANCHES.**
- EXHIBIT P7 TRUE COPY OF THE APPROVAL DATED 03.03.2020 GRANTED BY THE 3RD RESPONDENT FOR OPENING 10 BRANCHES.**
- EXHIBIT P8 DETAILS OF PETITIONER'S APPLICATION FOR OPENING ITS BRANCHES, THE APPROVAL GRANTED BY THE 3RD RESPONDENT AND THE INTIMATION GIVEN TO THE 2ND RESPONDENT.**
- EXHIBIT P9 DETAILS OF THE PETITIONER'S BRANCHES AND CORRESPONDING MEMBERS.**
- EXHIBIT P10 TRUE COPY OF THE FORM NDH-4 FILED BY THE PETITIONER.**
- EXHIBIT P11 TRUE COPY OF THE COMMUNICATION FROM THE 1ST RESPONDENT DATED 13.01.2021.**
- EXHIBIT P12 TRUE COPY OF THE IMPUGNED ORDER DATED 29.10.2020.**
- EXHIBIT P13 TRUE COPY OF THE PETITIONERS REPRESENTATION DATED 12.03.2021.**
- EXHIBIT P14 TRUE COPY OF THE ORDER DATED 08.01.2021 IN WPC NO.228/2021.**
- EXHIBIT P15 TRUE COPY OF THE ORDER DATED 04.02.2021 IN WPC NO.2818/2021.**



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**EXHIBIT P16 TRUE COPY OF THE ORDER DATED 07.04.2021 IN WPC
6776/2021.**



APPENDIX OF WP(C) 25987/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 22-01-2021**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 19-02-2022**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 19-02-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 02-08-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 25962/2021

PETITIONER EXHIBITS

- Exhibit P1 A COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY.**
- Exhibit P2 A COPY OF THE COMPANY MASTER DATA OF PETITIONER COMPANY.**
- Exhibit P3 A COPY OF THE RELEVANT PAGES OF NIDHI (AMENDMENT) RULES, 2019 DATED 01.07.2019**
- Exhibit P4 A COPY OF THE LETTER DATED 22.09.2021 OF THE 2ND RESPONDENT.**
- Exhibit P5 A COPY OF THE REPRESENTATION DATED 25.10.2021 SUBMITTED THROUGH AUTHORIZED REPRESENTATIVE OF THE PETITIONER COMPANY TO THE 2ND RESPONDENT**
- Exhibit P6 A COPY OF THE LETTER DATED 12.11.2020 OF THE 3RD RESPONDENT.**
- Exhibit P7 A COPY OF THE INTERIM ORDER DATED 05.11.2021 IN WP(C)NO.24284/2021**



APPENDIX OF WP(C) 20184/2023

PETITIONER EXHIBITS

- Exhibit-P1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 24-07-2019
- Exhibit-P2** A TRUE COPY OF FORM NDH-4, FILED BY THE PETITIONER ON 21-07-2020
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 21-07-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER SRN NO.R46561577/4/2022/CL-VII, DATED 05-06-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT
- Exhibit-P7** TRUE COPY OF THE REPLY DATED 15-06-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2



APPENDIX OF WP(C) 11653/2021

PETITIONER EXHIBITS

**Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF REGISTRATION,
DATED 20.2.2019 OF THE PETITIONER ASSOCIATION.**

**Exhibit P2 A TRUE COPY OF THE REPRESENTATION DATED 27.1.2021
SUBMITTED BEFORE THE MINISTER OF STATE FOR FINANCE
AND CORPORATE AFFAIRS, GOVERNMENT OF INDIA.**



APPENDIX OF WP(C) 34184/2022

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 01.03.2016**
- Exhibit P2 A TRUE COPY OF THE NDH4 FORM ALONG WITH THE RECEIPT DATED 24.07.2020**
- Exhibit P3 A TRUE COPY OF REPRESENTATION, DATED 11.07.2022 SUBMITTED BY THE PETITIONER BEFORE RESPONDENT NO.2 ALONG WITH THE STATUS FROM THE WEBSITE OF MINISTRY OF FINANCE AFFAIRS**
- Exhibit P4 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19.04.2022 IN THE GAZETTE**
- Exhibit P5 A TRUE COPY OF THE INTERIM ORDER DATED 21.06.2022 IN WP(C)NO.20096 OF 2022 IN THE CASE OF SAJI NIDHI LTD PASSED BY THIS HON'BLE COURT.**



APPENDIX OF WP(C) 22854/2021

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 18.01.2019.**
- Exhibit P2 A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT, DATED 01.02.2020.**
- Exhibit P3 A TRUE COPY OF THE ORDER SRN NO.R32041386/4/2020/CL-VII DATED 04.06.2021 PASSED BY RESPONDENT NO.2.**
- Exhibit P4 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 07.09.2021.**
- Exhibit P5 A TRUE COPY OF THE ORDER DATED 22.07.2021 IN WP(C) NO.14502 OF 2021 PASSED BY THIS HON'BLE COURT.**



APPENDIX OF WP(C) 25981/2023

PETITIONER EXHIBITS

- Exhibit 1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 23-11-2015
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 15-02-2020
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 15-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER, DATED 02-08-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT



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**APPENDIX OF WP(C) 24651/2021****PETITIONER EXHIBITS**

- Exhibit P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER NIDHI**
- Exhibit P2 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P3 TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P4 TRUE COPY OF THE FORM NDH-4 FILED BY THE PETITIONER**
- Exhibit P5 TRUE COPY OF EMAIL DATED 8.4.2021 FROM THE 2ND RESPONDENT**
- Exhibit P6 TRUE COPY OF THE REPLY DATED 29.4.2021 SENT BY THE PETITIONER ALONG WITH THE PROOF OF DESPATCH**
- Exhibit P7 TRUE COPY OF THE IMPUGNED ORDER DATED 4.10.2021**
- Exhibit P8 TRUE COPY OF THE FORM NDH-1 FILED BY THE PETITIONER FOR THE YEAR ENDED 31.3.2017**
- Exhibit P9 TRUE COPY OF RECEIPTS ALONG WITH THE SCREENSHOT FROM THE WEBSITE OF THE 1ST RESPONDENT EVIDENCING APPROVAL OF THE VARIOUS FROM NDH-3 FILED BY THE PETITIONER**
- Exhibit P10 A TRUE COPY OF THE AUDITED FINANCIAL STATEMENTS OF THE PETITIONER COMPANY FOR THE YEAR ENDED 31.3.2020**
- Exhibit P11 A TRUE COPY OF THE FORM NDH-3 FILED BY THE PETITIONER FOR THE HALF YEAR ENDED 31.3.2021**
- Exhibit P12 A TRUE COPY OF THE INTERIM ORDER OF THIS HON'BLE COURT IN WPC 20337/2021 DATED 28.9.2021**
- Exhibit P13 A TRUE COPY OF THE ORDER DATED 27.9.201 IN WPC 9099/2021 AND CONNECTED CASES BY THIS HON'BLE COURT**
- Exhibit P14 A TRUE COPY OF THE INTERIM ORDER DATED 12.10.2021 IN WPC 98881 OF 2021**
- Exhibit P15 A TRUE COPY OF CIRCULAR NO 12/2020 DATED 30.3.2020**
- Exhibit P16 A COPY OF THE PRESS RELEASE DATED 24.8.2021 ISSUED BY THE 1ST RESPONDENT**



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APPENDIX OF WP(C) 24465/2021

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATE 5.7.2016**
- Exhibit P2 A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT, DATED 2.3.2020**
- Exhibit P3 A TRUE COPY OF THE ORDER SRN NO R34485573/2020/CL-VII DATED 20.9.2021 PASSED BY RESPONDENT NO 2**
- Exhibit P4 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 1.11.2021**
- Exhibit P5 A TRUE COPY OF THE ORDER DATED 4.10.201 IN WPC NO 21006 OF 2021 IN THE CASE OF MITHRAM INDIA NIDHI LTD PASSED BY THIS HON'BLE COURT**



APPENDIX OF WP(C) 25383/2023

PETITIONER EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 17-10-2019**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 20-01-2021**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 20-01-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 28-07-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY DATED 29-07-2023 SUBMITTED BY THE PETITIONER**



APPENDIX OF WP(C) 19459/2021

PETITIONER EXHIBITS

- Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 20.03.2018.**
- Exhibit P2 A TRUE COPY OF THE FORM NDH-4 ALONG WITH THE RECEIPT DATED 09.01.2020.**
- Exhibit P3 A TRUE COPY OF THE LIST OF ADDITIONAL INFORMATION/DOCUMENTS/CLARIFICATION SOUGHT FOR BY RESPONDENT NO.2.**
- Exhibit P4 A TRUE COPY OF THE REPLY, DATED 01.06.2020 SUBMITTED BY THE PETITIONER.**
- Exhibit P5 A TRUE COPY OF ORDER SRN NO.R29696275/4/2020/CL-VII DATED 08.09.2021.**
- Exhibit P6 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 08.09.2021.**
- Exhibit P7 A TRUE COPY OF THE ORDER DATED 22.07.2021 IN WP(C)NO.14502 OF 2021 PASSED BY THIS HON'BLE COURT.**



APPENDIX OF WP(C) 14787/2023

PETITIONER EXHIBITS

- Exhibit P1 A COPY OF THE COMPANY MASTER DATA PUBLISHED ON THE OFFICIAL WEBSITE OF THE 1ST RESPONDENT**
- Exhibit P2 A COPY OF THE ACKNOWLEDGEMENT REGARDING THE TICKET CREATION AS FO_20230204486608 ON THE OFFICIAL WEBSITE OF THE 1ST RESPONDENT**
- Exhibit P3 A COPY OF THE ACKNOWLEDGEMENT REGARDING THE TICKET CREATION AS FO_20230209504942 ON THE OFFICIAL WEBSITE OF THE 1ST RESPONDENT**
- Exhibit P4 A COPY OF THE GENERAL CIRCULAR NO.3/2023 OF THE 1ST RESPONDENT DATED 07.02.2023**
- Exhibit P5 A COPY OF THE JUDGMENT IN WP(C) NO.5995/2022 DATED 22.02.2023**
- Exhibit P6 A COPY OF THE TICKET NO.FO_20230411732817 GENERATED FROM THE OFFICIAL WEBSITE OF THE 1ST RESPODENT**
- Exhibit P7 A COPY OF THE TICKET NO.FO_20230418749455 GENERATED FROM THE OFFICIAL WEBSITE OF THE 1ST RESPODENT**



APPENDIX OF WP(C) 35/2024

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 24-07-2023**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 18-11-2023**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 20-11-2023 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 21-12-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**

**APPENDIX OF WP(C) 1446/2024****PETITIONER'S EXHIBITS**

- Exhibit P-1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF PETITIONER COMPANY DATED 23/04/2021**
- Exhibit P-2 A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit P-3 A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- Exhibit p-4 A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT**
- Exhibit p-5 A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY DATED 18/06/2022**
- Exhibit P-6 A TRUE COPY OF THE REPLY E-MAIL SENT BY THE PETITIONER DATED 27/09/2023 (WITHOUT ATTACHMENTS)**
- Exhibit P-7 TRUE COPY OF THE ORDER DATED 03/01/2024 ISSUED THE 3RD RESPONDENT**
- Exhibit P-8 A TRUE COPY OF THE RECEIPT DATED 01/11/2021 FOR FILING FORM NDH-3**
- Exhibit p-9 A TRUE COPY OF THE RECEIPT DATED 14/06/2023 FOR FILING FORM NDH-3**
- Exhibit p-10 A TRUE COPY OF THE INTERIM ORDER DATED 04/11/2022 IN WPC 35406 OF 2022**



APPENDIX OF WP(C) 22348/2021

PETITIONER EXHIBITS

- Exhibit P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 5.10.2017.
- Exhibit P2** A TRUE COPY OF FORM NDH-4 FILED BY THE PETITIONER ALONG WITH THE RECEIPT, DATED 2.1.2020.
- Exhibit P3** A TRUE COPY OF THE EMAIL DATED 14.5.2020 ISSUED BY RESPONDENT NO.2.
- Exhibit P4** A TRUE COPY OF THE REPLY DATED 13.7.2020 ISSUED BY THE PETITIONER TO RESPONDENT NO.2 ALONG WITH THE ATTACHMENTS.
- Exhibit P5** A TRUE COPY OF THE ORDER SRN NO.R28914273/4/2020/CL-VII DATED 23.3.2021 PASSED BY RESPONDENT NO.2.
- Exhibit P6** A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 5.4.2021.
- Exhibit P7** A TRUE COPY OF THE ORDER DATED 22.7.2021 IN WP(C) NO.14502 OF 2021 PASSED BY THIS HON'BLE COURT.



APPENDIX OF WP(C) 23701/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 12-12-2019**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 30-12-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 30-12-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER SRN NO.R79773610/2023/CL-VII, DATED 30-06-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 06-01-2023 IN WP(C) NO.316 OF 2023 PASSED BY THIS HON'BLE COURT**
- Exhibit-P7 A TRUE COPY OF THE REPLY DATED 10-07-2023 SUBMITTED BY THE PETITIONER TO RESPONDENT NO.2**



APPENDIX OF WP(C) 31529/2023

PETITIONER EXHIBITS

Exhibit P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER AS A "NIDHI" DATED 01.02.2021

Exhibit P2 A TRUE COPY OF THE UNDATED MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY

Exhibit P3 A TRUE COPY OF THE S.O. 2269 (E) DATED 01.07.2019 ISSUED BY THE 1ST RESPONDENT

Exhibit 4 A TRUE COPY OF THE APPLICATION DATED 30.03.2022 SUBMITTED BY THE PETITIONER IN NDH-4 FORM

Exhibit P5 A TRUE COPY OF THE COMMUNICATION/LETTER DATED 15.09.2023 ISSUED BY THE 2ND RESPONDENT

Exhibit P6 A TRUE COPY OF THE INTERIM ORDER DATED 14/09/2023 IN WP(C) NO. 30218/2023 ON THE FILE OF THIS HON'BLE COURT

Exhibit P7 A TRUE COPY OF THE ORDER DATED 18/09/2023 IN WP (C) NO. 30602/2023 OF THIS HON'BLE COURT

**APPENDIX OF WP(C) 2818/2021****PETITIONER'S EXHIBITS**

- EXHIBIT P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER NIDHI COMPANY.**
- EXHIBIT P2 TRUE COPY OF THE MASTER DATA OF THE PETITIONER FROM THE WEBSITE OF THE 1ST RESPONDENT.**
- EXHIBIT P3 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY.**
- EXHIBIT P4 TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY.**
- EXHIBIT P5 TRUE COPY OF THE PETITIONER'S REQUEST TO THE 3RD RESPONDENT FOR OPENING NEW BRANCHES ALONG WITH ITS ATTACHMENTS DATED 5.4.19.**
- EXHIBIT P6 TRUE COPY OF THE ORDER OF 3RD RESPONDENTS APPROVAL FOR OPENING NEW BRANCHES dated 12.4.19**
- EXHIBIT P7 TRUE COPY OF THE FORM NDH-4 FILED BY THE PETITIONER**
- EXHIBIT P8 TRUE COPY OF THE FORM NDH-3 FOR THE PERIOD ENDING 31.03.2020.**
- EXHIBIT P9 TRUE COPY OF THE EMAIL DATED 07.08.2020 FROM THE 1ST RESPONDENT.**
- EXHIBIT P10 TRUE COPY OF THE PETITIONER'S REPLY DATED 17.08.2020 ALONG WITH THE ANNEXURES.**
- EXHIBIT P11 TRUE COPY OF THE ORDER OF THE 2ND RESPONDENT DATED 07.10.2020.**
- EXHIBIT P12 TRUE COPY OF THE PETITIONER'S REPRESENTATION DATED 17.10.2020.**
- EXHIBIT P13 TRUE COPY OF THE FORM NDH-3 FOR THE PERIOD ENDING 30.09.2020.**
- EXHIBIT P14 TRUE COPY OF ORDER DATED 24.11.2020 OF 2ND RESPONDENT.**
- EXHIBIT P15 TRUE COPY OF JUDGMENT OF THIS HON'BLE COURT DATED 02.12.2020 IN WP(C) 24943/2020.**
- EXHIBIT P16 TRUE COPY OF LETTER DATED 08.01.2021 FROM THE 2ND RESPONDENT.**



**EXHIBIT P17 TRUE COPY OF THE PETITIONER'S REPLY DATED
14.01.2021.**

**EXHIBIT P18 TRUE COPY OF THE IMPUGNED ORDER DATED 25.01.2021
ISSUED BY THE 2ND RESPONDENT.**

**APPENDIX OF WP(C) 6776/2021****PETITIONER'S EXHIBITS**

- EXHIBIT P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER NIDHI**
- EXHIBIT P2 TRUE COPY OF THE BOARD RESOLUTION DATED 23.02.2021 AUTHORISING MR.MATHEWS KURIAN TO REPRESENT THE PETITIONER COMPANY**
- EXHIBIT P3 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- EXHIBIT P4 TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- EXHIBIT P5 TRUE COPY OF THE FORM NDH-4 FILED BY THE PETITIONER**
- EXHIBIT P6 TRUE COPIES OF EMAIL DATED 21.07.2020 AND REMINDER DATED 12.08.2020 FROM THE 1ST RESPONDENT**
- EXHIBIT P7 TRUE COPY OF THE DOCUMENTS FURNISHED TO THE 1ST RESPONDENT ON OR AROUND 26.08.2020**
- EXHIBIT P8 TRUE COPY OF THE IMPUGNED ORDER DATED 19.02.2021**
- EXHIBIT P9 TRUE COPY OF FORM NDH-3 OF THE HALF YEAR ENDING 31.03.2020**
- EXHIBIT P10 TRUE COPY OF FORM NDH-3 FOR THE HALF YEAR ENDING 30.09.020**
- EXHIBIT P11 TRUE COPY OF THE E-FORM ADT-1**
- EXHIBIT P12 TRUE COPY OF FORM AOC-4 FOR 2018-2019**
- EXHIBIT P13 TRUE COPY OF THE JUDGMENT DATED 02.12.2020 IN WPC 24943/2020**
- EXHIBIT P14 TRUE COPY OF THE ORDER DATED 02.02.2021 IN WPC 1458/2021**
- Exhibit P15 TRUE COPY OF ORDER 27.9.2021 IN WPC 9099/2021 AND CONNECTED CASES**

**APPENDIX OF WP(C) 9099/2021****PETITIONER'S EXHIBITS**

- EXHIBIT P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 26.10.2017.**
- EXHIBIT P2 TRUE COPY OF THE MEMORANDUM AND ARTICLES OF ASSOCIATION OF MARIGOD NIDHI LTD. DATED 26.10.2017.**
- EXHIBIT P3 TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY DATED 13.10.2017.**
- EXHIBIT P4 TRUE COPY OF THE NIDHI RULES 2014 DATED 1.3.2014.**
- EXHIBIT P5 TRUE COPY OF THE AMENDED NIDHI RULES, 2019 DATED 1.7.2019.**
- EXHIBIT P5(A) TRUE COPY OF THE NIDHI (2ND AMENDMENT) RULES 2020 DATED 14.2.2020.**
- EXHIBIT P6 TRUE COPY OF THE FOAM NDH-4 APPLICATION DATED NIL.**
- EXHIBIT P7 TRUE COPY OF THE E MAIL LETTER SRN R33809674/2/2020-CL-VII DATED 28.9.2020.**
- EXHIBIT P8 TRUE COPY OF THE INFORMATION SUBMITTED BY THE PETITIONER TO EXHIBIT P7 DATED 7.10.2020.**
- EXHIBIT P9 TRUE COPY OF THE ORDER SRN NO.R33809674/4/2020/CL-VII DATED 12.2.2021 ISSUED BY THE DEPUTY DIRECTOR OF THE IST RESPONDENT.**
- EXHIBIT P10 TRUE COPY OF THE NDH-3 APPLICATION FOR THE HALF YEAR ENDING ON 30.9.2019.**
- EXHIBIT P11 TRUE COPY OF THE LIST OF DEPOSIT OF THE PETITIONER FOR THE PERIOD APRIL 2019 TO SEPTEMBER 2019 ISSUED BY THE CATHOLIC SYRIAN BANK.**
- EXHIBIT P12 TRUE COPY OF THE COMPANIES FRESH STARTS SCHEME 2020 F.NO.01/01/2020-CL-V DATED 30.3.2020.**
- EXHIBIT P13 TRUE COPY OF APPLICATION FOR GRANT OF IMMUNITY FROM PROSECUTION OR IMPOSITION OF PENALTY UNDER (CFSS) 2020, SUBMITTED BY THE PETITIONER.**

**APPENDIX OF WP(C) 10078/2021****PETITIONER'S EXHIBITS**

- EXHIBIT P1** A TRUE COPY OF THE CERTIFICATE OF INCORPORATION ISSUED BY THE 1ST RESPONDENT DATED 24.03.2016.
- EXHIBIT P2** A TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY DATED 18.03.2016.
- EXHIBIT P3** A TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY DATED 18.03.2016.
- EXHIBIT P4** A TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY PUBLISHED IN THE WEBSITE OF 3RD RESPONDENT.
- EXHIBIT P5** A TRUE COPY OF THE FORM NDH-4 SUBMITTED BY THE PETITIONER COMPANY ALONG WITH ALL NECESSARY ATTACHMENTS AND THE RECEIPT OF THE SAME BEARING SRN NO. R 29101334 DATED 03.01.2020.
- EXHIBIT P6** A TRUE COPY OF THE E-MAIL DATED 11.03.2021 SENT BY THE 3RD RESPONDENT.
- EXHIBIT P7** A TRUE COPY OF THE ORDER DATED 13.04.2021 ISSUED BY THE 3RD RESPONDENT REJECTING THE APPLICATION SUBMITTED BY THE PETITIONER COMPANY.
- EXHIBIT P8** A TRUE COPY OF THE GRIEVANCE FILED BY THE PETITIONER AND THE REPLY.
- EXHIBIT P9** A TRUE COPY OF AOC 4 SUBMITTED BY THE PETITIONER WITH RECEIPT.
- EXHIBIT P10** A TRUE COPY OF MGT-7 FILED OF FINANCIAL YEAR 2019-20
- EXHIBIT P11** A TRUE COPY OF THE LETTER DATED 15.04.2021 SENT BY THE PETITIONER TO THE 3RD RESPONDENT.

**APPENDIX OF WP(C) 10499/2021****PETITIONER'S EXHIBITS**

- EXHIBIT P1 TRUE COPY OF 'CERTIFICATE OF INCORPORATION',
DOWNLOADED FROM THE WEBSITE OF THE MCA, PERTAINING
TO GULF INDIA ASSOCIATES NIDHI LIMITED**
- EXHIBIT P2 TRUE COPY OF 'COMPANY PRESENT MASTER DATA',
DOWNLOADED FROM THE WEBSITE OF THE MCA, PERTAINING
TO GULF INDIA ASSOCIATES NIDHI LIMITED**
- EXHIBIT P3 TRUE COPY OF 'MEMORANDUM OF ASSOCIATION',
DOWNLOADED FROM THE WEBSITE OF THE MCA, PERTAINING
TO GULF INDIA ASSOCIATES NIDHI LIMITED**
- EXHIBIT P4 TRUE COPY OF 'ARTICLE OF ASSOCIATION', DOWNLOADED
FROM THE WEBSITE OF THE MCA, PERTAINING TO GULF
INDIA ASSOCIATES NIDHI LIMITED**
- EXHIBIT P5 TRUE COPY OF THE FORM 'NDH-4, DOWNLOADED FROM THE
WEBSITE OF THE RESPONDENTS, PERTAINING TO GULF
INDIA ASSOCIATES NIDHI LIMITED**
- EXHIBIT P6 TRUE COPY OF THE SAID 'E-MAIL' AS DOWNLOADED FROM
PETITIONERS MAIL BOX RECEIVED ON 25.06.2020**
- EXHIBIT P7 TRUE COPY OF THE 'PETITIONERS REPLY ALONG WITH
ANNEXURES', DATED 26.08.2020**
- EXHIBIT P8 TRUE COPY OF THE SAID ' ORDER', REJECTING BDH-4
DATED 17.12.2020, SENT VIA E MAIL 01.04.2021**
- EXHIBIT P9 A TRUE COPY OF THE SAID POLICE 'COMMUNICATION',
CIRCULATED IN THE WHATS APP GROUP**
- EXHIBIT P10 A TRUE COPY OF THE SAID INTERIM ORDER IN WPC
NO.24943/2020 DATED 2ND DECEMBER 2020**
- EXHIBIT P11 A TRUE COPY OF THE NIDHI RULES, 2014 AND NIDHI
(AMENDMENT) RULES 2019**

**APPENDIX OF WP(C) 10808/2021****PETITIONER EXHIBITS**

- EXHIBIT P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER NIDHI**
- EXHIBIT P2 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- EXHIBIT P3 TRUE COPY OF THE ARTICLES OF ASSOCIATION OF THE PETITIONER COMPANY**
- EXHIBIT P4 TRUE COPY OF THE FORM NDH-4 FILED BY THE PETITIONER.**
- EXHIBIT P5 TRUE COPY OF THE IMPUGNED ORDER DATED 23-12-2020**
- EXHIBIT P6 TRUE COPY OF FORM AOC-4 (WITHOUT ATTACHMENTS) FOR THE PERIOD ENDING 31-03-2018**
- EXHIBIT P7 TRUE COPY OF THE NDH-3 FOR THE PERIOD ENDING 31-03-2019**
- EXHIBIT P8 TRUE COPY OF FORM GNL-2 FOR FILING FORM NDH-3 FOR THE PERIOD ENDING 30-09-2017**
- EXHIBIT P9 TRUE COPIES OF CHALLANS FOR FILING FORM NDH-3 FOR THE PERIODS ENDING 31-03-2017, 31-03-2018, 30-09-2018, 31-03-2019, 30-09-2019.**
- EXHIBIT P10 TRUE COPIES OF THE FORM NDH-3 FOR THE PERIODS ENDING 31-03-2020 AND 30-09-2020**
- EXHIBIT P11 TRUE COPY OF THE ORDER DATED 04-02-2021 IN WP(C) NO. 2818/2021**
- EXHIBIT P12 TRUE COPY OF THE ORDER DATED 07-04-2021 IN WP(C) NO. 6776/2021**

**APPENDIX OF WP(C) 10908/2021****PETITIONER EXHIBITS**

- EXHIBIT P1 TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER DATED 30.10.2018 AS A 'NIDHI'**
- EXHIBIT P2 TRUE COPY OF THE MASTER DATA OF THE PETITIONER COMPANY DOWNLOADED FROM THE WEBSITE OF THE 1ST RESPONDENT**
- EXHIBIT P3 TRUE COPY OF THE MEMORANDUM OF ASSOCIATION OF THE PETITIONER COMPANY**
- EXHIBIT P4 TRUE COPY OF THE RELEVANT PORTION OF COMPANIES (AMENDMENT) ACT 2017**
- EXHIBIT P5 TRUE COPY OF THE S.O.2269(E) DATED 1.7.2019 ISSUED BY THE 1ST RESPONDENT**
- EXHIBIT P6 TRUE COPY OF THE NIDHI (AMENDMENT) RULES 2019**
- EXHIBIT P7 TRUE COPY OF THE APPLICATION SUBMITTED BY THE PETITIONER BEFORE THE 1ST RESPONDENT**
- EXHIBIT P8 TRUE COPY OF THE ORDER DATED 10.2.2021 ISSUED BY THE 2ND RESPONDENT**
- EXHIBIT P9 TRUE COPY OF THE REPRESENTATION DATED 5.3.2021 SUBMITTED BY THE PETITIONER TO THE 2ND RESPONDENT**
- EXHIBIT P10 TRUE COPY OF THE ORDER DATED 8.4.2021 IN WPC NO.9099 OF 2021 ON THE FILE OF THIS HONOURABLE COURT**



APPENDIX OF WP(C) 11026/2021

PETITIONER EXHIBITS

- EXHIBIT P1 A TRUE COPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 28/12/2016.**
- EXHIBIT P2 A TRUE COPY OF FORM NDH-4 FILED ON 05/08/2020 ALONG WITH THE RECEIPT.**
- EXHIBIT P3 A TRUE COPY OF THE ORDER DATED 12/01/2021.**
- EXHIBIT P4 A TRUE COPY OF THE REPLY SUBMITTED BY THE PETITIONER ON 16/04/2021.**
- EXHIBIT P5 A TRUE COPY OF THE ORDER DATED 23/04/2021 IN WP(C) NO.10272 OF 2021 PASSED BY THIS HON'BLE COURT.**
- Exhibit P6 TRUE COPY OF THE ORDER DATED 4.10.2021 IN WPC NO.21006 OF 2021 IN THE CASE OF MITHRAM INDIA NIDHI LTD PASSED BY THIS HON'BLE COURT.**



APPENDIX OF WP(C) 29434/2023

PETITIONER'S EXHIBITS

- Exhibit 1** A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 02-01-2020
- Exhibit-P2** A TRUE COPY OF THE NDH4 FORM FILED ON 19-04-2022
- Exhibit-P3** A TRUE COPY OF RECEIPT, DATED 19-04-2022 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM
- Exhibit-P4** A TRUE COPY OF THE ORDER, DATED 28-08-2023 PASSED BY RESPONDENT NO.2
- Exhibit-P5** A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE
- Exhibit-P6** A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 34947/2023

PETITIONER EXHIBITS

Exhibit P1 TRUE PHOTOCOPY OF THE CERTIFICATE OF INCORPORATION OF THE PETITIONER COMPANY DATED 01.08.2020

Exhibit P2 TRUE COPY OF THE ORDER NO.SRN.NO.F51658227/2023/CL-VII DATED 25.09.2023 PASSED BY THE 2ND RESPONDENT

Exhibit P3 TRUE COPY OF THE INTERIM ORDER DATED 12/7/2021 IN WP (C) NO. 13808 OF 2021 OF THIS HON'BLE COURT

Exhibit P4 TRUE COPY OF THE INTERIM ORDER DATED 4/4/2022 IN WP (C) NO. 11704 OF 2022 OF THIS HON'BLE COURT

Exhibit P5 TRUE COPY OF THE INTERIM ORDER DATED 17/8/2023 IN WP(C) 25847 OF 2023 OF THIS HON'BLE COURT



APPENDIX OF WP(C) 38898/2023

PETITIONER EXHIBITS

Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 22-11-2019

Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 20-01-2021

Exhibit -P3 A TRUE COPY OF RECEIPT, DATED 20-01-2021 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM

Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 10-11-2023 PASSED BY RESPONDENT NO.2

Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE

Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT



APPENDIX OF WP(C) 38860/2023

PETITIONER'S EXHIBITS

- Exhibit-P1 A TRUE COPY OF CERTIFICATE OF INCORPORATION OF THE PETITIONER, DATED 19-08-2016**
- Exhibit-P2 A TRUE COPY OF THE NDH4 FORM FILED ON 29-02-2020**
- Exhibit-P3 A TRUE COPY OF RECEIPT, DATED 29-02-2020 ISSUED FOR THE PAYMENT OF FEE FOR FILING NDH4 FORM**
- Exhibit-P4 A TRUE COPY OF THE ORDER, DATED 09-10-2023 PASSED BY RESPONDENT NO.2**
- Exhibit-P5 A TRUE COPY OF THE NIDHI (AMENDMENT) RULES, 2022 PUBLISHED BY RESPONDENT NO.1 ON 19-04-2022 IN THE GAZETTE**
- Exhibit-P6 A TRUE COPY OF THE ORDER DATED 21-07-2023 IN WP(C) NO.23558 OF 2023 PASSED BY THIS HON'BLE COURT**